

# **SUPREME COURT OF INDIA**

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

# LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 CHIEF JUSTICE'S COURT

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

(TIME: 10:30 AM)

# **NOTE:**

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id:

# cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

# MISCELLANEOUS HEARING

MISCELLANEOUS HEARING				
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate	
		[BAIL MATTERS]		
1	SLP(Crl) No. 11376/2024 II-A	AMAR SADHURAM MULCHANDANI	PRASTUT MAHESH DALVI	
		Versus		
		DIRECTORATE OF ENFORCEMENT AND ANR.	JURISTRUST LAW OFFICES [CAVEAT], ARVIND KUMAR SHARMA [R-1], AADITYA ANIRUDDHA PANDE [R-2]	
		IA No. 186476/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
	[FRESH (FOR ADMISSION) - CIVIL CASES]			

	_	[FRESH (FOR ADMISSION) - CIVIL CASES]	_
2	Diary No. 21634-2024 XVII	M/S KRYSTAL STONE EXPORTS LIMITED	MUKESH KUMAR SINGH AND CO.
		Versus	
		STRESSED ASSETS STABILIZATION FUND	
		IA No.228504/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228505/2024-STAY APPLICATION and IA No.228503/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
3	Diary No. 22945-2024 PIL-W	PRIYA MISHRA AND ANR.	SUNIL KUMAR AGARWAL
		Versus	
		UNION OF INDIA AND ORS.	
		FOR ADMISSION and IA No.225743/2024- CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	

		CHIEF JUSTICE'S COURT	
4	Diary No. 34851-2024 PIL-W	ALT DIGITAL MEDIA ENTERTAINMENT LIMITED	HARSH KAUSHIK
		Versus MX MEDIA AND ENTERTAINMENT PTE LTD IA No.224713/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.224707/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
5	Diary No. 35624-2024 XI	EXECUTIVE COMMITTEE, MAULANA MOHAMAD ALI JAUHAR TRUST Versus	LZAFEER AHMAD B. F.
		STATE OF UTTAR PRADESH AND ORS.  FOR ADMISSION and I.R. and IA  No.214140/2024-CONDONATION OF DELAY IN  FILING and IA No.214141/2024-EXEMPTION  FROM FILING C/C OF THE IMPUGNED  JUDGMENT	
		and IA No.214142/2024-EXEMPTION FROM FILING O.T. and IA No.224846/2024-EXEMPTION FROM FILING O.T. and IA No.214143/2024- CONDONATION OF DELAY IN	
		REFILING / CURING THE DEFECTS and IA No.224845/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
6	Diary No. 36460-2024 PIL-W	CONCEPT MEDICAL B.V.	PALLAVI PRATAP
		Versus MACS MEDICAL HANDELS GMBH	
		FOR ADMISSION and IA No.224900/2024- CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.224898/2024- APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT	
7	Diary No. 37274-2024	DHARMNATH PRASAD YADAV AND ANR.	NAVNEET R.
	XVII	Versus RETURNING OFFICER, BIHAR STATE BAR COUNCIL ELECTION 2023	
		IA No.229529/2024-CONDONATION OF DELAY IN FILING and IA No.229546/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229558/2024-INTERVENTION/IMPLEADMENT and IA No.229555/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
8	C.A. No. 10822/2024 XVII	M/S BRS REFINERIES	TANU PRIYA GUPTA
		Versus SUPRIO KUMAR CHAUDHARY	
		FOR ADMISSION and IA No.221224/2024-GRANT OF INTERIM RELIEF	
9	W.P.(C) No. 576/2024 PIL-W	SHASHANK J SREEDHAR	BALAJI SRINIVASAN
		Versus UNION OF INDIA AND ANR. FOR ADMISSION and IA No.213046/2024- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	

**DOCUMENTS/FACTS/ANNEXURES** 

		J J	
10	Diary No. 38914-2024 XIV	CHIRAG SHARMA	SATYA KAM SHARMA
		Versus HIGH COURT OF DELHI AND ORS. FOR ADMISSION and IA No.225705/2024- CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
11	ARBIT.PETITON No. 60/2024 PIL-W	TOPLINE SOLUTIONS PVT. LTD.	SALVADOR SANTOSH REBELLO
		Versus RANVIR KUMAR SOOD ALIAS RANVIR K SOOD AND ORS. {Mention Memo} IA No. 226748/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
12	W.P.(C) No. 646/2024 X	M/S. JUNGLEE GAMES INDIA PRIVATE LIMITED AND ORS.  Versus  UNION OF INDIA AND ORS.  FOR ADMISSION and IA No.226539/2024-STAY APPLICATION	CHARANYA LAKSHMIKUMARAN
13	SLP(C) No. 22404/2024 IX	GREENTECH ENVIRON MANAGEMENT PVT. LTD.	SAURABH MISHRA
		Versus THE STATE OF MAHARASHTRA AND ORS. {Mention Memo} IA No. 220311/2024 - EXEMPTION FROM FILING O.T.	PRAGYA BAGHEL [CAVEAT]
14	Diary No. 39495-2024	DY. COMMISSIONER OF INCOME TAX AND ORS.	RAJ BAHADUR YADAV
	III	Versus CHHAGANBHAI BHOLIDAS PATEL AND ORS. IA No.222694/2024-CONDONATION OF DELAY IN FILING and IA No.222693/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
14.1	Connected Diary No. 39919-2024 III	DEPUTY DIRECTOR OF INCOME TAX BPU UNIT AHMEDABAD AND ORS.	RAJ BAHADUR YADAV
		Versus BHARAT NATHALAL PATEL	
		IA No.230170/2024-CONDONATION OF DELAY IN FILING and IA No.230171/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
15	Diary No. 39711-2024 III	ASSISTANT COMMISSIONER OF INCOME TAX CIRCILE GANDHIDHAM Versus DEEKAY PINE BOARD PRIVATE LIMITED IA No.222271/2024-CONDONATION OF DELAY IN	RAJ BAHADUR YADAV
		FILING and IA No.222269/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	

15.1 Connected

Diary No. 38701-2024

THE ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 1(1) SURAT

Versus

MOHIT INDUSTRIES LIMITED

IA No.223880/2024-CONDONATION OF DELAY IN FILING and IA No.223881/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

15.2 Connected

Diary No. 24852-2024

INCOME TAX OFFICER, WARD 1(1)(3), SURAT

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

NAMO DIAMONDS PVT. LTD.

IA No.223611/2024-CONDONATION OF DELAY IN FILING and IA No.223612/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.223615/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

15.3 Connected

Diary No. 40689-2024

INCOME TAX OFFICER, WARD 1(3)1, SURAT

RAJ BAHADUR YADAV

Versus

BHAVNABEN RAMANLAL SHAH

IA No.223774/2024-CONDONATION OF DELAY IN FILING and IA No.223775/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

15.4 Connected

Diary No. 40156-2024

THE DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

TANNA BROKERS PRIVATE LIMITED

IA No.224511/2024-CONDONATION OF DELAY IN FILING and IA No.224512/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

15.5 Connected

Diary No. 18836-2024

INCOME TAX OFFICER WARD 2(3)(6) SURAT

RAJ BAHADUR YADAV

Versus

BHARATBHAI JAGDISHBHAI PATEL

IA No.224411/2024-CONDONATION OF DELAY IN FILING and IA No.224409/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.224413/2024-CONDONATION OF DELAY IN

No.224413/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

15.6 Connected

Diary No. 39129-2024 III INCOME TAX OFFICER WARD 4 (1) (1), AHMEDABAD RAJ BAHADUR YADAV AND ANR.

Versus

M/S. SHAAN LEISURE LIMITED

IA No.226150/2024-CONDONATION OF DELAY IN FILING and IA No.226151/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

15.7 Connected Diary No. 41953-2024

THE INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

GYAN GEMS PRIVATE LIMITED FOR ADMISSION and I.R. and IA

No.225181/2024-CONDONATION OF DELAY IN FILING and IA No.225182/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

15.8 Connected

Diary No. 26069-2024 III

THE ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

BHARAT KUMAR ISHWARBHAI BHATIYA

IA No.225121/2024-CONDONATION OF DELAY IN FILING and IA No.225123/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT and IA** 

No.225122/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

15.9 Connected

Diary No. 34379-2024

THE INCOME TAX OFFICER, ITO WD 1 (2) (1) RAJKOT

RAJ BAHADUR YADAV

Versus

BHERUMALBHAI ASHUMAL GANGWANI

FOR ADMISSION and I.R. and IA

No.227035/2024-CONDONATION OF DELAY IN FILING and IA No.227036/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

and IA No.227037/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

15.1 Connected

Diary No. 40630-2024 Ш

INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

KALPESH MADHABHAI PATEL

IA No.225476/2024-CONDONATION OF DELAY IN FILING and IA No.225473/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

15.1 Connected

Diary No. 41964-2024

INCOME TAX OFFICER, WARD 4(1)(1), AHMEDABAD

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

WAVES TRADELINE PRIVATE LIMITED

IA No.226944/2024-CONDONATION OF DELAY IN FILING and IA No.226946/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

15.1 Connected

Diary No. 39628-2024 Ш

THE INCOME TAX OFFICER WARD 1(2)(1)

AHMEDABAD

Versus

VARUN DARSHAN SHAH

IA No.226995/2024-CONDONATION OF DELAY IN FILING and IA No.226994/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED IUDGMENT

15.1 Connected

3 Diary No. 28487-2024

DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

OMSHIV FABRICSHUB PRIVATE LIMITED

FOR ADMISSION and I.R. and IA

No.227746/2024-CONDONATION OF DELAY IN FILING and IA No.227745/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED IUDGMENT

and IA No.227747/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

15.1 Connected

4 Diary No. 38992-2024 III OFFICE OF THE INCOME TAX OFFICER WARD

3(3)(5) AHMEDABAD

Versus

SHWETA MANISH KANODIA

FOR ADMISSION and I.R. and IA

No.227167/2024-CONDONATION OF DELAY IN FILING and IA No.227177/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

15.1 Connected

5 Diary No. 40700-2024 III THE DEPUTY COMMISSIONER OF INCOME TAX

CENTRAL CIRCLE - 1(1)

Versus

ASHOK SUNDERDAS VASWANI

IA No.227399/2024-CONDONATION OF DELAY IN FILING and IA No.227397/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

15.1 Connected

6 Diary No. 41606-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

HARESH MEGHJI SORATHIA HUF

IA No.228258/2024-CONDONATION OF DELAY IN FILING and IA No.228260/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

15.1 Connected

7 Diary No. 33653-2024 III THE DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

RAJESH SUNDERDAS VASWANI

FOR ADMISSION and I.R. and IA

No.227001/2024-CONDONATION OF DELAY IN FILING and IA No.227002/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.227003/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

15.1 Connected 8 Diary No. 40625-2024 III INCOME TAX OFFICER, WARD 2(3)(6), SURAT AND ORS.

RAJ BAHADUR YADAV

Versus SHINE STAR

IA No.228920/2024-CONDONATION OF DELAY IN FILING and IA No.228922/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

15.1 Connected

9 Diary No. 31867-2024

THE DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

VENUS INFRASTRUCTURE AND DEVELOPERS PVT. LTD.

FOR ADMISSION and I.R. and IA No.225138/2024-CONDONATION OF DELAY IN FILING and IA No.225137/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED IUDGMENT

and IA No.225139/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

15.2 Connected

0 Diary No. 41608-2024

INCOME TAX OFFICER WARD 1(1)(1)

RAJ BAHADUR YADAV

Versus

MARWARI HARKISHAN BHOGILAL (HUF)

IA No.229017/2024-CONDONATION OF DELAY IN FILING and IA No.229018/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

15.2 Connected

1 Diary No. 33293-2024 III THE ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 1(1)(1)

RAJ BAHADUR YADAV

Versus

D G PATEL CONSTRUCTION PVT. LTD.

IA No.227474/2024-CONDONATION OF DELAY IN FILING and IA No.227476/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.227473/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

15.2 Connected

2 Diary No. 37957-2024 XIV DEPUTY COMMISSIONER OF INCOME TAX AND

ANR.

Versus

BHOLENATH FOODS LIMITED

FOR ADMISSION and I.R. and IA

No.228499/2024-CONDONATION OF DELAY IN FILING and IA No.228500/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

15.2 Connected

3 Diary No. 42722-2024

THE INCOME TAX OFFICER WARD-1(1)(1) SURAT

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

DIVYA JYOTI DIAMONDS PVT LTD

FOR ADMISSION and I.R. and IA No.229730/2024-CONDONATION OF DELAY IN

FILING and IA No.229732/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

16 W.P.(C) No. 621/2024 PIL-W

P.(C) No. 621/2024 ASHOK KUMAR RAGHAV

RISHI SEHGAL

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.222487/2024-GRANT

**OF INTERIM RELIEF** 

17 Diary No. 39847-2024

NATIONAL FISHWORKERS FORUM AND ORS.

YASH S. VIJAY

Versus

UNION OF INDIA AND ORS.

SAVITA SINGH [CAVEAT]

IA No.229447/2024-CONDONATION OF DELAY IN FILING and IA No.229444/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT and IA** 

No.229450/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.229449/2024-PERMISSION TO FILE LENGTHY

LIST OF DATES

18 Diary No. 39915-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

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Versus

ESP SAFETY PRIVATE LTD.

IA No.225257/2024-CONDONATION OF DELAY IN FILING and IA No.225258/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

18.1 Connected

Diary No. 38741-2024

XIV

INCOME TAX OFFICER WARD 30 (5) DELHI AND

ORS.

Versus

SAS FININVEST LLP

FOR ADMISSION and I.R. and IA

No.224817/2024-CONDONATION OF DELAY IN FILING and IA No.224819/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

18.2 Connected

Diary No. 33944-2024 XIV INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

SUSHMA GOEL

FOR ADMISSION and I.R. and IA

No.225283/2024-CONDONATION OF DELAY IN FILING and IA No.225285/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

and IA No.225284/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

18.3 Connected

Diary No. 38189-2024

XIV

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 16(1) DELHI AND ORS.

Versus

RAJ BAHADUR YADAV

GAURAV KUMAR KHANNA

FOR ADMISSION and I.R. and IA

No.225013/2024-CONDONATION OF DELAY IN FILING and IA No.225014/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

18.4 Connected

Diary No. 31627-2024 XIV

ASSISTANT COMMISSIONER OF INCOME TAX AND

RAJ BAHADUR YADAV

Versus

SRKK ASSOCIATES PVT. LTD.

IA No.227439/2024-CONDONATION OF DELAY IN FILING and IA No.227440/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.227441/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

18.5 Connected

Diary No. 41963-2024

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Versus

ALOK INFRABUILDERS PRIVATE LIMITED

IA No.226987/2024-CONDONATION OF DELAY IN FILING and IA No.226988/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

18.6 Connected

Diary No. 40433-2024 XIV

INCOME TAX OFFICER WARD 34 (5) AND ORS.

RAJ BAHADUR YADAV

Versus

VARUN DAHIYA

FOR ADMISSION and I.R. and IA

No.229076/2024-CONDONATION OF DELAY IN FILING and IA No.229078/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

19 W.P.(C) No. 636/2024

X

SATENDRA SINGH

SIDDHARTH NATH

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION

20 Diary No. 40578-2024

XIV

ALEXANDRA ELBAKAYAN

SHIVANI VIJ

RAJ BAHADUR YADAV

Versus

ELSEVIER LTD. AND ORS.

IA No.213630/2024-CONDONATION OF DELAY IN

**FILING** 

21 Diary No. 40690-2024

ΙX

INCOME TAX OFFICER WARD 26(1)(1) MUMBAI AND

ORS. Versus

JUPITER INFRA

FOR ADMISSION and I.R. and IA

No.222562/2024-CONDONATION OF DELAY IN FILING and IA No.222563/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

21.1 Connected

Diary No. 40997-2024

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Versus

M/S SUDHIR SADASHIV KAPILE HUF

FOR ADMISSION and I.R. and IA

No.222716/2024-CONDONATION OF DELAY IN FILING and IA No.222717/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

21.2 Connected

Diary No. 33619-2024

THE PRINCIPAL CHIEF COMMISSIONER AND ANR.

RAJ BAHADUR YADAV

Versus

**PRADEEP** 

IA No.223745/2024-CONDONATION OF DELAY IN FILING and IA No.223746/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT and IA** 

No.223747/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

21.3 Connected

Diary No. 40382-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 8, PUNE AND ORS.

RAJ BAHADUR YADAV

Versus

NEERAJ BALDEV WALIA

IA No.223820/2024-CONDONATION OF DELAY IN FILING and IA No.223821/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

21.4 Connected

Diary No. 33210-2024 ΙX

THE ASSESSMENT UNIT AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

RAHUL JAYANTILAL SHAH

IA No.223684/2024-CONDONATION OF DELAY IN FILING and IA No.223689/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.223687/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

21.5 Connected

Diary No. 32990-2024

ASSISTANT COMMISIONER OF INCOME TAX AND

ORS.

Versus

MAYURESH

IA No.225331/2024-CONDONATION OF DELAY IN FILING and IA No.225330/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.225332/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

21.6 Connected

Diary No. 40912-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

SWARNAGANGA HOLDING AND ESTATE

DEVELOPERS (I) LIMITED

IA No.225352/2024-CONDONATION OF DELAY IN FILING and IA No.225353/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED IUDGMENT

21.7 Connected

Diary No. 40159-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

Versus

LAKEVIEW LAND LLP

IA No.225236/2024-CONDONATION OF DELAY IN FILING and IA No.225237/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

21.8 Connected

Diary No. 40436-2024 IX

THE INCOME TAX OFFICER WARD 2(1) AND ANR.

RAJ BAHADUR YADAV

Versus

SANTOSH AGARWAL

IA No.225762/2024-CONDONATION OF DELAY IN FILING and IA No.225764/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

21.9 Connected

Diary No. 41595-2024 IX

THE ASSISTANT COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

Versus

SONAL CHIRAG UNADKAT

IA No.225232/2024-CONDONATION OF DELAY IN FILING and IA No.225233/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

21.1 Connected

0 Diary No. 43545-2024

INCOME TAX OFFICER 25 (2) (1), MUMBAI AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

APURVA JAYANT MEHTA HINDU UNDIVIDED FAMILY

IA No.224965/2024-CONDONATION OF DELAY IN FILING and IA No.224968/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

21.1 Connected

1 Diary No. 41589-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 8(3)(1) MUMBAI AND ORS.

Versus

FAROOQ AMALUDDIN VALIULLA

FOR ADMISSION and I.R. and IA

No.226541/2024-CONDONATION OF DELAY IN FILING and IA No.226543/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

21.1 Connected

2 Diary No. 39923-2024 IX THE DEPUTY COMMISSIONER OF INCOME TAX 4(3)(1) MUMBAI AND ORS.

RAJ BAHADUR YADAV

Versus

ALTIUS FINSERV PRIVATE LIMTED

FOR ADMISSION and I.R. and IA No.224839/2024-CONDONATION OF DELAY IN FILING and IA No.224840/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

21.1 Connected

Diary No. 40907-2024

INCOME TAX OFFICER WARD 1 AND ORS.

RAJ BAHADUR YADAV

Versus

LAXMIKANT BALKISAN NAWAL

FOR ADMISSION and I.R. and IA

No.225299/2024-CONDONATION OF DELAY IN FILING and IA No.225300/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

21.1 Connected

Diary No. 40160-2024

ASSISTANT COMMISSIONER OF INCOME TAX,

CIRCLE 14(1)(2), MUMBAI AND ORS.

RAJ BAHADUR YADAV

Versus

DELIKA FOODS PRIVATE LIMITED

FOR ADMISSION and I.R. and IA

No.228329/2024-CONDONATION OF DELAY IN FILING and IA No.228330/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

22 Diary No. 40707-2024

XII

DEPUTY COMMISSIONER OF INCOME TAX (BENAMI

PROHIBITION) AND ANR.

Versus

M/S MARG LIMITED

IA No.226347/2024-CONDONATION OF DELAY IN FILING and IA No.226348/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

22.1 Connected

Diary No. 40204-2024 XII

DEPUTY COMMISSIONER OF INCOME TAX (BENAMI

PROHIBITION) AND ANR.

Versus

M/S MARG LTD.

IA No.226097/2024-CONDONATION OF DELAY IN FILING and IA No.226098/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

22.2 Connected

Diary No. 40209-2024 XII

DEPUTY COMMISSIONER OF INCOME TAX (BENAMI

PROHIBITION) AND ANR.

PROHIBITION) AND ANR.

Versus

M/S APRATI CONSTRUCTIONS PVT. LTD.

IA No.224078/2024-CONDONATION OF DELAY IN FILING and IA No.224079/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

22.3 Connected

Diary No. 38691-2024 XII

DEPUTY COMMISSIONER OF INCOME TAX (BENAMI

Versus

M/S MARG LTD.

IA No.225956/2024-CONDONATION OF DELAY IN FILING and IA No.225957/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

23 Diary No. 40980-2024 IX

ASSISTANT COMMISSIOER OF INCOME TAX CIRCLE 4(1)(1) MUMBAI AND ORS.

RAJ BAHADUR YADAV

Versus

ARNOLD HOLDINGS LTD.

IA No.225018/2024-CONDONATION OF DELAY IN FILING and IA No.225020/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

23.1 Connected

Diary No. 40642-2024

DEPUTY COMMISSIONER OF INCOME TAX CENTRAL RAJ BAHADUR YADAV

CIRCLE 3(3) MUMBAI AND ORS.

Versus

MGN AGRO PROPERTIES PRIVATE LIMITED

IA No.225253/2024-CONDONATION OF DELAY IN FILING and IA No.225255/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

23.2 Connected

Diary No. 40391-2024

THE ASSESSMENT UNIT, NATIONAL FACELESS

ASSESSMENT CENTER AND ORS.

Versus

RAHUL JAYANTILAL SHAH

IA No.228386/2024-CONDONATION OF DELAY IN FILING and IA No.228387/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

23.3 Connected

Diary No. 41587-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

SHANKAR GOVIND MHATRE

FOR ADMISSION and I.R. and IA

No.228456/2024-CONDONATION OF DELAY IN FILING and IA No.228458/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

23.4 Connected

Diary No. 35280-2024 IX

ASST. COMMISSIONER OF INCOME TAX, CIRCLE

14(1)(1) AND ORS.

Versus

KALIKA STEEL ALLOYS PVT. LTD.

IA No.228531/2024-CONDONATION OF DELAY IN FILING and IA No.228532/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

SANJEEV KUMAR SINGH

No.228533/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

SLP(C) No. 21201/2024 24 XVI

Versus

PRASHANT KUMAR

THE BIHAR STATE FOOD AND CIVIL SUPPLIES CORPORATION LIMITED AND ORS.

FOR ADMISSION

25 SLP(C) No. 22198/2024 M/S. PROGRESSIVE HOMES SHARAN & ASSOCIATES IX INDIAN INSTITUTE OF ARCHITECTS AND ORS. ANUJ KAPOOR [CAVEAT] [CAVEAT] [CAVEAT] FOR ADMISSION and IA No.218982/2024-**EXEMPTION FROM FILING O.T. and IA** No.218983/2024-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.218981/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES 25.1 Connected THE CITY AND INDUSTRIAL DEVELOPMENT SAMIR MALIK SLP(C) No. 21953/2024 **CORPORATION** Versus INDIAN INSTITUTE OF ARCHITECTS AND ORS. ANUJ KAPOOR [CAVEAT] [CAVEAT] [CAVEAT] IA No.216336/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 26 ASSISTANT COMMISSIONER OF INCOME TAX AND Diary No. 41960-2024 RAJ BAHADUR YADAV ORS. IX Versus AQUALINE PROPERTIES PRIVATE LIMITED IA No.223769/2024-CONDONATION OF DELAY IN FILING and IA No.223768/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 26.1 Connected ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 40636-2024 CENTRAL CIRCLE 2 THANE AND ORS. Versus OUTCOME COMMERCIAL PVT. LTD. IA No.223576/2024-CONDONATION OF DELAY IN FILING and IA No.223580/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 26.2 Connected INCOME TAX OFFICER - WARD 17 (2) (1), MUMBAI RAJ BAHADUR YADAV Diary No. 39940-2024 AND ORS. ΙX Versus PARAG RAMESH BHATIA IA No.223390/2024-CONDONATION OF DELAY IN FILING and IA No.223391/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 26.3 Connected INCOME TAX OFFICER WARD 9 (2) (1) MUMBAI AND RAJ BAHADUR YADAV Diary No. 32785-2024 ORS. IX Versus BABA ENTERTAINMENTS PVT. LTD. IA No.223538/2024-CONDONATION OF DELAY IN FILING and IA No.223541/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.223540/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

26.4 Connected

ASSISTANT COMMISSIONER OF INCOME TAX AND Diary No. 39059-2024 ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

AASHISH NIRANJAN SHAH

FOR ADMISSION and I.R. and IA

No.223978/2024-CONDONATION OF DELAY IN FILING and IA No.223979/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

26.5 Connected

Diary No. 38692-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

FLORA MARMO INDUSTRIES PVT. LTD.

IA No.225259/2024-CONDONATION OF DELAY IN FILING and IA No.225260/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

26.6 Connected

Diary No. 29017-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 7 PUNE AND ORS.

Versus

APOORVA ASHOKKUMAR PATNI

IA No.225291/2024-CONDONATION OF DELAY IN FILING and IA No.225290/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.225292/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

26.7 Connected

Diary No. 38745-2024 ΙX

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE1(1) PUNE AND ORS.

Versus

HALLIBURTON TECHNOLOGY INDIA PRIVATE

LIMITED

FOR ADMISSION and I.R. and IA

No.225273/2024-CONDONATION OF DELAY IN FILING and IA No.225274/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

26.8 Connected

Diary No. 40441-2024 IX

INCOME TAX OFFICER, WARD 17(2)(1) AND ORS.

RAJ BAHADUR YADAV

Versus

PRASHANT DINESH PATIL

FOR ADMISSION and I.R. and IA

No.224684/2024-CONDONATION OF DELAY IN FILING and IA No.224685/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

26.9 Connected

Diary No. 40453-2024 IX

THE ASSISTANT / DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 1 NASHIK AND ORS.

Versus

MAHARAJKRISHNA BARMANI

RAJ BAHADUR YADAV

IA No.225785/2024-CONDONATION OF DELAY IN FILING and IA No.225784/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED IUDGMENT

26.1 Connected

0 Diary No. 23408-2024

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Versus

AMIT RAI

IA No.229800/2024-CONDONATION OF DELAY IN FILING and IA No.229803/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.229801/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

26.1 Connected

1 Diary No. 19704-2024

ASST. COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

Versus

AMIT HEMRAJ GALA

IA No.230506/2024-CONDONATION OF DELAY IN FILING and IA No.230505/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.230507/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

27 Diary No. 41977-2024

RISHI KUMAR SHUKLA AND ORS.

NAVNEET R.

Versus

STATE OF U.P. AND ORS.

VIKASH CHANDRA SHUKLA [CAVEAT], VARUN MISHRA [CAVEAT], TOM JOSEPH [CAVEAT], SANJAY RASTOGI [CAVEAT], SANDEEP JINDAL [CAVEAT], RAMESHWAR

PRASAD GOYAL

a [CAVEAT], PUSHKAR SHARMA [CAVEAT], PARUL

SHUKLA [CAVEAT],

MANDEEP KALRA [CAVEAT], LINTO K.B. [CAVEAT], K. KRISHNA KUMAR [CAVEAT]

FOR ADMISSION and I.R. and IA No.222094/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.222095/2024-EXEMPTION FROM FILING O.T. and

IA No.222093/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)

28 Diary No. 42048-2024 XVI DEVJEE MISHRA

SHISHIR PINAKI

Versus

THE STATE OF BIHAR AND ORS.

LZAFEER AHMAD B. F.

[CAVEAT]

IA No.221554/2024-CONDONATION OF DELAY IN FILING and IA No.221555/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.221556/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

29 CONMT.PET.(C) No. 761/2024 in C.A. No. 8418/2022 XVII-A

SANTHOSH NARASIMHA MURTHY AND ORS.

**GOVIND JEE** 

Versus

METHUKU SRINIVAS AND ORS.

IN C.A. No. - 8418/2022,

**FOR ADMISSION** 

30 C.A. No. 10846/2024 XVII TERRA INFRA DEVELOPMENT LTD.

ANSHUMAN SRIVASTAVA

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.222180/2024-EX-

**PARTE STAY** 

31 Diary No. 42804-2024

RAHUL MISHRA AND ORS.

SANTOSH KUMAR TRIPATHI

Versus

THE STATE OF UTTAR PRADESH AND ORS.

VIKASH CHANDRA SHUKLA [CAVEAT], VARUN MISHRA [CAVEAT], TOM JOSEPH [CAVEAT], SANJAY RASTOGI [CAVEAT], SANDEEP JINDAL [CAVEAT], RAMESHWAR

PRASAD GOYAL

a [CAVEAT], PUSHKAR SHARMA [CAVEAT], PARUL

SHUKLA [CAVEAT],

MANDEEP KALRA [CAVEAT], LINTO K.B. [CAVEAT], K. KRISHNA KUMAR [CAVEAT]

IA No.215385/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.215383/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)

31.1 Connected

Diary No. 43787-2024 XI AJEET KUMAR AND ORS.

KISALAYA SHUKLA

Versus

THE STATE OF UTTAR PRADESH AND ORS.

VIKASH CHANDRA SHUKLA [CAVEAT], VARUN MISHRA [CAVEAT], TOM JOSEPH [CAVEAT], SANJAY RASTOGI [CAVEAT], SANDEEP JINDAL [CAVEAT], RAMESHWAR

PRASAD GOYAL

a [CAVEAT], PUSHKAR SHARMA [CAVEAT], PARUL

SHUKLA [CAVEAT],

MANDEEP KALRA [CAVEAT], LINTO K.B. [CAVEAT], K. KRISHNA KUMAR [CAVEAT]

FOR ADMISSION and IA No.231749/2024-EXEMPTION FROM FILING O.T. and IA

No.231747/2024-PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

32 T.P.(C) No. 2697/2024

ΧI

NATIONAL COMMISSION FOR PROTECTION OF

CHILD RIGHTS

Versus

ABHAID PARIKH

THE HONBLE HIGH COURT OF JUDICATURE AT ALLAHABAD LUCKNOW BENCH THROUGH THE HONBLE REGISTRAR GENERAL AND ORS.

FOR ADMISSION

33 W.P.(C) No. 648/2024 ANIL VERMA

THOMAS OOMMEN

X

Versus

UNION OF INDIA AND ANR.

FOR ADMISSION

34 Diary No. 43504-2024 SINDHI SANGAT

PARAS NATH SINGH

XIV

Versus

UNION OF INDIA AND ANR.

IA No.223155/2024-CONDONATION OF DELAY IN

**FILING** 

35 Diary No. 43874-2024 XI

ALOK KUMAR SHUKLA AND ORS.

RAKESH MISHRA

Versus

STATE OF U.P. AND ORS.

VIKASH CHANDRA SHUKLA [CAVEAT], VARUN MISHRA [CAVEAT], TOM JOSEPH [CAVEAT], SANJAY RASTOGI [CAVEAT], SANDEEP JINDAL [CAVEAT], RAMESHWAR

PRASAD GOYAL

a [CAVEAT], PUSHKAR SHARMA [CAVEAT], PARUL

SHUKLA [CAVEAT],

MANDEEP KALRA [CAVEAT], LINTO K.B. [CAVEAT], K. KRISHNA KUMAR [CAVEAT]

FOR ADMISSION and IA No.224190/2024-**EXEMPTION FROM FILING O.T. and IA** 

No.224189/2024-PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

36 W.P.(C) No. 643/2024

PII.-W

SAROJ YADAV

PRANAYA KUMAR

**MOHAPATRA** 

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION

37 SLP(C) No. 23270/2024 XVII

M/S. STA BGM AND M SRSC (JV) AMIDHA AND ANR. KUNAL MALIK

Versus

EASTERN COALFIELDS LIMITED AND ORS.

**{Mention Memo}** 

IA No. 227810/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

C.A. No. 10926/2024 38

XVII

ARAVINDA RANI SANNAPUREDDY

SHRUTI BISHT

Versus

M/S. RISHAB TRIEXIM LLP AND ANR.

{Mention Memo}

IA No. 225216/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

**IA No. 225697/2024 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 226762/2024 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS

IA No. 225215/2024 - STAY APPLICATION

39 SLP(C) No. 23681-23682/2024

M/S. CITY UNION BANK LTD

SHYAM GOPAL

CYRIL AMARCHAND

S. S. SHROFF [CAVEAT]

MANGALDAS AOR

XII

Versus

M/S. HOTEL RADHA PRASAD AND ORS.

IA No.232355/2024-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

40 SLP(C) No. 23339/2024

XII-A

COMMITTEE OF CREDITORS OF KSK MAHANADI

POWER COMPANY LIMITED

Versus

M/S UTTAR PRADESH POWER CORPORATION

LIMITED AND ORS. {Mention Memo}

IA No. 228435/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 228434/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

41 SLP(C) No. 23579-23587/2024

XII

SHARADA MYLANDLA

E. C. AGRAWALA

Versus

PI OPPORTUNITIES FUND - I AND ORS.

TRILEGAL ADVOCATES ON RECORD [CAVEAT] [CAVEAT]

FOR ADMISSION and I.R. and IA

No.230843/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA No.230844/2024-PERMISSION TO FILE

**ADDITIONAL** 

**DOCUMENTS/FACTS/ANNEXURES** 

# [FRESH (FOR ADMISSION) - CRIMINAL CASES]

42 W.P.(Crl.) No. 360/2024

PIL-W

MANIKANDAN VATHAN CHETTIAR

PETITIONER-IN-PERSON

Versus

SUPREME COURT OF INDIA AND ORS.

FOR ADMISSION and IA No.189481/2024-PERMISSION TO APPEAR AND ARGUE IN

PERSON

**IA No. 189481/2024 - PERMISSION TO APPEAR** 

AND ARGUE IN PERSON

43 SLP(Crl) No.

13443/2024 II-C NERGISH SUNAVALA

RAVI BHARUKA

Versus

M/S BID AND HAMMER AUCTIONEERS PRIVATE

LIMITED AND ORS.

FOR ADMISSION and I.R. and IA

No.223585/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

44 W.P.(Crl.) No. 398/2024

PIL-W

POOJA SHARMA

ANOOP PRAKASH AWASTHI

Versus

UNION OF INDIA AND ANR.

FOR ADMISSION

# [FRESHLY / ADJOURNED MATTERS]

45	C.A. No. 7844/2023 XVII	SANJAY PANDURANG KALATE SUSPENDED DIRECTOR OF EVIRANT DEVELOPERS PRIVATE LIMITED Versus	ANAGHA S. DESAI
		VISTRA ITCL (INDIA) LIMITED AND ORS.	D.S.K. LEGAL [CAVEAT]
		IA No.245935/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.245934/2023-EX-PARTE STAY and IA No.245936/2023-EXEMPTION FROM FILING	
		0.T.	
		IA No. 245934/2023 - EX-PARTE STAY IA No. 245935/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
		IA No. 4054/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 4045/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 245936/2023 - EXEMPTION FROM FILING O.T.	
		IA No. 10688/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
		IA No. 4052/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
		IA No. 4043/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
46	SLP(C) No. 7923/2024 IX	SERUM INSTTITTUE OF INDIA PRIVATE LIMITED	B. K. PAL
		Versus	
		UNION OF INDIA AND ORS.	RAJ BAHADUR YADAV [CAVEAT]
		FOR ADMISSION	
47	Diary No. 44374-2024 XVII	INFRASTRUCTURE LEASING AND FINANCIAL SERVICES LIMITED Versus	CYRIL AMARCHAND MANGALDAS AOR
		STATE BANK OF INDIA AND ORS.	SANJAY KAPUR [CAVEAT]

NEW DELHI 05-10-2024 19:59:37

ADDITIONAL REGISTRAR



#### SUPREME COURT OF INDIA

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

# LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED: 14-10-2024 **CHIEF JUSTICE'S COURT** 

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

(TIME: 10:30 AM)

# NOTE:

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id:

cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

# MISCELLANEOUS HEARING

SNo. Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
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	[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]			
48	ARBIT. PETITION No. 18/2016 PIL-W	CHINA FIRST METALLURGICAL GROUP CO. LTD	DIVYAKANT LAHOTI [P-1]	
		Versus		
		ELECTROSTEEL STEELS LTD.	KHAITAN & CO.	
48.1	Connected ARBIT. PETITION No. 13/2017 PIL-W	ELECTROSTEEL STEELS LIMITED	KHAITAN & CO.	
		Versus CHINA FIRST METALLURGICAL CONSTRUCTION CORPORATION LTD AND ORS.		
49	ARBIT. PETITION No. 37/2020 PIL-W	INDIAN OIL CORPORATION LIMITED	MEHARIA & COMPANY	
		Versus		
		M/S EUROPEM NV AND ANR.	M. V. KINI & ASSOCIATES [R-2]	
		IA No. 112417/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		

SLP(C) No. 1538/2022 50 XIV

DEEPSHREE SINGH AAKARSH KAMRA

Versus

RISHI PRATAP SINGH AND ORS. PBA LEGAL [CAVEAT], [R-1], [R-5], [R-6], [R-7], [R-8], [R-9]

IA No. 14050/2022 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT IA No. 21869/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

51 R.P.(C) No. 1333/2022 in C.A. No. 5784/2022 XII-A B. NARESH AND ORS.

BELA MAHESHWARI

Versus

MY PALACE MUTUALLY AIDED CO OPERATIVE

SOCIETY AND ORS.

IN C.A. No. - 5784/2022,

FOR ADMISSION and IA No.142189/2022-ORAL

**HEARING** 

IA No. 142189/2022 - ORAL HEARING

IA No. 60698/2024 - PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

52 R.P.(C) No. 1565/2022 in C.A. No. 5822/2022 M/S SIDDAMSETTY INFRA PROJECTS PVT. LTD.

KRISHNA KUMAR SINGH

in C.A. No. 5822/2022 XII-A

Versus

KATTA SUJATHA REDDY AND ORS.

IN C.A. No. - 5822/2022,

FOR ADMISSION and IA No.143577/2022-

APPLICATION FOR LISTING REVIEW PETITION

**IN OPEN COURT** 

IA No. 143577/2022 - APPLICATION FOR

LISTING REVIEW PETITION IN OPEN COURT

52.1 Connected

R.P.(C) No. 1839/2024 in C.A. No. 5823/2022 XII-A

SIDDAMSETTY INFRA PROJECTS PRIVATE LIMITED

KRISHNA KUMAR SINGH

Versus

DEBBAD VISWESWARA RAO (DIED THROUGH LRS)

AND ORS.

IN C.A. No. - 5823/2022,

FOR CONDONATION OF DELAY IN FILING ON IA

145753/2022

FOR APPLICATION FOR LISTING REVIEW

PETITION IN OPEN COURT ON IA 145754/2022

53 SLP(C) No. 2706/2024

XI-A

SEPCO ELECTRIC POWER CONSTRUCTION

CORPORATION

Versus

GMR KAMALANGA ENERGY LTD.

{Mention Memo}

FOR ADMISSION and IA No.34670/2024-PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

IA No. 86373/2024 - APPLICATION FOR PERMISSION

HFCL LIMITED

IA No. 98883/2024 - DISMISSING THE CASE

IA No. 86375/2024 - EXEMPTION FROM FILING

**0.T.** 

IA No. 77590/2024 - EXEMPTION FROM FILING

O.T.

IA No. 77589/2024 - PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 34670/2024 - PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

54 ARBIT.PETITON No. 39/2024 PIL-W

SANA HASHMI

GARIMA BAJAJ

E. C. AGRAWALA [CAVEAT]

Versus

VANU INC., USA AND ANR. KUNAL MIMANI [R-1], [R-2]

IA No.161112/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.161101/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

55 ARBIT.PETITON No. 32/2024

PIL-W

M S MINFY TECHNOLOGIES PRIVATE LIMITED

LZAFEER AHMAD B. F.

Versus

M/S RESULTICKS GLOBAL COMPANIES PTE. CYRIL AMARCHAND LIMITED MANGALDAS AOR [R-1]

**FOR ADMISSION** 

56 ARBIT.PETITON No. 53/2024 PIL-W PORTO NOVO MARITIME LIMITED

SARAD KUMAR SINGHANIA

Versus

Versus

GOLDLINE CONTRACTING (LLC)

**FOR ADMISSION** 

57 Diary No. 35226-2024

NARESH MAKANI

VIKAS MEHTA

PIL-W

LALBIAKTLUANGA KHIANGTE AND ORS.

JAYANT MOHAN [R-1]

{Mention Memo}

IN W.P.(C) No. - 310/1996,

**IA No. 173317/2024 - STAY APPLICATION** 

57.1 Connected

Diary No. 41923-2024

PII.-W

VINOD KUMAR

ADITYA SAMADDAR

Versus

LALBIAKTLUANGA KHIANGTE AND ORS.

**{Mention Memo}** 

IN W.P.(C) No. - 310/1996,

IA No. 208940/2024 - EXEMPTION FROM FILING

**O.T.** 

**IA No. 208938/2024 - STAY APPLICATION** 

58 SLP(C) No. 21942/2024

IX

OM RATHOD

TALHA ABDUL RAHMAN

Versus

THE DIRECTOR GENERAL OF HEALTH SERVICES

AND ORS.

IA No.216286/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.216288/2024-INTERVENTION/IMPLEADMENT

and IA No.216287/2024-PERMISSION

**TO FILE ADDITIONAL** 

**DOCUMENTS/FACTS/ANNEXURES** 

**NEW DELHI** 

05-10-2024 20:02:26

ADDITIONAL REGISTRAR



# **SUPREME COURT OF INDIA**

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 CHIEF JUSTICE'S COURT HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

(TIME: 10:30 AM)

# **NOTE:**

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id:

# cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

NOTE:

[THE MATTERS WHICH HAVE BEEN DIRECTED TO BE LISTED AFTER THE JUDGMENT IN C.A. NO. 8629/2024 @ SLP (C) NO. 6706/2023 ETC. ]

### MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate		
	[FRESHLY / ADJOURNED MATTERS]				
59	Diary No. 24744-2023 XI-A	NATIONAL FACELESS ASSESSMENT CENTRE AND ORS.  Versus SS MINING AND INFRA PVT LTD FOR ADMISSION and I.R. and IA	RAJ BAHADUR YADAV		
		No.123022/2023-CONDONATION OF DELAY IN FILING and IA No.123023/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 123022/2023 - CONDONATION OF DELAY IN FILING			
		IA No. 123023/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT			
60	Diary No. 14259-2024 III	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 2 (1)(1), SURAT Versus SPAN DIVERGENT LIMITED	RAJ BAHADUR YADAV		
		IA No.169702/2024-CONDONATION OF DELAY IN FILING and IA No.169701/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.169703/2024-CONDONATION OF DELAY IN			
		REFILING / CURING THE DEFECTS			
60.1	Connected Diary No. 32710-2024 III	INCOME TAX OFFICER	RAJ BAHADUR YADAV		
		<i>Versus</i> SUMAN FINSTOCK PRIVATE LIMITED			

FOR ADMISSION and I.R. and IA No.179269/2024-**CONDONATION OF DELAY IN FILING and IA** No.179270/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

60.2 Connected

Diary No. 32461-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

RAJ AGRO INDUSTRIES

IA No.177675/2024-CONDONATION OF DELAY IN FILING and IA No.177674/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

60.3 Connected

Diary No. 31251-2024 III

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

ASTRON ZIRCON PRIVATE LIMITED

IA No.179364/2024-CONDONATION OF DELAY IN FILING and IA No.179363/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

60.4 Connected

Diary No. 25779-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

SURENDRA KUMAR CHAPLOT (HUE)

IA No.177962/2024-CONDONATION OF DELAY IN FILING and IA No.177970/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT and IA** No.177965/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

60.5 Connected

Diary No. 27828-2024 Ш

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

AKHAND ANAND COOPERATIVE BANK LTD.

FOR ADMISSION and I.R. and IA No.180256/2024-CONDONATION OF DELAY IN FILING and IA No.180257/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.180253/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

60.6 Connected

Diary No. 30216-2024 III

ASST. COMMISSIONER OF INCOME TAX CIRCLE

4(1)(1) AHMEDABAD

Versus

VINOD FABRICS PVT. LTD.

FOR ADMISSION and I.R. and IA No.181501/2024-CONDONATION OF DELAY IN FILING and IA No.181498/2024-EXEMPTION FROM FILING C/C

INCOME TAX OFFICER, WARD 36(1), DELHI AND

OF THE IMPUGNED JUDGMENT

60.7 Connected

Diary No. 30958-2024

ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

**HEMA** 

IA No.180723/2024-CONDONATION OF DELAY IN FILING and IA No.180722/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

60.8 Connected

Diary No. 32708-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

DILIPKUMAR BHAVCHANDBHAI BHAGAT

-- IA No.180744/2024-CONDONATION OF DELAY IN FILING and IA No.180743/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

60.9 Connected

Diary No. 33410-2024

THE INCOME TAX OFFICER WARD 2 (1) (3)

RAJ BAHADUR YADAV

Versus

SUDESHKUMAR ARJUNBHAI SADH

IA No.180909/2024-CONDONATION OF DELAY IN FILING and IA No.180907/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

61 Diary No. 21808-2024

THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX MUMBAI AND ORS.

Versus

HOUSING DEVELOPMENT FINANCE CORPORATION LTD.

IA No.197702/2024-CONDONATION OF DELAY IN FILING and IA No.197701/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.197703/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

61.1 Connected

Diary No. 33071-2024 IX

ASSESSMENT UNIT INCOME TAX DEPARTMENT

AND ORS.

Versus

TEAM INDIA MANAGERS LTD.

IA No.188905/2024-CONDONATION OF DELAY IN FILING and IA No.188906/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

61.2 Connected

Diary No. 34637-2024

DEPUTY COMMISSIONER OF INCOME TAX AND ORS.

Versus

NITEEN CHHAGANLAL DEDHIA

IA No.201288/2024-CONDONATION OF DELAY IN FILING and IA No.201290/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

61.3 Connected
Diary No. 26614-2024

IX

PRINCIPAL COMMISSIONER OF INCOME TAX 17

AND ORS.

Versus

MANISH S. RUIA (HUF)

FOR ADMISSION and I.R. and IA No.204343/2024-**CONDONATION OF DELAY IN FILING and IA** No.204344/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.204342/2024-CONDONATION OF

**DELAY IN REFILING / CURING THE DEFECTS** 

61.4 Connected

Diary No. 37974-2024

INCOME TAX OFFICER WARD 13(2)(1) MUMBAI AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAI BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

SETHIA INFRASTRUCTURE PVT. LTD.

FOR ADMISSION and I.R. and IA No.204465/2024-CONDONATION OF DELAY IN FILING and IA No.204466/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

61.5 Connected

Diary No. 38779-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CENTRAL CIRCLE 4(2) AND ORS.

Versus

KNIGHT RIDERS SPORTS PVT LTD.

FOR ADMISSION and I.R. and IA No.204340/2024-CONDONATION OF DELAY IN FILING and IA No.204341/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

61.6 Connected

Diary No. 35081-2024 Ш

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 4(1)(1), AHMEDABAD

Versus

TORRENT INVESTMENT PRIVATE LIMITED

IA No.199406/2024-CONDONATION OF DELAY IN FILING and IA No.199408/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

61.7 Connected

Diary No. 26458-2024 Ш

DEPUTY COMMISSIONER OF INCOME TAX AND ANR.

Versus

RIDDHI STEEL AND TUBE LIMITED

IA No.202392/2024-CONDONATION OF DELAY IN FILING and IA No.202393/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT and IA** 

No.202391/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

61.8 Connected

Diary No. 37934-2024

INCOME TAX OFFICER WARD1(1)(1)

RAJ BAHADUR YADAV

Versus

DEVDARSHAN DIAMONDS PRIVATE LIMITED

IA No.204269/2024-CONDONATION OF DELAY IN FILING and IA No.204271/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

61.9 Connected

Diary No. 39121-2024

THE PR. COMMISSIONER OF INCOME-TAX-3

RAJ BAHADUR YADAV

Versus

VINAYAK COAL TRADERS PVT. LTD.

IA No.203883/2024-CONDONATION OF DELAY IN FILING and IA No.203884/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

61.1 Connected

Diary No. 38168-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 2(1)(1) SURAT

Versus

SUMIT MURARILAL KEDIA

IA No.204654/2024-CONDONATION OF DELAY IN FILING and IA No.204655/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

61.1 Connected

1 Diary No. 31791-2024 OFFICE OF THE ASSISTANT COMMISSIONER OF

**INCOME TAX** 

Versus

GHANTAKARNA SHARES AND SERVICES PRIVATE

LIMITED

IA No.203627/2024-CONDONATION OF DELAY IN FILING and IA No.203624/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

61.1 Connected

Diary No. 35436-2024

THE INCOME TAX OFFICER

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

KAPOORBHAI KHIMAJI PRAJAPATI

IA No.203528/2024-CONDONATION OF DELAY IN FILING and IA No.203531/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

61.1 Connected

Diary No. 24050-2024

INCOME TAX OFFICER WARD 1 (1) (3)

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

KUSH GEMS PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.202744/2024-CONDONATION OF DELAY IN FILING and IA No.202746/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

and IA No.202747/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

61.1 Connected

Diary No. 24848-2024

THE DEPUTY COMMISSIONER OF INCOME TAX

CENTRAL CIRCLE 1, VADODARA

Versus

KAUSHAL HAZARILAL AGRAWAL

IA No.205754/2024-CONDONATION OF DELAY IN FILING and IA No.205751/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.205755/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

**CHIEF JUSTICE'S COURT** 61.1 Connected THE INCOME TAX OFFICER WARD 1 (2)(1) RAJ BAHADUR YADAV 5 Diary No. 24850-2024 Versus ANIL KUMAR SHYAMSUNDER DIDWANIA IA No.205638/2024-CONDONATION OF DELAY IN FILING and IA No.205636/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205639/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 61.1 Connected PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 33198-2024 AND ORS. Versus BRAYAZEN TUSHAR GOGRI IA No.204678/2024-CONDONATION OF DELAY IN FILING and IA No.204679/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT and IA** No.204680/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS THE DEPUTY COMMISSIONER OF INCOME TAX, 61.1 Connected RAJ BAHADUR YADAV Diary No. 35089-2024 CIRCLE 1(1) Versus LEMON CERAMIC PRIVATE LIMITED IA No.203989/2024-CONDONATION OF DELAY IN FILING and IA No.203990/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 61.1 Connected INCOME TAX OFFICER WARD 4 PANVEL AND ORS. RAJ BAHADUR YADAV Diary No. 37937-2024 Versus TULSI REALTY IA No.204561/2024-CONDONATION OF DELAY IN FILING and IA No.204560/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 61.1 Connected INCOME TAX OFFICER WARD 3(1)(1) RAJ BAHADUR YADAV Diary No. 37953-2024 Ш Versus PREKSHA TEXTILE PVT. LTD. IA No.205012/2024-CONDONATION OF DELAY IN FILING and IA No.205013/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** INCOME TAX OFFICER WARD 2(1)(3) RAJ BAHADUR YADAV 61.2 Connected Diary No. 37965-2024 III

Versus

SUDARSHAN DIAMONDS PVT. LTD.

IA No.204648/2024-CONDONATION OF DELAY IN FILING and IA No.204649/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

61.2 Connected THE ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 37975-2024 CIRCLE 2(1)(1) SURAT Versus SAURASHTRA PROJECTS PRIVATE LTD. IA No.204670/2024-CONDONATION OF DELAY IN FILING and IA No.204668/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 61.2 Connected INCOME TAX OFFICER WARD 2(3)(1) RAJ BAHADUR YADAV Diary No. 38690-2024 III Versus HEMANT BHAI DESAI IA No.207195/2024-CONDONATION OF DELAY IN FILING and IA No.207196/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 61.2 Connected INCOME TAX OFFICER WARD 3 (1) KALYAN AND RAJ BAHADUR YADAV 3 Diary No. 33621-2024 Versus SHATRUNJAY INVESTMENTS IA No.203655/2024-CONDONATION OF DELAY IN FILING and IA No.203656/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** INCOME TAX OFFICER RAJ BAHADUR YADAV 61.2 Connected Diary No. 39344-2024 Versus VANDANA DINESH PATWARI IA No.204611/2024-CONDONATION OF DELAY IN FILING and IA No.204612/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 61.2 Connected THE PRINCIPAL CHIEF COMMISSONER, INCOME RAJ BAHADUR YADAV Diary No. 37969-2024 TAX, PUNE AND ANR. Versus AMOL RAMRAO DAHALE IA No.203438/2024-CONDONATION OF DELAY IN FILING and IA No.203436/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 62 ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV Diary No. 25370-2024 IX ORS. Versus GANDHI AUTOMATION PVT. LTD. IA No.180368/2024-CONDONATION OF DELAY IN FILING and IA No.180370/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS Diary No. 26626-2024 ACIT, CIRLCE 19(1) DELHI AND ANR. RAJ BAHADUR YADAV 63 XIV Versus

**AKHIL SINGLA** 

FOR ADMISSION and I.R. and IA No.199141/2024-**CONDONATION OF DELAY IN FILING and IA** No.199144/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.199142/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

63.1 Connected

Diary No. 27863-2024 XIV

INCOME TAX OFFICER, WARD 29 (1), DELHI AND ORS.

RAJ BAHADUR YADAV

Versus

CHITRANJAN SHAH

IA No.202847/2024-CONDONATION OF DELAY IN FILING and IA No.202850/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.202849/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

63.2 Connected

Diary No. 37960-2024 XIV

INCOME TAX OFFICER WARD 54(1) AND ANR.

RAJ BAHADUR YADAV

Versus

CHANDRA BHUSHAN RAY

FOR ADMISSION and I.R. and IA No.202063/2024-CONDONATION OF DELAY IN FILING and IA No.202065/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

63.3 Connected

Diary No. 39506-2024 XIV

INCOME TAX OFFICER WARD 6(1) DELHI

RAJ BAHADUR YADAV

Versus

M/S CHANDRAMAULI BUILDCON PVT. LTD.

IA No.204099/2024-CONDONATION OF DELAY IN FILING and IA No.204100/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

64 Diary No. 27353-2024

XIV

INCOME TAX OFFICER, WARD 30 (1) AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

PUSHPA RATHI

IA No.213115/2024-CONDONATION OF DELAY IN FILING and IA No.213118/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.213117/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

64.1 Connected

Diary No. 37933-2024 XIV

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 43(1) AND ORS.

Versus

**GEETU BHATIA** 

FOR ADMISSION and I.R. and IA No.214900/2024-CONDONATION OF DELAY IN FILING and IA No.214899/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

64.2 Connected

Diary No. 37963-2024

XIV

COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

Versus

M/S ATULYA REALTY VENTURES PVT. LTD.

FOR ADMISSION and I.R. and IA No.220316/2024-CONDONATION OF DELAY IN FILING and IA No.220317/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.3 Connected

Diary No. 38998-2024 XIV INCOME TAX OFFICER AND ANR.

RAJ BAHADUR YADAV

Versus

SANGEETA SAHNI

. IA No.220454/2024-CONDONATION OF DELAY IN FILING and IA No.220455/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.4 Connected

Diary No. 38711-2024

THE ASSISTANT COMMISSIONER OF INCOME TAX (EXEMPTION) AND ORS.

RAJ BAHADUR YADAV

Versus

THE STOCK EXCHANGE INVESTORS PROTECTION FUND

FOR ADMISSION and I.R. and IA No.220288/2024-CONDONATION OF DELAY IN FILING and IA No.220287/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.5 Connected

Diary No. 39087-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

RAJEGAONKAR PROJECTS PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.213885/2024-CONDONATION OF DELAY IN FILING and IA No.213886/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.6 Connected

Diary No. 25589-2024 IX

DEPUTY COMMISSIONER OF INCOME-TAX AND ORS.

Versus

HAZEL MERCANTILE LIMITED

. FOR ADMISSION and I.R. and IA

No.145510/2024-CONDONATION OF DELAY IN FILING and IA No.145511/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.7 Connected

Diary No. 38181-2024 XVI INCOME TAX OFFICER, WARD-34(1), KOLKATA AND

ORS.

Versus

DINESH KUMAR GOYAL, HUF

FOR ADMISSION and I.R. and IA No.219820/2024-CONDONATION OF DELAY IN FILING and IA No.219821/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.8 Connected

Diary No. 38887-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX 15

(1)(2) MUMBAI AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

HITECH CORPORATION LTD.

IA No.217615/2024-CONDONATION OF DELAY IN FILING and IA No.217614/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

64.9 Connected

Diary No. 40154-2024

INCOME TAX OFFICER WARD 25(2)(1) AND ORS.

RAJ BAHADUR YADAV

Versus

JAWAHAR LALLUBHAI DESAI

IA No.220378/2024-CONDONATION OF DELAY IN FILING and IA No.220376/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

64.1 Connected

Diary No. 40396-2024

INCOME TAX OFFICER WARD 14(5) AND ORS.

RAJ BAHADUR YADAV

Versus

UMESH ARUN JAGTAP

IA No.220337/2024-CONDONATION OF DELAY IN FILING and IA No.220335/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

64.1 Connected

Diary No. 40452-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

AVANI RASIK SONTAKKE

IA No.219752/2024-CONDONATION OF DELAY IN FILING and IA No.219753/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

64.1 Connected

Diary No. 18360-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 42 (1) (1) AND ORS.

Versus

**DEVLEELA DEVELOPERS** 

JUDGMENT and IA

.. IA No.219092/2024-CONDONATION OF DELAY IN FILING and IA No.219091/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

No.219093/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

64.1 Connected

Diary No. 29012-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

SHRIRAM JAWAHAR SHETKARI SAHAKARI SAKHAR **UDYOG** 

. IA No.219211/2024-CONDONATION OF DELAY IN FILING and IA No.219214/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.219208/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

**CHIEF JUSTICE'S COURT** 64.1 Connected THE PRINCIPAL CHIEF COMMISSIONER OF INCOME RAJ BAHADUR YADAV Diary No. 32251-2024 TAX AND ANR. Versus RAJENDRA LAXMAN BODAKHE IA No.218192/2024-CONDONATION OF DELAY IN FILING and IA No.218193/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.218191/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 64.1 Connected ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV Diary No. 39930-2024 ORS. Versus ARNOLD HOLDINGS LTD. IA No.219600/2024-CONDONATION OF DELAY IN FILING and IA No.219598/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 64.1 Connected INCOME TAX OFFICER WARD 34 (1)(1) MUMBAI AND RAJ BAHADUR YADAV Diary No. 22113-2024 ORS. Versus DEEPAK KRISHNA PATIL IA No.215812/2024-CONDONATION OF DELAY IN FILING and IA No.215814/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.215816/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS 64.1 Connected INCOME TAX OFFICER AND ORS. RAJ BAHADUR YADAV Diary No. 31562-2024 Versus DIM SECURITIES PRIVATE LIMITED FOR ADMISSION and I.R. and IA No.218462/2024-CONDONATION OF DELAY IN FILING and IA No.218468/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.218465/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 64.1 Connected INCOME TAX OFFICER AND ORS. RAJ BAHADUR YADAV Diary No. 33594-2024 ΙX Versus VIMAL MAHADEO GIDDE IA No.216147/2024-CONDONATION OF DELAY IN FILING and IA No.216148/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.216149/2024-CONDONATION OF DELAY IN

64.1 Connected

9 Diary No. 33618-2024 IX NATIONAL FACELESS ASSESSMENT CENTRE DELHI

RAJ BAHADUR YADAV

AND ORS.

Versus

NARENDRA VIJAY KUMAR LAKHANI

**REFILING / CURING THE DEFECTS** 

FOR ADMISSION and I.R. and IA No.216045/2024-CONDONATION OF DELAY IN FILING and IA No.216048/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.216047/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

64.2 Connected

0 Diary No. 37950-2024

DEPUTY COMMISSIONER OF INCOME TAX AND ORS. RAJ BAHADUR YADAV

Versus

PAR COMPUTER SCIENCES INTERNATIONAL

LIMITED

FOR ADMISSION and I.R. and IA No.211578/2024-CONDONATION OF DELAY IN FILING and IA No.211585/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

64.2 Connected

1 Diary No. 40152-2024 IX

INCOME TAX OFFICER WARD 28(1)(1) AND ORS. RAJ BAHADUR YADAV

Versus

ASHOK ROSHANLAL JAIN

IA No.216890/2024-CONDONATION OF DELAY IN FILING and IA No.216891/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

64.2 Connected

2 Diary No. 40389-2024

INCOME TAX OFFICER (ITO) WARD 16(2)(1) MUMBAI RAJ BAHADUR YADAV

AND ORS.

Versus

JASBIR SINGH SALUJA

IA No.215354/2024-CONDONATION OF DELAY IN FILING and IA No.215356/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.2 Connected

3 Diary No. 18059-2024

INCOME TAX OFFICER WARD 2(2)(1), SURAT RAJ BAHADUR YADAV

Versus

DIPAKKUMAR PRATAPSINH GOHIL

IA No.214917/2024-CONDONATION OF DELAY IN FILING and IA No.214916/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.214918/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

64.2 Connected

4 Diary No. 21884-2024

INCOME TAX OFFICER WARD -2 (1) (3), SURAT

RAJ BAHADUR YADAV

Versus

JAGDISHPRASASD RAMKISHAN GARG

IA No.216328/2024-CONDONATION OF DELAY IN FILING and IA No.216329/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.216330/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

64.2 Connected UNION OF INDIA AND ORS. RAJ BAHADUR YADAV Diary No. 21958-2024 Versus ABHINAV KUMAR HUF IA No.217069/2024-CONDONATION OF DELAY IN FILING and IA No.217072/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.217070/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 64.2 Connected PR. COMMISSIONER OF INCOME TAX-3, RAJ BAHADUR YADAV Diary No. 28735-2024 **AHMEDABAD** Versus SACHIN WATER SUPPLY CO. PVT. LTD. IA No.216224/2024-CONDONATION OF DELAY IN FILING and IA No.216222/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT and IA** No.216225/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS THE ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV 64.2 Connected Diary No. 28874-2024 CIRCLE 4(1) (1) AHMEDABAD Versus TULSI DYE CHEM PRIVATE LIMITED IA No.212039/2024-CONDONATION OF DELAY IN FILING and IA No.212033/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.212041/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 64.2 Connected PR. COMMISSIONER OF INCOME TAX 3 RAJ BAHADUR YADAV Diary No. 32948-2024 Versus RAJUBHAI BABABHAI DESAI IA No.216717/2024-CONDONATION OF DELAY IN FILING and IA No.216714/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.216719/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS 64.2 Connected THE ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 33953-2024 III Versus BHAGWANBHAI KESHAVLAL PATEL FOR ADMISSION and I.R. and IA No.216332/2024-CONDONATION OF DELAY IN FILING and IA No.216333/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.216334/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** THE INCOME TAX OFFICER WARD 2(3)(6) SURAT

RAJ BAHADUR YADAV

64.3 Connected

Ш

Diary No. 34114-2024

Versus

JITENDRA LALWANI

IA No.215637/2024-CONDONATION OF DELAY IN FILING and IA No.215635/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.215638/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

64.3 Connected

1 Diary No. 37979-2024

OFFICE OF THE INCOME TAX OFFICER WARD 3(1)(1) RAJ BAHADUR YADAV

AHMEDABAD

Versus

PRASHANT FABRICS (INDIA) PVT. LTD.

FOR ADMISSION and I.R. and IA No.217329/2024-CONDONATION OF DELAY IN FILING and IA No.217331/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.3 Connected

2 Diary No. 38187-2024

INCOME TAX OFFICER, WARD 2(3)(4), SURAT

RAJ BAHADUR YADAV

Versus

NANAK MOTUMAL PHENWANI

FOR ADMISSION and I.R. and IA No.217126/2024-CONDONATION OF DELAY IN FILING and IA No.217129/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.3 Connected

3 Diary No. 39230-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

SHRIFAL IMPEX PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.214896/2024-CONDONATION OF DELAY IN FILING and IA No.214897/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.3 Connected

4 Diary No. 40698-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

ARSHI CONSTRUCTION LLP

IA No.216250/2024-CONDONATION OF DELAY IN FILING and IA No.216251/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

64.3 Connected

5 Diary No. 34138-2024 III

THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 4(1) (1)

RAJ BAHADUR YADAV

Versus

ZAVERI AND COMPANY PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.220758/2024-CONDONATION OF DELAY IN FILING and IA No.220759/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.220756/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

64.3 Connected ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 38161-2024 CIRCLE 2(1)(1) SURAT AND ORS. Versus VIMAL VADILAL MORAKHIYA HUF IA No.219710/2024-CONDONATION OF DELAY IN FILING and IA No.219708/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 64.3 Connected INCOME TAX OFFICER, WARD 1 (1) (1), SURAT AND RAJ BAHADUR YADAV Diary No. 39312-2024 ANR. Versus AKSH DIAMONDS PRIVATE LIMITED IA No.218042/2024-CONDONATION OF DELAY IN FILING and IA No.218044/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 64.3 Connected INCOME TAX OFFICER WARD 1(2)(1), RAJKOT RAJ BAHADUR YADAV Diary No. 40390-2024 Versus PRAMOD TRIBHUVAN PATEL HUF IA No.220213/2024-CONDONATION OF DELAY IN FILING and IA No.220212/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** ASST. COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV 64.3 Connected Diary No. 40685-2024 Versus JAGDISH SUKHABHAI AHIR IA No.220098/2024-CONDONATION OF DELAY IN FILING and IA No.220097/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 64.4 Connected UNION OF INDIA AND ANR. RAJ BAHADUR YADAV Diary No. 40158-2024 Versus BALKAR SINGH JOGA SINGH BAINS IA No.210739/2024-CONDONATION OF DELAY IN FILING and IA No.210735/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** THE PRINCIPAL CHIEF COMMISSIONER OF INCOME 64.4 Connected RAJ BAHADUR YADAV Diary No. 40692-2024 TAX PUNE AND ANR. IX Versus BHARAT RAMRAO DAKH IA No.216195/2024-CONDONATION OF DELAY IN FILING and IA No.216196/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV 64.4 Connected

CENTRAL CIRCLE - 3(2) AND ORS.

Diary No. 40915-2024

ΙX

Versus

NISARG LIFESPACE LLP

IA No.214876/2024-CONDONATION OF DELAY IN FILING and IA No.214875/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

Diary No. 40985-2024

64.4 Connected

THE INCOME TAX, OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

**GOEL AGENCIES** 

IA No.217266/2024-CONDONATION OF DELAY IN FILING and IA No.217267/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

65 Diary No. 27855-2024 IX

DEPUTY COMMISSIONER OF INCOME TAX AND ORS. RAJ BAHADUR YADAV

Versus

REDI PORT LIMITED

FOR ADMISSION and I.R. and IA No.167738/2024-**CONDONATION OF DELAY IN FILING and IA** No.167739/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

65.1 Connected

Diary No. 27947-2024

DEPUTY COMMISSIONER OF INCOME TAX AND ORS. RAJ BAHADUR YADAV

Versus

HOUSING DEVELOPMENT FINANCE CORPORATION LTD.

IA No.168661/2024-CONDONATION OF DELAY IN FILING and IA No.168662/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

65.2 Connected

Diary No. 32790-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

TRIPLE SECURITIES PVT. LTD.

IA No.170408/2024-CONDONATION OF DELAY IN FILING and IA No.170409/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

65.3 Connected

Diary No. 28814-2024 IX

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

SAYATIBEN BHANWARALAL SNAGHVI

FOR ADMISSION and I.R. and IA No.170569/2024-CONDONATION OF DELAY IN FILING and IA No.170568/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

65.4 Connected

Diary No. 27759-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

APOORVA ASHOKKUMAR PATNI

FOR ADMISSION and I.R. and IA No.169734/2024-**CONDONATION OF DELAY IN FILING and IA** No.169735/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

65.5 Connected

Diary No. 30075-2024

ASSISTANT COMMISSIONER OF INCOME TAX, MUMBAI AND ORS.

RAJ BAHADUR YADAV

Versus

PANKAJ GHISULAL RATHOD HUF

IA No.170958/2024-CONDONATION OF DELAY IN FILING and IA No.170960/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

65.6 Connected

Diary No. 31878-2024 IX

INCOME TAX OFFICER 19 (3)(1) AND ORS.

RAJ BAHADUR YADAV

Versus

SHEPHALI NILESH PATEL

IA No.172198/2024-CONDONATION OF DELAY IN FILING and IA No.172197/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

65.7 Connected

Diary No. 32932-2024 IX

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

SHILPA CHIDANAND KAPIL AND ANR.

IA No.172955/2024-CONDONATION OF DELAY IN FILING and IA No.172956/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

66 Diary No. 27874-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

KIRIT MANILAL SHAH

IA No.208715/2024-CONDONATION OF DELAY IN FILING and IA No.208716/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.208714/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

66.1 Connected

Diary No. 24214-2024

INCOME TAX OFFICER, WARD 2(1)(3) AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

HARSH ANAND KUMAR JAIN

IA No.209217/2024-CONDONATION OF DELAY IN FILING and IA No.209224/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.209222/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

66.2 Connected

Diary No. 32036-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

SHRADDHA ESTATE

IA No.210816/2024-CONDONATION OF DELAY IN FILING and IA No.210817/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT and IA** 

No.210818/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

66.3 Connected

Diary No. 24045-2024 IX

ASST. COMMISSIONER OF INCOME TAX 32 (1) MUMBAI AND ORS.

RAJ BAHADUR YADAV

Versus

ARUNA TAPARIA

66.4 Connected

Diary No. 33400-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

GOVIND NAMDEV NAIK

IA No.210604/2024-CONDONATION OF DELAY IN FILING and IA No.210607/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT and IA** 

No.210605/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

66.5 Connected

Diary No. 18946-2024 III

THE ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

KAMLESH JITENDRA JHAVERI

IA No.207922/2024-CONDONATION OF DELAY IN FILING and IA No.207923/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.207924/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

66.6 Connected

Diary No. 25610-2024 Ш

THE INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

RAJENDRA JEWELLERS PVT. LTD.

IA No.209546/2024-CONDONATION OF DELAY IN FILING and IA No.209543/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.209549/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

66.7 Connected

Diary No. 26984-2024 III

INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

ASHISH PANKAJBHAI SHAH

FOR ADMISSION and I.R. and IA No.209627/2024-**CONDONATION OF DELAY IN FILING and IA** No.209631/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.209629/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

66.8 Connected

Diary No. 28640-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

MANGAL MURTI IMPEX PVT. LTD.

IA No.208536/2024-CONDONATION OF DELAY IN FILING and IA No.208539/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.208538/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

66.9 Connected

Diary No. 31243-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

SHREE NAKODA SYNTHETICS PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.209525/2024-CONDONATION OF DELAY IN FILING and IA No.209527/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

and IA No.209526/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

66.1 Connected

Diary No. 33403-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

NAYNABEN PRAFULBHAI THAKKAR

IA No.210667/2024-CONDONATION OF DELAY IN FILING and IA No.210668/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.210671/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

66.1 Connected

1 Diary No. 33598-2024 INCOME TAX OFFICER WARD 2(1) AND ORS.

RAJ BAHADUR YADAV

Versus

RAJEBAHADUR MADHUSUDAN TRIMBAK (HUF)

FOR ADMISSION and I.R. and IA No.209464/2024-CONDONATION OF DELAY IN FILING and IA No.209465/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

66.1 Connected

Diary No. 34924-2024 III

INCOME TAX OFFICER WARD1-1-1 SURAT AND ANR.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

AKSH DIAMONDS PRIVATE LIMITED

IA No.197079/2024-CONDONATION OF DELAY IN FILING and IA No.197078/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

66.1 Connected

3 Diary No. 37941-2024 III

THE NATIONAL FACELESS ASSESSMENT CENTRE

AND ANR.

Versus

PANKAJBHAI AMBALAL NAROLA

FOR ADMISSION and I.R. and IA No.210212/2024-**CONDONATION OF DELAY IN FILING and IA** No.210217/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

66.1 Connected

Diary No. 38175-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

SIDDHANT GEMS PRIVATE LIMITED

IA No.207189/2024-CONDONATION OF DELAY IN FILING and IA No.207188/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

66.1 Connected

Diary No. 38196-2024 III

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 2(1)(1), SURAT

Versus

SWAPN DEVELOPERS

FOR ADMISSION and I.R. and IA No.210226/2024-CONDONATION OF DELAY IN FILING and IA No.210228/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

66.1 Connected

Diary No. 18610-2024

ASST. COMMISSIONER OF INCOME TAX CENTRAL

CIRCLE 2 SURAT AND ANR.

Versus

SAFFRON GEMS PVT. LTD.

IA No.211586/2024-CONDONATION OF DELAY IN FILING and IA No.211587/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.211588/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

66.1 Connected

Diary No. 24180-2024 Ш

INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

ORANGE TRADEX PVT. LTD.

FOR ADMISSION and I.R. and IA No.213333/2024-**CONDONATION OF DELAY IN FILING and IA** No.213335/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.213334/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

66.1 Connected

Diary No. 30383-2024 Ш

INCOME TAX OFFICER, WARD 1(3)(1) SURAT

RAJ BAHADUR YADAV

Versus

NIMESH KUMAR RAMESHBHAI MEHTA

IA No.210688/2024-CONDONATION OF DELAY IN FILING and IA No.210691/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.210689/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

66.1 Connected

Diary No. 34117-2024

INCOME TAX OFFICER WARD 7 VAPI

RAJ BAHADUR YADAV

Versus

ASHISH SURESHCHANDRA DESAI LH OF SURESHCHANDRA BHAGWANJI DESAI

FOR ADMISSION and I.R. and IA No.211425/2024-CONDONATION OF DELAY IN FILING and IA No.211424/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.211426/2024-CONDONATION OF

and IA No.211426/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

66.2 Connected

0 Diary No. 37938-2024

INCOME TAX OFFICER 31(1)(1), MUMBAI AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

ABRAR TAUQEER HUSAIN SYED

IA No.211471/2024-CONDONATION OF DELAY IN FILING and IA No.211473/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

66.2 Connected

1 Diary No. 38163-2024

THE DEPUTY COMMISSIONER OF INCOME TAX

CENTRAL CIRCLE 1 VADODARA

Versus

SUMIT JAGDISHCHANDRA AGRAWAL

IA No.213278/2024-CONDONATION OF DELAY IN FILING and IA No.213279/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

66.2 Connected

2 Diary No. 38170-2024 III ASSISTANT COMMISSIONER OF INCOME TAX,

CIRCLE 4(1)(1), AHMEDABAD

Versus

SAMPATI SECURITIES LIMITED

IA No.211754/2024-CONDONATION OF DELAY IN FILING and IA No.211750/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

66.2 Connected

3 Diary No. 38176-2024

INCOME TAX OFFICER WARD 1(1)(1) SURAT

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

DIVYA JYOTI DIAMONDS PVT LTD

. FOR ADMISSION and I.R. and IA

No.211095/2024-CONDONATION OF DELAY IN FILING and IA No.211094/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

66.2 Connected

4 Diary No. 38180-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 1(3) SURAT

Versus

ADARSH KANUBHAI SHAH

IA No.210932/2024-CONDONATION OF DELAY IN FILING and IA No.210931/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

DAILY CAUSE LIST FOR DATED: 14-10-2024

**CHIEF JUSTICE'S COURT** 66.2 Connected ASSISTANT COMMISSIONER OF INCOME TAX, RAJ BAHADUR YADAV 5 Diary No. 38184-2024 CIRCLE 2(1)(1) Versus MAMTA SURENDRA JAIN IA No.211519/2024-CONDONATION OF DELAY IN FILING and IA No.211520/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 66.2 Connected THE ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 38224-2024 Versus AA PLUS COMMODITY BROKING PVT. LTD. FOR ADMISSION and I.R. and IA No.210171/2024-CONDONATION OF DELAY IN FILING and IA No.210172/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 66.2 Connected INCOME TAX OFFICER WARD-3(3)(1) SURAT RAJ BAHADUR YADAV Diary No. 39254-2024 Versus KANUBHAI BHARWAD IA No.211505/2024-CONDONATION OF DELAY IN FILING and IA No.211504/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 66.2 Connected INCOME TAX OFFICER WARD 1 (2)(6) SURAT RAJ BAHADUR YADAV Diary No. 39914-2024 Versus BHARATKUMAR JIVATLAL MEHTA IA No.212002/2024-CONDONATION OF DELAY IN FILING and IA No.211999/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 66.2 Connected THE ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 39917-2024 CENTRAL CIRCLE 7(3) AND ORS. Versus TRISHUL REALITY INFRA LLP IA No.211415/2024-CONDONATION OF DELAY IN FILING and IA No.211416/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** RAJ BAHADUR YADAV

66.3 Connected

Diary No. 31223-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 16(2), MUMBAI AND ORS.

Versus

KARTIK LALITKUMAR KOTHARI

FOR ADMISSION and I.R. and IA No.211434/2024-**CONDONATION OF DELAY IN FILING and IA** No.211436/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

and IA No.211435/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS**  DAILY CAUSE LIST FOR DATED: 14-10-2024

**CHIEF JUSTICE'S COURT** 66.3 Connected ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV 1 Diary No. 34386-2024 ORS. Versus ASHOKKUMAR SOBHAGMAL PATNI IA No.210977/2024-CONDONATION OF DELAY IN FILING and IA No.210976/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.210981/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 66.3 Connected DEPUTY COMMISSIONER OF INCOME TAX CIRCLE RAJ BAHADUR YADAV 2 Diary No. 38695-2024 19(1) AND ORS. Versus BHANSALI AND COMPANY IA No.211698/2024-CONDONATION OF DELAY IN FILING and IA No.211703/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 66.3 Connected ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV Diary No. 38762-2024 ORS. Versus BSEL INFRASTRUCTURE REALTY LIMITED IA No.211344/2024-CONDONATION OF DELAY IN FILING and IA No.211340/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 66.3 Connected ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 39714-2024 CIRCLE 7 PUNE AND ORS. Versus AASHISH NIRANJAN SHAH IA No.211650/2024-CONDONATION OF DELAY IN FILING and IA No.211651/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 66.3 Connected ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 40622-2024 CIRCLE 15 (1) (1) AND ORS. Versus PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED IA No.212209/2024-CONDONATION OF DELAY IN FILING and IA No.212210/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

66.3 Connected

Diary No. 27350-2024 XIV

INCOME TAX OFFICER WARD 43(6) DELHI

RAJ BAHADUR YADAV

Versus

ANISH SINGLA HUF

. IA No.211549/2024-CONDONATION OF DELAY IN FILING and IA No.211550/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT and IA** 

No.211551/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

66.3 Connected

7 Diary No. 32175-2024 XIV INCOME TAX OFFICER WARD 30(1) AND ORS.

RAJ BAHADUR YADAV

Versus

PARNIKA RATHI

IA No.209389/2024-CONDONATION OF DELAY IN FILING and IA No.209394/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.209391/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

66.3 Connected

8 Diary No. 33635-2024 XIV THE INCOME TAX OFFICER AND ANR.

RAJ BAHADUR YADAV

Versus

KANTA JAIN

IA No.209682/2024-CONDONATION OF DELAY IN FILING and IA No.209683/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.209684/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

66.3 Connected

9 Diary No. 37972-2024 XIV ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 1(1) AND ORS.

Versus

ADA NEWS IN SHORTS PVT. LTD.

IA No.208701/2024-CONDONATION OF DELAY IN FILING and IA No.208700/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

67 Diary No. 28052-2024

ΙX

INCOME TAX OFFICER, WARD 6(3)(1) AND ORS.

Versus

SRIKANTH GOPALAN

IA No.182218/2024-CONDONATION OF DELAY IN FILING and IA No.182220/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.182219/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

67.1 Connected

Diary No. 32784-2024 IX

DEPUY COMMISSIONER OF INCOME

TAX/ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE AKOLA AND ORS.

Versus

RAVINDRA REDDY KATAMREDDY

IA No.183061/2024-CONDONATION OF DELAY IN FILING and IA No.183060/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

67.2 Connected

Diary No. 32713-2024 IX

INCOME TAX OFFICER WARD 19(2)(2) MUMBAI AND

ORS.

Versus

MB SHAH EXPORTS AND ANR.

FOR ADMISSION and I.R. and IA No.181755/2024-**CONDONATION OF DELAY IN FILING and IA** No.181756/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

67.3 Connected

Diary No. 31644-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

Versus

PIONEER EMBROIDERIES LTD.

FOR ADMISSION and I.R. and IA No.184729/2024-CONDONATION OF DELAY IN FILING and IA No.184731/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

67.4 Connected

Diary No. 31884-2024 IX

DEPUTY COMMISSIONER OF INCOME TAX CIRCEL 8(2)(1) MUMBAI AND ANR.

RAJ BAHADUR YADAV

Versus

ABHAY AGARWAL

IA No.183209/2024-CONDONATION OF DELAY IN FILING and IA No.183212/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

67.5 Connected

Diary No. 30219-2024 IX

INCOME TAX OFFICER 34(1)(1) MUMBAI AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

HITESHKUMAR PRAKASH RAWAL

IA No.183485/2024-CONDONATION OF DELAY IN FILING and IA No.183488/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

67.6 Connected

Diary No. 32830-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 19(1) MUMBAI AND ORS.

Versus

MALLIKA SAGAR

IA No.181942/2024-CONDONATION OF DELAY IN FILING and IA No.181939/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

67.7 Connected

Diary No. 27857-2024 IX

INCOME TAX OFFICER WARD 27(1)(1), MUMBAI AND

ORS.

Versus

FARHEEN MOHAMMED KHAN

IA No.186151/2024-CONDONATION OF DELAY IN FILING and IA No.186157/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.186160/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

67.8 Connected

Diary No. 33192-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 1, KALYAN AND ORS.

Versus

DEEPAK RAJARAM KUKREJA

FOR ADMISSION and I.R. and IA No.185843/2024-**CONDONATION OF DELAY IN FILING and IA** No.185844/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

67.9 Connected

Diary No. 32711-2024

INCOME TAX OFFICER WARD 4, PANVEL AND ORS.

Versus

KISHORE NARAYAN PATIL

FOR ADMISSION and I.R. and IA No.186513/2024-CONDONATION OF DELAY IN FILING and IA No.186514/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

67.1 Connected

Diary No. 34377-2024 ΙX

ASSISTANT COMMISSIONER OF INCOME TAX

CENTRAL CIRCLE - 5(2), MUMBAI AND ORS.

Versus

PANKAJ GHISULAL RATHOD

IA No.185110/2024-CONDONATION OF DELAY IN FILING and IA No.185112/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

68 Diary No. 28575-2024

III

INCOME TAX OFFICER WARD 3 (3) (1)

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

DAHYABHAI NARAYAN DAS PATEL HUF

IA No.167400/2024-CONDONATION OF DELAY IN FILING and IA No.167401/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

68.1 Connected

Diary No. 28625-2024

THE ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

JAYANTIBHAI BHULABHAI PATEL

FOR ADMISSION and I.R. and IA No.167149/2024-CONDONATION OF DELAY IN FILING and IA No.167148/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

68.2 Connected

Diary No. 30952-2024

INCOME TAX OFFICER WARD 2(3)(4) SURAT

RAJ BAHADUR YADAV

Versus

USHABEN RATILAL PATEL

FOR ADMISSION and I.R. and IA No.172957/2024-CONDONATION OF DELAY IN FILING and IA No.172958/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

68.3 Connected

Diary No. 33187-2024 Ш

DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE 1(1)

RAJ BAHADUR YADAV

Versus

HI-CON TECHNO CAST PRIVATE LTD.

IA No.173087/2024-CONDONATION OF DELAY IN FILING and IA No.173089/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

68.4 Connected Diary No. 32450-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

RAJ AGRO INDUSTRIES

. FOR ADMISSION and I.R. and IA

No.172298/2024-CONDONATION OF DELAY IN FILING and IA No.172300/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

69 Diary No. 28815-2024 ASSISTANT COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

Versus

HALLIBURTON TECHNOLOGY INDIA PRIVATE

LIMITED

FOR ADMISSION and I.R. and IA No.172231/2024-CONDONATION OF DELAY IN FILING and IA No.172232/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

69.1 Connected

Diary No. 30220-2024 IX

THE INCOME TAX OFFICER WARD 9(3), PUNE AND

RAJ BAHADUR YADAV

ORS.

Versus

SHILPA BHAVESH SONIGARA

IA No.173485/2024-CONDONATION OF DELAY IN FILING and IA No.173484/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

69.2 Connected

Diary No. 32808-2024 IX

INCOME TAX OFFICER WARD 2 AND ORS.

RAJ BAHADUR YADAV

Versus

SWAPNIL RASIKLAL KOTHADIYA

FOR ADMISSION and I.R. and IA No.174308/2024-CONDONATION OF DELAY IN FILING and IA No.174309/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

69.3 Connected

Diary No. 32795-2024 IX

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

DILIP KUMAR PREMJI CHHEDA

FOR ADMISSION and I.R. and IA No.175777/2024-CONDONATION OF DELAY IN FILING and IA No.175779/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

69.4 Connected

Diary No. 30071-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 4(2)(1), MUMBAI AND ORS.

Versus

SAMIR SURESHCHANDRA GANDHI

IA No.173873/2024-CONDONATION OF DELAY IN FILING and IA No.173875/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

69.5 Connected

Diary No. 31651-2024

THE INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

SIDDHI SURESHBHAI PANDYA

IA No.173736/2024-CONDONATION OF DELAY IN FILING and IA No.173739/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

69.6 Connected

Diary No. 32505-2024

THE DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

RADHE RENEWABLE ENERGY DEVELOPMENT

PRIVATE LIMITED

IA No.174271/2024-CONDONATION OF DELAY IN FILING and IA No.174270/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

69.7 Connected

Diary No. 33173-2024 III

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

PRACHI TARAL BAKERI

IA No.174312/2024-CONDONATION OF DELAY IN FILING and IA No.174310/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

69.8 Connected

Diary No. 33194-2024 III

INCOME TAX OFFICER WARD 2(3)(6) SURAT

RAJ BAHADUR YADAV

Versus

ADITYA DEVELOPERS

IA No.175239/2024-CONDONATION OF DELAY IN FILING and IA No.175243/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

69.9 Connected

Diary No. 33399-2024 III

INCOME TAX OFFICER WARD 2(1) (3) AND ANR.

RAJ BAHADUR YADAV

Versus

PARUL DIAMONDS PRIVATE LIMITED

IA No.174281/2024-CONDONATION OF DELAY IN FILING and IA No.174279/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

69.1 Connected

Diary No. 18953-2024

THE ASST. COMMISSIONER OF INCOME TAX - 1

RAJ BAHADUR YADAV

Versus

JAYANT SHANTILAL SANGHVI

FOR CONDONATION OF DELAY IN FILING ON IA 176459/2024

FOR CONDONATION OF DELAY IN REFILING / **CURING THE DEFECTS ON IA 176462/2024** FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 176465/2024** 

IA No. 176459/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 176462/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 176465/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

69.1 Connected

1 Diary No. 31219-2024

THE DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

MUKESH JAGDISHPRASAD AGRAWAL

IA No.177012/2024-CONDONATION OF DELAY IN FILING and IA No.177011/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

69.1 Connected

2 Diary No. 25142-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

BAHRAM NAVROZ VAKIL

IA No.173614/2024-CONDONATION OF DELAY IN FILING and IA No.173612/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.173616/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

69.1 Connected

3 Diary No. 26993-2024

THE INCOME TAX OFFICER 31(2)(I) MUMBAI AND

ORS.

Versus

SIA DEVELOPERS LLP

IA No.175389/2024-CONDONATION OF DELAY IN FILING and IA No.175392/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.175390/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

69.1 Connected

4 Diary No. 27850-2024 IX

INCOME TAX OFFICER, WARD 3 AKOLA AND ORS.

RAJ BAHADUR YADAV

Versus

SHRI VARDHAMAN MULTI STATE COOPERATIVE CREDIT SOCIETY LIMITED

IA No.176499/2024-CONDONATION OF DELAY IN FILING and IA No.176502/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.176505/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

69.1 Connected

5 Diary No. 27943-2024

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Versus

HANSA SURESH KUMAR JAIN

IA No.173165/2024-CONDONATION OF DELAY IN FILING and IA No.173166/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

69.1 Connected INCOME TAX OFFICER 34(3)(5) RAJ BAHADUR YADAV Diary No. 31237-2024 Versus UMESH C. MISTRY FOR ADMISSION and I.R. and IA No.173513/2024-CONDONATION OF DELAY IN FILING and IA No.173512/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV 69.1 Connected Diary No. 31643-2024 CIRCLE 1 (3) (1) AND ORS. IX Versus FDC LIMITED FOR ADMISSION and I.R. and IA No.174251/2024-CONDONATION OF DELAY IN FILING and IA No.174254/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 69.1 Connected ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV 8 Diary No. 32788-2024 ORS. Versus GLAZE DIAM JEWELLERS PVT. LTD. IA No.174836/2024-CONDONATION OF DELAY IN FILING and IA No.174828/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** PRINCIPAL COMMISSIONER OF INCOME TAX 69.1 Connected RAJ BAHADUR YADAV Diary No. 30472-2024 Versus MEET KHUSHAL MOTA FOR ADMISSION and I.R. and IA No.174141/2024-CONDONATION OF DELAY IN FILING and IA No.174140/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 69.2 Connected UNION OF INDIA AND ORS. RAJ BAHADUR YADAV Diary No. 33209-2024 Versus TARADEVI RATANLAL BAFNA IA No.177280/2024-CONDONATION OF DELAY IN FILING and IA No.177284/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** INCOME TAX OFFICER AND ORS. RAJ BAHADUR YADAV 69.2 Connected Diary No. 27477-2024 IX Versus

VARSHA SHRIKANT PARANJAPE

IA No.175935/2024-CONDONATION OF DELAY IN FILING and IA No.175936/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.175938/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

DAILY CAUSE LIST FOR DATED: 14-10-2024 CHIEF JUSTICE'S COURT 69.2 Connected ASSESSMENT UNIT INCOME TAX DEPARTMENT RAJ BAHADUR YADAV AND ORS. Diary No. 31795-2024 2 Versus NAVNIT KUMAR SADH FOR ADMISSION and I.R. and IA No.177601/2024-CONDONATION OF DELAY IN FILING and IA No.177602/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 69.2 Connected ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV Diary No. 32715-2024 CIRCLE 13(1)(2) AND ORS. Versus NIRMAAN CREATIVES PRIVATE LIMITED IA No.178844/2024-CONDONATION OF DELAY IN FILING and IA No.178845/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 69.2 Connected INCOME TAX OFFICER AND ORS. RAJ BAHADUR YADAV Diary No. 30469-2024 XIV Versus KATHURIA CASTINGS PRIVATE LIMITED FOR ADMISSION and I.R. and IA No.174894/2024-**CONDONATION OF DELAY IN FILING and IA** No.174895/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 69.2 Connected ITO AND ANR. RAJ BAHADUR YADAV Diary No. 32963-2024 XIV

Versus

CARISSA INVESTMENTS PRIVATE LIMITED

IA No.174295/2024-CONDONATION OF DELAY IN FILING and IA No.174294/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

70

XIV

Diary No. 30066-2024 ASSISTANT COMMISSIONER OF INCOME TAX AND XIV ANR.

Versus

PYTEX IMPEX PRIVATE LIMITED

IA No.168527/2024-CONDONATION OF DELAY IN FILING and IA No.168529/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

70.1 Connected Diary No. 30073-2024

INCOME TAX OFFICER WARD 14 (1) AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

KARTIK INFRATOWN PVT. LTD.

FOR ADMISSION and I.R. and IA No.173084/2024-**CONDONATION OF DELAY IN FILING and IA** No.173083/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

Diary No. 30067-2024 INCOME TAX OFFICER AND ANR. 71 RAJ BAHADUR YADAV XIV

Versus

SWIFT REALTECH PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.177739/2024-**CONDONATION OF DELAY IN FILING and IA** No.177740/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

71.1 Connected

Diary No. 31646-2024 XIV

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

NEERU JAIN

IA No.179065/2024-CONDONATION OF DELAY IN FILING and IA No.179067/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

71.2 Connected

Diary No. 31792-2024 XIV

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

LNG AGRICOM PRIVATE LIMITED

IA No.178281/2024-CONDONATION OF DELAY IN FILING and IA No.178277/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

72 Diary No. 30471-2024

XIV

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 1(1) DELHI

M/S APOLLO INTERNATIONAL LIMITED

IA No.179423/2024-CONDONATION OF DELAY IN FILING and IA No.179422/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

73 Diary No. 31875-2024

ΙX

ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 16(2) MUMBAI AND ORS.

S2 INFOTECH INTERNATIONAL LTD.

FOR ADMISSION and I.R. and IA No.176628/2024-**CONDONATION OF DELAY IN FILING and IA** No.176631/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

73.1 Connected

Diary No. 32983-2024 ΙX

INCOME TAX OFFICER WARD 33(1)(1) AND ORS.

RAJ BAHADUR YADAV

Versus

RUTUJA ANIL AMBEKAR

FOR ADMISSION and I.R. and IA No.179311/2024-CONDONATION OF DELAY IN FILING and IA No.179314/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

73.2 Connected

Diary No. 30586-2024 IX

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Versus

BANAS FINANCE LIMITED

IA No.179177/2024-CONDONATION OF DELAY IN FILING and IA No.179178/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

73.3 Connected

Diary No. 26473-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

MANSUKH B. ASHDEV

FOR ADMISSION and I.R. and IA No.180406/2024-CONDONATION OF DELAY IN FILING and IA No.180408/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.180405/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

73.4 Connected

Diary No. 31543-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

DESAI BROTHERS LTD.

-- IA No.180128/2024-CONDONATION OF DELAY IN FILING and IA No.180130/2024-EXEMPTION

FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

73.5 Connected

Diary No. 31560-2024

ASSISTANT COMMISSIONER INCOME TAX WARD

14(1)(2)

Versus

VEDIKA DEEPAK NIHALANI

IA No.180745/2024-CONDONATION OF DELAY IN FILING and IA No.180746/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

73.6 Connected

Diary No. 33197-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

VARDHMAN DEVELOPERS

IA No.181276/2024-CONDONATION OF DELAY IN FILING and IA No.181275/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

74 Diary No. 32720-2024

Ш

THE INCOME TAX OFFICER WARD 1(1)(1)

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

ARIHANT GEMS AND JEWELLERS PRIVATE LIMITED FOR ADMISSION and I.R. and IA No.191196/2024-CONDONATION OF DELAY IN FILING and IA No.191197/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

74.1 Connected

Diary No. 33419-2024 III

THE ASSISTANT INCOME TAX COMMISSIONER

CIRCLE 1(3) SURAT

Versus

D. KHUSHALBHAI JEWELLERS

FOR ADMISSION and I.R. and IA No.189347/2024-CONDONATION OF DELAY IN FILING and IA No.189348/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.2 Connected

Diary No. 34113-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 7, PUNE AND ORS.

Versus

KIRLOSKAR OIL ENGINES LIMITED

IA No.189125/2024-CONDONATION OF DELAY IN FILING and IA No.189128/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

74.3 Connected

Diary No. 25999-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

THE NEW INDIA ASSURANCE COMPANY LIMITED IA No.189176/2024-CONDONATION OF DELAY IN FILING and IA No.189178/2024-EXEMPTION

FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.189180/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

74.4 Connected

Diary No. 34920-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

VAIBHAV PUBLICATIONS PVT. LTD.

IA No.193054/2024-CONDONATION OF DELAY IN FILING and IA No.193055/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

74.5 Connected

Diary No. 26024-2024

DEPUTY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE -3 SURAT, CENTRAL CIRCLE -3

SURAT, Versus

CHATURBHAI MOHANBHAI KALSARIYA

IA No.192751/2024-CONDONATION OF DELAY IN FILING and IA No.192749/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT and IA** 

No.192754/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

74.6 Connected

Diary No. 25798-2024 Ш

THE ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

PRAVAH TOBACCO P. LTD.

IA No.187738/2024-CONDONATION OF DELAY IN FILING and IA No.187741/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.187740/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

74.7 Connected

Diary No. 35182-2024 III

DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

PRADIP OVERSEAS LIMITED

IA No.192680/2024-CONDONATION OF DELAY IN FILING and IA No.192681/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

74.8 Connected

Diary No. 34120-2024

THE INCOME TAX OFFICER WARD 6(3) PUNE AND ORS.

RAJ BAHADUR YADAV

Versus

PUSHPRAJ MANDANRAJ KAWEDIA

FOR ADMISSION and I.R. and IA No.193561/2024-CONDONATION OF DELAY IN FILING and IA No.193562/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.9 Connected

Diary No. 27344-2024 III

INCOME TAX OFFICER WARD 4(1)(1), AHMEDABAD

RAJ BAHADUR YADAV

Versus

SKY WANDERERS PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.196170/2024-CONDONATION OF DELAY IN FILING and IA No.196169/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196172/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

74.1 Connected

Diary No. 26615-2024

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Versus

KIRAN KANTILAL PATEL

IA No.195997/2024-CONDONATION OF DELAY IN FILING and IA No.195995/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196002/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

74.1 Connected

Diary No. 27744-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

NIKUNJ ASHOK SANGHVI

IA No.155908/2024-CONDONATION OF DELAY IN FILING and IA No.155909/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

74.1 Connected

Diary No. 27940-2024 IX

INCOME TAX OFFICER WARD 9(3)(1), MUMBAI AND ORS.

RAJ BAHADUR YADAV

Versus

DILIP HARKISHAN CHHABRIA AND ANR.

IA No.195478/2024-CONDONATION OF DELAY IN FILING and IA No.195464/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.195482/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

74.1 Connected

Diary No. 30381-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

KANAYALAL LOKRAM HEMDEV

IA No.172987/2024-CONDONATION OF DELAY IN FILING and IA No.172986/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

74.1 Connected

Diary No. 33008-2024

THE PRINCIPAL COMMISSIONER OF INCOME TAX-17, MUMBAI NOW THE PRINCIPAL

COMMISSIONER OF INCOME TAX-42, MUMBAI AND

ORS. Versus

BABAJI DHAKU SAWANT

IA No.172950/2024-CONDONATION OF DELAY IN FILING and IA No.172951/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

74.1 Connected

Diary No. 33030-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 7 PUNE AND ORS.

Versus

VASUNDHARA APOORVA PATNI

FOR ADMISSION and I.R. and IA No.191202/2024-CONDONATION OF DELAY IN FILING and IA No.191203/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.1 Connected

Diary No. 33038-2024

INCOME TAX OFFICER WARD 19(3)(1) AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

ZEENAT MINESH SHAH

IA No.189340/2024-CONDONATION OF DELAY IN FILING and IA No.189341/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

74.1 Connected

Diary No. 33605-2024

DEPUTY COMMISSIONER OF INCOME TAX CIRCLE

5(2)(1) AND ORS.

Versus

KARP IMPEX LTD.

FOR ADMISSION and I.R. and IA No.191199/2024-CONDONATION OF DELAY IN FILING and IA No.191198/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.1 Connected

Diary No. 33663-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

FAMY CARE PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.193581/2024-CONDONATION OF DELAY IN FILING and IA No.193591/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

74.1 Connected

Diary No. 34118-2024 ΙX

THE ASSISTANT COMMISSIONER OF INCOME TAX

AND ORS.

Versus

MATHEW CYRIAC

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

FOR ADMISSION and I.R. and IA No.195497/2024-CONDONATION OF DELAY IN FILING and IA No.195499/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.2 Connected

0 Diary No. 35292-2024

THE INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

**GOEL AGENCIES** 

IA No.194915/2024-CONDONATION OF DELAY IN FILING and IA No.194916/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.2 Connected

1 Diary No. 34123-2024 XIV ASSISTANT COMMISSIONER OF INCOME TAX OFFICER CIRCLE 25(1) DELHI AND ORS.

RAJ BAHADUR YADAV

Versus

VIRAT CREDIT AND HOLDINGS PVT. LTD.

FOR ADMISSION and I.R. and IA No.194917/2024-CONDONATION OF DELAY IN FILING and IA No.194918/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.2 Connected

2 Diary No. 30202-2024 XIV PRINCIPAL COMMISSIONER OF INCOME TAX,

DELHI 10 AND ORS.

RAJ BAHADUR YADAV

Versus

ARCHNA KHATRI

IA No.196884/2024-CONDONATION OF DELAY IN FILING and IA No.196888/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.196886/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

74.2 Connected

3 Diary No. 31807-2024 XIV INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

MANOJ KUMAR

IA No.191546/2024-CONDONATION OF DELAY IN FILING and IA No.191545/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.2 Connected

4 Diary No. 34110-2024 XIV INCOME TAX OFFICER WARD 35 (1) DELHI

RAJ BAHADUR YADAV

Versus

ARUN GARG

FOR ADMISSION and I.R. and IA No.197451/2024-CONDONATION OF DELAY IN FILING and IA No.197453/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.2 Connected

5 Diary No. 18357-2024

THE ASST. COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

MEHUL DEVRAJBHAI PATEL

FOR ADMISSION and I.R. and IA No.193800/2024-**CONDONATION OF DELAY IN FILING and IA** No.193811/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.193805/2024-CONDONATION OF

**DELAY IN REFILING / CURING THE DEFECTS** 

74.2 Connected

Diary No. 23435-2024

THE ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 4 (1) (1) AHMEDABAD

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

UMA WEAVERS PRIVATE LIMITED

IA No.196426/2024-CONDONATION OF DELAY IN FILING and IA No.196425/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.196427/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

74.2 Connected

Diary No. 26075-2024

THE DEPUTY COMMISSIONER OF INCOME TAX,

CIRCLE-3(1)(1), AHMEDABAD

Versus

XCELON INFRATECH

FOR ADMISSION and I.R. and IA No.197948/2024-CONDONATION OF DELAY IN FILING and IA No.197943/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.197953/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

74.2 Connected

Diary No. 32797-2024 Ш

INCOME TAX OFFICER, WARD 1(1)(1)

RAJ BAHADUR YADAV

Versus

GARVIT DIAMONDS PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.198248/2024-CONDONATION OF DELAY IN FILING and IA No.198249/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.2 Connected

Diary No. 32929-2024

THE INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

GORDHANBHAI SHAMJI BHAI GAGHANI

IA No.196877/2024-CONDONATION OF DELAY IN FILING and IA No.196880/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

74.3 Connected

Diary No. 33394-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

Versus

PRAGATI INFRASTRUCTURES

IA No.199185/2024-CONDONATION OF DELAY IN FILING and IA No.199187/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT and IA** No.199186/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

74.3 Connected 1 Diary No. 33395-2024 INCOME TAX OFFICER WARD 4 (1) (1) AHMEDABAD

RAJ BAHADUR YADAV

Versus

SEQUESL E. ROUTER LIMITED

FOR ADMISSION and I.R. and IA No.197036/2024-CONDONATION OF DELAY IN FILING and IA No.197037/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.3 Connected

2 Diary No. 33612-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

SHRIFAL IMPEX PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.197829/2024-CONDONATION OF DELAY IN FILING and IA No.197832/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.3 Connected

3 Diary No. 33661-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

DEEPALI NITIN NATU

IA No.195688/2024-CONDONATION OF DELAY IN FILING and IA No.195687/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.195689/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

74.3 Connected

4 Diary No. 34385-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

KAVITABEN RAJKUMAR JAIN

IA No.195331/2024-CONDONATION OF DELAY IN FILING and IA No.195332/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

74.3 Connected

5 Diary No. 34387-2024

DEPUTY COMMISSIONER OF INCOME TAX AND ORS.

Versus

WINDSOR MACHINES LIMITED

IA No.196637/2024-CONDONATION OF DELAY IN FILING and IA No.196638/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED HIDOMENT

JUDGMENT

74.3 Connected

6 Diary No. 26081-2024 IX PR. COMMISSIONER OF INCOME TAX, MUMBAI AND RAJ BAHADUR YADAV ORS.

Versus

CREATIVE TEXTILE MILLS PVT. LTD.

IA No.197837/2024-CONDONATION OF DELAY IN FILING and IA No.197836/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.197840/2024-CONDONATION OF DELAY IN

No.197840/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

74.3 Connected ASSISTANT COMMISSIONER OF INCOME TAX2 (1)(1) RAJ BAHADUR YADAV Diary No. 26924-2024 AND ORS. Versus VIJAY KUMAR MITHAILAL PATWARI IA No.199131/2024-CONDONATION OF DELAY IN FILING and IA No.199133/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.199132/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 74.3 Connected PRINCIPAL COMMISSIONER OF INCOME TAX 2, RAJ BAHADUR YADAV Diary No. 27859-2024 MUMBAI AND ORS. Versus SANJEEV KUMAR TAPARIA FOR ADMISSION and I.R. and IA No.196403/2024-CONDONATION OF DELAY IN FILING and IA No.196402/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.196405/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** ASSISTANT COMMISSIONER OF INCOME TAX 74.3 Connected RAJ BAHADUR YADAV Diary No. 34111-2024 CIRCLE 14(1)(2) AND ORS. Versus TAARUN VIJAY WASAN - FOR ADMISSION and I.R. and IA No.196564/2024-CONDONATION OF DELAY IN FILING and IA No.196567/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 74.4 Connected INCOME TAX OFFICER WARD 2(2) KALYAN AND ORS. RAJ BAHADUR YADAV Diary No. 34382-2024 Versus MAHADEV TUKARAM GIDDE IA No.195528/2024-CONDONATION OF DELAY IN FILING and IA No.195532/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 75 Diary No. 32798-2024 ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV XIV ANR. Versus OPEN ONLINE SECURITIES PVT. LTD. FOR ADMISSION and I.R. and IA No.183158/2024-CONDONATION OF DELAY IN FILING and IA No.183159/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT RAJ BAHADUR YADAV INCOME TAX OFFICER WARD 34(5) AND ORS. 75.1 Connected Diary No. 34370-2024 XIV

Versus

VARUN DAHIYA

IA No.182001/2024-CONDONATION OF DELAY IN FILING and IA No.182000/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

75.2 Connected

Diary No. 27436-2024 XIV

ASSISTANT COMMISSIONER OF INCOME TAX AND ORS.

RAJ BAHADUR YADAV

Versus

V K GLOBAL PUBLICATIONS PVT. LTD.

IA No.183518/2024-CONDONATION OF DELAY IN FILING and IA No.183517/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.183520/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

75.3 Connected

Diary No. 33637-2024 XIV

INCOME TAX OFFICER WARD 34(1) DELHI AND ANR. RAJ BAHADUR YADAV

Versus

R.P. BASIA AND CO.

IA No.185053/2024-CONDONATION OF DELAY IN FILING and IA No.185054/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

75.4 Connected Diary No. 32204-2024 XIV

INCOME TAX OFFICER WARD 50(1) DELHI

RAJ BAHADUR YADAV

Versus

TANAY GAUR

IA No.186455/2024-CONDONATION OF DELAY IN FILING and IA No.186457/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

75.5 Connected

Diary No. 35070-2024 XIV

THE INCOME TAX OFFICER WARD-7(1), DELHI AND

ANR.

Versus

DASHMESH FIN INVEST COMPANY PVT. LTD.

. IA No.183407/2024-CONDONATION OF DELAY IN FILING and IA No.183408/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

76 Diary No. 32803-2024 Ш

INCOME TAX OFFICER WARD 2 (34) (1) SURAT

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

BABULAL INDERCHAND AGARWAL

IA No.187891/2024-CONDONATION OF DELAY IN FILING and IA No.187890/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

INCOME TAX OFFICER WARD 3(2) AND ORS.

**JUDGMENT** 

76.1 Connected

Diary No. 33614-2024

IX

Versus

SAINATH SHANKAR MHATRE

IA No.185939/2024-CONDONATION OF DELAY IN FILING and IA No.185941/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED IUDGMENT

76.2 Connected

Diary No. 18412-2024

INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

BHARATKUMAR JIVATLAL MEHTA

IA No.191120/2024-CONDONATION OF DELAY IN FILING and IA No.191121/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.191122/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

76.3 Connected

Diary No. 25675-2024

ASSISTANT COMMISSIONER OF INCOME TAX,

CIRCLE 4 (1) (1)

Versus

SHIVGANGA BUILDERS PVT. LTD. AND ANR.

IA No.188650/2024-CONDONATION OF DELAY IN FILING and IA No.188658/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.188662/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

76.4 Connected

Diary No. 27340-2024

THE INCOME TAX OFFICER, WARD 3(1)(1),

AHMEDABAD

Versus

FULABHAI MALABHAI DULERA

IA No.189242/2024-CONDONATION OF DELAY IN FILING and IA No.189244/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.189243/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

76.5 Connected

Diary No. 29010-2024

THE PRINCIPAL CHIEF COMMISSIONER OF INCOME

TAX AND ORS.

Versus

GOPAL NANDKUMAR CHIDRAWAR

FOR ADMISSION and I.R. and IA No.192471/2024-

**EXEMPTION FROM FILING C/C OF THE** 

IMPUGNED JUDGMENT and IA No.192472/2024-

CONDONATION OF DELAY IN REFILING

/ CURING THE DEFECTS

76.6 Connected

Diary No. 32565-2024

INCOME TAX OFFICER, WARD-7(2)(1), MUMBAI AND

ORS.

Versus

MAGNETIC PROPERTIES PRIVATE LIMITED

IA No.189170/2024-CONDONATION OF DELAY IN FILING and IA No.189172/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

76.7 Connected

Diary No. 32719-2024

THE INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

NEHA RAJESH SHAH

IA No.189329/2024-CONDONATION OF DELAY IN FILING and IA No.189328/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

76.8 Connected

Diary No. 32996-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

M/S STERLING ADDLIFE INDIA PVT. LTD.

IA No.189662/2024-CONDONATION OF DELAY IN FILING and IA No.189665/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

76.9 Connected

Diary No. 33626-2024

THE INCOME TAX OFFICER

RAJ BAHADUR YADAV

Versus

SURYA DIAMOND PRIVATE LTD.

IA No.191098/2024-CONDONATION OF DELAY IN FILING and IA No.191099/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

76.1 Connected

Diary No. 34108-2024

THE PRINCIPAL CHIEF COMMISSIONER OF INCOME

TAX PUNE AND ORS.

Versus **PANKAI** 

FOR ADMISSION and I.R. and IA No.189255/2024-CONDONATION OF DELAY IN FILING and IA No.189256/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

76.1 Connected

Diary No. 34127-2024

INCOME TAX OFFICER WARD 1(2)(1) AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

M/S B NAVIN AND CO.

IA No.187903/2024-CONDONATION OF DELAY IN FILING and IA No.187904/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

Diary No. 33005-2024

IX

DEPUTY COMMISSIONER OF INCOME TAX AND ORS. RAJ BAHADUR YADAV

Versus

CHEMBOND CHEMICALS LIMITED

.....FOR ADMISSION and I.R. and IA

No.187349/2024-CONDONATION OF DELAY IN FILING and IA No.187351/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

77.1 Connected

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Diary No. 23398-2024

IX

Versus

COSTABOM BUILDERS LLP

IA No.190362/2024-CONDONATION OF DELAY IN FILING and IA No.190368/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.190372/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

77.2 Connected

Diary No. 32196-2024

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

MAINADEVI NIHAICHAND KASLIWAL

FOR ADMISSION and I.R. and IA No.186575/2024-CONDONATION OF DELAY IN FILING and IA No.186576/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

77.3 Connected

Diary No. 33193-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 26 (1) MUMBAI AND ORS.

Versus

SATNARAYAN RUIA (HUF)

FOR ADMISSION and I.R. and IA No.188935/2024-CONDONATION OF DELAY IN FILING and IA No.188937/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

77.4 Connected

Diary No. 33417-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

VASUNDHARA APOORVA PATNI AND ANR.

IA No.189263/2024-CONDONATION OF DELAY IN FILING and IA No.189264/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

77.5 Connected

Diary No. 33632-2024

ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

SRIVATSA RANGASWAMY

FOR ADMISSION and I.R. and IA No.189274/2024-CONDONATION OF DELAY IN FILING and IA No.189275/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

77.6 Connected

Diary No. 34906-2024

INCOME TAX OFFICER 19(2)(2), MUMBAI AND ANR.

RAJ BAHADUR YADAV

Versus

MANISH JAYANTILAL SHAH

.. IA No.186438/2024-CONDONATION OF DELAY IN FILING and IA No.186437/2024-EXEMPTION

FROM FILING C/C OF THE IMPUGNED

INCOME TAX OFFICER WARD 68 (5) DELHI

**IUDGMENT** 

78 Diary No. 33190-2024

XIV

Versus

MAHIPAL SINGH

RAJ BAHADUR YADAV

IA No.188489/2024-CONDONATION OF DELAY IN FILING and IA No.188490/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED IUDGMENT

78.1 Connected

Diary No. 34134-2024 XIV CENTRAL BOARD OF DIRECT TAXES AND ORS.

RAJ BAHADUR YADAV

Versus

RAJEEV KUMAR CHAHAL

IA No.189268/2024-CONDONATION OF DELAY IN FILING and IA No.189267/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

78.2 Connected

Diary No. 32706-2024 XIV INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

KASHISH AGGARWAL

IA No.189489/2024-CONDONATION OF DELAY IN FILING and IA No.189492/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

78.3 Connected

Diary No. 33991-2024 XIV INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

Versus

WELCOME SHOES PRIVATE LIMITED

IA No.189151/2024-CONDONATION OF DELAY IN FILING and IA No.189152/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

78.4 Connected

Diary No. 31241-2024 XIV INCOME TAX OFFICER WARD 25(3) DELHI

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

TIA ENTERPRISES PVT. LTD.

IA No.189353/2024-CONDONATION OF DELAY IN FILING and IA No.189352/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

78.5 Connected

Diary No. 34125-2024 XIV ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 43 (1) DELHI AND ANR.

Versus

HARSH VARDHAN BANSAL

IA No.188141/2024-CONDONATION OF DELAY IN FILING and IA No.188139/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

78.6 Connected

Diary No. 31794-2024 XIV ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 28(1) AND ANR.

Versus

ANITA KATHURIA CASTINGS PRIVATE LIMITED

FOR ADMISSION and I.R. and IA No.186497/2024-CONDONATION OF DELAY IN FILING and IA No.186498/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

78.7 Connected

Diary No. 27491-2024 XIV ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 21(2) AND ORS.

Versus

VINOD KUMAR UPADHYAYA

IA No.191007/2024-CONDONATION OF DELAY IN FILING and IA No.191009/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.191004/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

78.8 Connected

Diary No. 27869-2024 XIV ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

RAJENDER PRASAD SHUKLA

A No.191171/2024-CONDONATION OF DELAY IN FILING and IA No.191170/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.191172/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

78.9 Connected

Diary No. 34388-2024 XIV ASSISTANT COMMISSIONER OF INCOME TAX AND

ORS.

Versus

RAJEEV GOEL HUF

. FOR ADMISSION and I.R. and IA No.191109/2024-CONDONATION OF DELAY IN FILING and IA No.191110/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79 Diary No. 33644-2024

ASSISTANT COMMISSIONER OF INCOME TAX

Versus

RAJESHKUMAR ARJANBHAI VEKARIYA

IA No.182752/2024-CONDONATION OF DELAY IN FILING and IA No.182754/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.1 Connected

Diary No. 31805-2024

THE INCOME TAX OFFICER WARD 2(1)(1) SURAT

RAJ BAHADUR YADAV

Versus

DHARMENDRA AKSHAYSINGH BABEL

FOR ADMISSION and I.R. and IA No.182083/2024-CONDONATION OF DELAY IN FILING and IA No.182082/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Of THE IMPORTED JODGINE.

79.2 Connected

Diary No. 33418-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

SAFAL CONSTRUCTIONS (INDIA) PVT. LTD.

IA No.181252/2024-CONDONATION OF DELAY IN FILING and IA No.181253/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

79.3 Connected

Diary No. 32489-2024

ASSISTANT COMMISSIONER OF INCOME-TAX,

**CENTRAL CIRCLE-3** 

Versus

RAJESH KUMAR RAMESH MITTAL

IA No.180498/2024-CONDONATION OF DELAY IN FILING and IA No.180499/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

79.4 Connected

Diary No. 35173-2024

ASSISTANT COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

R.K. INFRA LIMITED

IA No.183619/2024-CONDONATION OF DELAY IN FILING and IA No.183618/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.5 Connected

Diary No. 31230-2024

UNION OF INDIA AND ANR.

RAJ BAHADUR YADAV

Versus

TECHNO INDUSTRIES

FOR ADMISSION and I.R. and IA No.183733/2024-CONDONATION OF DELAY IN FILING and IA No.183734/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.6 Connected

Diary No. 31247-2024 IX

THE PRINCIPAL CHIEF COMMISSIONER, INCOME TAX, PUNE AND ANR.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

GOPAL MOHANRAO JADHAV

IA No.183022/2024-CONDONATION OF DELAY IN FILING and IA No.183024/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.7 Connected

Diary No. 25869-2024 III THE DEPUTY COMMISSIONER OF INCOME TAX

CENTRAL CIRCLE 1 (1),

Versus

HITESH ASHOK VASWANI

IA No.184734/2024-CONDONATION OF DELAY IN FILING and IA No.184735/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.184733/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

79.8 Connected

Diary No. 33196-2024 IX

THE INCOME TAX OFFICER WARD 4(1) AND ORS.

RAJ BAHADUR YADAV

Versus

PRACHI KSHITIJ THAKUR

FOR ADMISSION and I.R. and IA No.183602/2024-CONDONATION OF DELAY IN FILING and IA No.183601/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.9 Connected

Diary No. 31225-2024

THE DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

MAMTA ASHOK VASWANI

IA No.183093/2024-CONDONATION OF DELAY IN FILING and IA No.183095/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.1 Connected

0 Diary No. 31897-2024 IX THE INCOME TAX OFFICER WARD -9(3) PUNE AND

RAJ BAHADUR YADAV

ORS.

Versus

RAVINDRA PANDURANG KHANDGE

IA No.186432/2024-CONDONATION OF DELAY IN FILING and IA No.186434/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.1 Connected

1 Diary No. 32488-2024

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Versus

ARUN KUMAR

IA No.184811/2024-CONDONATION OF DELAY IN FILING and IA No.184810/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.1 Connected

2 Diary No. 33633-2024 III INCOME TAX OFFICER WARD 2 (1)(3)

RAJ BAHADUR YADAV

Versus

SIDDHI SURESHBHAI PANDYA

FOR ADMISSION and I.R. and IA No.186360/2024-CONDONATION OF DELAY IN FILING and IA No.186362/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

79.1 Connected

3 Diary No. 33964-2024 III

THE INCOME TAX OFFICER WARD 1(3)(1) SURAT

RAJ BAHADUR YADAV

Versus

PRIYAWART DIPAKBHAI JARIWALA

FOR ADMISSION and I.R. and IA No.185743/2024-CONDONATION OF DELAY IN FILING and IA No.185745/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

80 Diary No. 33657-2024 IX THE PRINCIPAL CHIEF COMMISSIONER INCOME TAX AND ORS.

RAJ BAHADUR YADAV

*Versus* GOPAL

IA No.177550/2024-CONDONATION OF DELAY IN FILING and IA No.177548/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

81 Diary No. 38700-2024 ASSISTANT COMMISSIONER OF INCOME TAX RAJ BAHADUR YADAV CIRCLE 43(1) DELHI AND ORS. XIV Versus RAHUL GOEL ... FOR ADMISSION and I.R. and IA No.207200/2024-CONDONATION OF DELAY IN FILING and IA No.207199/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 81.1 Connected ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV Diary No. 37948-2024 ANR. XIV Versus GEEKEN SEATING COLLECTION PVT. LTD. FOR ADMISSION and I.R. and IA No.206699/2024-**CONDONATION OF DELAY IN FILING and IA** No.206695/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 82 RAJ BAHADUR YADAV Diary No. 38793-2024 INCOME TAX OFFICER WARD 7(1) PUNE AND ORS. IX Versus AAKASH INVESTMENTS IA No.205875/2024-CONDONATION OF DELAY IN FILING and IA No.205876/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 82.1 Connected ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV Diary No. 33983-2024 ORS. Versus LAKEVIEW LAND LLP FOR ADMISSION and I.R. and IA No.212799/2024-CONDONATION OF DELAY IN FILING and IA No.212796/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.212804/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** THE ASSISTANT COMMISSIONER OF INCOME TAX, 82.2 Connected RAJ BAHADUR YADAV Diary No. 37935-2024 CIRCLE 2. PUNE AND ORS. Versus M/S BUILT UP FOR ADMISSION and I.R. and IA No.210680/2024-CONDONATION OF DELAY IN FILING and IA No.210681/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 82.3 Connected INCOME TAX OFFICER WARD -5(1), PUNE AND ORS. RAJ BAHADUR YADAV Diary No. 39939-2024 IX Versus

RAMESH HARAKCHAND GUNDECHA

FOR ADMISSION and I.R. and IA No.211606/2024-CONDONATION OF DELAY IN FILING and IA No.211608/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

DAILY CAUSE LIST FOR DATED: 14-10-2024 **CHIEF JUSTICE'S COURT** 

82.4 Connected

INCOME TAX OFFICER AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Diary No. 32982-2024

Versus

KARAN AGENCIES

FOR ADMISSION and I.R. and IA No.190143/2024-CONDONATION OF DELAY IN FILING and IA No.190150/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

82.5 Connected

Diary No. 39012-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 8 PUNE AND ORS.

Versus

CHANEY AND COMPANY

FOR ADMISSION and I.R. and IA No.214516/2024-CONDONATION OF DELAY IN FILING and IA No.214519/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

82.6 Connected

Diary No. 39918-2024

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 16(1), MUMBAI AND ORS.

Versus

BANG BANG FLIMS PRIVATE LIMITED

IA No.214907/2024-CONDONATION OF DELAY IN FILING and IA No.214906/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

82.7 Connected

Diary No. 40395-2024

INCOME TAX OFFICER WARD 14 (3) PUNE AND ORS.

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

LECMEC COMMODITIES BROKING PVT. LTD.

IA No.215624/2024-CONDONATION OF DELAY IN FILING and IA No.215626/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

82.8 Connected

Diary No. 40457-2024

INCOME TAX OFFICER 17 (3) 1, MUMBAI AND ORS.

Versus

SUJATA TRIPATHI

IA No.212721/2024-CONDONATION OF DELAY IN FILING and IA No.212723/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

83 Diary No. 40706-2024 IX

ASSISTANT COMMISSIONER OF INCOME TAX

CIRCLE 1(1), PUNE AND ORS.

Versus

HALLIBURTON TECHNOLOGY INDIA PRIVATE

LIMITED

IA No.217400/2024-CONDONATION OF DELAY IN FILING and IA No.217395/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

83.1 Connected

Diary No. 40916-2024

ΙX

DEPUTY COMMISSIONER OF INCOME TAX AND ORS. RAJ BAHADUR YADAV

#### DAILY CAUSE LIST FOR DATED: 14-10-2024 **CHIEF JUSTICE'S COURT**

Versus

HAZEL MERCANTILE LTD.

IA No.220277/2024-CONDONATION OF DELAY IN FILING and IA No.220276/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

83.2 Connected

Diary No. 38990-2024

THE UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

Versus

TARA DEVI RATANLAL BAFNA

IA No.220272/2024-CONDONATION OF DELAY IN FILING and IA No.220273/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

83.3 Connected

Diary No. 40909-2024

PR. COMMISSIONER OF INCOME TAX MUMBAI AND RAJ BAHADUR YADAV

ORS.

Versus

52 WEEK ENTERTAINMENT LTD.

IA No.220274/2024-CONDONATION OF DELAY IN FILING and IA No.220275/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

83.4 Connected

Diary No. 40153-2024

INCOME TAX OFFICER WARD 2(1) THANE AND ORS.

RAJ BAHADUR YADAV

Versus

HARIVARDHAN STEEL AND ALLOYS PRIVATE

LIMITED

IA No.221540/2024-CONDONATION OF DELAY IN FILING and IA No.221541/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

84 SLP(C) No. 18707/2024

XIV

DEPUTY COMMISSIONER OF INCOME TAX AND ANR. RAJ BAHADUR YADAV

Versus

HARDEEP SINGH

**NEW DELHI** 

05-10-2024 20:02:40



# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 CHIEF JUSTICE'S COURT

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

(TIME: 10:30 AM)

#### NOTE:

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id:

#### cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

NOTE:

[THE MATTERS WHICH HAVE BEEN DIRECTED TO BE LISTED AFTER THE JUDGMENT IN C.A. NO. 8629/2024 @ SLP (C) NO. 6706/2023 ETC. ]

#### **MISCELLANEOUS HEARING**

SNo. Case No. Petitioner / Respondent Advocate

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

85 SLP(C) No. 24006/2023

UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

III

Versus

SHREE SWAMINARAYAN SANSKRUTI SEWA TRUST

[TO BE TAKEN UP AT THE END OF THE BOARD ]

[TO BE HEARD BY HON. THE CHIEF JUSTICE

AND HON MANOL MISPA, HILLA

AND HON. MANOJ MISRA, JJ] IA

No.212685/2023-CONDONATION OF DELAY IN FILING and IA No.212687/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

86 Diary No. 16696-2024

DEPUTY COMMISSIONER OF INCOME TAX

RAJ BAHADUR YADAV

Versus

VENUS TOWNSHIP INDIA LLP THROUGH ITS

DIRECTOR

[TO BE TAKEN UP AT THE END OF THE BOARD ]
[TO BE HEARD BY HON. THE CHIEF JUSTICE

AND HON. MANOJ MISRA, JJ]

**NEW DELHI** 

05-10-2024 20:03:14



#### [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 CHIEF JUSTICE'S COURT

HON'BLE THE CHIEF JUSTICE HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

(TIME: 10:30 AM)

#### NOTE:

Whenever written submissions are directed to be filed by the Court in any proceeding, advocates and parties in person are requested to email a soft copy in a pdf form on or before the stipulated date to the following email id:

cmvc.dyc@gmail.com

The soft copies which are emailed should not be scanned copies of printed submissions. No other documents other than written submissions should be filed in this email.

NOTE:-

#### **MISCELLANEOUS HEARING**

SNo. Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
---------------	-------------------------	-----------------------------------

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

87 W.P.(C) No. 54/2024

W.P.(C) No. 54/2024 PIL-W SAVE MON REGION FEDERATION AND ANR.

PRASHANT BHUSHAN

Versus

THE STATE OF ARUNACHAL PRADESH AND ORS.

ANIL SHRIVASTAV [R-1], MUKESH KUMAR MARORIA

[R-2], [R-3]

{Mention Memo}

NEW DELHI 05-10-2024 20:03:21



# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

### LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 2

HON'BLE MR. JUSTICE SANJIV KHANNA HON'BLE MR. JUSTICE SANJAY KUMAR

(TIME: 10:30 AM)

	MISCELLANEOUS HEARING				
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate		
		[TRANSFER PETITIONS]			
1	T.P.(C) No. 744/2024 XV	NEETI	NITIN SALUJA [P-1]		
		Versus ARIHANT KHICHA {Mention Memo} [ Mediation Report/Settlement Agreement Received ] IA No. 224660/2024 - APPLICATION FOR DIVORCE IA No. 66511/2024 - EXEMPTION FROM FILING O.T. IA No. 66510/2024 - STAY APPLICATION	VIKAS KUMAR [R-1]		
2	T.P.(C) No. 1958/2024 XI-A	SHIKHA DHAKAD  Versus LUV DUGAD  FOR ADMISSION and IA No.163945/2024-STAY APPLICATION and IA No.163949/2024-	TARUNA ARDHENDUMAULI PRASAD		
		EXEMPTION FROM FILING O.T.  [BAIL MATTERS]			
3	Diary No. 36783-2024 II-A	RAHUL MODI AND ANR.	TUNGESH		
		Versus THE STATE OF MADHYA PRADESH FOR ADMISSION and IA No.226372/2024-			
		EXEMPTION FROM FILING O.T. and IA No.226370/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS			
4	Diary No. 39964-2024 II	MADAN LAL @ PUTTU	S. K. VERMA		
		Versus STATE OF U.P.			
		IA No.228314/2024-CONDONATION OF DELAY IN FILING and IA No.228315/2024-EXEMPTION FROM FILING O.T.			

5 SLP(Crl) No. 13173/2024 Π

**RISHIPAL** 

SANJEEV MALHOTRA

Versus

THE STATE OF UTTAR PRADESH

PANKAJ BHAGAT [CAVEAT]

FOR ADMISSION and IA No.218833/2024-**EXEMPTION FROM FILING O.T. and IA No.218834/2024-PERMISSION TO FILE** 

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

6 Diary No. 41779-2024 YUSUF

MANISH KUMAR GUPTA

Versus

STATE OF UTTAR PRADESH AND ANR.

IA No.226996/2024-CONDONATION OF DELAY IN FILING and IA No.226997/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT and IA** 

No.226998/2024-EXEMPTION FROM FILING O.T.

7 Diary No. 42466-2024 SURESH CHANDRA

DEVASA & CO.

II-C

Versus

THE STATE OF KARNATAKA

IA No.224074/2024-CONDONATION OF DELAY IN FILING and IA No.224076/2024-EXEMPTION

FROM FILING O.T.

IA No. 224074/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 224076/2024 - EXEMPTION FROM FILING

O.T.

8 SLP(Crl) No. 13694/2024

II-B

JASWINDER SINGH @ JAGGU

SWETA RANI

Versus

THE STATE OF HARYANA

FOR ADMISSION

#### [FRESH (FOR ADMISSION) - CIVIL CASES]

9 Diary No. 20009-2023

XVII

DEPUTY COLLECTOR AND COMPETENT AUTHORITY

(NSEL)

Versus

NAMDHARI FOOD INTERNATIONAL PVT. LTD. AND

ANR.

FOR ADMISSION and I.R. and IA

No.226669/2024-CONDONATION OF DELAY IN FILING and IA No.226674/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

and IA No.226673/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

10 Diary No. 20720-2024

XIV

M/S INTERNATIONAL AVENUE

ANOOP PRAKASH AWASTHI

AADITYA ANIRUDDHA

**PANDE** 

Versus

**DELHI TRANSPORT CORPORATION** 

IA No.228316/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228317/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.228318/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

11	Diary No. 29453-2024 XI-A	SUSHIL VIJOY ARORA	KARTHIK S.D.
		<i>Versus</i> THE OFFICIAL LIQUIDATOR, HIGH COURT OF KERALA AND ANR.	
		IA No.169762/2024-CONDONATION OF DELAY IN FILING and IA No.169764/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
12	Diary No. 31383-2024 XIV	M/S PCC INFRASTRUCTURE PVT. LTD.	ADITYA GIRI
		Versus AIRPORTS AUTHORITY OF INDIA	
		IA No.228493/2024-CONDONATION OF DELAY IN FILING and IA No.227352/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
13	Diary No. 32838-2024 XVI	KOLKATA MUNICIPAL CORPORATION AND ANR.	KUNAL CHATTERJI
		Versus UNION OF INDIA AND ORS.	
		IA No.201151/2024-CONDONATION OF DELAY IN FILING and IA No.201150/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.201149/2024-CONDONATION OF DELAY IN	
		REFILING / CURING THE DEFECTS	
14	SLP(C) No. 20202/2024 XIV	PRAKASH INDUSTRIES LIMITED	B. VIJAYALAKSHMI MENON
		Versus SUMEET INTERNATIONAL PVT LIMITED FOR ADMISSION and I.R.	PRAVEEN KUMAR [CAVEAT]
15	SLP(C) No. 21191/2024 XII-A	M/S VAISHNAVI ESTATES AND DEVELOPERS AND ORS.	MUKUNDA RAO ANGARA
		Versus YAKKANTI ADINARAYANA REDDY AND ORS.	TATINI BASU [CAVEAT], NIDHI MOHAN PARASHAR [CAVEAT]
		FOR ADMISSION	
16	Diary No. 39040-2024 IV-A	VASANTHA AND ORS.	LEX REGIS LAW OFFICES
		<i>Versus</i> THE STATE OF KARNATAKA AND ORS.	
		FOR ADMISSION and I.R. and IA No.230625/2024-CONDONATION OF DELAY IN FILING and IA No.230621/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/) and IA	
		No.230622/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	

BHARAT KISHOREMAL SHAH AND ANR.

MUMTAZ BHALLA

17

IX

Diary No. 39240-2024

Versus

RAMESH SUMERMAL SHAH AND ORS.

IA No.227681/2024-CONDONATION OF DELAY IN FILING and IA No.227682/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.228872/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

18 Diary No. 39252-2024 JANAK BAHADUR CHAND

PRAKASH KUMAR SINGH

XVII

Versus

UNION OF INDIA AND ORS.

IA No.226980/2024-CONDONATION OF DELAY IN FILING and IA No.226986/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226984/2024-STAY APPLICATION and IA No.226985/2024-LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES

TRIBUNAL ACT, 2007

19 Diary No. 39716-2024 XVII

CHANDAN S. KHORJUVEKAR

ABHIMANUE SHRESTHA

Versus

GOA COASTAL ZONE MANAGEMENT AUTHORITY (GCZMA) AND ORS.

IA No.229868/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229866/2024-CONDONATION OF DELAY IN FILING APPEAL

2.0 C.A. No.

10975-10976/2024 XVII

EMPLOYEES PROVIDENT FUND ORGANISATION

RASHMI MALHOTRA

Versus

AMIT GUPTA INSOLVENCY PROFESSIONAL/ LIQUIDATOR OF M/S. HINDUSTAN DORR OLIVER LTD.

FOR ADMISSION

21 Diary No. 40763-2024

XIV

RANGA KRISHNA MURTHY

DAWNEESH SHAKTIVATS

Versus

CRYSTAL CROP PROTECTION LIMITED

IA No.228096/2024-CONDONATION OF DELAY IN

22 SLP(C) No. 23369-23370/2024

IV-A

M/S INTERNATIONAL ASSET RECONSTRUCTION

COMPANY LIMITED

Versus

M/S MARUTHI TECHNOLOGIES AND ORS.

ABHINAV AGRAWAL

PATIL REKHA CHANDRA GOUDA [CAVEAT], H. CHANDRA SEKHAR

[CAVEAT]

FOR ADMISSION and IA No.228666/2024-**EXEMPTION FROM FILING O.T. and IA** 

No.229432/2024-INTERVENTION/IMPLEADMENT

and IA No.228683/2024-PERMISSION TO

PLACE ADDITIONAL FACTS AND GROUNDS and IA No.228680/2024-PERMISSION TO FILE

LENGTHY LIST OF DATES

23 SLP(C) No. 22917/2024 POOJA GUPTA AND ORS. SATISH KUMAR XIV Versus INDIAN BANK AND ANR. FOR ADMISSION and I.R. 24 SLP(C) No. 23394/2024 SML LIMITED MAHUA KALRA XIV Versus ULINK AGRITECH PVT. LTD. AND ORS. ANINDITA MITRA [CAVEAT] FOR ADMISSION 25 BARATH BUILDING CONSTRUCTIONS INDIA NIKILESH RAMACHANDRAN SLP(C) No. 22962/2024 XII PRIVATE LIMITED FORMERLY KNOWN AS M/S BBC FOUNDATION PVT. LTD. Versus V. GNANAMANI AND ORS. G. BALAJI [CAVEAT] FOR ADMISSION 26 C.A. No. 10720/2024 VENUGOPAL DHOOT APOORV SHUKLA XVII Versus PRAVIN R. NAVANDAR AND ORS. FOR ADMISSION and IA No.218737/2024-STAY **APPLICATION** 27 Diary No. 42910-2024 I.D.A. MALAPPURAM BRANCH JOGY SCARIA XI-A Versus THE INDIAN DENTAL ASSOCIATION KERALA STATE BRANCH AND ORS. IA No.229390/2024-CONDONATION OF DELAY IN **FILING** 28 SLP(C) No. 23451/2024 GAGAN DEEP DUGAL NIHARIKA AHLUWALIA XIV Versus RELIGARE HOUSING DEVELOPMENT FINANCE SANDEEP DEVASHISH DAS CORPORATION LTD. AND ORS. [CAVEAT] IA No.229855/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 29 SLP(C) No. 23368/2024 M/S SRI VIJAYA GANAPATHI FOOD PROCESSING Y. RAJA GOPALA RAO XII-A CENTRE Versus THE STATE OF ANDHRA PRADESH AND ORS. FOR ADMISSION and I.R. and IA No.228688/2024-EXEMPTION FROM FILING C/C

#### [FRESH (FOR ADMISSION) - CRIMINAL CASES]

30 Diary No. 26062-2024 BINOY MAJUMDAR BHARTI TYAGI

OF THE IMPUGNED JUDGMENT

X

Versus

STATE OF WEST BENGAL AND ORS.

FOR ADMISSION and IA No.228257/2024-CONDONATION OF DELAY IN REFILING /

**CURING THE DEFECTS** 

#### DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 2 KISAN HANKII IADHAW

31	Diary No. 32169-2024 II-C	KISAN HANKU JADHAV	JATINDER PAL SINGH
		Versus THE STATE OF KARNATAKA	
		FOR ADMISSION and I.R. and IA No.167372/2024-CONDONATION OF DELAY IN FILING and IA No.167373/2024-RELEASE OF THE PETITIONER and IA No.167374/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
32	Diary No. 34619-2024 II-A	THE STATE OF JHARKHAND	ARVIND KUMAR SHARMA
	II-A	<i>Versus</i> MADHU KODA @ MADHU KORA	
		IA No.225229/2024-CONDONATION OF DELAY IN FILING and IA No.225230/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
33	Diary No. 37128-2024 II-B	SHARDABEN @ KALIBEN HAMIRBHAI VEGADA	SIDDHANT SHARMA
		Versus STATE OF GUJARAT AND ANR.	
		FOR ADMISSION and IA No.227813/2024- EXEMPTION FROM FILING O.T. and IA No.227814/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.227815/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
34	Diary No. 40376-2024 II-A	SHRIJA VERMA	RAJIV MANGLA
		Versus ADITYA KUMAR VERMA AND ORS. IA No.228906/2024-CONDONATION OF DELAY IN FILING and IA No.228905/2024-EXEMPTION FROM FILING O.T.	
35	Diary No. 40469-2024 (SCLSC) II-C	MANMOHAN SINGH	AFTAB ALI KHAN
	,	Versus THE STATE OF CHHATTISGARH	
		IA No.229974/2024-CONDONATION OF DELAY IN FILING and IA No.229978/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229977/2024-EXEMPTION FROM FILING O.T.	
36	SLP(Crl) No. 13788/2024	NITIN SHARMA AND ANR.	ANUPAM MISHRA
	II	Versus STATE OF U P AND ANR. FOR ADMISSION and IA No.229260/2024- EXEMPTION FROM FILING O.T.	
37	Diary No. 40825-2024 II-A	THE STATE OF JHARKHAND	SHANTANU SAGAR
		Versus	

KALINDA DEVI

IA No.228602/2024-CONDONATION OF DELAY IN FILING and IA No.228601/2024-EXEMPTION FROM FILING O.T.

38 SLP(Crl) No. 13786/2024 II-A AMIT SHAH

**ANSHUMAN** 

Versus

THE STATE OF MAHARASHTRA AND ANR.

IA No.229206/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229207/2024-EXEMPTION FROM FILING O.T.

39 SLP(Crl) No. 13743/2024 II-B

**ROY THOMAS** 

**ALEX JOSEPH** 

Versus

VIPIN T AND ANR.

IA No.228231/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228233/2024-EXEMPTION FROM FILING O.T.

40 SLP(Crl) No. 13759/2024 II-B ARVIND KUMAR

TOWSEEF AHMAD DAR

Versus SUNITA

IA No.228413/2024-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

41 SLP(Crl) No. 13763/2024 II-A SUNDAR SADORAMAL NAGDEV

SIDDHANT SHARMA

Versus

THE STATE OF MAHARASHTRA AND ORS.

IA No.228469/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228470/2024-EXEMPTION FROM FILING O.T.

42 SLP(Crl) No. 13588/2024 II-B SALILA KUMAR PATTNAIK @ TARINI

KEDAR NATH TRIPATHY

Versus

STATE OF ORISSA

FOR ADMISSION and IA No.225328/2024-EXEMPTION FROM FILING O.T.

43 SLP(Crl) No. 13666/2024 II-A BUDDHIST THAI BHARAT SOCIETY

RAHUL SHYAM BHANDARI

Versus

THE STATE OF BIHAR AND ANR.

IA No.226893/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226894/2024-EXEMPTION FROM FILING O.T.

44 SLP(Crl) No. 13991/2024 II-B BISHWADEEP DUTTA AND ORS.

ASTHA SHARMA

Versus

CENTRAL BUREAU OF INVESTIGATION

**FOR ADMISSION and I.R. and IA** 

No.232315/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

#### [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

45 W.P.(Crl.) No. 336/2018

RADHIKA AGARWAL

**GAUTAM AWASTHI** 

X

Versus

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA

[R-2][GR]

RAJAT MITTAL [IMPL], MALAK MANISH BHATT [IMPL], KARAN BHARIHOKE [IMPL], KANU AGRAWAL [IMPL], ASHISH BATRA

[IMPL],

a ANNAM VENKATESH

[IMPL]

[ONLY W.P.(Crl) Nos. 364/2024, 265/2024, 266/2024, 267/2024, 271/2024 AND 272/2024

ARE LISTED AGAINST THIS ITEM.]

45.1 Connected

W.P.(Crl.) No. 265/2024 X **GIRISH CHANDER** 

KHUSHBU SAHU

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER

[R-2], [R-3], [R-5]

FOR ADMISSION

45.2 Connected

W.P.(Crl.) No. 271/2024 X VINEET SHARMA

KHUSHBU SAHU

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER

[R-2], [R-3], [R-5]

FOR ADMISSION

45.3 Connected

W.P.(Crl.) No. 266/2024 X MANOJ KUMAR

KHUSHBU SAHU

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER

[R-2], [R-3], [R-5]

FOR ADMISSION

45.4 Connected

W.P.(Crl.) No. 267/2024 X GAURAV SHARMA

KHUSHBU SAHU

Versus

UNION OF INDIA AND ORS.

GURMEET SINGH MAKKER

[R-2], [R-3], [R-5]

FOR ADMISSION

45.5 Connected

W.P.(Crl.) No. 272/2024 X NARESH KUMAR AND ANR.

RAJ KISHOR CHOUDHARY

Versus

UNION OF INDIA AND ORS.

BHAKTI VARDHAN SINGH

[R-5]

FOR GRANT OF INTERIM RELIEF ON IA

135391/2024

IA No. 135391/2024 - GRANT OF INTERIM

RELIEF

45.6 Connected

W.P.(Crl.) No. 364/2024

KIRTY RAJ SINGH

UMANG SHANKAR

Versus

UNION OF INDIA AND ANR.

GURMEET SINGH MAKKER

[R-1], [R-2]

**FOR EX-PARTE STAY ON IA 193936/2024** FOR EXEMPTION FROM FILING O.T. ON IA

193940/2024

IA No. 193936/2024 - EX-PARTE STAY

IA No. 193940/2024 - EXEMPTION FROM FILING

O.T.

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

46 SLP(C) No. 3595-3596/2020

IV-A

MUNIYAPPA SINCE DECEASED BY HIS LEGAL

REPRESENTATIVES AND ORS.

AMARJEET SINGH [P-1],

[P-2], [P-3]

Versus

THE STATE OF KARNATAKA AND ORS.

V. N. RAGHUPATHY [R-1], [R-2], [R-3], SHIVENDRA

SINGH [R-4.1]

NULI & NULI [IMPL]

IA No. 170158/2022 - EXEMPTION FROM FILING

O.T.

IA No. 170157/2022 -

INTERVENTION/IMPLEADMENT

SLP(C) No. 5829/2023 47

XI-A

M/S SHANTI CONSTRUCTION PRIVATE LIMITED

TOM JOSEPH

Versus

THE STATE OF ODISHA AND ORS.

{Mention Memo}

[ ONLY SLP(C) 16140/2023 IS LISTED AGAINST

THIS ITEM ]

47.1 Connected

SLP(C) No. 16140/2023 XI-A

SUSANTA KUMAR JENA

DHANANJAYA MISHRA

TOM JOSEPH [R-3]

DHANANJAYA MISHRA [R-3]

Versus

THE STATE OF ODISHA AND ORS.

{Mention Memo}

IA No.144561/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.144562/2023-EXEMPTION FROM FILING O.T.

48 SLP(C) No. 11064/2023

IV-C

SWASTIK NAGAR GRIH NIRMAN SAHAKARI

SANSTHA MARYADIT

Versus

THE STATE OF MADHYA PRADESH AND ORS.

ARJUN GARG

SARAD KUMAR SINGHANIA [R-1]

{Mention Memo}

FOR ADMISSION and I.R. and IA No.93282/2023-**CONDONATION OF DELAY IN FILING and IA** No.93284/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and

IA No.93283/2023-EXEMPTION FROM FILING O.T.

IA No. 93284/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 93283/2023 - EXEMPTION FROM FILING O.T.

**IA No. 102187/2023 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49 C.A. No. 553/2024 XVII

SELSO FERNANDES AND ANR.

DCOSTA IVO MANUEL

SIMON

Versus

ALCHEMIST ASSET RECONSTRUCTION COMPANY

LTD. AND ORS.

KARAN BATURA [CAVEAT], ROHIT GUPTA [R-2] SALVADOR SANTOSH REBELLO [INT]

{Mention Memo}

IA No. 13288/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 18529/2024 -

INTERVENTION/IMPLEADMENT

**IA No. 13284/2024 - STAY APPLICATION** 

Diary No. 6240-2024 50 XIV-A

JOGINDER SINGH NAGI (SINCE DEAD THROUGH LRS.)

SHIVENDRA SINGH, JUGUL

KISHOR GUPTA [P-1]

Versus

M/S NEW SILVER LINE TRADERS PVT LTD

IN C.A. No. - 6063/2019,

Mr. Vikram Singh, Advocate appeared before the

Hon'ble Court for non applicant **IA No. 33770/2024 - APPROPRIATE** 

**ORDERS/DIRECTIONS** 

IA No. 211778/2024 - CONDONATION OF DELAY

IN FILING ADDL. DOCUMENTS

50.1 Connected

CONMT.PET.(C) No. 481/2024 in C.A. No. 6063/2019 XIV-A

M/S NEW SILVER LINE TRADERS PVT. LTD.

SHIVENDRA SINGH

Versus

RANBIR SINGH NAGI AND ORS.

IN C.A. No. - 6063/2019,

FOR ADMISSION

**NEW DELHI** 05-10-2024 19:50:28



## [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

#### LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 3

HON'BLE MR. JUSTICE B.R. GAVAI HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

(TIME: 10:30 AM)

#### MISCELLANEOUS HEARING

	MISCELLANEOUS HEARING				
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate		
		[TRANSFER PETITIONS]			
1	T.P.(C) No. 1713/2023 IV-B	SHELPAN LOHIA @ SHELPAN KAUSHIK	CHANDER SHEKHAR ASHRI		
	14.0	Versus SAHIL KAUSHIK	YADAV NARENDER SINGH [R-1]		
		[MEDIATION REPORT RECEIVED] IA No. 133845/2023 - EXEMPTION FROM FILING O.T. IA No. 133844/2023 - STAY APPLICATION			
1.1	Connected T.P.(Crl.) No. 860/2023 II-C	SAHIL KAUSHIK	YADAV NARENDER SINGH		
		Versus SHELPAN	CHANDER SHEKHAR ASHRI [R-1]		
		FOR FOR STAY APPLICATION ON IA 229891/2023 IA No. 229891/2023 - STAY APPLICATION			
1.2	Connected T.P.(C) No. 2732/2023 IV-B	SAHIL KAUSHIK	YADAV NARENDER SINGH		
		Versus SHELPAN LOHIA MEDIATION REPORT RECEIVED. IA No. 210465/2023 - EX-PARTE STAY			
2	T.P.(C) No. 371/2024 XII	MANJU SHARMA	DUSHYANT PARASHAR		
		Versus MAHENDRAKUMAR SHARMA AND ANR. [MEDIATION REPORT RECEIVED] IA No. 34129/2024 - EX-PARTE STAY	ARAVINDH S. [R-1]		
	[BAIL MATTERS]				
3	Crl.A. No. 3406/2024 II-B	SAMAPTI GHOSH	AMARJIT SINGH BEDI		
		Versus THE STATE OF WEST BENGAL AND ORS.	ASTHA SHARMA [R-1]		

{Mention Memo}

I ONLY PRAYER FOR BAIL IS LISTED UNDER

THIS ITEM ]

4 SLP(Crl) No. 10624/2024 II-A

RAJU KUMAR @ RAJU UPADHYAY

MUKESH KUMAR SINGH

AND CO.

Versus

THE STATE OF BIHAR

MANISH KUMAR [R-1]

IA No. 164894/2024 - EXEMPTION FROM FILING

O.T.

5 Diary No. 24660-2024 **RAJU** 

VISHAL ARUN MISHRA

Versus

STATE OF UTTER PRADESH

IA No.228099/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228100/2024-EXEMPTION FROM FILING O.T.

and IA

No.228097/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

6 SLP(Crl) No. 10249/2024 II-A

MD. DANISH RIZWAN @ DANISH RIZWAN

VANYA GUPTA

Versus

THE STATE OF BIHAR AND ANR.

AZMAT HAYAT AMANULLAH

[R-1], BINISA MOHANTY

[R-2]

IA No. 167166/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 167167/2024 - EXEMPTION FROM FILING

O.T.

7 SLP(Crl) No. 10739-10740/2024

II-B

**HAMID** 

TANYA SRIVASTAVA

Versus

STATE OF HARYANA

SAMAR VIJAY SINGH [R-1]

IA No.166014/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(Crl) No. 11583/2024

II-A

8

PRADEEP GOYAL

PRAVEEN SWARUP

Versus

THE STATE OF MADHYA PRADESH

SARAD KUMAR SINGHANIA

[R-1]

IA No. 189339/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 189338/2024 - EXEMPTION FROM FILING

O.T.

8.1 Connected SLP(Crl) No. 11895/2024

II-A

RAJESH AGRAWAL ALIAS RAJU NANDLAL AGRAWAL

TARUN GUPTA

Versus

STATE OF MADHYA PRADESH SARAD KUMAR SINGHANIA

[R-1]

FOR ADMISSION and I.R. and IA

No.196269/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA

No.196271/2024-EXEMPTION FROM FILING O.T.

9 SLP(Crl) No. 11334/2024 II-B BINDER KAUR

RITESH PATIL

Versus

THE STATE OF PUNJAB

KARAN SHARMA [R-1]

IA No. 185768/2024 - EXEMPTION FROM FILING

O.T.

9.1 Connected SLP(Crl) No. 11791/2024 II-B RAJINDER SINGH @ NIKKA

RITESH PATIL

Versus

THE STATE OF PUNJAB

KARAN SHARMA [R-1]

**FOR** 

FOR EXEMPTION FROM FILING O.T. ON IA

194167/2024

IA No. 194167/2024 - EXEMPTION FROM FILING

O.T.

10 Diary No. 41962-2024

RAJKUMAR

NISHANT BISHNOI

Versus

STATE OF RAJASTHAN

IA No.229719/2024-CONDONATION OF DELAY IN FILING and IA No.229723/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.229721/2024-EXEMPTION FROM FILING O.T.

11 Diary No. 42448-2024

II-A

SHWETA DEVI

RITESH AGRAWAL

Versus

STATE OF JHARKHAND

IA No.230186/2024-CONDONATION OF DELAY IN FILING and IA No.230187/2024-EXEMPTION

FROM FILING O.T.

12 SLP(Crl) No. 13768/2024

H

V. MAHESHWARI & CO.

Versus

STATE OF UTTAR PRADESH

FOR ADMISSION and I.R. and IA

MACHKUND GURJAR @ GAURAV

No.228514/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA

No.228516/2024-EXEMPTION FROM FILING O.T.

13 SLP(Crl) No. 13755/2024

DILSHAD KHAN

SHASHANK SINGH

II-A

Versus

STATE OF MADHYA PRADESH

FOR ADMISSION and I.R. and IA

No.228382/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA

No.228383/2024-EXEMPTION FROM FILING O.T.

#### [TOP OF THE LIST (FOR ADMISSION)]

14 SLP(C) No. 11504-11507/2023 AASHUTOSH MOHAN AGNIHOTRI AND ORS.

PRADEEP MISRA

ΧI

Versus

AJAY VERMA (DEAD) THROUGH LRS

AMIT KUMAR PATHAK [CAVEAT] [CAVEAT] [CAVEAT] [CAVEAT]

[TO BE TAKEN ON TOP OF THE BOARD]
IA No. 148703/2023 - EXEMPTION FROM
APPOINTMENT OF OFFICIAL TRANSLATOR
IA No. 148546/2023 - EXEMPTION FROM
APPOINTMENT OF OFFICIAL TRANSLATOR
IA No. 148521/2023 - EXEMPTION FROM
APPOINTMENT OF OFFICIAL TRANSLATOR
IA No. 108717/2023 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

#### [ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

15 SLP(C) No. 314/2018 III FEDERATION OF SELF FINANCE SCHOOLS AND ANR.

E. C. AGRAWALA

Versus

THE STATE OF GUJARAT AND ANR.

HEMANTIKA WAHI [CAVEAT], SWATI GHILDIYAL [R-1], NIRNIMESH DUBE

[R-2]

GARGI KHANNA [IMPL], AWANISH SINHA [IMPL], ANIRUDDHA DESHMUKH

a [IMPL]

KEDAR NATH TRIPATHY [INT], ALAKH ALOK SRIVASTAVA [INT]

[ONLY I.A. NO. 100105/2021 IS LISTED UNDER

THIS ITEM]

IA No. 100105/2021 - INTERVENTION

**APPLICATION** 

#### [FRESH (FOR ADMISSION) - CIVIL CASES]

16 Diary No. 12819-2024

RAM SINGH

SATYAJEET KUMAR

Versus

JAYA VARMA SINHA

IN W.P.(C) No. - 1350/2019,

IA No. 70288/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 70284/2024 - EXEMPTION FROM FILING

**0.T.** 

17 Diary No. 26083-2024 XII-A UNION TERRITORY OF JAMMU AND KASHMIR AND

ORS.

Versus

NEELAM KOUL AND ANR.

PASHUPATHI NATH RAZDAN

P. D. SHARMA [CAVEAT]

IA No.209763/2024-CONDONATION OF DELAY IN FILING and IA No.209756/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.209769/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

18 SLP(C) No. 17289/2024 XI-A THE ADDITIONAL DIRECTOR GENERAL OF POLICE

AND ANR. Versus

ABHILASH R M SRIRAM P. [CAVEAT]

FOR ADMISSION and IA No.170775/2024-

EXEMPTION FROM FILING O.T.

19 MA 2083/2024 in T.P.(C) No. 1904/2023 XII-A PERLI SHANTHI RUFUS UDAY B. DUBE [P-1]

Versus

THANGELLA JOE THOMAS AMIT VERMA [R-1]

IN T.P.(C) No. - 1904/2023,

FOR ADMISSION and IA No.167324/2024-

**MODIFICATION** 

20 Diary No. 38075-2024 IV-A R.K. VASANTHI

NULI & NULI

HARSHAD V. HAMEED

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and I.R. and IA

No.228520/2024-CONDONATION OF DELAY IN FILING and IA No.228521/2024-CONDONATION OF DELAY IN REFILING / CURING THE

DEFECTS

21 Diary No. 38229-2024 XII

L. TAMIZHSELVI AND ORS.

NAVNEET DUGAR

Versus

THE STATE OF TAMIL NADU AND ORS.

RAGHUNATHA SETHUPATHY B [CAVEAT] [CAVEAT] [CAVEAT] [CAVEAT]

IA No.222400/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.222401/2024-EXEMPTION FROM FILING O.T. and IA

No.222399/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)

22 Diary No. 39334-2024 XI-A UNION OF INDIA AND ORS.

RAJ BAHADUR YADAV

RAGHAV SABHARWAL

Versus

N.K. PARAMESWARAN

IA No.205338/2024-CONDONATION OF DELAY IN FILING and IA No.205339/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

23 W.P.(C) No. 632/2024 X ASSOCIATION OF DOCTOR AND MEDICAL

STUDENTS

Versus

GOVERNMENT MEDICAL COLLEGE, THIRUVANANTHAPURAM AND ORS.

**FOR ADMISSION** 

23.1	Connected Diary No. 22118-2024 X	KANDULA VENAKATA BHARGAVA REDDY AND ORS.	CHARU MATHUR
		<i>Versus</i> THE NATIONAL MEDICAL COMMISSION AND ORS.	
		FOR ADMISSION and IA No.224632/2024- CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
24	Diary No. 40988-2024 IV-B	BHAGAT RAM	RAHUL GUPTA
		Versus STATE OF PUNJAB AND ORS.	
		IA No.227296/2024-CONDONATION OF DELAY IN FILING	
25	Diary No. 41841-2024 IV-B	UNION OF INDIA	MUKESH KUMAR MARORIA
		Versus USHA DEVI AND ORS.	
		FOR ADMISSION and I.R. and IA No.226436/2024-CONDONATION OF DELAY IN FILING	
26	SLP(C) No. 22408/2024 XI-A	STATE OF KERALA AND ORS.	C. K. SASI
		<i>Versus</i> THE MANAGER EBENEZER HIGHER SECONDARY SCHOOL	HIMINDER LAL [CAVEAT]
		IA No.220319/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
27	Diary No. 42418-2024 IX	PARSHAVANATH CHARITABLE TRUST AND ORS.	ILA SHIKHAR SHEEL
		Versus ALL INDIA COUNCIL FOR TECHNICAL EDUCATION AND ORS.  {Mention Memo}	HARISH PANDEY [R-1]
		IN C.A. No 9048/2012, IA No. 216611/2024 - APPLICATION FOR	
		PERMISSION IA No. 211535/2024 - APPROPRIATE	
		ORDERS/DIRECTIONS IA No. 211531/2024 -	
		INTERVENTION/IMPLEADMENT	
28	SLP(C) No. 23357/2024 XIV	THE NAVODAYA VIDYALAYA SAMITI AND ANR.	NEELAM SHARMA
		Versus SALMA SULTANA	
		FOR ADMISSION	
29	W.P.(C) No. 642/2024 PIL-W	ALOK SHARMA AND ANR.	SUNIL KUMAR AGARWAL
		Versus UNION OF INDIA AND ORS. FOR ADMISSION	
30	Diary No. 43400-2024 XVI	MANOJ PAUL	PETITIONER-IN-PERSON
	AVI	Vareue	

Versus

CHAIRMAN/SECRETARY DISTRICT LEGAL AID

SERVICE (DLSA) AND ORS.

IN D No. - 2669/2024,

IA No. 216282/2024 - APPROPRIATE

**ORDERS/DIRECTIONS** 

IA No. 216284/2024 - EXEMPTION FROM PAYING

**COURT FEE** 

IA No. 216283/2024 - PERMISSION TO APPEAR

AND ARGUE IN PERSON

31 Diary No. 43981-2024

JITHESH KUMAR A.P

PRIYANKA PRAKASH

Versus

XI-A

UNION OF INDIA AND ORS.

IA No.227025/2024-CONDONATION OF DELAY IN FILING and IA No.227026/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

32 CONMT.PET.(C) No. 756-757/2024 in SLP(C) No. 2775-2776/2024

IV-B

SOURABH SONI

T. R. B. SIVAKUMAR

Versus

NITIKA DHIR

IN SLP(C) No. - 2775/2024, IN SLP(C) No. -

2776/2024, FOR ADMISSION

33 SLP(C) No. 23406/2024

XIV

ANUPAM VIR SINGH RANA

ABHAY KUMAR

Versus

THE STATE OF HIMACHAL PRADESH AND ORS.

FOR ADMISSION and I.R. and IA

No.229448/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA No.229445/2024-PERMISSION TO FILE

ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES** 

#### [FRESH (FOR ADMISSION) - CRIMINAL CASES]

34 Diary No. 29989-2024

RAM SINGH

SANJEEV MALHOTRA

Versus

THE STATE OF RAJASTHAN AND ORS.

FOR ADMISSION and IA No.227797/2024-EXEMPTION FROM FILING O.T. and IA No.227798/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

35 Diary No. 30330-2024

II-B

MAHENDRA KUMAR DHANUKA

KULDIP SINGH

Versus

THE STATE OF PUNJAB AND ANR.

IA No.228560/2024-CONDONATION OF DELAY IN FILING and IA No.228559/2024-EXEMPTION FROM FILING O.T. and IA No.228562/2024-

CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

36	Diary No. 37996-2024 II-C	INSPECTOR OF POLICE,	SABARISH SUBRAMANIAN
		Versus VELLACHI V. ARUNACHALAM AND ANR. IA No.229884/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229886/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
37	Diary No. 38550-2024 II	THE STATE OF RAJASTHAN	MILIND KUMAR
		Versus FORULAL IA No.227038/2024-CONDONATION OF DELAY IN FILING and IA No.227039/2024-EXEMPTION FROM FILING O.T.	
38	SLP(Crl) No. 13745/2024 II	TAJ BABU AND ORS.	RAMESHWAR PRASAD GOYAL
		Versus THE STATE OF UTTAR PRADESH AND ANR. FOR ADMISSION and IA No.228278/2024- EXEMPTION FROM FILING O.T.	
39	SLP(Crl) No. 13826/2024 II-A	NEERA BHATNAGAR	RAVI KUMAR TOMAR
		Versus VEERENDRA PAHADIA FOR ADMISSION and I.R. and IA No.229776/2024-EXEMPTION FROM FILING O.T.	
40	Diary No. 40307-2024 II-B	KRUNALBHAI ARVINDBHAI PATEL	P. S. SUDHEER
		Versus THE STATE OF GUJARAT AND ANR. IA No.227447/2024-CONDONATION OF DELAY IN FILING	
41	Diary No. 41087-2024 II	CHANDAN VERMA	THOMAS OOMMEN
		Versus THE STATE OF UTTAR PRADESH AND ORS. IA No.230595/2024-CONDONATION OF DELAY IN FILING and IA No.230596/2024-EXEMPTION FROM FILING O.T. and IA No.230600/2024- PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
42	Diary No. 41794-2024 II-B	RASHID	RANDHIR KUMAR OJHA
		Versus THE STATE OF UTTARAKHAND FOR ADMISSION and I.R. and IA No.225312/2024-CONDONATION OF DELAY IN FILING and IA No.225313/2024-EXEMPTION FROM FILING O.T.	
43	SLP(Crl) No. 13869/2024 II	DINESH KUMAR LAXMI YADAV	DHAWESH PAHUJA

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.230390/2024-

**EXEMPTION FROM FILING O.T.** 

44 Diary No. 42627-2024

II-C

THE STATE OF KARNATAKA

NISHANTH PATIL

Versus

SHIVAPRAKASH S N AND ANR.

IA No.228009/2024-CONDONATION OF DELAY IN FILING and IA No.228011/2024-EXEMPTION

FROM FILING O.T.

45 Diary No. 42682-2024

II

MAHENDRA SINGH

PRANAYA KUMAR MOHAPATRA

Versus

NEERAJ AND ANR.

FOR ADMISSION and IA No.228222/2024-EXEMPTION FROM FILING O.T. and IA

No.228220/2024-PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

46 SLP(Crl) No.

13805/2024

II-C

**ANITA** 

SAHIL MONGA

Versus

STATE (NCT OF DELHI) AND ANR. FOR ADMISSION and I.R. and IA

No.229568/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229570/2024-COMPOUNDING OFFENCE

47 SLP(Crl) No.

13835/2024

II-B

SUNIL

KUMAR MIHIR

Versus

RENU AND ANR.

FOR ADMISSION

48 Diary No. 45287-2024

(SCLSC) II-C

DARSHAN S

DEVVRAT

Versus

STATE OF KARNATAKA AND ANR.

IA No.229552/2024-CONDONATION OF DELAY IN

**FILING** 

#### [FRESHLY / ADJOURNED MATTERS]

49 Diary No. 35562-2024

XVI

AMITABHA BASU

SUJOY CHATTERJEE

Versus

SECRETARY, ALIPORE BAR ASSOCIATION AND ORS.

SHEKHAR KUMAR [CAVEAT]

IA No.215819/2024-CONDONATION OF DELAY IN FILING and IA No.215829/2024-EXEMPTION

FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.215826/2024-PERMISSION TO FILE PETITION

(SLP/TP/WP/..) and IA No.215823/2024-CONDONATION OF DELAY IN REFILING /

**CURING THE DEFECTS** 

#### [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

CONMT.PET.(C) No. 50 ALOK JAIN JASPREET GOGIA 1097/2023 in Crl.A. No. 846/2023 II Versus NIDHI JAIN SURABHI SANCHITA [R-1] {Mention Memo} IN Crl.A. No. - 846/2023, IA No. 90002/2024 - EXEMPTION FROM FILING O.T. IA No. 6724/2024 - EXEMPTION FROM FILING O.T. IA No. 240250/2023 - EXEMPTION FROM FILING O.T. IA No. 165436/2023 - EXEMPTION FROM FILING O.T. IA No. 123194/2023 - EXEMPTION FROM FILING O.T. 51 SLP(Crl) No. 9218/2024 SUMAN MISHRA AND ORS. RAM LAL ROY Versus THE STATE OF UTTAR PRADESH AND ANR. SAKSHI KAKKAR [R-1], ANAS TANWIR [R-2] **{Mention Memo}** IA No. 206637/2024 - EXEMPTION FROM FILING O.T. IA No. 132736/2024 - EXEMPTION FROM FILING O.T. IA No. 132738/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES GHULAM NABI GUIDE TALHA ABDUL RAHMAN 52 Diary No. 18738-2024 X [P-1] Versus ARVIND KUMAR SHARMA UNION OF INDIA AND ORS. [R-1] FOR ADMISSION and IA No.103138/2024-**EXEMPTION FROM FILING AFFIDAVIT and IA** No.103136/2024-EXEMPTION FROM CUSTODY **CERTIFICATE** IA No. 103136/2024 - EXEMPTION FROM **CUSTODY CERTIFICATE** IA No. 103138/2024 - EXEMPTION FROM FILING **AFFIDAVIT** 53 SLP(Crl) No. 9236/2024 FIROZ BAKHT AHMED ANIL KUMAR II THE STATE OF TELANGANA AND ANR. DEVINA SEHGAL [R-1], BALAJI SRINIVASAN [R-2] FOR ADMISSION and I.R.and IA No.132833/2024-**EXEMPTION FROM FILING C/C OF THE** 

IMPUGNED JUDGMENT and IA No.132834/2024-

PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

54 C.A. No. 1717/2023 RENU KALRA AND ANR. DEEPAK GOEL

XVII-A

Versus

M/S IREO GRACE REALTECH PVT. LTD. ROOH-E-HINA DUA [R-1]

[TO BE TAKEN UP AT 2.00 P.M.] IA No. 15639/2024 - APPLICATION FOR

**PERMISSION** 

54.1 Connected SHUBRE PRAKASH AND ANR. **GAURAV GOEL** 

C.A. No. 8983/2022

XVII-A

Versus

M/S IREO GRACE REALTECH PVT. LTD. ROOH-E-HINA DUA [R-1]

FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 172934/2022** FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

66993/2023

IA No. 172934/2022 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

**IA No. 66993/2023 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

54.2 Connected M/S IREO GRACE REALTECH PVT. LTD. ROOH-E-HINA DUA

C.A. No. 5575-5593/2023 XVII-A

Versus

GAURAV GOEL [CAVEAT], HARIJINDER SINGH KOHLI AND ANR.

RAJEEV SINGH [CAVEAT], [R-3], KUSUM LATA [R-4], [R-5], SUDHIR MENDIRATTA [R-6], S. JANANI [R-7], MADHU MOOLCHANDANI

[R-7].

a CHRITARTH PALLI [R-9], [R-9], SANTOSH KUMAR PANDEY [R-12], [R-13], [R-15], [R-25], [R-25], [R-26], [R-26], R. H. A. SIKANDER

[R-24], LUBNA NAAZ

a [R-30]

**FOR** 

FOR STAY APPLICATION ON IA 150197/2023 FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 150198/2023** FOR APPLICATION FOR PERMISSION ON IA

176670/2023

FOR CLARIFICATION/DIRECTION ON IA

233790/2023

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA

242785/2023

FOR CLARIFICATION/DIRECTION ON IA

88910/2024

**IA No. 176670/2023 - APPLICATION FOR** 

**PERMISSION** 

IA No. 242785/2023 - APPROPRIATE

**ORDERS/DIRECTIONS** 

IA No. 88910/2024 - CLARIFICATION/DIRECTION

IA No. 233790/2023 -

**CLARIFICATION/DIRECTION** 

IA No. 150198/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

**IA No. 150197/2023 - STAY APPLICATION** 

54.3 Connected

C.A. No. 5893/2023 XVII-A M/S IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA

Versus

TARUN KUMAR AND ANR.

RIJU MANI TALUKDAR [R-1]

**FOR** 

FOR STAY APPLICATION ON IA 130122/2023 FOR APPLICATION FOR PERMISSION ON IA 151432/2023

FOR APPLICATION FOR PERMISSION ON IA 186216/2023

**IA No. 186216/2023 - APPLICATION FOR** 

**PERMISSION** 

**IA No. 151432/2023 - APPLICATION FOR** 

**PERMISSION** 

**IA No. 130122/2023 - STAY APPLICATION** 

54.4 Connected

C.A. No. 7880/2023 XVII-A M/S IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA

Versus

SHARAD CHADHA A. VENAYAGAM BALAN [R-1]

FOR ADMISSION and IA No.234757/2023-STAY APPLICATION and IA No.234755/2023-CONDONATION OF DELAY IN FILING APPEAL and IA No.234756/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 243852/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 234757/2023 - STAY APPLICATION

54.5 Connected

C.A. No. 4970/2023 XVII-A HARMIK SINGH

DEEPAK GOEL

Versus

IREO GRACE REALTECH PVT. LTD.

54.6 Connected

C.A. No. 4550-4552/2023 XVII-A M/S IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA

Versus

RENU KALRA AND ORS.

RIJU MANI TALUKDAR [R-2], CHRITARTH PALLI [R-5], SANTOSH KUMAR PANDEY

[R-8]

**FOR** 

FOR STAY APPLICATION ON IA 128372/2023 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 129737/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

132915/2023

IA No. 132915/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**IA No. 129737/2023 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES **IA No. 128372/2023 - STAY APPLICATION** 

54.7 Connected

C.A. No. 4608/2023 XVII-A

HARJINDER SINGH KOHLI

GAURAV GOEL

Versus

M/S IREO GRACE REALTECH PVT. LTD. AND ANR. ROOH-E-HINA DUA [R-1]

54.8 Connected

C.A. No. 6791/2023 XVII-A

M/S IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA

Versus

RAJAN ARORA AND ORS.

FOR STAY APPLICATION ON IA 207356/2023 FOR APPLICATION FOR PERMISSION ON IA 211906/2023

**IA No. 211906/2023 - APPLICATION FOR** 

**PERMISSION** 

**IA No. 207356/2023 - STAY APPLICATION** 

54.9 Connected

C.A. No. 8147-8148/2023 XVII-A

IREO GRACE REALTECH PRIVATE LIMITED

ROOH-E-HINA DUA

Versus

VARSHA AHUJA AND ANR.

RIJU MANI TALUKDAR [R-1],

[R-2], [R-4], [R-5]

**FOR** 

**FOR EX-PARTE STAY ON IA 254645/2023** FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 254647/2023** FOR PERMISSION TO FILE ADDITIONAL **DOCUMENTS/FACTS/ANNEXURES ON IA** 257964/2023

IA No. 254645/2023 - EX-PARTE STAY

IA No. 254647/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

**IA No. 257964/2023 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

54.1 Connected

C.A. No. 8050/2023 XVII-A

IREO GRACE REALTECH PRIVATE LIMITED

ROOH-E-HINA DUA

Versus

VIKRAMJEET SINGH

RIJU MANI TALUKDAR [R-1]

IA No.251034/2023-CONDONATION OF DELAY IN FILING and IA No.251036/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.251031/2023-STAY

APPLICATION

**IA No. 253799/2023 - APPLICATION FOR** 

**PERMISSION** 

IA No. 251036/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT **IA No. 251031/2023 - STAY APPLICATION** 

54.1 Connected

IREO GRACE REALTECH PVT. LTD

ROOH-E-HINA DUA

Diary No. 51163-2023 XVII-A

Versus

ABHIMANYU SINGH AND ORS.

TΑ

FOR STAY APPLICATION ON IA 266552/2023 FOR CONDONATION OF DELAY IN FILING ON IA 266554/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 266556/2023 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 4066/2024

FOR ADDITION / DELETION / MODIFICATION PARTIES ON IA 4852/2024

IA No. 4852/2024 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 266554/2023 - CONDONATION OF DELAY IN FILING

IA No. 266556/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 4066/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**IA No. 266552/2023 - STAY APPLICATION** 

54.1 Connected

2 C.A. No. 3518/2024 XVII-A M/S IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA

Versus

NIVRUTI TANDON AND ORS.

CHRITARTH PALLI [R-3]

ITO

FOR STAY APPLICATION ON IA 45526/2024 FOR APPLICATION FOR PERMISSION ON IA 48047/2024

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 65466/2024

IA No. 48047/2024 - APPLICATION FOR PERMISSION

IA No. 65466/2024 - CONDONATION OF DELAY

IN FILING THE SPARE COPIES

IA No. 45526/2024 - STAY APPLICATION

54.1 Connected

3 C.A. No. 7052/2022 XVII-A GULAB MODI AND ANR.

GAURAV GOEL

Versus

M/S IREO GRACE REALTECH PVT. LTD. AND ORS.

ROOH-E-HINA DUA [R-1], CHRITARTH PALLI [R-3]

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FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 137775/2022 FOR APPLICATION FOR PERMISSION ON IA 12949/2023

IA No. 12949/2023 - APPLICATION FOR PERMISSION

IA No. 137775/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.1 Connected

4 C.A. No. 8422/2022 XVII-A SUPARNA NIHAL SINGH

**GAURAV GOEL** 

Versus

M/S IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA [R-1]

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 172799/2022 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 67306/2023

IA No. 172799/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 67306/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

54.1 Connected

5 Diary No. 37142-2022 XVII-A M/S IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA

GAURAV GOEL [CAVEAT]

Versus

GULAB MODI AND ORS.

FOR STAY APPLICATION ON IA 185302/2022 FOR CONDONATION OF DELAY IN FILING ON IA 185303/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

188785/2022 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

198549/2022 IA No. 185303/2022 - CONDONATION OF DELAY

IA No. 198549/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 188785/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**IA No. 185302/2022 - STAY APPLICATION** 

54.1 Connected

6 Diary No. 40393-2022 XVII-A IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA

Versus

IN FILING

SHUBRE PRAKASH AND ANR.

IA

FOR CONDONATION OF DELAY IN FILING ON IA 9586/2023

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 9587/2023 FOR EX-PARTE STAY ON IA 9588/2023 FOR APPLICATION FOR PERMISSION ON IA 18365/2023

IA No. 18365/2023 - APPLICATION FOR PERMISSION

IA No. 9586/2023 - CONDONATION OF DELAY IN FILING

IA No. 9587/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 9588/2023 - EX-PARTE STAY

54.1 Connected

7 Diary No. 1829-2023 XVII-A M/S IREO GRACE REALTECH PVT. LTD.

ROOH-E-HINA DUA

Versus

SUPARNA NIHAL SINGH AND ANR.

IA

FOR STAY APPLICATION ON IA 14555/2023 FOR CONDONATION OF DELAY IN FILING ON IA 14558/2023

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 20098/2023

IA No. 14558/2023 - CONDONATION OF DELAY

IN FILING

IA No. 20098/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 14555/2023 - STAY APPLICATION

54.1 Connected

8 C.A. No. 1346/2023 XVII-A ANIL RUBBER MILLS PVT. LTD

GAURAV GOEL

Versus

IREO GRACE REALTECH PVT. LTD.

55 SLP(C) No. 22466/2023

IV-A

VISHWANATH

ANIRUDH SANGANERIA

HETU ARORA SETHI [R-2]

Versus

THE ASSISTANT COMMISSIONER LAND ACQUISITION OFFICER AND ANR.

{Mention Memo}

IA No. 193789/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

55.1 Connected

SLP(C) No. 22465/2023

IV-A

SRIRAMAGOPAL

ANIRUDH SANGANERIA

HETU ARORA SETHI [R-2]

Versus

THE ASSISTANT COMMISSIONER LAND ACQUISITION OFFICER AND ANR.

{Mention Memo}

IA No. 197431/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

56 CONMT.PET.(C) No. 1241-1242/2023 in C.A.

No.6415/2004 IV-C RAJESH BIDKAR AND ORS.

PRASHANT BHUSHAN

Versus

IQBAL SINGH BAINS

PASHUPATHI NATH RAZDAN

[R-1]

IN C.A. No. - 6415/2004, IN C.A. No. - 6415/2004,

IA No. 112547/2024 - EXEMPTION FROM FILING

O.T.

IA No. 74190/2024 - EXEMPTION FROM FILING

O.T.

IA No. 181559/2023 - EXEMPTION FROM FILING

**0.T.** 

57 SLP(C) No. 8850-8852/2024

XVI

JAYA BHATTACHARYA

ROHIT AMIT STHALEKAR

Versus

THE STATE OF WEST BENGAL AND ORS.

ASTHA SHARMA [R-1], [R-2],

[R-3], [R-4]

**{Mention Memo}** 

IA No. 83089/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

58 SLP(C) No. 14752/2024

XIV

RAVI BADYAL

PETITIONER-IN-PERSON

Versus

THE STATE OF HIMACHAL PRADESH AND ORS. S. GOWTHAMAN [R-1], [R-5],

[R-6], [R-7], [R-8], [R-9],

[R-10], [R-11]

IA No. 95553/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

59 SLP(C) No. 9199/2024

DESAI JITENDRA JIVANBHAI

ABHIMANUE SHRESTHA

Versus

STATE OF GUJARAT AND ORS.

SWATI GHILDIYAL [R-1]

IA No. 81927/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 81930/2024 - EXEMPTION FROM FILING

O.T.

60 SLP(C) No. 20513/2024

ΧI

VEENA KUMARI MEENA

SAKSHI KAKKAR

Versus

ABDUL WAHAB VINOD KUMAR TEWARI

[CAVEAT]

FOR ADMISSION and IA No.201079/2024-**EXEMPTION FROM FILING O.T. and IA** No.201451/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**NEW DELHI** 05-10-2024 19:50:54



# SUPREME COURT OF INDIA [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 IN COURT NO. : 4 HON'BLE MR. JUSTICE C.T. RAVIKUMAR HON'BLE MR. JUSTICE UJJAL BHUYAN (TIME : 10:30 AM)

#### <u>NOTE</u>:-

[ THE MATTERS SHOWN BEFORE THIS COURT ON 14.10.2024 BEFORE THE BENCH COMPRISING HON. SURYA KANT AND HON. UJJAL BHUYAN, JJ. WILL NOW BE TAKEN UP FOR HEARING BY THIS BENCH EXCEPT SPECIFICALLY DIRECTED AND PART-HEARD MATTERS, IF ANY ]

DROP	NOTE:-				
Item	Case No.	Petitioner/Respondent	Advocate	Shifted	Reason
No.		ABBAS ANSARI	LZAFEER AHMAD B. F.	to	
1	SLP(Crl) No./10235/2024	No./10235/2024 Vs. THE STATE OF UTTAR PRADESH AKSHAY AMRITANSHU [R-1]		-	DELETED
		THE STATE OF KARNATAKA	V. N. RAGHUPATHY		
2	SLP(Crl) No./8386/2024	Vs. BHAVANI REVANNA	BALAJI SRINIVASAN[R-1]		DELETED
1	SLP(Crl) No./11295/2024	GURJEET SINGH Vs.	NISCHAL KUMAR NEERAJ		DELETED
± 	SLF(CII) N0./11293/2024	THE STATE OF NCT OF DELHI	MUKESH KUMAR MARORIA[R-1]		DELETED
5	SLP(Crl) No./12036/2024	AMANDEEP SINGH DHALL Vs.	SUKANYA LAL	-	DELETED
	( , , , , , , , , , , , , , , , , , , ,	CENTRAL BUREAU OF INVESTIGATION ZALA YASHPALSINGH PRAVINSINGH			
8	Dno 39255-2024	Vs. STATE OF GUJARAT AND ORS.	SABARISH SUBRAMANIAN	-	DELETED
10	Dno 42357-2024	PANDYA AMRUTLAL MOHANLAL AND ANR. Vs. STATE OF GUJARAT AND ORS.	SANDEEP SINGH	-	DELETED
12	CI D(C) No /22226/2024	SAMIULLA	AGAM SHARMA		DELETED
12	SLP(C) No./23336/2024	Vs. ANSAR PASHA AND ANR.	MOHD. WAQUAS[CAVEAT]		DELETED
13	W.P.(C) No./625/2024	MANNARGUDI BAR ASSOCIATION Vs. UNION OF INDIA AND ORS.	M.P. PARTHIBAN	-	DELETED
		STATE REPRESENTED BY: THE DEPUTY			
14	Dno 29401-2024	SUPERINTENDENT OF POLICE Vs.	SABARISH SUBRAMANIAN	-	DELETED
		ASIF MUSTHAHEEN SUNIL			
15	Dno 45769-2024	Vs. UNION OF INDIA	PRATEEK K CHADHA	-	DELETED
			SAMAR VIJAY SINGH		
16	SLP(C) No./6950-6953/2024	STATE OF HARYANA AND ANR. Vs. UDAY PRATAP SINGH AND ORS.	PARAS NATH SINGH[CAVEAT], DIVYESH PRATAP SINGH[CAVEAT], AMARJEET SINGH[CAVEAT], RAHUL		DELETED
		RAKESH DHAR TRIPATHI	KHURANA[R-6], SIDDHANT SHARMA[R-9]		
18	SLP(C) No./18828/2024	Vs. VIJAMA YADAV AND ORS.	KARTIKEYA SINGH	-	DELETED
		STATE BANK OF INDIA SANIAY KADIIR			
21	LP(C) No./20486/2024 VS. M/S RIDE MASTER RIMS PRIVATE LIMITED AND ASHOK KIJMAR GUDTA HICAVEAT)		-	DELETED	
		ANR. ALL INDIA HAJ UMRAH TOUR ORGANISERS			
23	W.P.(C) No./601/2024	ASSOCIATION AND ORS. Vs.	BHARAT GUPTA	- DELETE	
		UNION OF INDIA AND ANR.	AMRISH KUMAR[CAVEAT]		
24	W.P.(C) No./611/2024	GUJARAT STATE HAJ ZIARAT ORGANISERS ASSOCIATION	ZEHRA KHAN		DELETED
4 <del>4</del>	W.F.(C) No./011/2024	Vs. UNION OF INDIA	AMRISH KUMAR[CAVEAT]	-	DELETED
.=		MANJIT SINGH GK AND ANR.	ABINASH KUMAR MISHRA[P-1], V. K. SIDHARTHAN[P-2]		
25	W.P.(Crl.) No./45/2017	Vs. UNION OF INDIA AND ANR.	RUCHIRA GOEL[R-2]	-	DELETED
		NANDI INFRASTRUCTURE CORRIDOR ENTERPRISE LTD. AND ANR.	S-LEGAL ASSOCIATES[P-1]		
30	SLP(C) No./32861-32865/2018	Vs.	BALAJI SRINIVASAN[R-1], V. N. RAGHUPATHY[R-2], [R-4], MRS.	-	DELETED
		LAKSHMAN AND ORS.	VIPIN GUPTA[R-5], [R-6] ASTHA SHARMA		
36	SLP(C) No./17403/2023	THE STATE OF WEST BENGAL Vs. DR. SANAT KUMAR GHOSH AND ORS.	DHARMAPRABHAS LAW ASSOCIATES[CAVEAT] [CAVEAT], SHALINI KAUL[CAVEAT], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-11], [R-12], [R-13], [R-14], SHYAM D. NANDAN[R-17], AMIT PAWAN[R-25], ANILENDRA PANDEY[R-36], MRIGANK PRABHAKAR[R-41]	-	DELETED
40	SLP(C) No./7944/2024	DINAMATI GOMES AND ANR. Vs.	PARIJAT KISHORE  DCOSTA IVO MANUEL SIMON[CAVEAT], SURBHI KAPOOR [R-1],	-	DELETED
		STATE OF GOA AND ORS.	[R-2], [R-3]		
44	SLP(C) No./18317/2024	USHA SHARMA AND ANR. Vs.	RADHIKA GAUTAM		DELETED
17	SLP(C) N0./1831//2024	THE STATE OF HIMACHAL PRADESH AND ORS.	AKSHAY GIRISH RINGE[R-1], [R-2], [R-3], [R-4], PREM MALHOTRA[R-6], [R-7], [R-8]		2555151
45	M D (O) M - /500/0001	SUNIL KUMAR SINGH	PRIYANSHA SHARMA		DEI DEE-
45	W.P.(C) No./530/2024	Vs. BIHAR LEGISLATIVE COUNCIL AND ORS.	ANKIT AGARWAL [R-6]		DELETED
17	SLP(C) No./19778/2024	ARUN KUMAR DHARAMBIR AGGARWAL AND ORS. Vs. BHARAT PETROLEUM CORPORATION LIMITED	ANIL KATIYAR	-	DELETED
AND ANR.					
48	SLP(C) No./19804-19805/2024	BAR COUNCIL OF UTTAR PRADESH AND ORS.	KUMAR MURLIDHAR  SIDDHARTHA IYER(CAVEAT), [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-11], [R-12], [R-13], [R-14], [R-15], [R-16], [R-17], [R-18], [R-19], [R-20], [R-21], [R-22], [R-23], [R-24], [R-25], [R-26], [R-71], [R-28], [R-29], [R-30], [R-31], [R-32], [R-33], [R-34], ILA SHIKHAR SHEEL[R-36], ABHAY KUMAR[R-36]	-	DELETED
51	SLP(C) No./23765/2024	KAILAS SHANKARRAO LIMBORE Vs.	PRASHANT SHRIKANT KENJALE	_	DELETED
		THE STATE OF MAHARASHTRA AND ORS.	RAVINDRA SADANAND CHINGALE[CAVEAT]		

#### DAILY CAUSE LIST FOR DATED : 14-10-2024 IN COURT NO. : 4 MISCELLANEOUS HEARING

		MISCELLANEOUS HEARING			
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate		
	[BAIL MATTERS]				
3	SLP(Crl) No. 11123/2024	BANTI @ DEEPAK	V. MAHESHWARI & CO.		
	II	Versus			
		STATE OF UTTAR PRADESH	RAJAT SINGH [R-1]		
		IA No. 182099/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT			
		IA No. 182100/2024 - EXEMPTION FROM FILING O.T.			
		[FRESH (FOR ADMISSION) - CIVIL CASES]			
6	CONMT.PET.(C) No. 763-765/2024 in SLP(C) No. 4516-4518/2024 XIV	DIKEELA KALDEN	VISHWA PAL SINGH		
		Versus ABHISHEK SHARMA AND ANR. IN SLP(C) No 4516/2024, IN SLP(C) No 4517/2024, IN SLP(C) No 4518/2024, FOR ADMISSION			
7	Diary No. 37789-2024	SPECIAL LAND ACQUISITION OFFICER AND ANR.	DEEPANWITA PRIYANKA		
	Ш	Versus THAKOR SURESHJI KHODAJI AND ORS. FOR ADMISSION and I.R. and IA No.214731/2024-CONDONATION OF DELAY IN FILING			
9	MA 2074/2024 in C.A. No. 10930/2018 XVII	CITIZENS FOR GREEN DOON AND ORS.	BY COURTS MOTION		
	AVII	Versus UNION OF INDIA AND ORS.	GURMEET SINGH MAKKER [R-1], VANSHAJA SHUKLA [R-3]		
		IN C.A. No 10930/2018, FOR ADMISSION	VILLOTINGS OF ONE LET (IN O)		
11	Diary No. 42771-2024 XIV	MANISH MADHUKAR DATERAO	ANSHUL GUPTA		
		Versus UNION OF INDIA AND ORS. IA No.229149/2024-CONDONATION OF DELAY IN FILING and IA No.229151/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229156/2024-INTERVENTION/IMPLEADMENT and IA No.229145/2024- PERMISSION TO FILE PETITION (SLP/TP/WP/)			
		[FRESHLY / ADJOURNED MATTERS]			
4.5	OLD(O) N. 40550/0004	•	CIDDUIA DIRILA MIRITA I		
17	SLP(C) No. 12758/2024 IV-B	SATEYWAN AND ORS.	SIDDHARTH MITTAL		
		Versus THE STATE OF HARYANA AND ORS.			
		FOR ADMISSION and I.R. and IA No.128286/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT			
19	SLP(C) No. 21029-21030/2024	ATIBIR INDUSTRIES CO. LTD	GARVESH KABRA		
	XVI		S.M. 2011 M.B.U.		
		Versus STATE BANK OF INDIA AND ANR.	SANJAY KAPUR [CAVEAT], KUNAL MIMANI		
		IA No.205910/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.205911/2024-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.208455/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	[CAVEAT] [CAVEAT]		
20	SLP(Crl) No. 13307/2024	PREM SOREN	ASHISH PANDEY		
	II-A	Versus STATE OF JHARKHAND AND ANR. FOR ADMISSION and I.R. and IA No.220732/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT			
22	SLP(C) No. 21848/2024	GOA KSHATRIYA MARATHA SAMAJ THROUGH ITS PRESIDENT AND ANR.	SALVADOR SANTOSH REBELLO		
	IX	Versus SANTOSH E. AKHADKAR AND ORS. {Mention Memo} FOR ADMISSION IA No. 218610/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	SUBHRO SANYAL [CAVEAT]		

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

#### DAILY CAUSE LIST FOR DATED: 14-10-2024

		DAILY CAUSE LIST FOR DATED : 14-10-2024 IN COURT NO. : 4	
26	SLP(Crl) No. 4917/2018 II-B	IVAN RATHINAM	ANUP KUMAR [P-1]
		Versus MILAN JOSEPH IA No. 80575/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	NARESH KUMAR [R-1]
27	SLP(Crl) No. 7482/2022 II-C	RUCHIKA CHAUDHARY	YADAV NARENDER SINGH
		Versus SEEMA DEVI AND ORS. FOR ADMISSION [ MEDIATION REPORT RECEIVED ] IA No. 61608/2023 - APPLICATION FOR TAKING ON RECORD IA No. 138551/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	PREETI SINGH [R-3], [R-4]
28	SLP(Crl) No. 3991/2023 II	ANURAG DUBEY	ABHISHEK CHAUDHARY
		Versus STATE OF U.P. AND ORS. FOR ADMISSION and I.R.	ANKIT GOEL [R-1], [R-2], [R-3]
29	SLP(Crl) No. 4956/2024 II	PUNIYA WINES, JAIPUR	SUMIT TETERRWAL
		Versus PARMINDRA SAHANI IA No.84888/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.84886/2024-EXEMPTION FROM FILING O.T.	ARUP BANERJEE [R-1]
		[AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]	
31	SLP(C) No. 5002-5003/2019 XII	NAIM TABRIZ KHAN AND ORS.	RAJESH KUMAR
		Versus SOFIA NISHATH	RUKHSANA CHOUDHURY [CAVEAT]
		IA No. 112793/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 26496/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 16245/2019 - PERMISSION TO FILE LENGTHY LIST OF DATES	
32	SLP(C) No. 22351/2019 XI	FARZANA KHATOON	PREETI SINGH [P-1]
		Versus UNION OF INDIA AND ORS.	N. VISAKAMURTHY [R-1], [R-5], PRIYA PURI [R-2] SANJAY KAPUR [IMPL]
		IA No. 126742/2019 - EXEMPTION FROM FILING O.T. IA No. 93081/2024 - EXEMPTION FROM FILING O.T. IA No. 93080/2024 - INTERVENTION/IMPLEADMENT IA No. 151223/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 149470/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 126739/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
33	Diary No. 38473-2022 IV-B	INDERRAJ SINGH AND ORS.	DIPAK KUMAR JENA
		Versus THE STATE OF HARYANA AND ORS.	
		FOR ADMISSION and I.R. and IA No.165571/2024-CONDONATION OF DELAY IN FILING and IA No.165563/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
34	SLP(C) No. 3263/2023 IV-B	TARSEM SHARMA AND ORS.	AMIT VERMA , GARIMA BAJAJ [P-1]
		Versus THE STATE OF HARYANA AND ORS.	AKSHAY AMRITANSHU [R-1] VARUN PUNIA [IMPL], SATISH KUMAR [IMPL], MRS. VIPIN GUPTA [IMPL], GOPAL SHARAN PATHAK [IMPL] V. ELANCHEZHIYAN [R-2], a [INT]
		IA No. 114789/2024 - CLARIFICATION/DIRECTION IA No. 5109/2024 - CLARIFICATION/DIRECTION IA No. 28169/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 64081/2023 - INTERVENTION APPLICATION IA No. 66474/2023 - INTERVENTION/IMPLEADMENT IA No. 186402/2024 - INTERVENTION/IMPLEADMENT IA No. 5667/2024 - INTERVENTION/IMPLEADMENT IA No. 216547/2023 - INTERVENTION/IMPLEADMENT IA No. 94713/2023 - INTERVENTION/IMPLEADMENT IA No. 178968/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 43057/2023 - VACATING STAY	

JOGINDER AND ORS. DAYA KRISHAN SHARMA [P-1] 34.1 Connected Diary No. 9800-2023 IV-B Versus THE STATE OF HARYANA AND ORS VARUN PUNIA [CAVEAT] FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 88131/2023 FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 88134/2023 FOR CLARIFICATION/DIRECTION ON IA 231025/2023 FOR CLARIFICATION/DIRECTION ON IA 10163/2024 IA No. 10163/2024 - CLARIFICATION/DIRECTION IA No. 231025/2023 - CLARIFICATION/DIRECTION IA No. 88131/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 88134/2023 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) SAVITA DEVI AND ORS. B. K. PAL 34.2 Connected SLP(C) No. 9450/2023 IV-B Versus THE STATE OF HARYANA AND ORS FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 86543/2023 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 86549/2023 FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 268504/2023 IA No. 268504/2023 - APPROPRIATE ORDERS/DIRECTIONS IA No. 86543/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED IA No. 86549/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES AMIT VERMA MONIKA AND ORS 34.3 Connected Diary No. 20053-2023 IV-B Versus THE STATE OF HARYANA AND ORS. FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 111544/2023 FOR CONDONATION OF DELAY IN FILING ON IA 111545/2023 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 111546/2023 FOR DELETING THE NAME OF PETITIONER/RESPONDENT ON IA 111547/2023 IA No. 111545/2023 - CONDONATION OF DELAY IN FILING IA No. 111547/2023 - DELETING THE NAME OF PETITIONER/RESPONDENT IA No. 111546/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED IA No. 111544/2023 - PERMISSION TO FILE PETITION (SLP/TP/WP/..) ARUN KUMAR AND ORS. NIRMAL CHOPRA SLP(C) No. 19303/2023 IV-B Versus THE STATE OF HARYANA AND ORS. FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 163475/2023 IA No. 163475/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED SANTOSH MEENA VARUN SINGH SLP(C) No. 12068/2023 IV-C Versus SIDDHARTH B.S. MEENA MEGHA KARNWAL [R-1] IA No. 114107/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED IA No. 114108/2023 - EXEMPTION FROM FILING O.T. IA No. 120304/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 119638/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES SIDDHARTH B S MEENA 35.1 Connected MEGHA KARNWAI. SLP(C) No. 16588/2023 IV-C Versus SANTOSH MEENA VARUN SINGH [CAVEAT] FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA FOR EXEMPTION FROM FILING O.T. ON IA 136615/2023 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 144529/2023 FOR EXEMPTION FROM FILING O.T. ON IA 144530/2023 IA No. 136614/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

IA No. 144530/2023 - EXEMPTION FROM FILING O.T. IA No. 136615/2023 - EXEMPTION FROM FILING O.T.

# DAILY CAUSE LIST FOR DATED : 14-10-2024 IN COURT NO. : 4 IA No. 144529/2023 - PERMISSION TO FILE ADDITIONAL

		IA No. 144529/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
37	SLP(C) No. 7653/2024 XII	THE MANAGING DIRECTOR TAMIL NADU HOUSING BOARD AND ORS.	G. INDIRA
		Versus MEENATCHI AND ORS.	RAM SANKAR & CO [R-1], YUSUF [R-2], [R-3]
		IA No.61306/2024-CONDONATION OF DELAY IN FILING and IA No.61311/2024-EXEMPTION FROM FILING O.T.	
38	SLP(C) No. 23893/2023 IX	GIRIJA B PAWAR	RAM LAL ROY
		Versus BHARAT B PAWAR {Mention Memo} IA No.219408/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.219410/2023-EXEMPTION FROM FILING O.T. IA No. 219408/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 47045/2024 - EXEMPTION FROM FILING O.T. IA No. 219410/2023 - EXEMPTION FROM FILING O.T. IA No. 214280/2024 - PASSING APPROPRIATE ORDER OR DECREE UNDER ARTICLE 142 OF THE CONSTITUTION	M. Y. DESHMUKH [CAVEAT]
39	SLP(C) No. 1863/2024 IV-B	THE SOHANA CO OPERATIVE AGRICULTURAL SERVICE SOCIETY LTD.	SUBHASISH BHOWMICK
		Versus STATE OF OF PUNJAB AND ORS.  IA No. 16489/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	KARAN SHARMA [R-1], [R-2], [R-3]
41	Diary No. 28754-2024 IV-B	KAMLA DEVI	SWETANK SHANTANU
		Versus STATE OF HARYANA AND ANR. IA No.187684/2024-CONDONATION OF DELAY IN FILING and IA No.187687/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
42	Diary No. 31063-2024 IV-B	RAJINDER SINGH AND ANR.	TARUN GUPTA
		Versus STATE OF HARYANA AND ORS. IA No.163561/2024-CONDONATION OF DELAY IN FILING and IA No.163562/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
43	SLP(C) No. 19388/2024 IV-B	SUBEDAR DHARAM SINGH	MRS. VIPIN GUPTA
		Versus STATE OF HARYANA AND ORS.  IA No. 187378/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
43.1	Connected SLP(C) No. 20525/2024 IV-B	HARI SINGH AND ANR.	KUMAR DUSHYANT SINGH
		Versus THE STATE OF HARYANA AND ORS. FOR FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 201197/2024 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 201199/2024 IA No. 201199/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 201197/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
46	Diary No. 36767-2024 IX	YOJANA SHRINIWAS KULKARNI AND ORS.	MEHMOOD UMAR FARUQUI
		Versus THE STATE OF MAHARASHTRA AND ORS. I.R. and IA No.183634/2024-CONDONATION OF DELAY IN FILING and IA No.183633/2024-EXEMPTION FROM FILING O.T. and IA No.183635/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/) IA No. 183634/2024 - CONDONATION OF DELAY IN FILING IA No. 183633/2024 - EXEMPTION FROM FILING O.T.	AADITYA ANIRUDDHA PANDE [CAVEAT]
46.1	Connected Diary No. 3155-2024	RAJAT MANOHAR AGRAWAL AND ORS.	MEHMOOD UMAR FARUQUI
	IX	Versus THE STATE OF MAHARASHTRA AND ORS.	PAI AMIT [CAVEAT], AADITYA ANIRUDDHA PANDE [CAVEAT] [CAVEAT] [CAVEAT] [CAVEAT]
		FOR	

FOR FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 169248/2024 FOR EXEMPTION FROM FILING O.T. ON IA 169251/2024

IA No. 169248/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 169251/2024 - EXEMPTION FROM FILING O.T.

46.2

Diary No. 3189-2024

CHETAN MILAPCHAND JOGAD AND ORS.

MEHMOOD UMAR FARUQUI

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA PANDE [CAVEAT]

FOR

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 169324/2024

FOR EXEMPTION FROM FILING O.T. ON IA 169326/2024

IA No. 169324/2024 - CONDONATION OF DELAY IN REFILING / CURING

THE DEFECTS

IA No. 169326/2024 - EXEMPTION FROM FILING O.T.

GAJANAN SANTOSH CHAVAN AND ORS. MEHMOOD UMAR FARUQUI

Connected

46.3

Diary No. 3234-2024

THE STATE OF MAHARASHTRA AND ORS.

PRASHANT SHRIKANT KENJALE [CAVEAT], AADITYA ANIRUDDHA PANDE [CAVEAT] [CAVEAT] [CAVEAT], BHUSHAN MAHENDRA OZA [R-5], [R-6]

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON

FOR EXEMPTION FROM FILING O.T. ON IA 169608/2024 IA No. 169607/2024 - CONDONATION OF DELAY IN REFILING / CURING

THE DEFECTS

IA No. 169608/2024 - EXEMPTION FROM FILING O.T.

**NEW DELHI** 14-10-2024 10:19:19

ADDITIONAL REGISTRAR



# SUPREME COURT OF INDIA

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

# LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 5

# HON'BLE MR. JUSTICE HRISHIKESH ROY HON'BLE MR. JUSTICE S.V.N. BHATTI

(TIME: 10:30 AM)

		MISCELLANEOUS HEARING		
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate	
		[TRANSFER PETITIONS]		
1	T.P.(C) No. 1505/2024 XI	PRAVEEN BABU SUBRAMANI	SIDDHANT SHARMA	
		Versus		
		PRIYANKA SUMAN	ANSHUMAN SIDDHARTH NAYAK [R-1]	
		IA No. 124235/2024 - EX-PARTE STAY IA No. 124236/2024 - EXEMPTION FROM FILING O.T.		
	[BAIL MATTERS]			
2	Crl.A. No. 2763/2024 (SCLSC) II-C	YOGESH @ MATRU	EKANSH BANSAL [P-1]	
	,	Versus		
		STATE (NCT OF DELHI) AND ANR.	MUKESH KUMAR MARORIA [R-1], NEERAJ KUMAR VERMA [R-2]	
		[ONLY PRAYER FOR BAIL IN CRL.A.NO. 3721/2024 IS LISTED]		
		IA No. 130715/2024 - CONDONATION OF DELAY IN FILING COUNTER AFFIDAVIT		
		IA No. 130716/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES		
2.1	Connected Crl.A. No. 3721/2024 II-C	SUNIL	EKANSH BANSAL	
		Versus		
		STATE (NCT OF DELHI)	MUKESH KUMAR MARORIA [R-1]	
		IA		
		FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 189245/2024		
		FOR EXEMPTION FROM FILING O.T. ON IA 189247/2024		
		IA No. 189245/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
		IA No. 189247/2024 - EXEMPTION FROM FILING		

**0.T.** 

3 ENAKSHI MUKHOPADHYAY SLP(Crl) No. 7769/2024 KALU SK @ SEKH II-B **SIDDHANTA** Versus THE STATE OF WEST BENGAL 4 SLP(Crl) No. 8886/2024 KANWAL SINGH PRANAB KUMAR MULLICK II-B Versus STATE OF HARYANA AND ANR. AKSHAY AMRITANSHU [R-1] SUNNY KADIYAN [IMPL] IA No. 145535/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 145536/2024 - EXEMPTION FROM FILING O.T. 5 Diary No. 39687-2024 RANJAN KARE SHAKTI KANTA PATTANAIK II-C Versus THE STATE OF CHHATTISGARH IA No.225865/2024-CONDONATION OF DELAY IN FILING and IA No.225866/2024-EXEMPTION FROM FILING O.T. 6 SLP(Crl) No. ZULFKAR ALI @ ZULFI DEEPAK GOEL 13708/2024 II-B Versus STATE OF PUNJAB FOR ADMISSION and I.R. and IA No.227611/2024-EXEMPTION FROM FILING O.T. 7 MEHUL @ MINESH NARANBHAI BAROT SLP(Crl) No. MUKESH KUMAR SINGH 13876/2024 AND CO. II-B Versus STATE OF GUJARAT FOR ADMISSION and I.R. and IA No.230440/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.230441/2024-EXEMPTION FROM FILING O.T. SLP(Crl) No. MD. SABBIR HUSSAIN 8 VISHNU KANT 13375/2024 II-A Versus STATE OF BIHAR FOR ADMISSION and IA No.221970/2024-**EXEMPTION FROM FILING O.T. and IA** No.221969/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES 9 Diary No. 43636-2024 CHETAN SHARMA ALDANISH REIN II-C Versus THE STATE OF KARNATAKA IA No.226676/2024-CONDONATION OF DELAY IN FILING and IA No.226680/2024-EXEMPTION FROM FILING O.T. NARESH PASWAN KUMAR MIHIR 10 SLP(Crl) No.

13762/2024

II-A

Versus

THE STATE OF BIHAR

FOR ADMISSION and IA No.228452/2024-

**EXEMPTION FROM FILING O.T.** 

11 Diary No. 44076-2024

II-A

SUNIL ASHOK KONDUGULE

PANKHURI BHARDWAJ

Versus

THE STATE OF MAHARASHTRA

IA No.228185/2024-CONDONATION OF DELAY IN FILING and IA No.228176/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT and IA** 

No.228181/2024-EXEMPTION FROM FILING O.T.

12 SLP(Crl) No. 13752/2024

II-B

AKASH ARVINDBHAI OAD AND ANR.

SHEKHAR KUMAR

Versus

STATE OF GUJARAT

FOR ADMISSION and I.R. and IA

No.228338/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA

No.228339/2024-EXEMPTION FROM FILING O.T.

and

IA No.228341/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

13 SLP(Crl) No.

13889/2024 II-A VENKATESH RAMANNA APPARAO MALLA @ V.R.

MURTHY @ MALLA VENKATA RAMANA

ATULESH KUMAR

Versus

THE STATE OF MAHARASHTRA

FOR ADMISSION and IA No.230538/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

14 SLP(Crl) No. 13801/2024

ΙΙ

ABHISHEK SINGH

KAILAS BAJIRAO AUTADE

Versus

STATE OF UTTAR PRADESH

IA No.229507/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229509/2024-EXEMPTION FROM FILING O.T.

# [ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

15 SMC(C) No. 3/2021

XVII

IN RE PERRY KANSAGRA

BY COURTS MOTION , P. K.

MANOHAR [P-1]

Versus

•

NIDHI MOHAN PARASHAR

[IMPL]

ARVIND KUMAR SHARMA

[INT]

{Mention Memo}

[ONLY IA NO. 207467/2024 IN DIARY NO. 7283/2022 IS LISTED]...... [Ms. Aishwarya Bhati, Learned Additional Solicitor

General will render

assistance to the Hon'ble Court]

15.1 Connected

Diary No. 7283-2022 XIV-A SMRITI MADAN KANSAGRA

NIDHI MOHAN PARASHAR

Versus

PERRY KANSAGRA

P. K. MANOHAR [CAVEAT] ARVIND KUMAR SHARMA

[IMPL]

{Mention Memo}

IN C.A. No. - 3559/2020,

I.A.

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA

207467/2024

IA No. 207467/2024 - APPROPRIATE

**ORDERS/DIRECTIONS** 

# [FRESH (FOR ADMISSION) - CIVIL CASES]

16 Diary No. 53727-2023

IX

SHAKUNTALA LAXMAN SHRISATH AND ORS.

ANAGHA S. DESAI

Versus

KIRAN GULABCHAND GANDHI AND ORS.

NISHANT RAMAKANTRAO KATNESHWARKAR [CAVEAT]

IA No.170693/2024-CONDONATION OF DELAY IN FILING and IA No.170694/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.170695/2024-EXEMPTION FROM FILING O.T. and IA No.170692/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

17 Diary No. 20595-2024

XI-A

STATE OF ODISHA AND ORS.

SHOVAN MISHRA

Versus

INDIRA DALAI

ANSAR AHMAD

CHAUDHARY [CAVEAT]

IA No.221599/2024-CONDONATION OF DELAY IN FILING and IA No.221600/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.221601/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

18 Diary No. 22964-2024

XI-A

STATE OF ODISHA AND ORS.

ROHIT AMIT STHALEKAR

Versus

DEBENDRA DEEP AND ORS.

FOR ADMISSION and I.R. and IA

No.228541/2024-CONDONATION OF DELAY IN FILING and IA No.228540/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

and IA No.228542/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

19 Diary No. 23029-2024

XI-A

STATE OF ODISHA AND ORS.

SOM RAJ CHOUDHURY

Versus

ARATI NAYAK

CHANDRA BHUSHAN PRASAD [CAVEAT]

FOR ADMISSION and I.R. and IA

No.216111/2024-CONDONATION OF DELAY IN FILING and IA No.216113/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

and IA No.216112/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

20 Diary No. 23907-2024 XI-A

THE STATE OF ODISHA AND ORS.

SHARMILA UPADHYAY

Versus

KHIRODA KUMAR MISHRA AND ORS.

IA No.225213/2024-CONDONATION OF DELAY IN FILING and IA No.225214/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.225212/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

Diary No. 24588-2024 2.1 XI-A

STATE OF ODISHA AND ORS.

SOM RAJ CHOUDHURY

Versus

RAMAKRUSHNA NAYAK

IA No.225183/2024-CONDONATION OF DELAY IN FILING and IA No.225184/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

21.1 Connected

Diary No. 18917-2024 XI-A

ADDITIONAL CHIEF SECRETARY TO GOVT. OF

ODISHA AND ORS.

SHOVAN MISHRA

Versus

JENAMANI PRADHAN

IA No.229351/2024-CONDONATION OF DELAY IN FILING and IA No.229356/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.229353/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

22 Diary No. 26277-2024

XI-A

STATE OF ODISHA AND ANR.

NAVEEN KUMAR

Versus

UPENDRA NAYAK AND ANR.

PRERANA CHATURVEDI

[CAVEAT]

IA No.222363/2024-CONDONATION OF DELAY IN FILING and IA No.222364/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

23 Diary No. 33850-2024 IV-C

MITHILA PRASAD AND ORS.

TUSHAR MANOHAR

KHAIRNAR

Versus

RAMLAKHAN AND ORS.

IA No.228444/2024-CONDONATION OF DELAY IN FILING and IA No.228445/2024-EXEMPTION FROM FILING O.T. and IA No.228446/2024-

**CONDONATION OF DELAY IN** REFILING / CURING THE DEFECTS

24 Diary No. 34919-2024 M/S ANJALI PETROL PUMP

SOMANATHA PADHAN

Versus

UNION OF INDIA AND ORS.

IA No.228295/2024-CONDONATION OF DELAY IN FILING and IA No.228292/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA

No.228293/2024-EXEMPTION FROM FILING O.T. and IA No.228297/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

25 Diary No. 35535-2024 STATE OF ODISHA AND ORS.

SHIBASHISH MISRA

XI-A

Versus

GEETANJALI PRADHAN

IA No.225888/2024-CONDONATION OF DELAY IN FILING and IA No.225887/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.225892/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

26 Diary No. 36982-2024 XIV

MADHULIKA GUPTA

RANBIR SINGH YADAV

Versus

M/S. SAFEWAY ENTERPRISES PRIVATE LIMITED

SUJOY CHATTERJEE

[CAVEAT]

**{Mention Memo}** 

IA No. 217837/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

27 Diary No. 38563-2024 IV-B

KULDIP SINGH

Versus

STATE OF PUNJAB AND ORS.

BHUPINDER SINGH AND ANR.

IA No.230695/2024-CONDONATION OF DELAY IN

**FILING** 

28 Diary No. 39093-2024

IV-B

ABHINAV KIRAN SEKHON

SANJEEV MALHOTRA

Versus

THE STATE OF PUNJAB AND ANR. FOR ADMISSION and I.R. and IA

No.227400/2024-CONDONATION OF DELAY IN FILING and IA No.227403/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

29 Diary No. 39516-2024

IV-B

MEHAAK JAGGI

Versus

THE STATE OF PUNJAB

JASWINDER SINGH

IA No.230678/2024-CONDONATION OF DELAY IN

**FILING** 

30 Diary No. 39542-2024 X

CANARA BANK ERSTWHILE SYNDICATE BANK

RAJESH KUMAR GAUTAM

Versus

GHANSHYAM SINGH DHAMI SATYENDRA KUMAR

[CAVEAT]

IA No.204769/2024-CONDONATION OF DELAY IN

**FILING** 

30.1 Connected Diary No. 36910-2024

CANARA BANK (ERSTWHILE SYNDICATE BANK)

RAJESH KUMAR GAUTAM

Versus

SHEO SHANKER PANDEY SATYENDRA KUMAR

[CAVEAT]

RAJESH KUMAR GAUTAM

IA No.216316/2024-CONDONATION OF DELAY IN

**FILING** 

30.2 Connected CANARA BANK ERSTWHILE SYNDICATE BANK

REGIONAL OFFICE

Versus

OM PAL SINGH SATYENDRA KUMAR

[CAVEAT]

FOR ADMISSION and I.R. and IA

No.204753/2024-CONDONATION OF DELAY IN

**FILING** 

30.3 Connected CANARA BANK (ERSTWHILE SYNDICATE BANK) RAJESH KUMAR GAUTAM

Diary No. 39546-2024

Diary No. 38116-2024

Versus CHANDRA PRAKASH BISHT SATYENDRA KUMAR

[CAVEAT]

IA No.217690/2024-CONDONATION OF DELAY IN

**FILING** 

30.4 Connected CANARA BANK RAJESH KUMAR GAUTAM

Diary No. 38376-2024 X

Versus

RAKESH KUMAR AGARWAL SATYENDRA KUMAR

[CAVEAT]

IA No.206097/2024-CONDONATION OF DELAY IN

**FILING** 

Versus

30.5 Connected CANARA BANK ERSTWHILE SYNDICATE BANK RAJESH KUMAR GAUTAM

Diary No. 38482-2024

X

KRISHNA KANT RASTOGI

SATYENDRA KUMAR

[CAVEAT]

G. INDIRA

FOR ADMISSION and I.R. and IA

No.197040/2024-CONDONATION OF DELAY IN

**FILING** 

BACHNI DEVI 31 SLP(C) No. 23395/2024 GOURAVE KUMAR AGARWAL

Versus

XIV

XI-A

THE STATE OF HIMACHAL PRADESH AND ORS.

FOR ADMISSION and IA No.229175/2024-

**EXEMPTION FROM FILING O.T.** 

THE STATE OF ODISHA AND ANR. 32 Diary No. 43434-2024 NIRANJAN SAHU

Versus

ISWAR CHANDRA NAIK AND ORS.

IA No.225240/2024-CONDONATION OF DELAY IN FILING and IA No.225241/2024-EXEMPTION

FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

THE MANAGEMENT OF TAMIL NADU STATE 33 Diary No. 43506-2024 XII

TRANSPORT CORPORATION, (COIMBATORE

DIVISION II) LTD.

Versus

MRS. SELVI AND ORS.

IA No.230510/2024-CONDONATION OF DELAY IN FILING and IA No.230509/2024-EXEMPTION

FROM FILING O.T.

33.1 Connected

Diary No. 43516-2024

VII

THE MANAGEMENT OF TAMIL NADU STATE

TRANSPORT CORPORATION, (COIMBATORE

DIVISION II) LTD.

Versus

**SUBRAMANIAN** 

IA No.230811/2024-CONDONATION OF DELAY IN FILING and IA No.230814/2024-EXEMPTION

FROM FILING O.T.

34 Diary No. 43758-2024

IV-B

PUNJAB STATE WAREHOUSING CORPORATION

KUMAR DUSHYANT SINGH

G. INDIRA

Versus

BHUPINDER SINGH

IA No.228270/2024-CONDONATION OF DELAY IN FILING and IA No.228269/2024-EXEMPTION

FROM FILING O.T.

35 SLP(C) No. 23427/2024

XII

INDURANI AND ORS.

A. LAKSHMINARAYANAN

Versus

PARAMAKUDI VANIYA URAVINMURAI POTHU SABAI

AND ANR.

{Mention Memo}

IA No. 229589/2024 - EXEMPTION FROM FILING

**0.T.** 

36 Diary No. 44375-2024

XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

UMA KANTA GOUDA

FOR ADMISSION and I.R. and IA

No.226226/2024-CONDONATION OF DELAY IN FILING and IA No.226227/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

37 SLP(C) No. 23555/2024

XI-A

N. MAYA IFS

ASWATHI M.K.

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.230659/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

38 Diary No. 46039-2024

IV-C

RANVEER PRATAP SINGH

SAMEER SHRIVASTAVA

Versus

GOPAL SHARMA AND ANR.

IA No.231079/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.231076/2024-EXEMPTION FROM FILING O.T.

and IA No.231086/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.231083/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

# [FRESH (FOR ADMISSION) - CRIMINAL CASES]

SUJOY CHATTERJEE 39 Diary No. 42607-2024 PRAKASH GANPAT KADAM II-A Versus STATE OF MAHARASHTRA IA No.224244/2024-CONDONATION OF DELAY IN FILING and IA No.224242/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT and IA** No.224243/2024-EXEMPTION FROM FILING O.T. and IA No.224241/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES **ASHIS MITRA** PASHUPATHI NATH RAZDAN 40 SLP(Crl) No. 13802/2024 II-B Versus THE STATE OF WEST BENGAL IA No.229527/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 41 Diary No. 43349-2024 MAHESH KUMAR NISHANT BISHNOI Versus THE STATE OF RAJASTHAN FOR ADMISSION and I.R. and IA No.229903/2024-CONDONATION OF DELAY IN FILING and IA No.229904/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** and IA No.229905/2024-EXEMPTION FROM FILING O.T. 42 Diary No. 43939-2024 VIJAY MADHAV BAJPAI KULDIP SINGH II-C Versus STATE OF CHHATTISGARH FOR ADMISSION and I.R. and IA No.228545/2024-CONDONATION OF DELAY IN FILING and IA No.228546/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** and IA No.228547/2024-EXEMPTION FROM FILING O.T. [FRESHLY / ADJOURNED MATTERS]

43 SLP(Crl) No. 8535/2023 D. KALAI SELVAM AND ORS. SABARISH SUBRAMANIAN II-C

Versus

UNION OF INDIA THROUGH DIRECTOR AND ANR.

**FOR ADMISSION and I.R. and IA** 

No.125318/2023-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

IA No. 125318/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

43.1 Connected SLP(Crl) No. 12048/2023 II-C S VIJAYAKUMAR

SABARISH SUBRAMANIAN

Versus

UNION OF INDIA AND ORS.

ARVIND KUMAR SHARMA

[R-1]

IA No. 181825/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

44 Diary No. 31967-2024

XI-A

STATE OF ODISHA AND ORS.

ANJUMAN TRIPATHY

Versus

HIMANSHU SEKHAR PADHY AND ANR.

IA No. 185082/2024 - CONDONATION OF DELAY

**IN FILING** 

45 Diary No. 32139-2024

XI-A

THE STATE OF ODISHA AND ORS.

PRASENJEET MOHAPATRA

Versus

SUBASH CHANDRA NAYAK

IA No.186441/2024-CONDONATION OF DELAY IN FILING and IA No.186443/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

# [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

46 Crl.A. No. 937/2014

II-A

RAVI KUMAR SINGH MALHOTRA

RAJ KISHOR CHOUDHARY

[P-1]

Versus

STATE OF M.P.

[INTERIM PRAYER FOR MEDICAL BAIL IS

LISTED]

IA No. 210958/2024 - EXEMPTION FROM FILING

**0.T.** 

47 SLP(Crl) No. 10361/2023

II-C

S.P.ELANGO

KAMLENDRA MISHRA

Versus

THE STATE REP BY THE INSPECTOR OF POLICE

MUKESH KUMAR MARORIA

[R-1]

IA No. 136599/2023 - APPLICATION FOR TAKING

**ON RECORD** 

IA No. 8879/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 136602/2023 - EXEMPTION FROM FILING

O.T.

IA No. 8880/2023 - EXEMPTION FROM FILING

**O.T.** 

48 SLP(Crl) No. 8073/2024

II-A

THE STATE OF MADHYA PRADESH

YASHRAJ SINGH BUNDELA

Versus

HARI SINGH

IA No. 128771/2024 - CONDONATION OF DELAY

IN FILING THE SPARE COPIES

IA No. 106817/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 106818/2024 - EXEMPTION FROM FILING

**O.T.** 

49 SLP(Crl) No. 13325/2024 II-B RAKESH BISWAS

SHEKHAR KUMAR

Versus

STATE OF WEST BENGAL AND ANR.

IA No. 142840/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

50 SLP(Crl) No.

9484-9485/2024 II-A RAJENDRA @ RAJESH MAHADEV BAHIR

RAGHUNATHA

SETHUPATHY B

Versus

THE STATE OF MAHARASHTRA AND ORS.

AADITYA ANIRUDDHA PANDE [R-1], M. Y. DESHMUKH [R-3]

IA No. 153249/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

51 SLP(Crl) No. 12360/2024 II-C SHASHI THAROOR

ABISHEK JEBARAJ

Versus

STATE OF N.C.T OF DELHI AND ANR.

IA No. 204641/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

# [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

52 SLP(C) No. 2542/2021 GAURAV RAJVANSHI RAMESHWAR PRASAD XV**GOYAL** Versus NEETU EARAN NITIN BHARDWAJ [R-1] 53 SLP(C) No. 5504/2022 THE ADDITIONAL COMMISSIONER OF V. N. RAGHUPATHY [P-1] COMMERCIAL TAXES IV-A M/S SHANKARA INFRASTRUCTURE MATERIALS LTD. FOR ADMISSION and I.R. 54 SLP(C) No. 7544/2023 THE COMMISSIONER BRUHATH BANGALURU **NULI & NULI** MAHANAGARA PALIKE AND ANR. IV-A

N. RAMANJANEYA SINCE DECEASED BY HIS LR AND

ANR.

FOR ADMISSION and I.R.

IA No. 148164/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

54.1 Connected

SLP(C) No. 15191/2023 IV-A THE NANDI VIEW LAYOUT SOCIETY

H. CHANDRA SEKHAR

N. SAI VINOD [R-1.1]

Versus

N. RAMANJANEYA SINCE DECEASED BY HIS LR AND

ORS.

N. SAI VINOD [R-1.1], NULI & NULI [R-2], [R-3]

FOR ADMISSION and I.R. and IA No.110332/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

55 Diary No. 34545-2023

XI-A

THE STATE OF ORISSA AND ANR.

SHOVAN MISHRA [P-1], [P-2]

Versus

SRI SUJIT KUMAR SAY SINCE DECEASED THROUGH

LEGAL HEIRS

KIRAN KUMAR PATRA [R-1.3], [R-1.2], [R-1.1]

IA No. 223938/2023 - CONDONATION OF DELAY

**IN FILING** 

IA No. 223940/2023 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

56 SLP(C) No. 23529/2023 XV PINKY MEENA

PARMATMA SINGH

Versus

THE HIGH COURT OF JUDICATURE FOR RAJASTHAN

AT JODHPUR AND ANR.

MUKUL KUMAR [R-1], [R-1],

KETAN PAUL [R-2]

IA No. 228279/2024 - APPROPRIATE

**ORDERS/DIRECTIONS** 

IA No. 215148/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 215142/2023 - EXEMPTION FROM FILING

**0.T.** 

IA No. 89266/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 22006/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 216915/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 215151/2023 - PERMISSION TO FILE

LENGTHY LIST OF DATES

57 SLP(C) No. 543/2024

XIV

GREENFIELDS PUBLIC SCHOOL

YUGANDHARA PAWAR JHA

Versus

ANCHLA AND ORS.

MUKESH KUMAR [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-11], [R-12], [R-13], [R-14], [R-15], MUKESH KUMAR MARORIA

a [R-16]

ASHWANI BHARDWAJ [IMPL]

IA No. 166354/2024 -

CLARIFICATION/DIRECTION

IA No. 262473/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 178372/2024 -

INTERVENTION/IMPLEADMENT

58 SLP(C) No. 15130/2024 XI UTTAR PRADESH PUBLIC SERVICE COMMISSION

**SIDDHARTH** 

Versus

PANKHUDI AGARWAL AND ORS.

IA No. 102837/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 102838/2024 - EXEMPTION FROM FILING

**0.T.** 

# [DIRECTION MATTERS]

59 C.A. No. 15599/2017

XVII

LR. COMMANDER GOPIDAS GIREESH

ARUNIMA DWIVEDI

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA

[R-1], [R-2], [R-3]

{Mention Memo} [FOR DIRECTIONS]

IA No. 67466/2020 - EXEMPTION FROM PAYING

**COURT FEE** 

IA No. 67465/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

59.1 Connected

C.A. No. 2208/2021 XVII

CDR SANJEEV SHARMA (RETD.)

HARISH PANDEY

Versus

UNION OF INDIA SECRETARY AND ANR.

MUKESH KUMAR MARORIA

[R-1], [R-2]

{Mention Memo}

IA No. 116861/2018 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

59.2 Connected

Diary No. 29196-2019 XVII

LT CDR LAXMI SHUKLA

MD. ALI

Versus

UNION OF INDIA AND ORS.

MUKESH KUMAR MARORIA [R-1], [R-2], ARVIND KUMAR

SHARMA [R-3]

{Mention Memo}

FOR GRANT OF INTERIM RELIEF ON IA

127772/2019

FOR LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007 ON IA

127773/2019

**IA No. 5196/2021 - APPROPRIATE** 

**ORDERS/DIRECTIONS** 

IA No. 127772/2019 - GRANT OF INTERIM

RELIEF

IA No. 127773/2019 - LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT,

2007

60 SLP(C) No.

10267-10268/2019

XIV

**RAVI SINGHAL** 

FARRUKH RASHEED [P-1]

Versus

MANALI SINGHAL

RANJEETA ROHATGI [R-1]

**[ONLY OFFICE REPORT FOR DIRECTION IS** 

LISTED]

IA No. 44838/2024 - APPLICATION FOR

**PERMISSION** 

IA No. 251375/2023 - APPROPRIATE

**ORDERS/DIRECTIONS** IA No. 143530/2021 -

**CLARIFICATION/DIRECTION** 

IA No. 139456/2021 -

**CLARIFICATION/DIRECTION** 

IA No. 110089/2021 -CLARIFICATION/DIRECTION IA No. 66413/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 234206/2023 - EXTENSION OF TIME

NEW DELHI 05-10-2024 19:51:53

ADDITIONAL REGISTRAR



## **SUPREME COURT OF INDIA**

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ] DAILY CAUSE LIST FOR DATED: 14-10-2024 COURT NO.: 6

HON'BLE MR. JUSTICE ABHAY S. OKA HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH (TIME : 10:30 AM)

NOTE:-

[ITEM NO. 67 WILL BE TAKEN UP AT THE TOP OF THE BOARD]

.

II-A

[ITEM NO. 71 WILL BE TAKEN UP AT THE END OF THE BOARD]

# **MISCELLANEOUS HEARING**

	MISCELLANEOUS HEARING				
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate		
		[BAIL MATTERS]			
1	SLP(Crl) No. 9378/2024 II-A	MAHARAJ MAHTO	SUBHRO SANYAL		
		<i>Versus</i> STATE OF JHARKHAND	MADHUSMITA BORA [R-1]		
		IA No. 214763/2024 - EXEMPTION FROM FILING O.T.			
		IA No. 149069/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES			
2	SLP(Crl) No. 12667/2024 II-A	VEERENDRA KUMAR RAM	ASWATHI M.K.		
		Versus UNION OF INDIA			
		IA No. 198928/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES			
3	SLP(Crl) No. 12321/2024 II	RANJEET	VARINDER KUMAR SHARMA		
	-	Versus THE STATE OF UTTAR PRADESH	ADARSH UPADHYAY [R-1]		
4	Diary No. 24682-2024 II-A	DHIRAJ SHRIBALESHWAR SINGH	DIVYESH PRATAP SINGH		
		Versus THE STATE OF MAHARASHTRA AND ANR.			
		IA No.225850/2024-CONDONATION OF DELAY IN			
		FILING and IA No.225849/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA			
		No.225854/2024-EXEMPTION FROM FILING O.T. and IA No.225855/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS			
5	SLP(Crl) No. 11877/2024	RAJEEV KUMAR @ RAJEEV BHAGAT	RAKESH KUMAR SINGH		

Versus

STATE OF BIHAR SAMIR ALI KHAN [R-1]

6 SLP(Crl) No. 9374/2024

II-C

ZEESHAN HAIDER

RAJAT BHARDWAJ

Versus

DIRECTORATE OF ENFORCEMENT

ARVIND KUMAR SHARMA

[R-1]

IA No. 150756/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

6.1 Connected

SLP(Crl) No. 9576/2024

II-C

DAUD NASIR

SUDHIR NAAGAR

Versus

DIRECTORATE OF ENFORCEMENT

ARVIND KUMAR SHARMA

[R-1]

IA No.154655/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.154656/2024-EXEMPTION FROM FILING O.T.

7 SLP(Crl) No. 12384/2024

II-B

SHANKAR SINGH SISODIA

PRATIVA PRAKASH

JANAPRIYA NAYAK

Versus

UNION OF INDIA

ARVIND KUMAR SHARMA

[R-1]

8 SLP(Crl) No. 9540/2024

II

VIPIN KUMAR SHARMA

MEHAAK JAGGI

Versus

DIRECTORATE OF ENFORCEMENT

ARVIND KUMAR SHARMA

[R-1]

IA No. 154259/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 154262/2024 - EXEMPTION FROM FILING

O.T.

IA No. 154263/2024 - PERMISSION TO PLACE

ADDITIONAL FACTS AND GROUNDS

9 SLP(Crl) No. 11972/2024

II-C

MAHBOOB KHAN

ABHINAV SHRIVASTAVA

Versus

THE STATE OF CHHATTISGARH APOORV SHUKLA [R-1]

10 SLP(Crl) No. 11228/2024

II-C

NARALASATHYANARAYANA

MANOJ K. MISHRA

Versus

STATE OF TAMIL NADU D.KUMANAN [R-1], ARVIND

KUMAR SHARMA [R-1]

FOR ADMISSION and I.R.

11 SLP(Crl) No. 12674/2024

II-B

SAIFUL LASKAR

KUNAL MALIK

Versus

THE STATE OF WEST BENGAL NANDINI SEN MUKHERJEE

[R-1], [R-1]

SLP(Crl) No. 12 12979/2024

**EHRAAZ** 

LUBNA NAAZ

Π

Versus

STATE OF U.P.

IA No.206498/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

12.1 Connected SLP(Crl) No.

12980/2024 II

SHAFI ALAM

LUBNA NAAZ

Versus

STATE OF U.P.

IA No.207997/2024-CONDONATION OF DELAY IN FILING and IA No.207998/2024-EXEMPTION FROM FILING O.T. and IA No.207995/2024-PERMISSION TO FILE ADDITIONAL **DOCUMENTS/FACTS/ANNEXURES** 

13 MA 2073/2024 in

W.P.(Crl.) No. 264/2024

BABU AND ORS.

CHAND QURESHI

X

Versus

THE STATE OF U.P. AND ORS. IN W.P.(Crl.) No. - 264/2024,

FOR ADMISSION and IA No.210447/2024-APPROPRIATE ORDERS/DIRECTIONS and IA No.210448/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

14 Diary No. 42532-2024

II-A

RAZI AHMED KHAN

TALHA ABDUL RAHMAN

Versus

THE STATE OF MAHARASHTRA

IA No.227741/2024-CONDONATION OF DELAY IN FILING and IA No.227740/2024-EXEMPTION FROM FILING O.T.

[ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

15 W.P.(C) No. 13381/1984

PIL-W

M.C. MEHTA

PETITIONER-IN-PERSON, ATISHI DIPANKAR,

APPLICANT-IN-PERSON

Versus

UNION OF INDIA AND ORS.

SUDEEP KUMAR [INT], GURMEET SINGH MAKKER [INT], [IMPL], SUDHIR KULSHRESHTHA, SHIV PRAKASH PANDEY, RAJIV TYAGI, RACHANA JOSHI ISSAR, PRASHANT KUMAR a, PRADEEP MISRA, P. PARMESWARAN, P. NARASIMHAN, P. K. MANOHAR, MRS. VIPIN GUPTA, MRIDULA RAY BHARADWAJ, MANOJ SWARUP AND CO., LAKSHMI RAMAN

a SINGH, E. C. AGRAWALA [R-1], BADRI PRASAD SINGH , AJIT SHARMA , AJAY K. AGRAWAL, LAWYER S KNIT & CO [R-1], ANKIT GOEL [R-6] **ZOHEB HOSSAIN** a [IMPL], VISHAL ARUN MISHRA [IMPL], SYED ABDUL HASEEB [IMPL], SHREEKANT NEELAPPA TERDAL [IMPL], SHANTANU KRISHNA [IMPL], SAURABH MISHRA [IMPL], SAROJ a TRIPATHI [IMPL], SAKSHAM MAHESHWARI [IMPL], RAJKUMARI BANJU [IMPL], RACHIT MITTAL [IMPL], NISCHAL KUMAR NEERAJ [IMPL], N. VISAKAMURTHY [IMPL], N. a GANAPATHI [IMPL], MUKESH KUMAR MARORIA [IMPL], MANOJ K. MISHRA [IMPL], KAMLENDRA MISHRA [IMPL], JOGY SCARIA [IMPL], GUNTUR PRAMOD KUMAR [IMPL], GSL a CHAMBERS [IMPL], GAURAV GOEL [INT], [IMPL], GAURAV DHINGRA [IMPL], GAURAV AGRAWAL [IMPL], ASHUTOSH DUBEY [IMPL], ARVIND KUMAR SHARMA [IMPL], ARVIND a GUPTA [IMPL], ANURAG KISHORE [IMPL], ANSHUL GUPTA [IMPL], ANKUR PRAKASH [IMPL], [IMPL], AMRISH KUMAR [IMPL], ADARSH TRIPATHI [IMPL], M. V. KINI & a ASSOCIATES [IMPL] SESHATALPA SAI BANDARU [INT], PUSHKAR SHARMA [INT], MAYURI RAGHUVANSHI [INT], APARNA BHAT [INT], ABHISHEK CHAUDHARY [INT], a ABHINAV SHRIVASTAVA [INT], ABHINAV AGRAWAL

[INT], ABHIJIT BANERJEE

[INT]

(1) REPORT NO. 17/2024 SUBMITTED BY CENTRAL EMPOWERED COMMITTEE (2) IA NOS. 20616, 20617/2020 (APPLNS. FOR INTERVENTION AND DIRECTIONS ON BEHALF OF

ARUN KR. GUPTA) (3) IA NOS. 130769 AND 130771/2024 (APPLNS. FOR DIRECTIONS AND EXEMPTION FROM FILING O.T. ON B/O GOVT. OF U.P) "ONLY" IN W.P. (C)

NO. 13381/1984 ARE LISTED. "ONLY" NAMES OF THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN IN THE LIST. PETITIONER-IN-PERSON MR. A.D.N. RAO, SR. ADVOCATE (A.C.) MR. AMRISH KUMAR, MR. M.K. MARORIA, MR. G.S. MAKKER, MR. VIJAY PANJWANI, MR. ANKIT GOEL, MS.

RAJKUMARI BANJU, MR. KAMLENDRA MISHRA, MR. ANSHUL GUPTA, MR. AMRISH

**KUMAR, ADVOCATES** 

C.A. No. 9052-9053/2022 XVII

MONIVEDA CONSULTANTS LLP AND ANR.

TULIKA MUKHERJEE

Versus

SHAJAS DEVELOPERS PRIVATE LIMITED AND ORS.

D.S.K. LEGAL [CAVEAT], VIKRANT PACHNANDA [R-3], KUNAL MIMANI [R-1], [R-4], [R-5], AMRISH KUMAR [R-7], ARVIND KUMAR SHARMA [R-8], P. S. SUDHEER a [R-10], SURESH DUTT DOBHAL [R-11], AMOL NIRMALKUMAR SURYAWANSHI [R-12]

**IA No. 191542/2024 - APPLICATION FOR VACATION OF INTERIM ORDER** 

# [FRESH (FOR ADMISSION) - CIVIL CASES]

17 Diary No. 34133-2024 XVII

M/S. VEDANTA LIMITED

SOURAV ROY

Versus

THE SECRETARY ODISHA ELECTRICITY REGULATORY COMMISSION AND ORS.

IA No.227042/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.227043/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

18 SLP(C) No. 23450/2024

IV-C

NANSHI GUPTA

ASHISH PANDEY

Versus

STATE OF CHHATTISGARH AND ORS.

IA No.229843/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229847/2024-EXEMPTION FROM FILING O.T.

19 SLP(C) No. 23359/2024

III

VINODBHAI MOHANBHAI TOGADIYA

ASHUTOSH GHADE

Versus

PRABHUDAS JESANGBHAI PATEL AND ANR.

FOR ADMISSION and I.R. and IA

No.228548/2024-EXEMPTION FROM FILING O.T.

19.1 Connected

SLP(C) No. 23396/2024 III

VINODBHAI MOHANBHAI TOGADIYA

ASHUTOSH GHADE

Versus

PRABHUDAS JESANGBHAI PATEL AND ORS.

FOR ADMISSION and I.R. and IA

No.229196/2024-EXEMPTION FROM FILING O.T.

SANDEEP GUPTA 20 Diary No. 43240-2024 JAI BHAGWAN GUPTA XVII Versus YOGESH GAUR IA No.229852/2024-CONDONATION OF DELAY IN FILING and IA No.229853/2024-EXEMPTION FROM FILING O.T. COLLEGE OF PHYSICIANS AND SURGEONS OF 21 Diary No. 44460-2024 ANAGHA S. DESAI XIV MUMBAI Versus UNION OF INDIA AND ORS. IA No.227423/2024-CONDONATION OF DELAY IN FILING and IA No.227425/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT and IA** No.227424/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES 2.2. SLP(C) No. 23367/2024 **MURLIDHAR** SIDDHARTH MITTAL IV-B Versus THE STATE OF HARYANA AND ORS. {Mention Memo} IA No. 228676/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 228700/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES 23 SLP(C) No. 23393/2024 SHRI. BALAJI TRADERS SURBHI KAPOOR ΙX Versus THE STATE OF MAHARASHTRA AND ANR. ASHUTOSH KUMAR [CAVEAT] {Mention Memo} 24 BASETTI CHOKKAIAH Diary No. 45539-2024 ABISHEK JEBARAJ XII-A Versus BASETTI SHANKAR AND ANR. IA No.232274/2024-CONDONATION OF DELAY IN **FILING** [FRESH (FOR ADMISSION) - CRIMINAL CASES] 25 Diary No. 39977-2024 SURINDER SINGH @ GOLU NARESH KUMAR II-B Versus STATE OF PUNJAB IA No.229981/2024-CONDONATION OF DELAY IN FILING and IA No.229982/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

Versus

ANR.

26

SLP(Crl) No.

13664/2024

II-B

**IUDGMENT** 

THE STATE OF GUJARAT AND ANR.

HALARI VISHA OSHVAL PANJARAPOLE TRUST AND

ANUSHREE PRASHIT

KAPADIA

FOR ADMISSION and IA No.226867/2024-EXEMPTION FROM FILING O.T.

26.1 Connected

Diary No. 35776-2024

NILESH KRUPANAND CHRISTIAN

ISHAAN GEORGE

Versus

STATE OF GUJARAT AND ORS.

IA No.228484/2024-CONDONATION OF DELAY IN FILING and IA No.228486/2024-EXEMPTION FROM FILING O.T. and IA No.228482/2024-

**CONDONATION OF DELAY IN** 

REFILING / CURING THE DEFECTS and IA No.228487/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

27 SLP(Crl) No. 13556/2024 II-C **NITHIYALAKSHMI** 

RAGHUNATHA SETHUPATHY B

Versus

STATE REP BY, THE INSPECTOR OF POLICE AND

ANR.

FOR ADMISSION and I.R. and IA

No.224883/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT

28 SLP(Crl) No. 13320/2024 II-B VIHAAN KUMAR

LAWFIC

Versus

THE STATE OF HARYANA AND ANR.

PLR CHAMBERS AND CO.

[CAVEAT]

{Mention Memo}

[ONLY W.P.(Crl.) No. 409/2024 IS LISTED UNDER THIS ITEM] ...... FOR ADMISSION and

I.R.

28.1 Connected

W.P.(Crl.) No. 409/2024

X

REEMA DIWAN

JASMINE DAMKEWALA

Versus

THE STATE OF HARYANA AND ORS.

{Mention Memo}

**FOR** 

FOR APPROPRIATE ORDERS/DIRECTIONS ON IA

231299/2024

FOR EXEMPTION FROM FILING O.T. ON IA

231300/2024

IA No. 231299/2024 - APPROPRIATE

**ORDERS/DIRECTIONS** 

IA No. 231300/2024 - EXEMPTION FROM FILING

O.T.

29 SLP(Crl) No. 13804/2024 II TUFAIL AHMAD AND ORS.

PRABODH KUMAR

Versus

STATE OF UTTAR PRADESH AND ANR.

{Mention Memo}

IA No. 229565/2024 - EXEMPTION FROM FILING

O.T.

# [FRESHLY / ADJOURNED MATTERS]

30	Diary No. 46849-2023	LAKSHMANA REDDY YANE LAKSHMI REDDY	SUPREETA SHARANAGOUDA
50	II-C		OUT REE IN OUR WAY WOOD IN
		Versus THE STATE OF KARNATAKA	
		IA No. 142700/2024 - CONDONATION OF DELAY IN FILING	
		IA No. 142701/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
		IA No. 142702/2024 - EXEMPTION FROM FILING O.T.	
31	Diary No. 14782-2024 II	JAGATPAL AND ORS.	MRIDULA RAY BHARADWAJ
		Versus STATEOF UTTAR PRADESH AND ANR.	
		FOR ADMISSION and I.R. and IA No.177603/2024-EXEMPTION FROM FILING O.T. and IA No.177605/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
32	Diary No. 18041-2024 XII-A	THE COMMISSIONER OF INCOME TAX III	RAJ BAHADUR YADAV
		<i>Versus</i> STATE BANK OF HYDERABAD	
		IA No. 113679/2024 - CONDONATION OF DELAY IN FILING	
		IA No. 113676/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
33	C.A. No. 7219/2024 XVII	GIRISH NALAVADE HOMEBUYER OF MODELLA TEXTILE INDUSTRIES LTD.	DAGA SACHIN SUBHASH
		Versus BHURGESH AMIN AND ORS.	TAS LAW [CAVEAT]
		FOR ADMISSION and IA No.141760/2024-STAY	IAO LAW [CAVLAI]
		APPLICATION and IA No.141761/2024- PERMISSION TO FILE ADDITIONAL	
		DOCUMENTS/FACTS/ANNEXURES	
34	Diary No. 30551-2024 XVII	GUPTA TEXTILES	ASTHA SHARMA
		Versus	
		DARSHAN PATEL AND ORS.  FOR ADMISSION and IA No.156723/2024-GRANT	NEHA MEHTA SATIJA [R-2]
		OF INTERIM	
35	Diary No. 34772-2024 (SCLSC) XIV	JAMSHED KHAN	DAISY HANNAH
		Versus	
		BHARTI AIRTEL LTD.  IA No. 186255/2024 CONDONATION OF DELAY	
		IA No. 186255/2024 - CONDONATION OF DELAY IN FILING	

# [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

36 SLP(Crl) No. 2629/2012 RAMJI PRASAD JAISWAL @ RAMJEE PRASAD JAISWAL AND ORS.

Versus

SHANTANU SAGAR [P-1], [P-1], [P-2], [P-3]

# DAILY CAUSE LIST FOR DATED: 14-10-2024

COURT NO.: 6 MUKESH KUMAR MARORIA THE STATE OF BIHAR [R-1] 37 SLP(Crl) No. 9207/2024 HARPAL SINGH AND ORS. NEERAJ SHEKHAR, JUGUL KISHOR GUPTA [P-2], [P-3], II Versus THE STATE OF UTTAR PRADESH AND ORS. FOR ADMISSION and I.R. 38 SLP(Crl) No. 2979/2024 **TUHIN** RAJ MOHINDER PAL VERMA II-B Versus THE STATE OF HARYANA AND ORS. AKSHAY AMRITANSHU [R-1], SANDEEP JINDAL [R-2], [R-3], MAIBAM NABAGHANASHYAM SINGH [R-4] 39 TARUN GUPTA SLP(Crl) No. 3693/2024 VANEET MAHAJAN II-B Versus STATE OF PUNJAB AND ANR. 40 SLP(Crl) No. 3801/2024 ABHILASHA SHARMA AND ORS. YOOTHICA PALLAVI II-C Versus THE STATE OF HIMACHAL PRADESH AND ORS. PARMINDER SINGH BHULLAR [CAVEAT], DIVYANSHU KUMAR SRIVASTAVA [R-1] IA No.66973/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.66974/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 66973/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 152797/2024 - EXEMPTION FROM FILING O.T. **IA No. 66974/2024 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES W.P.(Crl.) No. 145/2024 KARUNA @ MANOHARAN 41 S. RAJAPPA X Versus UNION TERRITORY OF PUDUCHERRY AND ORS. ARAVINDH S. [R-1], [R-2], [R-3], [R-4], [R-5], [R-6] FOR ADMISSION 41.1 Connected VENGATESH @ DHANASEGARAN CHAND OURESHI W.P.(Crl.) No. 190/2024 X

Versus

THE UNION TERRITORY OF PUDUCHERRY AND

ARAVINDH S. [R-1], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7],

[R-8]

ORS.

FOR ADMISSION and IA No.88392/2024-INTERIM BAIL and IA No.88395/2024-EXEMPTION FROM FILING O.T. / CURING THE

**DEFECTS** 

42 SLP(Crl) No. 9493/2024 SHAURABH KUMAR TRIPATHI RANJAN NIKHIL II-A **DHARNIDHAR** 

Versus

VIDHI RAWAL ANURAG TANDON [CAVEAT]

**IA No. 159423/2024 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SHAURABH KUMAR TRIPATHI 42.1 Connected RANJAN NIKHIL SLP(Crl) No. 9371/2024 DHARNIDHAR

II-A

Versus

STATE OF MADHYA PRADESH AND ANR. ANURAG TANDON [CAVEAT]

**IA No. 159232/2024 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

42.2 Connected JOGINDER KAUR AND ORS. SHREY KAPOOR

SLP(Crl) No. 10963/2024

II-B

Versus

THE STATE OF PUNJAB AND ANR.

42.3 Connected PRATEEK TRIPATHI AND ORS. RANJAN NIKHIL **DHARNIDHAR** 

SLP(Crl) No. 13686/2024 II-A

Versus

STATE OF MADHYA PRADESH AND ANR. ANURAG TANDON [CAVEAT]

IA No.216698/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

PRATEEK TRIPATHI AND ORS. 42.4 Connected RANJAN NIKHIL **DHARNIDHAR** 

SLP(Crl) No. 13896/2024 II-A

Versus

VIDHI RAWAL ANURAG TANDON [CAVEAT]

IA No.217074/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

43 SLP(Crl) No. DHIRENDRA TIWARI RAJEEV SINGH

12914/2024 II-A

THE STATE OF MADHYA PRADESH

44 Diary No. 33688-2024 **AJWAR** ANSAR AHMAD II

Versus

**CHAUDHARY** 

GAYYUR AND ANR. VISHAL ARUN MISHRA [R-1],

RAJAT SINGH [R-2]

IA No.166934/2024-CONDONATION OF DELAY IN

**FILING** 

Versus

45 SLP(Crl) No. JAKIR @ KALA KSHITIJ MUDGAL

11721/2024

II-B

STATE OF UTTARAKHAND

FOR ADMISSION and IA No.192605/2024-

**EXEMPTION FROM FILING O.T.** 

46 Crl.A. No. 3798/2024

II

PEDDAGOLLA NARSIMULU PRAVEEN CHATURVEDI

Versus

STATE OF TELANGANA DEVINA SEHGAL [R-1]

[PRAYER FOR INTERIM RELIEF IS LISTED

**UNDER THIS ITEM]** 

47 Crl.A. No. 3813/2024

II-A

GOPAL SABU AND ORS.

E. C. AGRAWALA

Versus

THE STATE OF MADHYA PRADESH AND ORS.

NUPUR KUMAR [CAVEAT], PASHUPATHI NATH RAZDAN

[R-1], [R-2]

[PRAYER FOR INTERIM RELIEF IS LISTED

**UNDER THIS ITEM]** 

IA No. 197068/2024 - EXEMPTION FROM FILING

0.T

IA No. 197067/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

48 SLP(Crl) No. 12349/2024

II-C

ANIL SRIVASTAVA AND ANR.

CHARU MATHUR

Versus

BALRAM GUPTA AND ANR.

FOR ADMISSION

49 SLP(Crl) No. 12458/2024

II-B

POONAM WADHWA

PREETI SINGH

Versus

AJAY WADHWA AND ORS.

IA No. 205871/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

# [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

50 C.A. No.

4599-4601/2014

XVII

I.S TOMAR

ANSAR AHMAD CHAUDHARY [P-1]

Versus

INVERTIS UNIVERSITY AND ORS.

PANKAJ KUMAR [R-1], SNEHASISH MUKHERJEE [R-2], SUDEEP KUMAR [R-4]

**IA No. 4/2014 - EX-PARTE STAY** 

50.1 Connected

C.A. No. 5631-5633/2024

XVII

MR. UMESH PRATAP SINGH

SNEHASISH MUKHERJEE

[P-1]

Versus

RAYONS ENLIGHTING HUMANITY AND ORS.

ANURADHA MISHRA [R-4],

[R-10], [R-21]

51 SLP(C) No. 16891/2023

IV-B

GURKIRPAL SINGH CHAWLA(D) AND ORS.

TUSHAR BAKSHI [P-1], ARCHIT UPADHAYAY [P-2],

[P-3]

Versus

DEEPA DUGGAL AND ANR. RAJIVKUMAR [R-1]

IA No. 76917/2021 - EARLY HEARING APPLICATION

IA No. 223951/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

51.1 Connected SLP(Crl) No. 10291/2018 II-B GURKIRPAL SINGH CHAWLA AND ORS.

TUSHAR BAKSHI, ARCHIT UPADHAYAY [P-2], [P-3]

Versus

DEEPA DUGGAL AND ORS.

RAJIVKUMAR [R-1], AJAY PAL [R-2], MUKESH KUMAR

MARORIA [R-3]

52 W.P.(C) No. 1272/2019 PIL-W GYAN PRAKASH

PETITIONER-IN-PERSON

Versus

UNION OF INDIA AND ANR.

GURMEET SINGH MAKKER [R-1], SOURAV ROY [R-2], [R-3], [R-4], [R-5], [R-6], [R-6], [R-7], [R-8], [R-9], [R-10],

[R-10]

SWATI GHILDIYAL [IMPL]

Ms. Swati Ghildiyal, Adv. (A. C.)

**IA No. 106150/2024 - APPLICATION FOR** 

**PERMISSION** 

**IA No. 184634/2022 - APPLICATION FOR** 

**PERMISSION** 

IA No. 20800/2021 - EARLY HEARING

**APPLICATION** 

IA No. 1096/2021 - EARLY HEARING

**APPLICATION** 

IA No. 3439/2021 - EXEMPTION FROM FILING

**AFFIDAVIT** 

IA No. 135458/2019 - PERMISSION TO APPEAR

AND ARGUE IN PERSON

IA No. 41241/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

53 C.A. No. 5054/2019 XVII BIJENDER SINGH

PETITIONER-IN-PERSON

[P-1]

Versus

GRAM PANCHAYAT, CHIRAO AND ORS.

BHUWAN RAJ [R-1], RAKESH KUMAR SINGH [R-2],

AKSHAY AMRITANSHU [R-3], [R-5], [R-6], SUMEER SODHI

[R-7]

IA No. 85475/2019 - EX-PARTE STAY

IA No. 74839/2020 - EXEMPTION FROM FILING

**AFFIDAVIT** 

IA No. 16575/2023 - EXEMPTION FROM FILING

O.T.

IA No. 124270/2019 - EXEMPTION FROM FILING

O.T.

IA No. 85476/2019 - EXEMPTION FROM FILING

**O.T.** 

IA No. 231106/2023 - EXEMPTION FROM FILING

**0.T.** 

IA No. 16574/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 124269/2019 - PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

# IA No. 231105/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

54	SLP(C) No. 1115/2024 III	VIPUL CHANDUBHAI PANCHAL	RAJIVKUMAR
	111	Versus THE STATE OF GUJARAT AND ORS.	DEEPANWITA PRIYANKA [R-2], [R-3]
55	SLP(C) No. 2457/2024 IV-C	THE STATE OF CHHATTISGARH AND ORS.	RAVINDER KUMAR YADAV [P-1]
		Versus SANDHYA RANI SINGH AND ANR.	ASHUTOSH GHADE [R-1]
56	SLP(C) No. 20041/2024 IV-C	THE EXECUTIVE ENGINEER DIVISION PWD	MRINAL GOPAL ELKER
	14-0	Versus M/S AGRAWAL CONSTRUCTION COMPANY	
57	SLP(C) No. 6690/2024 IX	SWASTIK ENTERPRISES, KOLHAPUR	RENUKA SAHU
	-	<i>Versus</i> PRABHAVATI M. KUMATHEKAR	SHASHIBHUSHAN P. ADGAONKAR [R-1]
		FOR ADMISSION and IA No.68752/2024- EXEMPTION FROM FILING O.T. IA No. 112715/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 68752/2024 - EXEMPTION FROM FILING O.T. IA No. 112714/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
58	C.A. No. 8017/2024 XVII	BIRLA TYRES MAZOODAR SANGHA AND ORS.	RATISH KUMAR SHARMA
		Versus PRITAM BAYAL AND ORS.	SOUMYA DUTTA [R-1], ASTHA SHARMA [R-2], [R-3], [R-4]
		FOR ADMISSION and IA No.151824/2024-EX- PARTE STAY and IA No.151826/2024- EXEMPTION FROM FILING O.T. and IA No.151822/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
59	SLP(C) No. 11119/2024 XV	INGENIUM INFRASTRUCTURE PVT. LTD.	NEHA MALIK
		Versus ZUBERI ENGINEERING CONSTRUCTION PVT. LTD.	LATHER MUKUL KANWAR SINGH [R-1]
		FOR ADMISSION	
60	CONMT.PET.(C) No. 518/2024 in C.A. No. 6649/2023 XIV-A	MADHUMITA DEBBARMA	AAYUSHMAAN VATSYAYANA
		Versus BRIJESH PANDEY, IAS AND ORS.	SHUVODEEP ROY [R-2]

IN C.A. No. - 6649/2023,

60.1 Connected

CONMT.PET.(C) No. 519/2024 in C.A. No. 6650/2023 XIV-A

BIKRAMJIT DEBBARMA

AAYUSHMAAN VATSYAYANA

Versus

BRIJESH PANDEY IAS AND ORS. SHUVODEEP ROY [R-2]

IN C.A. No. - 6650/2023,

FOR ADMISSION

60.2 Connected

CONMT.PET.(C) No. 523/2024 in C.A. No. 6654/2023 XIV-A

RAJENDRA DEBBARMA

AAYUSHMAAN VATSYAYANA

Versus

BRIJESH PANDEY, IAS AND ORS.

IN C.A. No. - 6654/2023,

FOR ADMISSION

60.3 Connected

CONMT.PET.(C) No. 522/2024 in C.A. No. 6653/2023 XIV-A

SARMISHTHA DEBBARMA

AAYUSHMAAN VATSYAYANA

Versus

BRIJESH PANDEY AND ORS.

IN C.A. No. - 6653/2023,

FOR ADMISSION

60.4 Connected

CONMT.PET.(C) No. 521/2024 in C.A. No. 6652/2023 XIV-A

SUDIP DEBBARMA

AAYUSHMAAN VATSYAYANA

Versus

BRIJESH PANDEY AND ORS.

IN C.A. No. - 6652/2023,

FOR ADMISSION

60.5 Connected

CONMT.PET.(C) No. 524/2024 in C.A. No. 6655/2023 XIV-A

TULSHIDAS DEBBARMA

AAYUSHMAAN VATSYAYANA

Versus

BRIJESH PANDEY AND ORS. IN C.A. No. - 6655/2023, FOR ADMISSION

60.6 Connected

CONMT.PET.(C) No. 520/2024 in C.A. No. 6651/2023 XIV-A

KAJAL DEBBARMA

AAYUSHMAAN VATSYAYANA

Versus

BRIJESH PANDEY AND ORS. IN C.A. No. - 6651/2023, FOR ADMISSION

MA 1172/2024 in MA SUBHAJIT DUTTA BY COURTS MOTION,, 61 PETITIONER-IN-PERSON 410/2024 in SLP(C) No. 28482/2023 [P-1] XIV Versus PRINCIPAL DISTRICT AND SESSIONS JUDGE (SOUTH DELHI) AND ORS. IN MA - 410/2024, 61.1 Connected IN RE: SUBHAJIT DUTTA BY COURTS MOTION SMC(C) No. 5/2024 XVII IN MA - 1172/2024, 62 C.A. No. 10024/2024 MAULIKKUMAR SATISHBHAI SHETH E. C. AGRAWALA III Versus INCOME TAX OFFICER ASSESSMENT UNIT 4(2) (6) RAJ BAHADUR YADAV [R-1], AND ORS. [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-11] **IONLY PRAYER FOR INTERIM RELIEF IS LISTED UNDER THIS ITEM**] THE GREATER HYDERABAD MUNICIPAL 63 SLP(C) No. SUMANTH NOOKALA CORPORATION 19156-19157/2024 XII-A Versus M/S. HYDERABAD INTEGRATED MSW LIMITED 64 SLP(C) No. 17797/2024 BIJAY BISWAKARMA SWARNENDU CHATTERJEE Versus RAJKUMARI DEVI SINGH AND ORS. KUNAL CHATTERJI [R-8] IA No. 175594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT C.A. No. 10188/2024 MAUSUMI BHATTACHARJEE KINGS AND ALLIANCE LLP XVII Versus JUMBO CHEMICALS AND ALLIED INDUSTRIES PALLAVI PRATAP [R-1] PRIVATE LIMITED AND ANR. IA No.199228/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA **No.199226/2024-STAY APPLICATION** SLP(C) No. 19617/2024 N. KANNAN 66 DIVYA SWAMI IV-A Versus THE BRUHAT BENGALURU MAHANAGARA PALIKE NULI & NULI [R-1] FOR ADMISSION GANESH V. BHAT AND ANR. DIVYA SWAMI 66.1 Connected SLP(C) No. 19625/2024 IV-A Versus THE BRUHAT BENGALURU MAHANAGARA PALIKE NULI & NULI [R-1] FOR ADMISSION and I.R.

66.2 Connected

SLP(C) No. 19434/2024 IV-A

K. PREETA NAIR

DIVYA SWAMI

Versus

THE BRUHAT BENGALURU MAHANAGARA PALIKE

FOR ADMISSION

66.3 Connected

SLP(C) No. 19437/2024 IV-A

**GEETHA** 

DIVYA SWAMI

Versus

THE BRUHAT BENGALURU MAHANAGARA PALIKE

FOR ADMISSION and I.R.

NULI & NULI [R-1]

NULI & NULI [R-1]

**PART HEARD MATTERS** 

SLP(C) No. 11845/2022 67

XV

GOPAL PRASAD KANODIA (D) THR. LRS. AND ORS.

UDITA SINGH [P-1], [P-2], [P-3], [P-4], [P-5], [P-6], [P-7],

[P-8], [P-9]

Versus

M/S TRADE SWIFT DEVELOPERS PVT. LTD.

VIKRANT PACHNANDA [R-1]

[TO BE TAKEN UP AT THE TOP OF THE BOARD]

[DIRECTION MATTERS]

68 Crl.A. No. 1681/2009

II-C

STATE (CBI)

MUKESH KUMAR MARORIA

[P-1]

Versus

MOHD. SALIM ZARGAR @ FAYAZ AND ORS.

KAMINI JAISWAL, [R-1][PR],

[R-2][PR], [R-3][PR], [R-4][PR], [R-5][PR], [R-6][PR]

IA No. 9919/2010 - APPLICATION FOR FILING OF

**ENGLISH TRANSLATION** 

IA No. 9920/2010 - EXEMPTION FROM FILING

O.T.

**IA No. 15023/2009 - STAY APPLICATION** 

68.1 Connected

Crl.A. No. 1770/2009 II-C

STATE(CBI)

MUKESH KUMAR MARORIA

KAMINI JAISWAL [R-2]

[P-1], [P-1]

Versus

MOHD SALIM ZARGAR @ FAYAZ AND ANR.

FOR STAY APPLICATION ON IA 16045/2009 FOR PERMISSION TO FILE ADDITIONAL **DOCUMENTS/FACTS/ANNEXURES ON IA** 10821/2010

FOR EARLY HEARING APPLICATION ON IA

18966/2014

FOR EXEMPTION FROM FILING O.T. ON IA

16046/2009

IA No. 18966/2014 - EARLY HEARING

APPLICATION

IA No. 16046/2009 - EXEMPTION FROM FILING

O.T.

**IA No. 10821/2010 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**IA No. 16045/2009 - STAY APPLICATION** 

69 C.A. No. 13396/2015 THE ASST. REGIONAL TRANSPORT OFFICER D. L. CHIDANANDA [P-1] IV-A

Versus

SRI ABDUL HAMEED SIKANDAR MRS. VIPIN GUPTA [R-1]

70 C.A. No. 3798/2019 CONTAINER CORPORATION OF INDIA LIMITED PUNIT VINAY [P-1]

Versus

AJAY KHERA AND ORS. MAYURI RAGHUVANSHI

[CAVEAT], AMRISH KUMAR [R-2], GURMEET SINGH

MAKKER [R-3]

[END OF THE BOARD]

71 W.P.(C) No. 772/2021 THE STATE OF ANDHRA PRADESH GUNTUR PRAMOD KUMAR

[P-1]

Versus

UNION OF INDIA AND ORS. NIKHIL SWAMI [CAVEAT], N.

VISAKAMURTHY [R-1], [R-2], SRAVAN KUMAR KARANAM

[R-4]

FOR ADMISSION

IA No. 81629/2021 - GRANT OF INTERIM RELIEF

**NEW DELHI** 

05-10-2024 19:52:07

ADDITIONAL REGISTRAR



#### SUPREME COURT OF INDIA

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

# LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED: 14-10-2024 COURT NO.: 7

HON'BLE MR. JUSTICE VIKRAM NATH HON'BLE MR. JUSTICE PRASANNA B. VARALE (TIME: 10:30 AM)

# NOTE:- Fresh matters, including the passed over fresh matters, will be taken up before After Notice Matters.

#### MISCELLANEOUS HEARING SNo. Case No. Petitioner / Respondent Petitioner/Respondent Advocate [TRANSFER PETITIONS] 1 T.P.(C) No. 254/2024 SNEHA BIRADAR @ ASHA BIRADAR GANESH KUMAR R. XII-A AMOL BIRADAR P. MOHITH RAO [R-1] IA No. 23185/2024 - STAY APPLICATION SWETANK SHANTANU 2 RUCHI KUMARI T.P.(C) No. 1382/2024 IX Versus AMISH AGGARWALA [R-1] UTPAL KUMAR FOR ADMISSION and IA No.104446/2024-EX-PARTE STAY 3 T.P.(Crl.) No. 683/2024 VAIBHAV PRAVINCHANDRA SHAH AND ORS. RAJIVKUMAR II-R Versus STATE OF KERALA AND ANR. FOR ADMISSION and IA No.173408/2024-EX-PARTE STAY and IA No.173409/2024-EXEMPTION FROM FILING O.T. [BAIL MATTERS] 4 SLP(Crl) No. 4334/2024 BEAUTY KUMARI @ BEAUTY DEVI AND ANR. ASHUTOSH THAKUR II-A Versus THE STATE OF BIHAR PREM PRAKASH [R-1] IA No. 72735/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 72738/2024 - EXEMPTION FROM FILING O.T. 5 SLP(Crl) No. 4045/2024 TULTULI DUTTA @ TULTULE ANIL KUMAR II-B Versus STATE OF WEST BENGAL ASTHA SHARMA [R-1], [R-1], [R-1] IA No. 70545/2024 - EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT** Connected SAMRAT DUTTA ANIL KUMAR SLP(Crl) No. 4685/2024 II-B Versus STATE OF WEST BENGAL AND ANR. ASTHA SHARMA [R-1] IA No. 79830/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT SLP(Crl) No. 10101/2024 NIRANKAR NATH PANDEY VINOD KUMAR TEWARI II Versus SARVESH SINGH BAGHEL [R-1], STATE OF U.P. AND ORS. [R-2], [R-3]

IA No. 154401/2024 - EXEMPTION FROM FILING O.T. IA No. 145491/2024 - EXEMPTION FROM FILING O.T.

IA No. 154400/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

7	SLP(Crl) No. 6313/2024 II-C	MADANLAL P. BAFNA AND ANR.	HARSH PARASHAR
		Versus THE STATE REP. BY INSPECTOR OF POLICE	D.KUMANAN [R-1]
		IA No. 107448/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
		IA No. 107449/2024 - EXEMPTION FROM FILING O.T. IA No. 112682/2024 - PERMISSION TO FILE ADDITIONAL	
		DOCUMENTS/FACTS/ANNEXURES	
8	SLP(Crl) No. 6296/2024 II	TINKU SONKAR	SUNIL PRAKASH SHARMA
		Versus STATE OF U.P.	ADARSH UPADHYAY
		IA No. 106982/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 106981/2024 - EXEMPTION FROM FILING O.T.	
9	SLP(Crl) No. 11455/2024	GAJRAJ SINGH	NITIN SINGH
	II	Versus THE STATE OF UTTAR PRADESH	SHASHANK SHEKHAR SINGH [R-1]
		THE OTHER OF OTHER INDESTI	
10	SLP(Crl) No. 8734/2024 II-B	HARBANS SINGH	HIMANSHU SHARMA
		Versus THE STATE OF PUNJAB	SIDDHANT SHARMA [R-1]
		IA No. 143537/2024 - EXEMPTION FROM FILING C/C OF THE	
		IMPUGNED JUDGMENT IA No. 143538/2024 - EXEMPTION FROM FILING O.T.	
11	SLP(Crl) No. 7792/2024 II-A	MAHESH UIKE	DHARMAPRABHAS LAW ASSOCIATES
		Versus	
		THE STATE OF MADHYA PRADESH	SARAD KUMAR SINGHANIA [R-1] PRATHVI RAJ CHAUHAN [IMPL]
		IA No. 204574/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 127806/2024 - EXEMPTION FROM FILING O.T. IA No. 180931/2024 - INTERVENTION/IMPLEADMENT	
11.1	Connected	ALOK TIWARI	DHARMAPRABHAS LAW
	MA 1550/2024 in SLP(Crl) No. 463/2024 II-A		ASSOCIATES
	1171	Versus	
		STATE OF MADHYA PRADESH	
		IN SLP(Crl) No 463/2024, IA No. 176693/2024 - MODIFICATION OF COURT ORDER	
10	OLD(O-I) N - 0004/0004		DAM WIMAD TOMAD
12	SLP(Crl) No. 9931/2024 II-B	ABDULLAH KHANDAKAR @ MAMA @ ABDULAH KHANDAKAR	RAVI KUMAR TOMAR
		Versus THE STATE OF WEST BENGAL	ASTHA SHARMA [R-1]
		IA No. 147097/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
13	Diary No. 30752-2024 II-C	JUNAID SAUDAGAR	PRAVEEN CHATURVEDI
		Versus	
		STATE OF CHHATTISGARH FOR ADMISSION and I.R. and IA No.188368/2024-	APOORV SHUKLA [R-1]
		CONDONATION OF DELAY IN FILING and IA No.188369/2024- EXEMPTION FROM FILING O.T.	
14	SLP(Crl) No. 9731/2024 II-A	INTEKHAB AMANULLAH POONAWALA	JURISTRUST LAW OFFICES
		Versus	
		THE STATE OF MAHARASHTRA	AADITYA ANIRUDDHA PANDE [R-1]
		FOR ADMISSION and IA No.157085/2024-EXEMPTION FROM FILING O.T.	
		IA No. 157085/2024 - EXEMPTION FROM FILING O.T.	

IA No. 157085/2024 - EXEMPTION FROM FILING O.T.

14.1 Connected VASIM AMANULLAH POONAWALA JURISTRUST LAW OFFICES SLP(Crl) No. 11461/2024 II-A Versus THE STATE OF MAHARASHTRA AADITYA ANIRUDDHA PANDE [R-1], [R-1] FOR ADMISSION and IA No.188259/2024-EXEMPTION FROM FILING O.T. 15 SLP(Crl) No. 9716/2024 JAGA SAHANI AND ANR. RAJNISH KUMAR JHA II-A THE STATE OF BIHAR AZMAT HAYAT AMANULLAH [R-1] IA No. 156959/2024 - EXEMPTION FROM FILING O.T. SLP(Crl) No. 10730/2024 ROHIT @ ANNA ANIL FADTARE SANDEEP SUDHAKAR DESHMUKH 16 II-A Versus THE STATE OF MAHARASHTRA AND ANR. AADITYA ANIRUDDHA PANDE [R-1] {Mention Memo} FOR ADMISSION and I.R. and IA No.175337/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.175338/2024-EXEMPTION FROM FILING O.T. IA No. 175337/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 175338/2024 - EXEMPTION FROM FILING O.T. Diary No. 35005-2024 RABIUL HUSSAIN @ HOSSAIN RAVI KUMAR TOMAR II-B Versus THE STATE OF WEST BENGAL IA No.226529/2024-CONDONATION OF DELAY IN FILING and IA No.226532/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226530/2024-CONDONATION OF DELAY IN REFILING / **CURING THE DEFECTS** TARUNA SINGH GOHIL 18 SLP(C) No. 19304/2024 SALMAN @MUFTI MOHAMMED SALMAN AZHARI III THE STATE OF GUJARAT AND ORS. SWATI GHILDIYAL [R-1] IA No.186032/2024-EXEMPTION FROM FILING O.T. and IA No.186646/2024-EXEMPTION FROM FILING O.T. and IA No.186645/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 186646/2024 - EXEMPTION FROM FILING O.T. IA No. 186032/2024 - EXEMPTION FROM FILING O.T. IA No. 211819/2024 - GRANT OF BAIL IA No. 195984/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 186645/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES BACHCHA LAL PASWAN 19 SLP(Crl) No. 11175/2024 RAJIV RAHEJA II-A Versus STATE OF BIHAR MANISH KUMAR [R-1] IA No. 183669/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 183672/2024 - EXEMPTION FROM FILING O.T. 19.1 Connected ARVIND KUMAR KUMAR MIHIR SLP(Crl) No. 13231-13232/2024 II-A Versus THE STATE OF BIHAR MANISH KUMAR [R-1] IA No.209659/2024-EXEMPTION FROM FILING O.T. 19.2 Connected SANDEEP KUMAR @ SANDIP SINGH @ SANDEEP YADAV KUMAR MIHIR SLP(Crl) No. 12744/2024

II-A

Versus

THE STATE OF BIHAR FOR ADMISSION

SLP(Crl) No. 11477/2024 AJAY RAMESH CHANDRA NAWANDAR 20 NITIN SALUJA II-C Versus CENTRAL BUREAU OF INVESTIGATION MUKESH KUMAR MARORIA [R-1] [TO BE TAKEN UP AS FIRST CASE AT 10.30 A.M.] IA No. 205795/2024 - APPROPRIATE ORDERS/DIRECTIONS 21 MA 2075/2024 in SLP(Crl) MEHBOOB AFTAB KHAN AFTAB ALI KHAN No. 10433/2024 II-A Versus THE STATE OF MAHARASHTRA AADITYA ANIRUDDHA PANDE [R-1] IN SLP(Crl) No. - 10433/2024, FOR ADMISSION and IA No.219882/2024-MODIFICATION OF COURT ORDER [ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)] Crl.A. No. 2564/2023 KHALEEL AHMED NULI & NULI II-C Versus M. NAGARATHNA RAJESH MAHALE [R-1], HARISHA S.R. [R-1] {Mention Memo} [ONLY I.A. NO. 197359/2024 IS LISTED UNDER THIS ITEM.] IA No. 197359/2024 - EARLY HEARING APPLICATION [FRESH (FOR ADMISSION) - CIVIL CASES] Diary No. 27509-2024 A. MOHAN DAS R. SATHISH 23 XII Versus P. VIKASH KUMAR AND ORS. DHANANJAY BAIJAL [CAVEAT] FOR ADMISSION and IA No.222191/2024-EXEMPTION FROM FILING O.T. and IA No.222190/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 24 Diary No. 27558-2024 MRAGENDRA KANT MANGLIK ANAGHA S. DESAI XI-A Versus PREETI JHUNJHUNWALA IA No.230946/2024-CONDONATION OF DELAY IN FILING and IA No.230948/2024-EXEMPTION FROM FILING O.T. and IA No.230947/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS 25 Diary No. 35068-2024 KHUSHABU MISHRA RAMESHWAR PRASAD GOYAL IV-C Versus MANISH MISHRA FOR ADMISSION and IA No.229107/2024-EXEMPTION FROM FILING O.T. and IA No.229103/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** STATE OF UTTARAKHAND AND ORS. ABHISHEK ATREY 26 Diary No. 36611-2024 X Versus BALRAJ SINGH NEGI ANKUR YADAV [CAVEAT] FOR ADMISSION and I.R. and IA No.221552/2024-CONDONATION OF DELAY IN FILING and IA No.221553/2024-**EXEMPTION FROM FILING O.T.** SLP(C) No. 20518/2024 NAMAN LAKHANPAL SHIVENDRA SINGH 27 XIV Versus VINEET KUMAR LAKHANPAL SIDDHANT SHARMA [CAVEAT] FOR ADMISSION and IA No.201152/2024-PERMISSION TO FILE LENGTHY LIST OF DATES IA No. 208009/2024 - PERMISSION TO APPEAR AND ARGUE

IA No. 201152/2024 - PERMISSION TO FILE LENGTHY LIST OF

**DATES** 

		<b>COURT NO. : 7</b>	
28	Diary No. 38287-2024 XI-A	ASHOKAN	MOHAMMED SADIQUE T.A.
		Versus	
		SUSEELA VIJAYAN AND ORS.  IA No.219063/2024-CONDONATION OF DELAY IN FILING and	
		IA No.219064/2024-EXEMPTION FROM FILING O.T.	
29	Diary No. 38947-2024 IV-B	M/S AMBEY CHEMICALS AND ANR.	GAURAAN
		Versus	
		HARISH ANAND AND ORS.	
		IA No.225187/2024-CONDONATION OF DELAY IN FILING and IA No.225188/2024-EXEMPTION FROM FILING C/C OF THE	
		IMPUGNED JUDGMENT	
30	SLP(C) No. 21112/2024 IV-B	RAJINDER PRASAD YADAV	RISHI KAPOOR
		Versus BHAGNWAN DASS	
		IA No.206821/2024-EXEMPTION FROM FILING C/C OF THE	
		IMPUGNED JUDGMENT and IA No.206823/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
31	SLP(C) No. 23132/2024 IV-A	M.H. DEVARAJA	ANIRUDDHA PURUSHOTHAM
		Versus	
		M.B. SHEELA	
		FOR ADMISSION	
32	Diary No. 40656-2024 IV-C	RAJULAL CHANDRAKAR	MANISH KUMAR GUPTA
		Versus THE STATE OF CHHATTISGARH AND ANR.	
		IA No.226939/2024-CONDONATION OF DELAY IN FILING and	
		IA No.226940/2024-EXEMPTION FROM FILING O.T.	
33	Diary No. 41993-2024 XIV	KANTA BANGARI	GANESH KUMAR R.
		Versus	
		KAMAL SINGH FOR ADMISSION and I.R. and IA No.228867/2024-	
		CONDONATION OF DELAY IN FILING and IA No.228868/2024-	
		EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
34	Diary No. 42249-2024	AMLAN ROY CHOWDHARY	PRAVEEN KUMAR JHA
	XI	Versus	
		KANYA KUMARI ROY CHOWDHARY	
		IA No.228916/2024-CONDONATION OF DELAY IN FILING and IA No.228915/2024-EXEMPTION FROM FILING C/C OF THE	
		IMPUGNED JUDGMENT and IA	
		No.228918/2024-EXEMPTION FROM FILING O.T.	
35	SLP(C) No. 23133/2024 IV-C	HEMANT KUMAR YADAV	ASWATHI M.K.
		Versus PRIYANKA YADAV	
		FOR ADMISSION and IA No.226892/2024-EXEMPTION FROM	
26	GL D(G) N	FILING O.T.	TANDAR MARILI MININA MARINA
36	SLP(C) No. 23150/2024 XI-A	GANESWAR PANDA	KEDAR NATH TRIPATHY
		Versus ORISSA INFRASTRUCTURE DEVELOPMENT CORPORATION AND	
		ORS.	
		FOR ADMISSION	
37	SLP(C) No. 23058/2024 XI	SHIVENDRA PRASAD TIWARI	SHASHIBHUSHAN P. ADGAONKAR
		Versus	
		RINI TRIPATHI FOR ADMISSION and I.R. and IA No.226466/2024-EXEMPTION	
		FROM FILING O.T.	

38 Diary No. 44590-2024 PRAMOD CHANDRAN SUBHASH CHANDRAN K.R Versus REMYA V. AND ANR. IA No.226628/2024-CONDONATION OF DELAY IN FILING and IA No.226623/2024-EXEMPTION FROM FILING O.T. 39 SLP(C) No. 23288/2024 RAJASHREE ARUN DHATRAK AND ORS. ANAND DILIP LANDGE ΙX Versus SHALAKA ANIKET DHATRAK IA No.227880/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.227882/2024-EXEMPTION FROM FILING O.T. 40 SLP(C) No. 23435/2024 DILRUBA SRIRAM P. Versus HAFIS AND ORS. FOR ADMISSION **IFRESH (FOR ADMISSION) - CRIMINAL CASES** Diary No. 30209-2024 JAGDEO PRASAD ROHIT KUMAR SINGH II-A Versus THE STATE OF BIHAR AND ORS. IA No.229689/2024-CONDONATION OF DELAY IN FILING and IA No.229690/2024-EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT and IA** No.229692/2024-EXEMPTION FROM FILING O.T. and IA No.229686/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.229687/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.229693/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES [FRESHLY / ADJOURNED MATTERS] SLP(Crl) No. 7744/2022 SUB DIVISIONAL OFFICER VIDYUT VITRAN MADHYANCHAL RAKESH UTTAMCHANDRA UPKHAND NANPARA UPADHYAY [P-1] Versus BABITA DEVI AND ORS. IA No. 99475/2022 - EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT** IA No. 99474/2022 - EXEMPTION FROM FILING O.T. Diary No. 24803-2024 SIRASAPPA KRISHNA & NISHANI LAW **CHAMBERS** IV-A Versus SANGAWWA AND ORS. (1)Other RELEVANT ANNEXURES NOT FILED. MATTER IS INCOMPLETE AND TO BE RECHECKED. FILE WITH RECHECKING LETTER ((DEFECT NO. 4, 6, 8, 10, 11 AND 12 ARE STILL AS ON 04.10.24)) (2)Other THE MATTER HAS BEEN REFILED AND RECHECKED AND THE FOLLOWING **DEFECTS HAVE BEEN FOUND: (3)1.2. Deficit** Court Fees - More court fee required Rs... RS. 330/- (RS. 3430/-PAID) (4)Other RELIED UPON JUDGMENTS TO BE FILED AFTER I/O (TO BE CHECKED LATER) ((DONE, BUT INDEX TO BE CORRECTED )) (5)Other YEAR NOT TALLY - ANNEX. P8...CONTENTS CUT-OFF AT PAGE 159 (6)18.3 Date(s) of

((PRAYER (A) AT PAGE 269 TO BE CORRECTED))...TRANSLATION OF PORTION OF I/O TO BE ALSO SHOWN IN O.T. APPLICATION (9)Other AFFIDAVIT IN SUPPORT OF APPLICATION FOR CONDONATION OF DELAY IN REFILING NOT PROPER (NAME NOT TALLY) (10)18.6 Nonfiling of copy of

annexures..... do not tally. <u>ANNEX. P13, P21 ((DATE OF ANNEX. P21 STILL NOT TALLY))</u> (7)Other <u>CASE TYPE NOT</u>

TALLY - ANNEX. P21 (8)Other

judgment/order/notification/award/annexure/GOs/Appendix/Exh ibits/letters dated..... ORDER DT. 17.10.2016 (11)15.3

Incomplete/Incorrect

addresses/status of the parties and their representation. CASE

**DETAILS NOT GIVEN IN 1ST CAUSE TITLE AT PAGE** 

**38...STATUS OF PETITIONER BEFORE HIGH** 

**COURT NOT TALLY AT PAGE 38 (12)Other SHORT CAUSE** 

TITLE TO BE CORRECTED ((ADD ETC. AFTER RESPONDENTS)) (13)5.5 Blanks in the affidavit.

(14)Other COUNSEL TO ENSURE PROPER COMPLIANCE OF

THE DECLARATION

Diary No. 31688-2024 P.V. SUBBA RAO AMOL B. KARANDE

Versus

M. JAGATH AND ANR.

FOR ADMISSION and I.R. and IA No.184995/2024-

CONDONATION OF DELAY IN FILING

Diary No. 39965-2024 JASPAL SINGH SURENDER SINGH HOODA

II-B

II-C

П

Versus

CENTRAL BUREAU OF INVESTIGATION AND ORS.

IA No.218796/2024-CONDONATION OF DELAY IN FILING and

IA No.218798/2024-PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

#### [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

46 SLP(Crl) No. 13016/2023 JOGINDER PAL ASHOK MATHUR

Versus THE STATE OF HIMACHAL PRADESH AND ANR.

VARINDER KUMAR SHARMA [R-1], NISHANTH PATIL [R-2]

FOR ADMISSION and IA No.197254/2023-EXEMPTION FROM

FILING O.T.

IA No. 197254/2023 - EXEMPTION FROM FILING O.T.

47 SLP(Crl) No. 2901/2024 KISHOR KUMAR SURYA KANT

Versus

ANIL KUMAR SANADHYA AND ORS.

K. PAARI VENDHAN [R-1], [R-2],

ANAND SHANKAR [R-3]

NIDHI JASWAL [R-1]

IA No. 43085/2024 - EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT

IA No. 131419/2024 - EXEMPTION FROM FILING O.T. IA No. 93267/2024 - EXEMPTION FROM FILING O.T. IA No. 43088/2024 - EXEMPTION FROM FILING O.T. IA No. 131418/2024 - PERMISSION TO FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

SLP(Crl) No. 6152/2024 VINOD KUMAR ABHISHEK GUPTA 48

THE STATE OF RAJASTHAN

Versus

FOR ADMISSION and IA No.92887/2024-EXEMPTION FROM

FILING O.T.

SLP(Crl) No. 6292/2024 STATE OF UTTAR PRADESH AND ORS. SHAURYA SAHAY

Versus

RAM GOPAL GUPTA SURABHI SANCHITA [R-1]

IA No. 93606/2024 - EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT

IA No. 159295/2024 - EXEMPTION FROM FILING O.T. IA No. 93607/2024 - EXEMPTION FROM FILING O.T.

SLP(Crl) No. 7273/2024 50

(SCLSC) II-C

PURUSHOTHAMAN

RAJESH SRIVASTAVA

Versus

STATE OF TAMIL NADU D.KUMANAN [R-1]

SLP(Crl) No. 7241/2024 VANDANA SINGH PRATEEK KUMAR

П

Versus

XIV

Versus

HT MEDIA LTD AND ANR.

SATYA PRAKASH SHARMA @ ASHOK AND ORS.

VIKAS SINGH JANGRA [R-1], GARVESH KABRA [R-2], [R-3]

MEERA MATHUR [R-1]

FOR ADMISSION and I.R. and IA No.120154/2024-EXEMPTION FROM FILING O.T.

IA No. 120154/2024 - EXEMPTION FROM FILING O.T.

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

SLP(C) No. 28887/2017 BABITA @ PINKI **BRAJESH PANDEY** 52 XIV Versus SHREE PAL SINGH SUNIL SHARMA SLP(C) No. 7273/2020 ANDAMAN AND NICOBAR ADMINISTRATION AND ORS. SHREEKANT NEELAPPA TERDAL 53 [P-1] Versus M.P ARUN AND ANR. RAJEEV SINGH [R-1] IA No. 51891/2020 - EXEMPTION FROM FILING AFFIDAVIT SLP(C) No. NOORJAHAN AND ANR. K. KRISHNA KUMAR [P-1], [P-2] 14364-14365/2021 TV-Δ Versus ABDUL RAVOOF MEGHA KARNWAL [R-1] IA No. 139888/2021 - EXEMPTION FROM FILING O.T. IA No. 121049/2021 - EXEMPTION FROM FILING O.T. IA No. 115671/2021 - EXEMPTION FROM FILING O.T. IA No. 139885/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 121045/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 187701/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES W.P.(C) No. 1220/2021 SATYA MITRA 55 RACHANA GANGU AND ANR. X Versus UNION OF INDIA AND ORS. AMRISH KUMAR [R-1] IA No. 191979/2023 - APPLICATION FOR PERMISSION IA No. 124532/2022 - EXEMPTION FROM FILING AFFIDAVIT IA No. 149852/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 144140/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 124527/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 149851/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES SLP(C) No. 2769/2023 CHAUDHARY NAGMANI CHAKRAVARTI ANIRUDH SANGANERIA 56 XVI Versus THE STATE OF BIHAR AND ORS. SAMIR ALI KHAN [R-1], [R-2], [R-3], [R-4], [R-5] IA No. 26315/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 26314/2023 - EXEMPTION FROM FILING O.T. SLP(C) No. 25865/2023 K RAJMOHAN K. RAJEEV Versus KERALA AGRICULTURAL UNIVERSITY AND ANR. ANANNYA GHOSH [R-1], [R-2] 57.1 Connected B.K. JAYACHANDRAN K. RAJEEV SLP(C) No. 25866/2023 XI-A Versus THE REGISTRAR AND ORS. ANANNYA GHOSH [R-1], [R-3] SLP(C) No. 394/2024 RABEENDRA KUMAR DHAKAD RAHUL SHYAM BHANDARI 58

58.1 Connected KULDEEP SHARMA RAHUL SHYAM BHANDARI SLP(C) No. 1273/2024

Versus

HT MEDIA AND ANR. MEERA MATHUR [R-1]

58.2 Connected POONAM MISHRA DEVVRAT

SLP(C) No. 9018/2024

XIV

Versus HT MEDIA LTD AND ANR.

59 SLP(C) No. 3040/2024 SAU. HARSHA LEELADHAR RANE RAJIV SHANKAR DVIVEDI IX

SANDEEP SUDHAKAR DESHMUKH LEELADHAR SHARAD RANE

[R-1]

60 SLP(C) No. 5580/2024 JAGGO KSHITIJ MUDGAL

XIV

Versus

N. VISAKAMURTHY [R-1], [R-2], UNION OF INDIA AND ORS. [R-3], [R-4], RAM LAL ROY [R-5],

[R-6], [R-7]

IA No. 123898/2024 - EXEMPTION FROM FILING O.T.

60.1 Connected ANITA AND ORS. RAM LAL ROY

SLP(C) No. 11086/2024

Versus UNION OF INDIA AND ORS. N. VISAKAMURTHY [R-1], [R-2],

[R-3], [R-4]

**NEW DELHI** 05-10-2024 19:52:30

ADDITIONAL REGISTRAR



#### SUPREME COURT OF INDIA

## [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

### LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST $\boldsymbol{J}$

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 8

HON'BLE MR. JUSTICE J.K. MAHESHWARI HON'BLE MR. JUSTICE RAJESH BINDAL

(TIME: 10:30 AM)

## NOTE :- Fresh matters including the pass over fresh matters will be taken up before After Notice matters.

#### MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
[BAIL MATTERS]			
1	SLP(Crl) No. 5708/2024 II-B	RAM @ RAMA PRASAD SAHOO	SOMANATHA PADHAN
		Versus THE STATE OF ODISHA	SOM RAJ CHOUDHURY [R-1]
		IA No. 97352/2024 - EXEMPTION FROM FILING O.T.	
2	SLP(Crl) No. 6268/2024 II-A	RAHUL RAJ	ASHUTOSH MOHAN
		Versus STATE OF BIHAR	PREM PRAKASH [R-1] ABHISHEK [IMPL]
		IA No. 106561/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 106559/2024 - EXEMPTION FROM FILING O.T.	
3	SLP(Crl) No. 8280-8285/2024 II	BALWANT SINGH	KAUSAR RAZA FARIDI
		Versus THE STATE OF UTTAR PRADESH	SHAURYA SAHAY [R-1]
		IA No. 125218/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 125219/2024 - EXEMPTION FROM FILING O.T.	
4	SLP(Crl) No. 8212/2024 II-A	AFTAB ANWAR SHAIKH	PRASTUT MAHESH DALVI
		Versus THE STATE OF MAHARASHTRA	AADITYA ANIRUDDHA PANDE [R-1]
		{Mention Memo} FOR ADMISSION and I.R. and IA No.133820/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.133821/2024-EXEMPTION FROM FILING O.T. IA No. 133820/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	

IA No. 133821/2024 - EXEMPTION FROM FILING O.T.

**IA No. 213709/2024 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

5 SLP(Crl) No. 8582/2024 II-A

IMRAN ABRAR HUSSAIN ANSARI

OMPRAKASH AJITSINGH

PARIHAR

Versus

THE STATE OF MAHARASHTRA

AADITYA ANIRUDDHA PANDE [R-1], [R-1]

IA No. 140173/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 140174/2024 - EXEMPTION FROM FILING

O.T.

6 SLP(Crl) No. 9695/2024 II-A

DURGA MUNDA AND ORS.

PRATAP SINGH NERWAL

Versus

THE STATE OF JHARKHAND

IA No. 156646/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

SHAKIR HOOR MOHMAD ANSARI

IA No. 156647/2024 - EXEMPTION FROM FILING

O.T.

7 SLP(Crl) No. 10386/2024 II-B

SIDDHANT SHARMA

Versus

STATE OF GUJARAT SWATI GHILDIYAL [R-1]

IA No. 157336/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 157338/2024 - EXEMPTION FROM FILING

**0.T.** 

8 SLP(Crl) No. 9971/2024

II-A

DORJEE PHUNTSO KHRIME

KUMAR MIHIR

Versus

THE STATE OF BIHAR PUNIT VINAY [R-1]

IA No. 162150/2024 - EXEMPTION FROM FILING

O.T.

9 SLP(Crl) No. 10395/2024

II-B

KANTIBHAI MULJIBHAI VALA

JAYDIP PATI

Versus

STATE OF GUJARAT SWATI GHILDIYAL [R-1]

IA No. 160616/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 160613/2024 - EXEMPTION FROM FILING

O.T.

10 SLP(Crl) No. 11524/2024 II-A

JIVENSHWAR KUMAR @ JIVESHWAR KUMAR VERMA

CHANCHAL KUMAR @ GUDDU KUMAR **GANGULI** 

Versus

THE STATE OF BIHAR AZMAT HAYAT AMANULLAH

[R-1]

IA No. 188895/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 188898/2024 - EXEMPTION FROM FILING

O.T.

11 Diary No. 33885-2024

II-C

S. AROCKIASELVI AND ANR.

DHANANJAY GARG

Versus

STATE BY THROUGH PRINCIPAL SECRETARY

(HOME) AND ANR.

IA No.204736/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.204738/2024-EXEMPTION FROM FILING O.T.

and IA

No.204734/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.204735/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

11.1 Connected

SLP(Crl) No. 13432/2024 II-C S. AROCKIASELVI AND ANR.

DHANANJAY GARG

Versus

STATE AND ANR.

IA No. 223346/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 223347/2024 - EXEMPTION FROM FILING

O.T.

IA No. 223345/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

12 SLP(Crl) No. 11517/2024

II-A

RAMBILAS KATWARU CHAUBEY

RAM LAL ROY

Versus

THE STATE OF MAHARASHTRA

AADITYA ANIRUDDHA

PANDE [R-1]

IA No. 188772/2024 - EXEMPTION FROM FILING

**0.T.** 

IA No. 188775/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

13 SLP(Crl) No. 12477/2024 II-A RAJAT @ MUNNA

SOMANATHA PADHAN

Versus

STATE OF MAHARASHTRA

FOR ADMISSION and I.R. and IA

No.205961/2024-EXEMPTION FROM FILING C/C

**OF THE IMPUGNED JUDGMENT and IA** 

No.205960/2024-EXEMPTION FROM FILING O.T.

14 Diary No. 43322-2024

II-B

ABHISEK SALEM

RAVI KUMAR TOMAR

Versus

THE STATE OF WEST BENGAL

IA No.230402/2024-CONDONATION OF DELAY IN FILING and IA No.230404/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

#### [FRESH (FOR ADMISSION) - CIVIL CASES]

15 Diary No. 14973-2023 XI-A

Ine S

THE STATE OF ODISHA AND ORS.

RAMENDRA MOHAN

PATNAIK

Versus

SUSAMA PATEL AND ORS.

FOR ADMISSION and I.R. and IA

No.226856/2024-CONDONATION OF DELAY IN FILING and IA No.226862/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 

and IA No.226861/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

16 Diary No. 27599-2023 XII

SUNDARARAJ

A. SELVIN RAJA

Versus

THANGASAMY NADAR AND ORS.

FOR ADMISSION and I.R. and IA

No.215940/2024-CONDONATION OF DELAY IN FILING and IA No.215943/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

and IA No.215945/2024-EXEMPTION FROM FILING O.T. and IA No.215941/2024-**CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS** 

17 SLP(C) No. 3646/2024 XI-A

ODISHA MINING CORPORATION LIMITED AND ORS.

SUBHASISH MOHANTY

Versus

BINAMRA PARIDA

ANIRUDH SANGANERIA

[CAVEAT]

FOR ADMISSION

17.1 Connected

Diary No. 26474-2024 XI-A

PRINCIPAL SECRETARY TO GOVT. DEPARTMENT OF WATER RESOURCES, DOWR, ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

JAYANTA DEBATA

IA No.228106/2024-CONDONATION OF DELAY IN FILING and IA No.228110/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT and IA** 

No.228108/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 

17.2 Connected

Diary No. 26434-2024 XI-A

THE STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

SATYA SANDHA AND ANR.

IA No.228508/2024-CONDONATION OF DELAY IN FILING and IA No.228510/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT and IA** 

No.228509/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

18 Diary No. 17703-2024

XI-A

THE STATE OF ODISHA AND ORS.

SOM RAJ CHOUDHURY

Versus

JAYAKRUSHNA PRADHAN

IA No.230063/2024-CONDONATION OF DELAY IN FILING and IA No.230067/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

19	Diary No. 19326-2024 XIV	THE STATE OF HIMACHAL PRADESH AND ORS.	ABHISHEK GAUTAM
		Versus PURAN CHAND	
		IA No.224616/2024-CONDONATION OF DELAY IN FILING and IA No.224619/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
20	Diary No. 26865-2024 IV-C	RAMSUJAAN @SANJAY CHOUDHARY	AKSHAT SHRIVASTAVA
		Versus KAMTA PRASAD NAAPIT AND ORS. IA No.227701/2024-CONDONATION OF DELAY IN FILING and IA No.227706/2024-EXEMPTION FROM FILING O.T. and IA No.227704/2024- CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
21	Diary No. 30740-2024 XVII	M LODHA	RAJAN KUMAR SINGH
		Versus RATNA GANGULY AND ORS.	
		IA No. 210069/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 210065/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 210067/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
22	Diary No. 30782-2024 XIV	UNITED INDIA INSURANCE COMPANY LIMITED	T. MAHIPAL
		Versus SUBHASH CHANDER SACHDEVA AND ORS. IA No.229907/2024-CONDONATION OF DELAY IN FILING and IA No.229909/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229908/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
23	Diary No. 35227-2024 IX	THE STATE OF MAHARASHTRA AND ORS.  Versus  ROHIDAS NAGU GARUD AND ANR.  IA No.230335/2024-CONDONATION OF DELAY IN FILING and IA No.230340/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA  No.230342/2024-EXEMPTION FROM FILING O.T.	AADITYA ANIRUDDHA PANDE
		and IA No.230339/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.230344/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
24	Diary No. 36068-2024 XVII	SHUBHRENDU GUHA	KUMAR SHIVAM
		Versus THE STATE OF JHARKHAND AND ORS.	

IA No.228950/2024-CONDONATION OF DELAY IN FILING and IA No.228949/2024-EXEMPTION FROM FILING O.T. and IA No.228951/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

24.1 Connected

Diary No. 37077-2024 XVII PARMANAND RAM

KUMAR SHIVAM

Versus

THE STATE OF JHARKHAND AND ORS.

IA No.228072/2024-CONDONATION OF DELAY IN FILING and IA No.228071/2024-EXEMPTION FROM FILING O.T. and IA No.228073/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

25 Diary No. 36113-2024 IV-A

PARVEEN AND ANR.

NULI & NULI

Versus

ASLAM AND ORS.

IA No.227758/2024-CONDONATION OF DELAY IN FILING and IA No.227759/2024-EXEMPTION FROM FILING O.T. and IA No.227757/2024-CONDONATION OF DELAY IN

CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

26 SLP(C) No. 22960/2024

IV-B

SUBEGH SINGH

KUNAL MALIK

Versus

SUKHDEV SINGH

IA No.225199/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

27 SLP(C) No. 23173/2024

XI-A

SIMON CHACKO.P.

G. PRAKASH

Versus

G PRASAD AND ORS. **FOR ADMISSION** 

28 Diary No. 39432-2024

IV-C

THE STATE OF MADHYA PRADESH

SARAD KUMAR SINGHANIA

Versus

RAMSWAROOP AND ANR.

IA No.228464/2024-CONDONATION OF DELAY IN FILING and IA No.228465/2024-EXEMPTION

FROM FILING O.T.

29 SLP(C) No. 23182/2024

XIV

VEENA GUPTA ALIAS BEENA GUPTA

KAUSHAL YADAV

PARIJAT KISHORE

Versus

RAJ KUMAR SINGH FOR ADMISSION

30 SLP(C) No. 23181/2024

XVI

M/S EASTERN COALFIELD LIMITED AND ORS.

5.

Versus

SUKUMONI HEMBRAM @ SUKUMONI MEJHAN AND

ANR.

IA No.227683/2024-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

KRISHNA & NISHANI LAW 31 Diary No. 39805-2024 JAFFAR SHARIF IV-A **CHAMBERS** Versus DIVISIONAL MANAGER AND ANR. IA No.228537/2024-CONDONATION OF DELAY IN FILING and IA No.228539/2024-EXEMPTION FROM FILING O.T. 32 Diary No. 40254-2024 UNITED INDIA INSURANCE CO. LTD. SUDHIR NAAGAR Versus SUNANDA DHIRAJ @ DHANIRAM DAMAYE @ DAMAHE AND ORS. FOR ADMISSION and I.R. and IA No.225783/2024-CONDONATION OF DELAY IN **FILING** 33 Diary No. 40487-2024 RAMGOPAL SUMAN AND ORS. RAVI KUMAR TOMAR XV Versus VIJENDRA @ VIJENDRA NAAGAR AND ORS. IA No.225684/2024-CONDONATION OF DELAY IN FILING and IA No.225682/2024-EXEMPTION FROM FILING O.T. 34 Diary No. 41646-2024 VIRENDRA MAHESHWARI **GAURAV GOEL** XVVersus THE ORIENTAL INSURANCE COMPANY LTD. AND ANR. FOR ADMISSION and I.R. and IA No.227603/2024-CONDONATION OF DELAY IN FILING and IA No.227609/2024-EXEMPTION FROM FILING O.T. 35 SLP(C) No. 23356/2024 KISHAN PAL SINGH SOUMYA PRIYADARSHINEE ΙX Versus COMPETENT AUTHORITY AND ORS. FOR ADMISSION and I.R. and IA No.228511/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228512/2024-PERMISSION TO FILE **ADDITIONAL DOCUMENTS/FACTS/ANNEXURES** 36 Diary No. 44393-2024 TATIA GLOBAL VENNTURE LIMITED SAURABH AJAY GUPTA XII Versus KARIKKASSERY THOMAS JOSEPH RAJAN FOR ADMISSION and I.R. and IA No.227949/2024-CONDONATION OF DELAY IN FILING and IA No.227950/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.227951/2024-EXEMPTION FROM FILING O.T. 37 MA 2043/2024 DEEPIKA CHATURVEDI AND ANR. ANKIT GOEL XI

Versus

C/M, SMT. DHANPATI DEVI JAISWAL LAGHU MADHYAMIK VIDYALAYA AND ANR.

IN D No. - 25030/2024,

FOR ADMISSION and IA No.222923/2024-

**EXTENSION OF TIME** 

**IA No. 222923/2024 - EXTENSION OF TIME** 

38 SLP(C) No. 23577/2024

RAFIKBHAI GANIBHAI SHAIKH AND ANR.

SHIVANSH BHARATKUMAR

**PANDYA** 

Versus

MOMIN KHALIDABANU RUKNODIN AND ANR.

FOR ADMISSION and I.R. and IA

No.230822/2024-EXEMPTION FROM FILING O.T.

#### [FRESH (FOR ADMISSION) - CRIMINAL CASES]

39 Diary No. 17110-2024 (SCLSC) II-C

**BHOOPATHI** 

MD. FARMAN

Versus

THE INSPECTOR OF POLICE

IA No.231527/2024-CONDONATION OF DELAY IN FILING and IA No.231529/2024-EXEMPTION FROM FILING O.T. and IA No.231530/2024-

**CONDONATION OF DELAY IN** REFILING / CURING THE DEFECTS

40 Diary No. 41294-2024 II-A

ANISUDDIN SAYEDUDDIN SHAIKH

RAJIV SHANKAR DVIVEDI

Versus

STATE OF MAHARASHTRA AND ORS.

IA No.226719/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226720/2024-EXEMPTION FROM FILING O.T.

and IA

No.226717/2024-PERMISSION TO FILE

PETITION (SLP/TP/WP/..)

41 Diary No. 43034-2024

II

**MAHENDRA** 

V. MAHESHWARI & CO.

Versus

STATE OF UTTAR PRADESH

IA No.229829/2024-CONDONATION OF DELAY IN FILING and IA No.229827/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.229826/2024-EXEMPTION FROM FILING O.T.

42 Diary No. 43301-2024

II-B

DIRECTORATE OF REVENUE INTELLIGENCE

GURMEET SINGH MAKKER

Versus

RAKESH KUMAR GOYAL

IA No.230803/2024-CONDONATION OF DELAY IN

**FILING** 

#### [FRESHLY / ADJOURNED MATTERS]

43 SLP(C) No. 21148/2023 XII

THE DISTRICT EDUCATIONAL OFFICER D.KUMANAN

Versus

C. PALANI AND ORS.

{Mention Memo}

IA No. 193198/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 193199/2023 - EXEMPTION FROM FILING

**IA No. 224498/2023 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

MA 1939/2024 in SLP(C) No. 12145-12304/2015 AGRICULTURE INSURANCE CO. OF INDIA LTD.

ARUN K. SINHA,, RAGHUNATHA SETHUPATHY B [P-1]

XVII-A

Versus

DHUTARPAR SEVA SAHAKARI MANDALI LTD. AND

ORS.

SESHATALPA SAI BANDARU , SANJAY KUMAR VISEN , PRATIBHA JAIN, HEMANTIKA WAHI

IN SLP(C) No. - 12145/2015,

**IA No. 177336/2024 - EXTENSION OF TIME** 

#### [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

45 SLP(Crl) No. THAMALAMPUDI VENKATA REDDY AND ANR. RAJESH SRIVASTAVA

10463/2022 (SCLSC) II

Versus

THE STATE OF ANDHRA PRADESH DEVINA SEHGAL [R-1]

{Mention Memo}

46 SLP(Crl) No.

12749-12750/2024

II-A

**SANDEEP** 

VAIRAWAN A.S

Versus VAISHALI

IA No. 192858/2024 - EXEMPTION FROM FILING

O.T.

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

47 SLP(C) No. 27465/2016 SOBARAN SINGH DEAD THROUGH LRS. SHANTI PRERNA SINGH [P-2], [P-3],

ΧI

DEVI

[P-4], [P-5], SMARHAR

SINGH, [P-6]

Versus

MANJU JETLEY [R-2], S. S. GORDHAN SINGH (DEAD) THR. LRS.

DHARMA TEJA [R-3], [R-4],

[R-5], [R-6], [R-7]

{Mention Memo}

[ MEDIATION REPORT RECEIVED ]

IA No. 1/2016 - EXEMPTION FROM FILING O.T.

SLP(C) No. 4834/2017 MAJOR SINGH (D) AND ORS. 48

IV-B

RAJIV RANJAN DWIVEDI

Versus

AJMER SINGH (D) THR LRS AND ORS.

SATISH KUMAR [R-1.1.1], [R-1], [R-1.1.2], [R-6.1], [R-6.5], [R-6.4], [R-6.7], [R-6.2], [R-6.6]

MEDIATION REPORT RECEIVED

IA No. 268676/2023 - APPLICATION FOR

**SUBSTITUTION** 

IA No. 203743/2022 - APPROPRIATE

**ORDERS/DIRECTIONS** 

49 SLP(C) No. 26870-26871/2017 IV-A SAPANI @ SAMPATHKUMAR

ANURADHA MUTATKAR [P-1]

Versus

MOHAMMED TAJUDDIN (DEAD) S-LEGAL ASSOCIATES [R-1],

[R-1.3], [R-1.2], [R-1.4],

[R-1.5]

IA No. 136683/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 136679/2023 - APPLICATION FOR

**SUBSTITUTION** 

IA No. 136680/2023 - CONDONATION OF DELAY

IN FILING SUBSTITUTION APPLN.

IA No. 131066/2018 - EXEMPTION FROM FILING

**0.T.** 

IA No. 136682/2023 - SETTING ASIDE AN

**ABATEMENT** 

50 SLP(C) No. 4552/2020 THE STATE OF ODISHA AND ORS. SHIBASHISH MISRA

Versus

RAMA CHANDRA BARAD

FILZA MOONIS [R-1] SOMANATHA PADHAN

[IMPL]

50.1 Connected THE STATE OF ODISHA AND ORS. SHIBASHISH MISRA

SLP(C) No. 4553/2020

XI-A

XI-A

01110110111011111101111

Versus

GOVINDA CHANDRA DAS FILZA MOONIS [R-1]

50.2 Connected

SLP(C) No. 4554/2020

XI-A

THE STATE OF ODISHA AND ORS.

SHIBASHISH MISRA

Versus

NIRMAL KUMAR PATTANAYAK RENUKA SAHU [R-1]

50.3 Connected

SLP(C) No. 4555/2020

XI-A

STATE OF ODISHA AND ORS.

THE STATE OF ODISHA AND ORS.

SHIBASHISH MISRA

SHIBASHISH MISRA

Versus

SURENDRANATH PANDA FILZA MOONIS [R-1]

50.4 Connected

SLP(C) No. 4556/2020 XI-A

Versus

RAJENDRA PRASAD JENA FILZA MOONIS [R-1]

51 SLP(C) No. 18661/2019

XI-A

VARGHESE GEORGE @ JOMON (DIED))

HARSHAD V. HAMEED [P-1]

Versus

UNITED INDIA INSURANCE COMPANY LIMITED

MAIBAM NABAGHANASHYAM SINGH

[R-1]

IA No. 58115/2024 - APPLICATION FOR

**SUBSTITUTION** 

IA No. 57932/2024 - CONDONATION OF DELAY

IN FILING SUBSTITUTION APPLN. **IA No. 57940/2024 - SETTING ASIDE AN** 

**ABATEMENT** 

SLP(C) No. 52 1070-1071/2020 IV-B

RAJESHWARI DEVI AND ORS.

REVATHY RAGHAVAN

Versus

KAMLESH RANI (DEAD) THRU LR AND ORS.

VAGISHA KOCHAR [R-2],

[R-3]

SLP(C) No. 921/2021 53 XIV

NORTH DELHI MUNICIPAL CORPORATION

PRAVEEN SWARUP

Versus

ASHOK KUMAR CHAUDHARY AND ORS.

AMIT PAWAN [CAVEAT], [R-1], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-11], [R-12], [R-13], [R-14], [R-15], [R-16], [R-17], a [R-18], [R-19], [R-20], [R-21], NISHIT AGRAWAL

[R-56]

SATISH KUMAR [IMPL], ASHUTOSH KUMAR SHARMA [IMPL], ABINASH KUMAR MISHRA [IMPL]

IA No. 97218/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 100715/2021 - EXEMPTION FROM FILING O.T.

IA No. 34519/2021 - EXEMPTION FROM FILING O.T.

IA No. 157258/2023 - INTERLOCUTARY

APPLICATION

IA No. 156038/2023 -

INTERVENTION/IMPLEADMENT

IA No. 103408/2021 -

INTERVENTION/IMPLEADMENT

53.1 Connected SLP(C) No. 1011/2021

XIV

EAST DELHI MUNICIPAL CORPORATION

PRAVEEN SWARUP

Versus

SUNIL KUMAR MISHRA AND ORS.

AMIT PAWAN [CAVEAT], [R-1], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-11], [R-12], [R-13], [R-14], [R-15], [R-16], [R-17], a [R-18], [R-19], [R-20], [R-21], NISHIT AGRAWAL [R-56]

SATISH KUMAR [IMPL]

IA No. 96687/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 100724/2021 - EXEMPTION FROM FILING O.T.

IA No. 34517/2021 - EXEMPTION FROM FILING O.T.

IA No. 159700/2023 - INTERVENTION/IMPLEADMENT

53.2 Connected SLP(C) No. 1013/2021 XIV SOUTH DELHI MUNICIPAL CORPORATION

PRAVEEN SWARUP

Versus

NARESH SHARMA AND ORS.

AMIT PAWAN [CAVEAT], [R-1], [R-2], [R-3], [R-4], [R-5], [R-6], [R-7], [R-8], [R-9], [R-10], [R-11], [R-12], [R-13], [R-14] RAMESHWAR PRASAD GOYAL a [IMPL], AKSHAT SRIVASTAVA [IMPL]

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 97234/2020 FOR impleading party ON IA 31849/2021 FOR INTERVENTION/IMPLEADMENT ON IA 31849/2021

FOR impleading party ON IA 32293/2021 FOR INTERVENTION/IMPLEADMENT ON IA 32293/2021

FOR impleading party ON IA 32296/2021 FOR INTERVENTION/IMPLEADMENT ON IA 32296/2021

FOR impleading party ON IA 32957/2021 FOR INTERVENTION/IMPLEADMENT ON IA 32957/2021

FOR EXEMPTION FROM FILING O.T. ON IA 34528/2021

FOR EXEMPTION FROM FILING O.T. ON IA 100737/2021

FOR impleading party ON IA 31198/2022 FOR INTERVENTION/IMPLEADMENT ON IA 31198/2022

FOR impleading party ON IA 129462/2022 FOR INTERVENTION/IMPLEADMENT ON IA 129462/2022

FOR impleading party ON IA 141074/2022 FOR INTERVENTION/IMPLEADMENT ON IA 141074/2022

FOR impleading party ON IA 164212/2023 FOR INTERVENTION/IMPLEADMENT ON IA 164212/2023

FOR impleading party ON IA 164216/2023 FOR INTERVENTION/IMPLEADMENT ON IA 164216/2023

FOR impleading party ON IA 54806/2024 FOR INTERVENTION/IMPLEADMENT ON IA 54806/2024

FOR impleading party ON IA 164527/2024 FOR INTERVENTION/IMPLEADMENT ON IA 164527/2024

FOR impleading party ON IA 164539/2024 FOR INTERVENTION/IMPLEADMENT ON IA 164539/2024

FOR impleading party ON IA 186744/2024 FOR INTERVENTION/IMPLEADMENT ON IA 186744/2024

IA No. 97234/2020 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 100737/2021 - EXEMPTION FROM FILING

IA No. 34528/2021 - EXEMPTION FROM FILING O.T.

IA No. 32957/2021 -

INTERVENTION/IMPLEADMENT

IA No. 54806/2024 -

INTERVENTION/IMPLEADMENT

IA No. 32296/2021 -

INTERVENTION/IMPLEADMENT

IA No. 164216/2023 -

INTERVENTION/IMPLEADMENT

IA No. 32293/2021 -

INTERVENTION/IMPLEADMENT

IA No. 164212/2023 -

INTERVENTION/IMPLEADMENT

IA No. 31849/2021 -

INTERVENTION/IMPLEADMENT

IA No. 141074/2022 -

INTERVENTION/IMPLEADMENT

IA No. 129462/2022 -

INTERVENTION/IMPLEADMENT

IA No. 216866/2024 -

INTERVENTION/IMPLEADMENT

IA No. 31198/2022 -

INTERVENTION/IMPLEADMENT

IA No. 186744/2024 -

INTERVENTION/IMPLEADMENT

IA No. 164539/2024 -

INTERVENTION/IMPLEADMENT

IA No. 164527/2024 -

INTERVENTION/IMPLEADMENT

54 SLP(C) No. 3112/2021

XIV

TARUN KHURANA

GAURAV DHINGRA

Versus

KRISHNA MITTAL

PRAMOD DAYAL [R-1]

IA No. 25472/2021 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT IA No. 227963/2023 - VACATING STAY

55 SLP(C) No. 23118/2022

IV-A

GEETHA DATTATREYA GOKARN

ANKOLEKAR GURUDATTA

V. N. RAGHUPATHY [R-1]

Versus

THE SELECTION AUTHORITY AND SECRETARY,

KARNATAKA HIGH SCHOOL EXAMINATION BOARD

{Mention Memo}

IA No. 215773/2023 - EXEMPTION FROM FILING

O.T.

IA No. 172893/2022 - EXEMPTION FROM FILING

O.T.

56 MA 1748/2023 in SLP(C) No. 35931/2016

IV-A

E. R. SUMATHY

Versus

COL. FRANCIS A.M. MACHADO.

B.V. GOWDA DEAD BY LRS.

PUNEET SHARMA [R-1][PR], , PURUSHOTTAM SHARMA TRIPATHI [R-2][PR], [R-3][PR]

{Mention Memo}

IN SLP(C) No. - 35931/2016,

IA No. 94122/2023 - APPLICATION FOR

RECTIFICATION

IA No. 94145/2023 - CLARIFICATION/DIRECTION IA No. 94120/2023 - CONDONATION OF DELAY

**IN FILING** 

57 SLP(C) No. 16691/2023

IV-A

M/S BALLAL MOTORS SERVICE

MAHESH THAKUR

Versus

EMPLOYEES STATE INSURANCE CORPORATION

AND ANR.

MANISH KUMAR SARAN

[R-1]

58 SLP(C) No.

12250-12252/2024

XVII

RAVI KUMAR AND ORS.

PANKAJ KUMAR

Versus

THE STATE OF JHARKHAND AND ORS.

JAYANT MOHAN [R-1], PALLAVI LANGAR [R-2], [R-3], [R-4], [R-5], [R-12],

[R-14]

{Mention Memo}

IA No. 158179/2024 - APPROPRIATE

**ORDERS/DIRECTIONS** 

58.1 Connected

SLP(C) No. 14976/2024 XVII GAUTAM KUMAR MANDAL AND ORS.

PANKAJ KUMAR

Versus

THE STATE OF JHARKHAND AND ORS.

JAYANT MOHAN [R-1], [R-2],

[R-3], [R-4], [R-5]

{Mention Memo}

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132301/2024 IA No. 132301/2024 - EXEMPTION FROM FILING

**C/C OF THE IMPUGNED JUDGMENT** 

58.2 Connected

SLP(C) No. 14979/2024

XVII

RAJA PASWAN AND ANR.

PANKAJ KUMAR

Versus

THE STATE OF JHARKHAND AND ORS.

PALLAVI LANGAR [R-1], [R-2], [R-3], [R-4], [R-5]

{Mention Memo}

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 127358/2024 IA No. 127358/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

58.3 Connected

SLP(C) No. 14211/2024 XVII ALAKH NATH SHIKHAR SINGH AND ORS.

PANKAJ KUMAR

Versus

THE STATE OF JHARKHAND AND ORS.

PALLAVI LANGAR [R-1], [R-2], [R-3], [R-4], [R-5]

{Mention Memo}

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 116980/2024 IA No. 116980/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

58.4 Connected

SLP(C) No. 12271/2024 XVII SANIFUDDIN HUSSAIN AND ANR.

PANKAJ KUMAR

Versus

THE STATE OF JHARKHAND AND ORS.

PALLAVI LANGAR [R-1], [R-2], [R-3], [R-4], [R-5], [R-6],

[R-7], [R-8]

{Mention Memo}

IA No. 111542/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

58.5 Connected

Diary No. 51473-2023 XVII RAJENDRA RAM AND ORS.

PANKAJ KUMAR

Versus

STATE OF JHARKHAND AND ORS.

{Mention Memo}

FOR

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 144837/2024 IA No. 144837/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

58.6 Connected

SLP(C) No. 17648/2024 XVII MD. ALLAUDDIN ANSARI @ ALLAUDDIN ANSARI AND ORS.

PRAVEEN SWARUP

Versus

THE STATE OF JHARKHAND AND ORS.

{Mention Memo}

**FOR** 

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 166067/2024

FOR EXEMPTION FROM FILING O.T. ON IA 166069/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 169219/2024

FOR EXEMPTION FROM FILING O.T. ON IA 169221/2024

FOR STAY APPLICATION ON IA 216009/2024 FOR EXEMPTION FROM FILING O.T. ON IA 216010/2024

**IA No. 169221/2024 - EXEMPTION FROM FILING O.T.** 

IA No. 166069/2024 - EXEMPTION FROM FILING O.T.

IA No. 216010/2024 - EXEMPTION FROM FILING O T

IA No. 169219/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 166067/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**IA No. 216009/2024 - STAY APPLICATION** 

58.7 Connected

SLP(C) No. 21856/2024 XVII AJAY KUMAR PASWAN

MOHINI PRIYA

Versus

THE STATE OF JHARKHAND AND ORS.

{Mention Memo}

FOR ADMISSION and I.R.

58.8 Connected

SLP(C) No. 21855/2024

XVII

Versus

THE STATE OF JHARKHAND AND ORS.

{Mention Memo}

MUNNA PASWAN

59 SLP(C) No. 2806/2024

XVI

THE STATE OF WEST BENGAL AND ORS.

KUNAL CHATTERJI

C. K. RAI [R-1]

KUMAR MIHIR

MOHINI PRIYA

Versus

SRIMATI BINAPANI MURMU AND ORS.

**{Mention Memo}** 

IA No. 27004/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

60 SLP(C) No. 4972/2024

XIV

RENIA TAMIN

Versus

THE STATE OF ARUNACHAL PRADESH AND ORS.

ABHIMANYU TEWARI [R-1], [R-2], NISHANT KUMAR [R-3]

{Mention Memo}

**IA No. 58681/2024 - APPLICATION FOR** 

**VACATION OF INTERIM ORDER** 

IA No. 73622/2024 - MODIFICATION OF COURT

**ORDER** 

**IA No. 210071/2024 - PERMISSION TO FILE** 

APPLICATION FOR DIRECTION

**NEW DELHI** 

05-10-2024 19:52:55

ADDITIONAL REGISTRAR



#### **SUPREME COURT OF INDIA**

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ] DAILY CAUSE LIST FOR DATED: 14-10-2024

DAILY CAUSE LIST FOR DATED: 14-10-2024 COURT NO.: 9

HON'BLE MRS. JUSTICE B.V. NAGARATHNA HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH (TIME : 10:30 AM)

()			
MISCELLANEOUS HEARING			
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
		[TRANSFER PETITIONS]	
1	T.P.(C) No. 278/2023 IV-C	RINKU BAHETI	ANINDITA MITRA [P-1]
		Versus	
		SANDESH SHARDA	PRIYANK UPADHYAY [R-1]
		IA No. 22448/2023 - EX-PARTE STAY IA No. 22449/2023 - EXEMPTION FROM FILING	
		0.T.	
		IA No. 81126/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 63111/2024 - EXEMPTION FROM FILING O.T.	
		IA No. 183389/2023 - EXEMPTION FROM FILING O.T.	
		IA No. 157576/2023 - EXEMPTION FROM FILING O.T.	
		IA No. 52377/2024 - INITIATING CRIMINAL PROCESSDINGS U/S 340 OF CRPC	
		IA No. 149439/2023 - INTERLOCUTARY APPLICATION	
		IA No. 196951/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
		[BAIL MATTERS]	
2	SLP(Crl) No. 12767/2024 II	NITIN JAIN	VIKASH CHANDRA SHUKLA
		Versus	
		THE STATE OF UTTAR PRADESH	

THE STATE OF UTTAR PRADESH

IA No. 202752/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 202753/2024 - EXEMPTION FROM FILING

**0.T.** 

IA No. 202750/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(Crl) No. MOHD. AIHATESHAM KHAN

AKBAR SIDDIQUE

11555/2024 II-A

Versus

SATE OF MADHYA PRADESH PASHUPATHI NATH RAZDAN

[R-1]

IA No. 189162/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 189163/2024 - EXEMPTION FROM FILING

**0.T.** 

4 SLP(Crl) No. 11608/2024

II-A

SUMAN KUMAR

MOHAMMAD ASLAM

Versus

STATE OF BIHAR AZMAT HAYAT AMANULLAH

[R-1]

IA No. 190323/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 190326/2024 - EXEMPTION FROM FILING

O.T.

IA No. 190329/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

5 SLP(Crl) No. 13718/2024 II RAJENDRA SINGH

MANJU JETLEY

Versus

STATE OF UTTAR PRADESH

FOR ADMISSION and I.R. and IA

No.227749/2024-EXEMPTION FROM FILING O.T.

#### [ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

6 C.A. No. 8454/2022 M/S NARAYAN BUILDERS AND DEVELOPERS VIVEK JAIN [P-1]

XVII-A

IX

Versus

APARNA CHOUDHARY AND ANR.

KAUSTUBH SHUKLA [R-1]

{Mention Memo}

[ONLY I.A. NO. 212514/2024 IN C.A. NO. 8722/2022 IS LISTED UNDER THIS ITEM]

6.1 Connected M/S NARAYAN BUILDERS AND DEVELOPERS VIVEK JAIN

C.A. No. 8722/2022

XVII-A

Versus

RANJEET CHOUDHARY AND ANR. KAUSTUBH SHUKLA

[CAVEAT]

**{Mention Memo}** 

Only I.A No. 212514 of 2024 in C.A No. 8722 of 2022 to be listed before the Hon'ble Court.

IA No. 212514/2024 -

**CLARIFICATION/DIRECTION** 

#### [FRESH (FOR ADMISSION) - CIVIL CASES]

7 Diary No. 32705-2024 INCOME TAX OFFICER WARD-19 (2) 4, MUMBAI AND RAJ BAHADUR YADAV

ORS. Versus

NIKHIL CHANDRAKANT DHARIA

FOR ADMISSION and I.R. and IA

No.230345/2024-CONDONATION OF DELAY IN FILING and IA No.230347/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 

and IA No.230346/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

8 Diary No. 37460-2024 RAM SUMER AND ORS.

ROHIT KUMAR

XI

Versus

SRI NATH @ RAM DEEN AND ORS.

FOR ADMISSION and I.R. and IA

No.229230/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA

No.229220/2024-EXEMPTION FROM FILING O.T.

and

IA No.229219/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

9 Diary No. 37824-2024 JOINT COMMISSIONER AND ANR.

DISHA SINGH

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

RAJ BAHADUR YADAV

Versus

GOVERDHANDHAM ESTATE PRIVATE LIMITED AND

FOR ADMISSION and I.R. and IA

No.223886/2024-CONDONATION OF DELAY IN FILING and IA No.223887/2024-CONDONATION

OF DELAY IN REFILING / CURING THE

**DEFECTS** 

10 Diary No. 37961-2024 XII-A

ASSESSMENT UNIT, NATIONAL FACELESS

ASSESSMENT CENTRE AND ANR.

Versus

NAVANITHA PENTYALA

FOR ADMISSION and I.R. and IA

No.228236/2024-CONDONATION OF DELAY IN FILING and IA No.228237/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

10.1 Connected

Diary No. 39590-2024 XII-A

ASSESSMENT UNIT, NATIONAL FACELESS

ASSESSMENT CENTRE AND ANR.

Versus

NIKHILESH VEDIRE

FOR ADMISSION and I.R. and IA

No.227419/2024-CONDONATION OF DELAY IN FILING and IA No.227417/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

10.2 Connected

Diary No. 40905-2024 XII-A

THE PRINCIPAL COMMISSIONER OF INCOME TAX 2

HYDERABAD AND ORS.

Versus

THE KARIMNAGAR DISTRICT CO OPERATIVE

MARKETING SOCIETY LIMITED

FOR ADMISSION and I.R. and IA

No.229511/2024-CONDONATION OF DELAY IN FILING and IA No.229512/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

10.3 Connected ASSISTANT COMMISSIONER OF INCOME TAX AND RAJ BAHADUR YADAV Diary No. 38702-2024 ORS. XII-A Versus BORLAKUNTA ANANTHA LAXMI FOR ADMISSION and I.R. and IA No.229957/2024-CONDONATION OF DELAY IN FILING and IA No.229956/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 10.4 Connected OFFICE OF THE INCOME TAX OFFICER WARD 1, RAJ BAHADUR YADAV Diary No. 41603-2024 MAHABUB NAGAR AND ORS. XII-A Versus MOHAMMED ABDUL RAHMAN IA No.229970/2024-CONDONATION OF DELAY IN FILING and IA No.229969/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** 10.5 Connected UNION OF INDIA AND ORS. RAJ BAHADUR YADAV Diary No. 39929-2024 XII-A Versus JITHENDER REDDY CHINTHALA IA No.229986/2024-CONDONATION OF DELAY IN FILING and IA No.229987/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT** 11 Diary No. 38272-2024 M/S CHINTELS INDIA PVT. LTD. ANIKET DEEPAK AGRAWAL XIV Versus THE DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 73(1) DELHI IA No.227650/2024-CONDONATION OF DELAY IN **FILING** 12 SLP(C) No. 22993/2024 PAM DEVELOPMENTS PRIVATE LIMITED SARAD KUMAR SINGHANIA XVI Versus STATE OF WEST BENGAL AND ORS. FOR ADMISSION 13 Diary No. 39534-2024 UNION OF INDIA AND ORS. GURMEET SINGH MAKKER XII Versus THE SUPERINTENDENT ENGINEER FOR ADMISSION and I.R. and IA No.226561/2024-CONDONATION OF DELAY IN **FILING** 14 Diary No. 39616-2024 UNION OF INDIA GURMEET SINGH MAKKER

Versus

M/S AVI TREXIM PVT. LTD. AND ORS.

IA No.227013/2024-CONDONATION OF DELAY IN FILING and IA No.227012/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(C) No. 23401/2024 15 M/S BUILDMET FIBRES PVT. LTD. **NIKHIL SWAMI** XVII-A Versus ORIENTAL INSURANCE CO. LTD. FOR ADMISSION 15.1 Connected M/S BUILDMET FIBRES PVT. LTD. **NIKHIL SWAMI** SLP(C) No. 23404/2024 XVII-A Versus ORIENTAL INSURANCE CO. LTD. FOR ADMISSION 16 Diary No. 41607-2024 ROHIT SINGH AKSHAT SRIVASTAVA ΧI Versus KAMALA DEVI AND ORS. FOR ADMISSION and I.R. and IA No.228495/2024-CONDONATION OF DELAY IN FILING and IA No.228496/2024-EXEMPTION FROM FILING O.T. and IA No.228494/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) 17 SLP(C) No. 22919/2024 M/S ANIL RICE MILL PARUL SHUKLA ΧI Versus STATE OF UTTAR PRADESH AND ORS. FOR ADMISSION and I.R. and IA No.224862/2024-EXEMPTION FROM FILING O.T. 18 Diary No. 41975-2024 MANTRI VENKATA SATHYANARAYANA ANJANI AIYAGARI XVII-A Versus M/S LANCO HILLS TECHNOLOGY PARK PVT. LTD. FOR ADMISSION and I.R. and IA No.230578/2024-CONDONATION OF DELAY IN **FILING** COMMISSIONER OF CUSTOMS (IMPORT) 19 Diary No. 42993-2024 GURMEET SINGH MAKKER XVII Versus M/S GROUP PHARMACEUTICALS LTD IA No.228238/2024-CONDONATION OF DELAY IN FILING and IA No.228241/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228239/2024-STAY **APPLICATION** 20 SLP(C) No. 23423/2024 EMAAR INDIA LIMITED AND ANR. KRISHNAMOHAN K. IV-B Versus TEJAS HOMEBUILD PRIVATE LIMITED AND ORS. FOR ADMISSION and IA No.229717/2024-PERMISSION TO FILE ADDITIONAL **DOCUMENTS/FACTS/ANNEXURES** 21 SLP(C) No. 23452/2024 NILEENA V.K. AND ANR. MOHINI PRIYA XI-A

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION

#### [FRESH (FOR ADMISSION) - CRIMINAL CASES]

22 W.P.(Crl.) No. 407/2024 SURINDER KUMAR MITTAL ANIL KUMAR VERMA

X

Versus

THE STATE OF UTTARAKHAND AND ORS.

FOR ADMISSION and IA No.228437/2024EXEMPTION FROM FILING O.T. and IA
No.228436/2024-CLARIFICATION/DIRECTION

[FRESHLY / ADJOURNED MATTERS]

23 Diary No. 45131-2023 RAMESH KASHINATH PATIL ANAGHA S. DESAI II-A

Versus

THE STATE OF MAHARASHTRA AND ANR. KUNAL CHEEMA [CAVEAT]

FOR ADMISSION and IA No.71772/2024-EXEMPTION FROM FILING O.T. and IA No.71773/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

24 Diary No. 36035-2024 YUSUF MOHD. IRSHAD HANIF

II-A

Versus

THE STATE OF JHARKHAND AND ORS.

IA No.183312/2024-CONDONATION OF DELAY IN FILING and IA No.183315/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

Versus

No.183314/2024-EXEMPTION FROM FILING O.T. and IA No.183311/2024-PERMISSION TO FILE

PETITION (SLP/TP/WP/..)

25 Diary No. 42820-2024 HASEEN GAURI AND ORS. NITIN SINGH

II

STATE OF UP AND ANR. PRAVEEN CHATURVEDI

[CAVEAT]

FOR ADMISSION and IA No.220877/2024-EXEMPTION FROM FILING O.T. and IA No.220875/2024-PERMISSION TO FILE

PETITION (SLP/TP/WP/..)

[AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

26 SLP(Crl) No. 9556/2022 GEDDAM JHANSI AND ANR. IRSHAD AHMAD

Versus

THE STATE OF TELANGANA AND ORS.

DEVINA SEHGAL [R-1],

PARIJAT KISHORE [R-3]

26.1 Connected GEDDAM JHANSI SESHATALPA SAI BANDARU

SLP(Crl) No. 428/2024

Versus

П

П

THE STATE OF TELANGANA AND ANR. DEVINA SEHGAL [R-1]

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 263547/2023 IA No. 263547/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

27 SLP(Crl) No. 15259/2023

LRS. CHAGGAN LAL

A. ASHOK KUMAR

ROHINI MUSA

II

Versus

THE STATE OF RAJASTHAN

MILIND KUMAR [R-1]

FOR ADMISSION and I.R. and IA No.72435/2023-

EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.72439/2023-

**EXEMPTION FROM FILING O.T.** 

28 SLP(Crl) No. 6411-6413/2023

II-C

1-0415/2025

RAVI RAGHUNATH

Versus

THE STATE OF TAMIL NADU AND ANR.

D.KUMANAN [R-1], RAM SANKAR & CO [R-2]

IA No. 77113/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 77110/2023 - EXEMPTION FROM FILIN

IA No. 77110/2023 - EXEMPTION FROM FILING

**O.T.** 

29 SLP(Crl) No. 7674/2023

II-A

NARENDRA PRASAD @ NAGENDRA PRAJAPATI

BIPIN BIHARI SINGH

Versus

THE STATE OF BIHAR AND ANR.

PREM PRAKASH [R-1], NAMIT SAXENA [R-2]

IA No. 109035/2023 - EXEMPTION FROM FILING

O.T.

IA No. 109034/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

30 SLP(Crl) No. 11198/2024

11198/2024 II-A SITA YADAV AND ANR.

A. P. MOHANTY

Versus

THE STATE OF MADHYA PRADESH

MRINAL GOPAL ELKER [R-1]

**TO BE TAKEN UP IMMEDIATELY AFTER FRESH** 

CASES]

IA No. 173180/2024 - EXEMPTION FROM FILING

O.T.

31 SLP(Crl) No. 11681/2024

II-C

ANIL MAHAJAN

P. D. SHARMA

Versus

DHEERAJ SHARMA ALIAS TINKU AND ANR.

PIYUSH DWIVEDI [R-1], PASHUPATHI NATH RAZDAN

[R-2]

IA No.182329/2024-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

32 SLP(Crl) No. 13890/2024 II-A SAIBAJ NOORMOHAMMAD SHAIKH

NIDHI KHANNA

Versus

THE STATE OF MAHARASHTRA AND ANR.

IA No.188742/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

33 SLP(Crl) No. 11203/2024 II

**DHARMENDRA** 

AGAM SHARMA

Versus

STATE OF U.P.

RAJAT SINGH [R-1]

IA No. 183932/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 183931/2024 - EXEMPTION FROM FILING

O.T.

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

34 SLP(C) No. 17395/2015 THE STATE OF TRIPURA REVENUE DEPARTMENT

SHUVODEEP ROY [P-1], [P-2]

XIV

AND ANR. Versus

MADHUSUDHAN SAHA AND ORS.

M. P. DEVANATH [R-2], [R-3],

MUKESH KUMAR MARORIA [R-4]

SATYAJEET KUMAR [IMPL]

34.1 Connected

SLP(C) No. 17397/2015

THE STATE OF TRIPURA AND ORS.

SHUVODEEP ROY, [P-1],

[P-2], [P-3]

XIV

Versus

AND ANR.

M/S. OIL FIELD INSTRUMENTATION(INDIA) LTD.

VIVEK SHARMA [R-1], M. P.

DEVANATH [R-2]

35 SLP(C) No. 24185/2017

XII

SIVAKUMAR @ PALANIVELU

T. R. B. SIVAKUMAR

Versus

JESURAJ @ ANBARASAN

G. BALAJI [R-1]

S. S. SHROFF

36 SLP(C) No.

13243-13245/2019

ΙX

ATC TELECOM INFRASTRUCTURE PRIVATE

LIMITED

Versus

AMARAVATI MUNICIPAL CORPORATION AND ORS.

**BLACK & WHITE** SOLICITORS [R-1], AADITYA

ANIRUDDHA PANDE [R-4], RAMESHWAR PRASAD GOYAL [R-5], [R-6], [R-7], MANISH KUMAR GUPTA

[R-8], [R-9], [R-10]

IA No. 84998/2019 - EXEMPTION FROM FILING

O.T.

**IA No. 89209/2019 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

36.1 Connected

SLP(C) No. 16649/2019 IΧ

GTL INFRASTRUCTURE LIMITED

SANDEEP SUDHAKAR

**DESHMUKH** 

Versus

THE NAGPUR MUNICIPAL CORPORATION AND ANR.

RAMESHWAR PRASAD GOYAL [R-1], [R-1], [R-1],

[R-2], [R-2], [R-2]

**FOR** 

FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 103811/2019** 

FOR EXEMPTION FROM FILING O.T. ON IA

103812/2019

IA No. 103811/2019 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 103812/2019 - EXEMPTION FROM FILING

O.T.

37 SLP(C) No. 18671/2019

XII

R. RAJAGOPALAN (DEAD) THROUGH LRS.

**RAJEEV** 

MAHESHWARANAND ROY

ARULMIGU JAMBUKESWARAR AKILANDESWARI

**DEVASTHANAM** 

G. BALAJI [R-1]

IA No. 120125/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

38 Diary No. 2098-2020

XI-A

JAYANANDAN AND ANR.

M. A. CHINNASAMY

Versus

SURESH KUMAR AND ANR.

S. MAHENDRAN [R-1]

IA No. 19186/2020 - APPLICATION FOR

**SUBSTITUTION** 

IA No. 19187/2020 - CONDONATION OF DELAY

IN FILING SUBSTITUTION APPLN.

IA No. 19189/2020 - EXEMPTION FROM FILING

O.T.

IA No. 149579/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 19185/2020 - PERMISSION TO FILE

PETITION (SLP/TP/WP/..)

IA No. 19188/2020 - SETTING ASIDE AN

**ABATEMENT** 

39 SLP(C) No. 12309/2021

SANT STEELS AND ALLOYS PVT. LTD.

VIVEK GUPTA

Versus

GOVERNMENT OF INDIA AND ORS.

RAJ BAHADUR YADAV [R-2], SUDARSHAN SINGH RAWAT [R-3], VINAY GARG [R-4], GURMEET SINGH MAKKER

[R-5]

IA No. 77068/2022 - STAY APPLICATION

40 SLP(C) No. 11545-11551/2021

XVII-A

M/S SHYAM BEEJ BHANDAR AND ANR.

TULIKA MUKHERJEE

Versus

SURESH ETC.

VARUN MISHRA [R-1], [R-2],

[R-3], [R-4], [R-5], [R-6], [R-7]

IA No. 88733/2021 - EXEMPTION FROM FILING

O.T.

41 SLP(C) No. 17835/2022

IV-A

SHEETAL AND ORS.

DHARMAPRABHAS LAW

ASSOCIATES

Versus

MAHESH MAHIPATRAO PATIL AND ORS.

ANIRUDH SANGANERIA

[R-1]

IA No. 133243/2022 - EXEMPTION FROM FILING

O.T.

IA No. 48340/2023 - EXEMPTION FROM FILING

O.T.

IA No. 48339/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

42 SLP(C) No. 21195/2021 IV-B VIBHOR GARG

ANKIT SWARUP

Versus

NEHA

ANANTA PRASAD MISHRA

[R-1]

FOR ADMISSION and I.R. and IA No.169519/2021-PERMISSION TO FILE

**ADDITIONAL** 

DOCUMENTS/FACTS/ANNEXURES.......
IA No. 36760/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 169519/2021 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

43 SLP(C) No. 4307/2022 XI-A SULTHAN SAID IBRAHIM

HARSHAD V. HAMEED

Versus

PRAKASAN AND ORS.

MUKUND P. UNNY [R-1]

IA No. 65654/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

44 SLP(C) No. 3954/2022 IX ANAND APARTMENT CO OP HSG SOC. LTD.

Versus

AIKYA REALTY PVT. LTD. AND ORS.

VIKAS MEHTA [CAVEAT], SUDARSH MENON [R-2], CHIRAG M. SHROFF [R-3] RAHUL GUPTA [IMPL]

IA No. 92523/2022 - APPLICATION FOR

**PERMISSION** 

IA No. 77536/2022 - APPLICATION FOR

**PERMISSION** 

IA No. 32209/2022 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 71011/2022 -

INTERVENTION/IMPLEADMENT

IA No. 71004/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 75093/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

45 SLP(C) No. 2515/2023 XIV BUDHI RAM DEAD THR. LRS

NEERAJ SHEKHAR

Versus

NIKKU RAM AND ORS.

ROHIT KUMAR SINGH [R-2], [R-3], [R-4], [R-5], CHANDER SHEKHAR ASHRI [R-1], [R-6],

[R-7]

FOR ADMISSION and I.R. and IA No.15508/2023-EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT and IA No.15509/2023-

**EXEMPTION FROM FILING O.T** 

46 SLP(C) No. 23963/2022 IX CHHAYA H. MHATRE AND ORS.

AMIY SHUKLA

Versus

PANVEL MUNICIPAL CORPORATION AND ORS. **BLACK & WHITE** 

> SOLICITORS [R-1], SANJAY KUMAR VISEN [R-2], [R-3], NITEEN KUMAR SINHA [R-4]

IA No. 79815/2023 - ADDITION / DELETION /

**MODIFICATION PARTIES** 

IA No. 150084/2023 - APPROPRIATE

**ORDERS/DIRECTIONS** 

IA No. 201552/2022 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 150086/2023 - EXEMPTION FROM FILING

O.T.

**IA No. 201554/2022 - PERMISSION TO FILE** 

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

MEGHDOOT SERVICES LIMITED 47 C.A. No. 931/2023 NIHARIKA AHLUWALIA

Versus

XVII

THE REGISTRAR OF COMPANIES, WEST BENGAL AMRISH KUMAR [R-1] SOUMYA DUTTA [INT]

IA No. 29271/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT IA No. 104118/2023 - INTERVENTION

**APPLICATION** 

IA No. 32520/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 29273/2023 - PERMISSION TO PLACE

ADDITIONAL FACTS AND GROUNDS

SLP(C) No. 5881/2023 48 BALMUKUND JOSHI ADITYA JAIN XV

Versus

KALYAN SAHAY AND ORS.

RISHI MATOLIYA [R-1]

IA No. 50623/2023 - EXEMPTION FROM FILING O.T.

**IA No. 146642/2023 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 165588/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

49 SLP(C) No. 10043/2023 NILOFAR KHAN CHHAJU RAM AND ANR. XV

Versus

AJAY CHOUDHARY [R-1.2],

HANUMAN SAHAI SINCE DECEASED THROUGH LRS AND ORS.

[R-1.5], [R-1.4], [R-1.3], [R-1.6]

50 C.A. No. 6905/2023 GAIL (INDIA) LIMITED N. L. GANAPATHI

XVII

Versus

NATIONAL GREEN TRIBUNAL AND ORS.

GURMEET SINGH MAKKER [R-3], AVIJIT ROY [R-4],

PURNIMA KRISHNA [R-7]

IA No. 93902/2023 - EXEMPTION FROM FILING

O.T.

IA No. 93901/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 93904/2023 - PERMISSION TO FILE

**LENGTHY LIST OF DATES** 

IA No. 93906/2023 - STAY APPLICATION

51 Diary No. 20641-2023 **GOUR NITEI SING** SOMANATHA PADHAN XI-A Versus ADDL. DIST. MAGISTRATE BOUDH AND ORS. FOR ADMISSION and I.R. and IA No.152226/2023-CONDONATION OF DELAY IN FILING and IA No.152228/2023-EXEMPTION FROM FILING O.T. and IA No.152230/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.152223/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 152226/2023 - CONDONATION OF DELAY IN FILING IA No. 152228/2023 - EXEMPTION FROM FILING O.T. IA No. 152223/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES 52 Diary No. 20866-2023 RAM CHANDRA CHOUDHARY AND ORS. PURUSHOTTAM SHARMA TRIPATHI XV Versus ROOP NAGAR DUGDH UTPADAK SAHAKARI SAMITI NOOR RAMPAL [R-2], LTD AND ORS. NILOFAR KHAN [R-1], [R-3] IA No. 157224/2023 - CONDONATION OF DELAY IN FILING IA No. 53193/2024 - EXEMPTION FROM FILING O.T. IA No. 157226/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 53192/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION RAVINDRA DNYANOBA ZAGADE 53 SLP(C) No. 28098/2023 **MADHUMITA** BHATTACHARJEE IX Versus SAMRAT KRISHNARAO M/S GAJANAN DEVELOPERS AND ORS. SHINDE [R-1], [R-2], [R-3], PRAVARTAK SUHAS PATHAK [R-4], AADITYA ANIRUDDHA PANDE [R-5], [R-6], [R-7], [R-8], ANKITA CHAUDHARY a [R-40], BHARTI TYAGI [R-42] IA No. 248815/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT C.A. No. 7712/2023 M/S. RENAULT NISSAN AUTOMOTIVE INDIA PVT. 54 **CHARANYA** XVII-A LTD. LAKSHMIKUMARAN Versus THE COMMISSIONER OF G.S.T AND CENTRAL GURMEET SINGH MAKKER EXCISE [R-1] IA No.217360/2023-STAY APPLICATION 54.1 Connected M/S. CANON INDIA PVT. LTD. **CHARANYA** C.A. No. LAKSHMIKUMARAN 3242-3243/2024 XVII-A Versus

COMMISSIONER, GOODS AND SERVICE TAX,

MUKESH KUMAR MARORIA

[R-1]

FOR ADMISSION and IA No.50780/2024-EX-

		PARTE STAY	
55	SLP(C) No. 22803/2023 IX	MANJIT SINGH	ANASUYA CHOUDHURY
		Versus THE UNION OF INDIA AND ORS.	MUKESH KUMAR MARORIA [R-1], [R-2], [R-3]
		IA No. 208855/2023 - EXEMPTION FROM FILING O.T.	
56	Diary No. 45534-2023 IX	LAKHAN KARBHARI SONAWANE	KUNAL CHEEMA
		Versus KEDU RATAN AHER (DECEASED) THROUGH HIS LR AND ORS.	SURBHI KAPOOR [R-1.1], [R-4], [R-5], [R-6], [R-7]
		IA No. 245285/2023 - CONDONATION OF DELAY IN FILING IA No. 245286/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 245287/2023 - EXEMPTION FROM FILING O.T.	
57	SLP(C) No. 17194-17230/2024 IX	UNION OF INDIA AND ORS.	ARVIND KUMAR SHARMA
		Versus VIRAJ CHETAN SHAH AND ORS.	SACHIN PATIL [CAVEAT] [CAVEAT] [CAVEAT], RAJESH SRIVASTAVA [CAVEAT] [CAVEAT], RAHUL GUPTA [CAVEAT], PRANAV SARTHI [CAVEAT], PALASH SINGHAI [CAVEAT], a MANISH TIWARI, AAKASHI LODHA [R-40], ARUN AGGARWAL [R-47]
		IA No. 170333/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
58	Diary No. 36152-2024 XIV	VINOD KUMAR JAIN	MITTER & MITTER CO.
		<i>Versus</i> MUKUL JAIN AND ORS.	
		IA No.211123/2024-CONDONATION OF DELAY IN FILING and IA No.211124/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
59	Diary No. 37381-2024 XII	V.ANIMA MALAR	ANU GUPTA
		<i>Versus</i> S. AADHAVAN AND ORS.	
		IA No.208441/2024-CONDONATION OF DELAY IN FILING and IA No.208442/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	

60 SLP(C) No. 20569/2024 XII-A UNNAMU VENKATA REDDY

P. MOHITH RAO

Versus

S. NAZEER AHMED AND ORS.

VANDANA SHARMA [CAVEAT]

FOR ADMISSION and IA No.201737/2024-EXEMPTION FROM FILING O.T.

NEW DELHI 05-10-2024 19:53:10

ADDITIONAL REGISTRAR



#### **SUPREME COURT OF INDIA**

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

### LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 10

HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

#### **NOTE:**

Whenever written submissions are filed in a matter reserved by this Hon'ble Court, Advocates and parties in person are requested to email a soft copy in a pdf form to the email id: "writtensubmissions.jbp@gmail.com"

NOTE:-

[THIS BENCH WILL ASSEMBLE AFTER THE NORMAL WORK OF CHIEF JUSTICE COURT IS OVER]

#### MISCELLANEOUS HEARING

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate		
	[BAIL MATTERS]				
1	Diary No. 44839-2024 II-A	RAVI KISHORE AND ANR.	BADRI PRASAD SINGH		
		Versus			
		THE STATE OF MADHYA PRADESH			
	[FRESHLY / ADJOURNED MATTERS]				
2	MA 1950/2024 in Crl.A. No. 2776/2024 II-B	SHREEJI CHARANDAS SWAMI THROUGH CHAVDA DHARMESHBHAI HIMMATBHAI	PREM MALHOTRA		
	11-D	Versus			
		THE STATE OF GUJARAT	SWATI GHILDIYAL [R-1], [R-1], [R-3]		
		IN Crl.A. No 2776/2024,			
		IA No. 210989/2024 - EXTENSION OF TIME			

NEW DELHI 05-10-2024 19:53:33

ADDITIONAL REGISTRAR



#### SUPREME COURT OF INDIA

## [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

#### LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 12

HON'BLE MR. JUSTICE M.M. SUNDRESH HON'BLE MR. JUSTICE ARAVIND KUMAR

(TIME : 10:30 AM)

	MISCELLANEOUS HEARING			
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate	
		[TRANSFER PETITIONS]		
1	T.P.(C) No. 1015/2024 IV-C	NIKHAT PARVEEN	HARISH PANDEY	
		Versus MUJAHID AHSAN		
		IA No. 78378/2024 - EX-PARTE STAY		
		[BAIL MATTERS]		
2	SLP(Crl) No. 9038/2023 II-C	ABHISHEK BOINPALLY	KARANJAWALA & CO.	
		Versus DIRECTORATE OF ENFORCEMENT	ARVIND KUMAR SHARMA [R-1]	
		IA No. 91640/2024 - APPROPRIATE ORDERS/DIRECTIONS		
		IA No. 144704/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT		
		IA No. 59346/2024 - INTERIM BAIL		
		IA No. 148814/2023 - INTERIM BAIL IA No. 145664/2023 - PERMISSION TO FILE		
		ADDITIONAL DOCUMENTS/FACTS/ANNEXURES		
		IA No. 250968/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES		
2.1	Connected Diary No. 44355-2023 II-C	ABHISHEK BOINPALLY	KARANJAWALA & CO.	
		Versus DIRECTORATE OF ENFORCEMENT		
		IA No. 227018/2023 - CONDONATION OF DELAY IN FILING		
		IA No. 227019/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 228363/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES		
3	SLP(Crl) No. 14628/2023 II-B	GOPAKUMAR N	RADHA SHYAM JENA	

Versus

STATE OF KERALA AND ANR. NISHE RAJEN SHONKER

[R-1], [R-2]

IA No. 233401/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 233423/2023 - EXEMPTION FROM FILING

O.T.

3.1 Connected SLP(Crl) No.

14644/2023 II-B

MOHAMMED ASHRAF

RADHA SHYAM JENA

Versus

STATE OF KERALA AND ANR. NISHE RAJEN SHONKER

[R-1], ZULFIKER ALI P. S

[R-2]

IA No.233583/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.233584/2023-EXEMPTION FROM FILING O.T.

3.2 Connected SLP(Crl) No.

14722/2023 II-B

ANANDA PRASAD C

RADHA SHYAM JENA

Versus

THE STATE OF KERALA AND ANR.

NISHE RAJEN SHONKER

[R-1], [R-2]

IA No.234290/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.234292/2023-EXEMPTION FROM FILING O.T.

4 SLP(Crl) No. 2132/2024

II-A

AMIT NARESH SINHA

RAVINDRA SADANAND

**CHINGALE** 

Versus

THE STATE OF MAHARASHTRA AND ANR.

ROHINI MUSA [CAVEAT],

AADITYA ANIRUDDHA

PANDE [R-1]

IA No.36595/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.36589/2024-EXEMPTION FROM FILING O.T. IA No. 81553/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(Crl) No. 4964/2024 5

II-C

M. ASHOK AND ANR.

VAIRAWAN A.S.

Versus

STATE REP. BY INSPECTOR OF POLICE AND ANR.

SABARISH SUBRAMANIAN

B. KARUNAKARAN [INT]

**IA No. 100622/2024 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 96727/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

6 SLP(Crl) No. 7519/2024

II-B

MUNTAJIR

CHAND QURESHI

Versus

THE STATE OF UTTARAKHAND

7 SLP(Crl) No. 6633/2024

II

BHAGWAN SHARAN

BHARAT GUPTA [P-1]

Versus

THE STATE OF UTTAR PRADESH AND ANR. SAKSHI KAKKAR [R-1], ALOK VAJPAYEE [R-2] 8 SLP(Crl) No. 7577/2024 GOKUL RAMDAS ATHARE AND ANR. KAILAS BAJIRAO AUTADE II-A Versus THE STATE OF MAHARASHTRA AND ANR. AADITYA ANIRUDDHA PANDE [R-1], [R-2] **{Mention Memo}** FOR ADMISSION and I.R. and IA No.124053/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.124055/2024-EXEMPTION FROM FILING O.T. IA No. 124053/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 124055/2024 - EXEMPTION FROM FILING O.T. **GURPAL SINGH** 9 SLP(Crl) No. 9514/2024 C. SOLOMON II-B Versus THE STATE OF PUNJAB KARAN SHARMA [R-1] 10 SLP(Crl) No. 7972/2024 GAGANDEEP SINGH @GAGAN SHASHANK SINGH II-B Versus STATE OF PUNJAB SIDDHANT SHARMA [R-1] IA No. 130120/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 130119/2024 - EXEMPTION FROM FILING O.T. 11 SLP(Crl) No. 9192/2024 RAMILABEN RAJANKUMAR PATEL **SUMITA RAY** II-B Versus STATE OF GUJARAT SWATI GHILDIYAL [R-1] SLP(Crl) No. LALAN @ LALAN KUMAR @ LAL BABU YADAV @ LAL DANISH ZUBAIR KHAN 10402/2024 BABU KUMAR II-A Versus THE STATE OF BIHAR PUNIT VINAY [R-1] 13 SLP(Crl) No. SAJJAN KUMAR BHUIYA GAUTAM JHA 10580/2024 II-A Versus THE STATE OF JHARKHAND MADHUSMITA BORA [R-1], ARVIND KUMAR SHARMA [R-1] SWATI VAIBHAV 14 SLP(Crl) No. GAURAV BAJIRAO PAWAR 10032/2024 II-A Versus THE STATE OF MAHARASHTRA AND ANR. SANDEEP SUDHAKAR DESHMUKH [CAVEAT]. AADITYA ANIRUDDHA

IA No. 163300/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

PANDE [R-1]

IA No. 163301/2024 - EXEMPTION FROM FILING

**0.T.** 

15 SLP(Crl) No. 9483/2024 AMOL LAKHRA ALIAS JOY ANKITA CHAUDHARY II-C Versus THE STATE OF CHHATTISGARH AND ANR. RAVINDER KUMAR YADAV [R-1] IA No. 195875/2024 - EXEMPTION FROM FILING O.T. SLP(Crl) No. NAVIN KUMAR SINHA MOHIT KUMAR DARAAD 16 11050/2024 II-A Versus UNION OF INDIA **IA No. 180721/2024 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES 17 SLP(Crl) No. PURAN NATH BHAGWAN NATH GOSWAMI (SWAMI) PRAVIN SHARAD 12233/2024 **TEMBHEKAR** II-B Versus THE STATE OF GUJARAT SWATI GHILDIYAL [R-1] 18 SLP(Crl) No. INDRAJEET NASHKAR VANSHAJA SHUKLA 11031/2024 II-C Versus THE STATE OF CHHATTISGARH RAVINDER KUMAR YADAV [R-1] 19 SLP(Crl) No. MOHAMMED JABIR TALHA ABDUL RAHMAN 11581/2024 II-C Versus NATIONAL INVESTIGATION AGENCY ARVIND KUMAR SHARMA [R-1] 20 SLP(Crl) No. SHAILESH KUMAR PANDEY V. D. KHANNA 11385/2024 II-B Versus THE UNION OF INDIA ARVIND KUMAR SHARMA [R-1] FOR ADMISSION VIVEK GUPTA 21 SLP(Crl) No. NARPAT DAN 11592/2024 TT Versus THE STATE OF RAJASTHAN NIDHI JASWAL [R-1] 22 SLP(Crl) No. AMIT KUMAR **PUNIT VINAY** 11632/2024 ΙΙ Versus THE STATE OF UTTAR PRADESH AND ORS. RAJAT SINGH [R-1], [R-2],

[R-3]

23 SLP(Crl) No. 11422/2024 II-A BHARTI RAJPUT

R. H. A. SIKANDER

Versus

THE STATE OF MADHYA PRADESH

YASHRAJ SINGH BUNDELA

ANUPAM RAINA [IMPL]

24 SLP(Crl) No. 12542/2024

12542/2024 II-C BHUSHAN @ VEERA

ANIL KUMAR VERMA

Versus

STATE (NCT OF DELHI)

MUKESH KUMAR MARORIA [R-1]

25 Diary No. 43084-2024

II-A

RAJIV SAXENA

ASHWARYA SINHA

Versus

THE STATE OF MAHARASHTRA

IA No.228861/2024-CONDONATION OF DELAY IN FILING and IA No.228860/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.228859/2024-EXEMPTION FROM FILING O.T.

26 SLP(Crl) No. 13887/2024

II-B

PRIYARENJAN

VAIRAWAN A.S

Versus

THE STATE OF KERALA AND ANR.

IA No.230513/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.230514/2024-EXEMPTION FROM FILING O.T.

27 SLP(Crl) No. 13766/2024

II-B

IMRAN RANA

HOODA & CO.

Versus

STATE OF HARYANA

IA No.228501/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228502/2024-EXEMPTION FROM FILING O.T.

28 SLP(Crl) No. 13798/2024

II-A

ANIL SHARMA

VIKRANT SINGH BAIS

Versus

THE STATE OF MADHYA PRADESH AND ANR. FOR ADMISSION and IA No.229424/2024-

**EXEMPTION FROM FILING O.T.** 

#### [FRESH (FOR ADMISSION) - CIVIL CASES]

29 Diary No. 20458-2024

IV-C

AMRIT

CHAITANYA

Versus

THE STATE OF MADHYA PRADESH AND ANR.

IA No.229939/2024-CONDONATION OF DELAY IN FILING and IA No.229938/2024-EXEMPTION FROM FILING O.T. and IA No.229941/2024-

CONDONATION OF DELAY IN

#### **REFILING / CURING THE DEFECTS**

**CHAITANYA** 29.1 Connected **BHAGIRATH** Diary No. 20463-2024 IV-C Versus THE STATE OF MADHYA PRADESH AND ANR. IA No.230378/2024-CONDONATION OF DELAY IN FILING and IA No.230376/2024-EXEMPTION FROM FILING O.T. and IA No.230380/2024-**CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS** 30 MOHAR PAL AND ANR. ANKIT SWARUP Diary No. 20768-2024 IV-B Versus STATE OF HARYANA AND ORS. FOR ADMISSION and I.R. and IA No.228483/2024-EXEMPTION FROM FILING O.T. and IA No.228485/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** Diary No. 22073-2024 PURNIMA KRISHNA 31 **MURTHY** XII Versus SUMATHI AND ORS. FOR ADMISSION and I.R. and IA No.227394/2024-EXEMPTION FROM FILING O.T. and IA No.227393/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 32 Diary No. 29219-2024 UNION TERRITORY OF J AND K AND ORS. PASHUPATHI NATH RAZDAN XII-A Versus **GUCHHU RAM** IA No.217885/2024-CONDONATION OF DELAY IN FILING and IA No.217887/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT and IA** No.217889/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** 33 Diary No. 32891-2024 N SENTHILKUMAR B. KARUNAKARAN XII Versus B. THANIGESWARI AND ORS. IA No.225194/2024-CONDONATION OF DELAY IN FILING and IA No.225193/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **JUDGMENT and IA** No.225195/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS** Diary No. 36716-2024 MAHANT GANESH DAS JI SATYA KAM SHARMA XII-A Versus STATE OF JAMMU AND KASHMIR AND ANR. FOR ADMISSION and IA No.230508/2024-**CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS** 

MUKESH KUMAR SHARMA

RAVI AND ORS.

35

XI

Diary No. 37465-2024

Versus

RAJA RAM AND ORS.

IA No.225090/2024-CONDONATION OF DELAY IN FILING and IA No.225092/2024-EXEMPTION

FROM FILING O.T.

36 Diary No. 37818-2024 XIV MANOJ KUMAR AGARWAL

AKSHAT BAJPAI

Versus

UNION OF INDIA AND ORS.

IA No.229495/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229497/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.229491/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

ADDITIONAL DOCUMENTS/PACTS/A

37 Diary No. 39670-2024 XII M SELVARAJ

JAY KISHOR SINGH

Versus SASIKALA

IA No.227299/2024-CONDONATION OF DELAY IN FILING and IA No.227310/2024-EXEMPTION FROM FILING O.T.

38 Diary No. 39834-2024 IV-B

RAMESH KUMAR AND ORS.

RAJIV RANJAN DWIVEDI

Versus

THE STATE OF HARYANA AND ORS.

IA No.228288/2024-CONDONATION OF DELAY IN FILING and IA No.228289/2024-EXEMPTION FROM FILING O.T.

39 Diary No. 40464-2024 IX

JYOTI ASHOK KAHAR (LACHURE) AND ORS.

PRAGYA BAGHEL

Versus

LATABAI ASHOK WAGHALE AND ORS.

IA No.228623/2024-CONDONATION OF DELAY IN FILING and IA No.228625/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.228628/2024-EXEMPTION FROM FILING O.T.

40 Diary No. 41579-2024 XI HARI PRASAD MAURYA

VIDHI INTERNATIONAL

Versus

PHOOL CHAND AND ORS.

IA No.228523/2024-CONDONATION OF DELAY IN FILING and IA No.228524/2024-EXEMPTION

FROM FILING O.T.

41 SLP(C) No. 23562-23563/2024 XII K. BALARAMAN

ANJANI AIYAGARI

Versus

K. VENUGOPAL AND ORS.

FOR ADMISSION and IA No.230736/2024-

**EXEMPTION FROM FILING O.T.** 

42 Diary No. 43174-2024 IV-A

HABEEBUNNISSA AND ANR.

SANCHITA AIN

Versus

SULTAN MOHIYUDDIN AND ORS.

IA No.228362/2024-CONDONATION OF DELAY IN FILING and IA No.228359/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.228361/2024-EXEMPTION FROM FILING O.T.

STATE OF HIMACHAL PRADESH AND ORS. 43 Diary No. 43185-2024 KETAN PAUL XIV Versus LAIQ RAM

> IA No.229673/2024-CONDONATION OF DELAY IN FILING and IA No.229674/2024-EXEMPTION FROM FILING O.T. and IA No.229672/2024-PERMISSION TO FILE ADDITIONAL **DOCUMENTS/FACTS/ANNEXURES**

44 SLP(C) No. 22529/2024 BAREILLY DEVELOPMENT AUTHORITY BAREILLY RAKESH UTTAMCHANDRA ΧI

**UPADHYAY** Versus

CHAMELI DEVI AND ORS.

FOR ADMISSION and IA No.221647/2024-**EXEMPTION FROM FILING O.T.** 

45 SLP(C) No. 23419/2024 RATTAN SINGH ANKIT SWARUP

Versus

DHARAM SINGH AND ANR.

FOR ADMISSION and I.R. and IA

No.229483/2024-EXEMPTION FROM FILING O.T.

VANTHARAM VISWANADHA RAO AND ANR. AMEYAVIKRAMA THANVI 46 Diary No. 43697-2024

Versus

XII-A

IV-B

VADLAMANI PADMAJA

IA No.228579/2024-CONDONATION OF DELAY IN

**FILING** 

YAKUB BAIG TRUST PANVEL ERSTWHILE 47 SLP(C) No. 22975/2024 PRAGYA BAGHEL

IX

MOMINPADA MASJID YAKUB BAIG TRUST

Versus

GANU MAHADU GAIKAR AND ORS. SURBHI KAPOOR [CAVEAT]

FOR ADMISSION and IA No.225654/2024-

**EXEMPTION FROM FILING O.T.** 

48 SLP(C) No. 22823/2024

XI

HARI SHANKER GUPTA AND ANR.

SATYA VEER SINGH

Versus

SHARAD AGARWAL PAI AMIT [CAVEAT]

FOR ADMISSION and I.R. and IA

No.223896/2024-EXEMPTION FROM FILING O.T.

49 SLP(C) No. 23402/2024 GIRIGILLA SRINIVAS AND ANR. RAAVI YOGESH VENKATA

XII-A

Versus

G ALLEN AND ORS. ANKOLEKAR GURUDATTA

[CAVEAT]

IA No.229408/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229409/2024-EXEMPTION FROM FILING O.T.

50 MA 2091/2024 in C.A.

No. 10505/2013

RAJESHWAR DASS (D) THROUGH LRS.

ANKIT GOEL

IV

Versus SNEH LATA

IN C.A. No. - 10505/2013,

FOR ADMISSION and IA No.226943/2024-

RESTORATION

[FRESH (FOR ADMISSION) - CRIMINAL CASES]

Diary No. 36177-2024

II-C

AJITH KUMAR AND ANR.

BALAJI SRINIVASAN

Versus

THE STATE OF TAMIL NADU AND ORS.

IA No.228347/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228346/2024-EXEMPTION FROM FILING O.T.

and IA

No.228348/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

52 SLP(Crl) No. 13589/2024

II

BHARAT LAL

VENKITA SUBRAMONIAM

T.R

Versus

STATE OF U. P. AND ORS.

FOR ADMISSION and IA No.225338/2024-

**EXEMPTION FROM FILING O.T.** 

53 Diary No. 42797-2024

Η

STATE OF RAJASTHAN

KETAN PAUL

Versus **RAVINDRA** 

IA No.228468/2024-CONDONATION OF DELAY IN

**FILING** 

53.1 Connected

II

Diary No. 42799-2024

STATE OF RAJASTHAN

KETAN PAUL

Versus **SURENDRA** 

IA No.228488/2024-CONDONATION OF DELAY IN

**FILING** 

54 Diary No. 42943-2024

II

HAR LAL

NISHANT BISHNOI

Versus

STATE OF RAJASTHAN

IA No.221578/2024-CONDONATION OF DELAY IN FILING and IA No.221577/2024-EXEMPTION

FROM FILING O.T.

55 SLP(Crl) No. 13770/2024

SUNIL GUPTA

ADITYA JAIN

Versus

STATE OF RAJASTHAN AND ORS.

FOR ADMISSION and I.R. and IA

No.228525/2024-EXEMPTION FROM FILING O.T.

#### [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

THE STATE OF BIHAR AND ORS. 56 SLP(Crl) No. AZMAT HAYAT AMANULLAH

7676-7677/2024

II-A

Versus

SUKHDANI DEVI ROHIT KUMAR SINGH [CAVEAT] [CAVEAT], [R-1],

[R-2]

{Mention Memo}

57 SLP(Crl) No. 11591/2024 (SCLSC) II

**ROOP CHAND** 

E. R. SUMATHY

Versus

THE STATE OF RAJASTHAN

58 SLP(Crl) No. **MAHADEO** SACHIN SHANMUKHAM

PUJARI

12820/2024

II-A

Versus

STATE OF MAHARASHTRA AADITYA ANIRUDDHA

PANDE [R-1]

FOR ADMISSION

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

Diary No. 29884-2024 UJJWAL SINGH 59 USHA KIRAN SAXENA

IV-C

Versus

DINESH SAXENA AND ORS.

IA No.195759/2024-CONDONATION OF DELAY IN FILING and IA No.195758/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS.

60 SLP(C) No. 17574/2024 DASHO LAL AND ORS. ANKUR YADAV

XI

Versus

KUNWAR SANT BUX SINGH MEMORIAL RAJESH GULAB INAMDAR

[CAVEAT] CHARITABLE SOCIETY AND ORS.

FOR ADMISSION and I.R. and IA

No.173066/2024-EXEMPTION FROM FILING O.T.

**NEW DELHI** 

05-10-2024 19:54:01

ADDITIONAL REGISTRAR



#### SUPREME COURT OF INDIA

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 13

HON'BLE MS. JUSTICE BELA M. TRIVEDI HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA (TIME : 10:30 AM)

MICCELL ANEQUIC HEAD

	MISCELLANEOUS HEARING				
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate		
		[TRANSFER PETITIONS]			
1	MA 1371/2024 in T.P.(C) No. 528/2022 XII-A	SHUBHRA VERMA	RAM LAL ROY , MADHU MOOLCHANDANI		
		<i>Versus</i> SURENDERA MAHADASU	S. JANANI [R-1]		
		IN T.P.(C) No 528/2022, FOR ADMISSION and IA No.125650/2024- APPROPRIATE ORDERS/DIRECTIONS			
		[BAIL MATTERS]			
2	SLP(Crl) No. 12675/2024 II-B	NAGRAJ T @ CHARLES	ABHIMANYU TEWARI		
		<i>Versus</i> U.T. OF CHANDIGARH			
		IA No. 209817/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT			
3	SLP(Crl) No. 13749/2024 II-A	NILESH SHANTARAM WANI	ROHIT KUMAR SINGH		
		Versus			
		THE STATE OF MAHARASHTRA AND ORS.			
		FOR ADMISSION and IA No.228305/2024- EXEMPTION FROM FILING O.T.			
4	Diary No. 41086-2024 II-C	SHANI PASI	CHANDRIKA PRASAD MISHRA		
		Versus STATE OF CHHATTISGARH			
		FOR ADMISSION and I.R. and IA No.228015/2024-CONDONATION OF DELAY IN FILING and IA No.228016/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228010/2024-EXEMPTION FROM FILING O.T.			
5	SLP(Crl) No. 13824/2024	PRUTHIVRAJ SINGH	NARENDER KUMAR VERMA		

II-C

Versus

THE STATE OF KARNATAKA

IA No.229744/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229745/2024-EXEMPTION FROM FILING O.T.

6 SLP(Crl) No. 13765/2024 II-B VISHAL VERMA @ SHALLU VISHAL VERMA@

SHALLU

Versus

THE STATE OF PUNJAB FOR ADMISSION

7 SLP(Crl) No. 13723/2024 II

ANSHUL KUMAR SHARMA

SUDHIR NAAGAR

SHASHANK TRIPATHI

Versus

THE STATE OF UTTAR PRADESH

FOR ADMISSION and IA No.227903/2024-EXEMPTION FROM FILING O.T. and IA No.227902/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

8 SLP(Crl) No. 13593/2024 II-A NEERAJ RANA

NISHANT KUMAR

Versus

STATE OF MADHYA PRADESH
FOR ADMISSION and I.R. and IA

No.225775/2024-EXEMPTION FROM FILING O.T.

9 SLP(Crl) No. 13769/2024 II-A YASH KALPESH RAJPARA

HIMANSHU MEHRA

Versus

THE STATE OF MAHARASHTRA

IA No.228518/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228519/2024-EXEMPTION FROM FILING O.T.

10 SLP(Crl) No. 13910/2024 II-B ANIL KUMAR BHATIA

SUNITA SHARMA

Versus

DIKSHA AND ANR. **FOR ADMISSION** 

11 Diary No. 44075-2024 II-A VARSHA BAJRANG JADHAV

PANKHURI BHARDWAJ

Versus

STATE OF MAHARASHTRA

IA No.225698/2024-CONDONATION OF DELAY IN FILING and IA No.225695/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.225696/2024-EXEMPTION FROM FILING O.T.

12 SLP(Crl) No. 13681/2024 II VIRENDER @ VIRU

ASHISH KUMAR UPADHYAY

Versus

STATE OF RAJASTHAN

FOR ADMISSION and IA No.227011/2024-

**EXEMPTION FROM FILING O.T.** 

13 SLP(Crl) No. 13717/2024

CHAMAN LAL DIWAKAR

SABARISH SUBRAMANIAN

Versus

THE STATE OF UTTAR PRADESH AND ORS. FOR ADMISSION and IA No.227734/2024-

**EXEMPTION FROM FILING O.T.** 

SLP(Crl) No. 14 13748/2024 II-C

CHELLAMUTHU AND ANR.

VIKASH SINGH

Versus

THE STATE REP. BY THE INSPECTOR OF POLICE

FOR ADMISSION and I.R. and IA

No.228308/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA

No.228309/2024-EXEMPTION FROM FILING O.T.

#### [ORDERS (INCOMPLETE MATTERS / IAs / CRLMPs)]

15 SLP(Crl) No. 447/2024 SHAILESH KUMAR

RASHI BANSAL

II-C

Versus

NISHA S KUMAR SHRIYA MAINI [R-1]

{Mention Memo}

[ ONLY IA NO. 210909/2024 IN SLP(CRL) NO. 447/2024 IS LISTED UNDER THIS ITEM ] IA No. 210909/2024 - APPLICATION FOR VACATION OF INTERIM ORDER

#### [FRESH (FOR ADMISSION) - CIVIL CASES]

Diary No. 20192-2024 16

XVII-A

M/S. AD BUREAU ADVERTISING PVT. LTD.

VIRESH B. SAHARYA

Versus

CHIEF MANAGER CENTRAL BANK OF INDIA AND

IA No.226670/2024-CONDONATION OF DELAY IN FILING and IA No.226675/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226668/2024-STAY APPLICATION and IA No.226678/2024-CONDONATION OF DELAY IN REFILING /

**CURING THE DEFECTS** 

17 Diary No. 20255-2024 XI-A

SAMAPIKA BISWAL

Versus

SURYAKANTI DASH AND ORS.

THE STATE OF ODISHA AND ORS.

IA No.228294/2024-CONDONATION OF DELAY IN FILING and IA No.228299/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.228296/2024-CONDONATION OF DELAY IN **REFILING / CURING THE DEFECTS and IA** No.228298/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

18	Diary No. 27641-2024 X	PREM CHAND VERMA	ANIL KUMAR
		Versus CENTRAL WAREHOUSING CORPORATION FOR ADMISSION and IA No.225225/2024- EXEMPTION FROM FILING O.T. and IA No.225224/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
19	Diary No. 28649-2024 XVII	LALAN PRASAD	BINISA MOHANTY
		Versus THE STATE OF JHARKHAND AND ORS. IA No.229170/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.229168/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS	
20	Diary No. 38152-2024 XI-A	THE STATE OF KERALA AND ORS.	C. K. SASI
		Versus M/S. RDS PROJECTS LTD	KRISHNA DEV JAGARLAMUDI [CAVEAT]
		IA No.220151/2024-CONDONATION OF DELAY IN FILING and IA No.220148/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
21	SLP(C) No. 23354/2024 IX	M/S VARIETY POLYESTERS LTD	ROHIT ANIL RATHI
		Versus WESTERN COALFIELDS LTD AND ORS. IA No.228471/2024-EXEMPTION FROM FILING	
22	SLP(C) No. 23296/2024	C/C OF THE IMPUGNED JUDGMENT SANGEETA SINHA AND ORS.	SUSHIL BALWADA
22	XVI	Versus THE STATE OF BIHAR AND ORS. FOR ADMISSION and I.R. and IA No.228039/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228040/2024-EXEMPTION FROM FILING O.T.	SCOTTLE BALWADA
23	SLP(C) No. 23407/2024 XII	C. B. SARVESWAWARI AND ORS.	MOHD. ZAHID HUSSAIN
		Versus M/S MURUGESAN IMPEX PVT. LTD. AND ORS. FOR ADMISSION	
24	Diary No. 40572-2024 XIV	Versus UNION OF INDIA AND ORS. IA No.228217/2024-CONDONATION OF DELAY IN FILING and IA No.228221/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228226/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	VARDHMAN KAUSHIK

25	Diary No. 40848-2024 XI	MOHAMMAD NASEEM ALI	ABHINAV AGRAWAL
		Versus	
		STATE OF UTTAR PRADESH AND ORS.	
		FOR ADMISSION and I.R. and IA No.229666/2024-CONDONATION OF DELAY IN FILING and IA No.230499/2024-EXEMPTION	
		FROM FILING O.T. and IA No.229665/2024-EXEMPTION FROM FILING O.T.	
		and IA No.230498/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
26	Diary No. 42486-2024 XVI	SHESHANK KUMAR	NITESH RANJAN
		Versus THE REGISTRAR GENERAL PATNA HIGH COURT, PATNA AND ORS.	
		IA No.229578/2024-CONDONATION OF DELAY IN FILING and IA No.229576/2024-EXEMPTION FROM FILING O.T.	
27	Diary No. 42805-2024 XII	UNION OF INDIA AND ORS.	AMRISH KUMAR
		<i>Versus</i> M. VELAYUTHAM AND ORS.	
		IA No.227739/2024-CONDONATION OF DELAY IN FILING	
28	Diary No. 42832-2024 (SCLSC) IX	JAGANNATH TIKARAM MAHAVAR	MD. SHAHID ANWAR
		Versus	
		OIL AND NATURAL GAS CORPORATION LIMITED  IA No.225756/2024-CONDONATION OF DELAY IN FILING	
29	C.A. No. 10966/2024 XVII	M/S.BETWA COTTAGE PRIVATE LIMITED	KHAITAN & CO.
		<i>Versus</i> KAMAL CHATTERJEE AND ORS.	
		FOR ADMISSION and IA No.228274/2024-EX- PARTE STAY	
29.1	Connected C.A. No. 10997/2024 XVII-A	ANISH HEMANI	PRIYA PURI
		<i>Versus</i> KAMAL CHATTERJEE AND ORS.	
		FOR ADMISSION and IA No.229518/2024-STAY APPLICATION	
30	SLP(C) No. 22995/2024 IX	WESTERN COAL FIELDS LTD	SUMIT TETERRWAL
		Versus	HIDIOEDIOE LAW OFFICE
		NAMDEO AND ORS.	JURISTRUST LAW OFFICES [CAVEAT]
		IA No.226007/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226009/2024-EXEMPTION FROM FILING O.T.	
31	Diary No. 44088-2024 XII	THE DIRECTOR OF SCHOOL EDUCATION AND ORS.	D.KUMANAN
	2111	Versus	

V. ANUSUYA DEVI

IA No.225927/2024-CONDONATION OF DELAY IN FILING and IA No.225929/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.225932/2024-EXEMPTION FROM FILING O.T.

32 Diary No. 44702-2024

XIV

STATE OF HIMACHAL PRADESH AND ORS.

KETAN PAUL

Versus JETHU RAM

IA No.228261/2024-CONDONATION OF DELAY IN

**FILING** 

33 SLP(C) No. 23588/2024

IV-A

CHANNAYYA AND ORS.

ANURADHA MUTATKAR

Versus

THE RESIDENT COMMISSIONER KARNATAKA

**BHAVAN** 

FOR ADMISSION and I.R. and IA

No.230883/2024-EXEMPTION FROM FILING O.T.

34 SLP(C) No. 23552/2024

IX

HITESH PATEL

BHUSHAN MAHENDRA OZA

Versus

ASMITA MOGRA CHS LTD. AND ORS.

RIDDHI SANCHETI [CAVEAT]

FOR ADMISSION and I.R. and IA

No.230598/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.231778/2024-PERMISSION TO FILE

**ADDITIONAL** 

**DOCUMENTS/FACTS/ANNEXURES** 

#### [FRESH (FOR ADMISSION) - CRIMINAL CASES]

35 SLP(Crl) No. 13435/2024

II-C

 $M\ RAJKUMAR$ 

GARIMA JAIN

Versus

THE DEPUTY DIRECTOR

FOR ADMISSION and I.R. and IA

No.221831/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA

No.221830/2024-EXEMPTION FROM FILING O.T.

and

IA No.221829/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

36 Diary No. 42996-2024

ΙΙ

FAISAL DAYYANI

SATISH PANDEY

Versus

THE STATE OF TELANGANA

IA No.226871/2024-CONDONATION OF DELAY IN FILING and IA No.226873/2024-EXEMPTION

FROM FILING O.T.

37 Diary No. 43980-2024

II-C

SONU CHAUHAN

MANJEET CHAWLA

Versus

STATE OF HIMACHAL PRADESH

FOR ADMISSION and I.R. and IA

No.229059/2024-CONDONATION OF DELAY IN FILING and IA No.229061/2024-EXEMPTION

FROM FILING O.T.

38 Diary No. 44108-2024 II-B

KINNAR GOURI NAIK

KEDAR NATH TRIPATHY

Versus

THE STATE OF ODISHA

IA No.229066/2024-CONDONATION OF DELAY IN

**FILING** 

39 Diary No. 44228-2024 (SCLSC) II-C

SHANKAR RAM

E. R. SUMATHY

Versus

THE STATE OF CHHATTISGARH

IA No.230154/2024-CONDONATION OF DELAY IN FILING and IA No.230156/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

40 Diary No. 44598-2024 II-B

**SUMAN** 

APOORVA SINGHAL

Versus

UTTAM ALIAS SURESH KUMAR AND ANR. FOR ADMISSION and IA No.229575/2024-**EXEMPTION FROM FILING O.T. and IA** No.229573/2024-PERMISSION TO FILE

**PETITION (SLP/TP/WP/..)** 

#### [FRESHLY / ADJOURNED MATTERS]

41 Diary No. 26689-2024 II-C

UNION TERRITORY OF JAMMU AND KASHMIR

PASHUPATHI NATH RAZDAN

Versus

PEERZADA SHAH FAHAD

IA No.192810/2024-CONDONATION OF DELAY IN FILING and IA No.192812/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.192811/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

41.1 Connected

Diary No. 26690-2024 II-C

UNION TERRITORY OF JAMMU AND KASHMIR

PASHUPATHI NATH RAZDAN

TOM JOSEPH

Versus

PEERZA DA SHAH FAHAD

FOR ADMISSION and I.R. and IA

No.196461/2024-CONDONATION OF DELAY IN FILING and IA No.196465/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

and IA No.196464/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

Diary No. 34069-2024 42 XI-A

PERINGILIPPURAM SREE BHUVANESWARY TEMPLE

AND ORS.

Versus

KERALA GOVERNMENT AND ORS.

IA No.194003/2024-CONDONATION OF DELAY IN FILING and IA No.194005/2024-EXEMPTION FROM FILING O.T.

42.1 Connected

Diary No. 43890-2024 XI-A PERINGILLIPURAM SREEBHUVANESWARI TEMPLE

AND ORS.

Versus

UMA MOHAN AND ORS.

IA No.224405/2024-CONDONATION OF DELAY IN FILING and IA No.224406/2024-EXEMPTION

FROM FILING O.T.

43 SLP(Crl) No. 11864/2024

II

LAKSHMAN CHAUHAN

SUPRIYA JUNEJA

TOM JOSEPH

Versus

STATE OF ASSAM AND ANR.

FOR ADMISSION and IA No.195551/2024-

**EXEMPTION FROM FILING O.T.** 

44 Diary No. 35629-2024

XV

RITURAJ GARG AND ORS.

CHITRANGDA RASTRAVARA

Versus

RAJASTHAN PARA MEDICAL COUNCIL AND ORS.

FOR ADMISSION and I.R. and IA

No.196558/2024-CONDONATION OF DELAY IN FILING and IA No.196559/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

and IA No.196562/2024-PERMISSION TO FILE

**LENGTHY LIST OF DATES** 

44.1 Connected

Diary No. 35648-2024

XV

ASHWANI KUMAR SEN AND ORS.

CHITRANGDA RASTRAVARA

Versus

RAJASTHAN PARA MEDICAL COUNCIL AND ORS.

IA No.197684/2024-CONDONATION OF DELAY IN FILING and IA No.197687/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.197689/2024-EXEMPTION FROM FILING O.T. and IA No.197688/2024-PERMISSION TO FILE

LENGTHY LIST OF DATES

45 Diary No. 35952-2024

XV

M/S BIGFOOT BUILDIVISION LLP

VANYA GUPTA

Versus

JAIPUR DEVELOPMENT AUTHORITY (JDA) AND ORS.

IA No.197947/2024-CONDONATION OF DELAY IN FILING and IA No.197951/2024-PERMISSION TO

FILE PETITION (SLP/TP/WP/..)

46 Diary No. 36680-2024

II-A

SUKMIN DEVI @ SUKMANI DEVI AND ANR.

**AMIT SHARMA** 

Versus

THE STATE OF BIHAR AND ANR.

IA No. 199379/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 199378/2024 - EXEMPTION FROM FILING

**0.T.** 

### [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

47	Diary No. 232-2022 II	TUSHAR SINGHA	PRAVIR CHOUDHARY
		Versus THE STATE OF TRIPURA IA No.251683/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 251683/2023 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 251684/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
48	SLP(Crl) No. 9403/2022 II-C	BHARAT LAL CHANDRAKAR	SAMEER SHRIVASTAVA
		Versus THE STATE OF CHHATTISGARH AND ORS.	RAVINDER KUMAR YADAV [R-1], [R-2], [R-3], [R-4], [R-5], MUKESH KUMAR MARORIA [R-7], SHASHI KIRAN [R-8]
		IA No. 141437/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 141438/2022 - EXEMPTION FROM FILING O.T.	
49	SLP(Crl) No. 4513/2024 II-A	PIRU KHAN @ BIRU KHAN	SOMANATHA PADHAN
		Versus THE STATE OF JHARKHAND	MADHUSMITA BORA [R-1]
50	SLP(Crl) No. 12607/2023 II-A	RAM BINOD JHA	SIDDHARTH JAIN
		Versus PRIYA MISHRA	KUMAR SAMBHRANT KRISHNA [R-1]
		{Mention Memo} [MEDIATION REPORT RECEIVED] IA No. 203913/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
51	Crl.A. No. 3738/2023 II	BERNARD LYNGDOH PHAWA	AKRITI CHAUBEY
		<i>Versus</i> THE STATE OF MEGHALAYA	
		IA No. 256281/2023 - SUSPENSION OF SENTENCE	
52	SLP(Crl) No. 5400/2024 II-C	DHRUV VARMA	HIMANSHU BHUSHAN
		Versus ALOK CHOPRA	GAURAV KEJRIWAL [R-1]
		IA No. 92515/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
53	SLP(Crl) No. 6617/2024 II-C	K BHUBANESWARI	KMNP LAW AOR
		Versus KUPPUSAMY AND ORS.  {Mention Memo}	

IA No. 111649/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 111650/2024 - EXEMPTION FROM FILING

O.T.

54 SLP(Crl) No. 7140/2024

II-A

THE UNION OF INDIA

ARVIND KUMAR SHARMA

[P-1]

Versus

KANHAIYA PRASAD

SAA CHAMBERS [R-1]

IA No.119247/2024-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 119247/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

55 Diary No. 23015-2024

II-A

ARUNENDRA CHOURASIA

PAWAN RELEY

Versus

CENTRAL BUREAU OF INVESTIGATION THR. S.P.

CBI/ACB JABALPUR

IA No. 122509/2024 - EXEMPTION FROM

**CUSTODY CERTIFICATE** 

IA No. 122508/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 122507/2024 - EXEMPTION FROM FILING

**0.T.** 

IA No. 170824/2024 - EXEMPTION FROM FILING

**0.T.** 

IA No. 170822/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 126336/2024 - SUSPENSION OF

**SENTENCE** 

#### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

56 SLP(C) No. 15577/2019

XIV

SOUTH DELHI MUNICIPAL CORPORATION

PRAVEEN SWARUP

Versus

MS. BHAWANA SRIVASTAVA AND ORS.

UDITA SINGH [R-1], [R-2], [R-3], ASTHA TYAGI [R-4],

[R-5], [R-6]

IA No. 89734/2019 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

56.1 Connected

Diary No. 20983-2024 XIV GOVERNMENT OF NCT OF DELHI AND ORS.

SUJEETA SRIVASTAVA

Versus

SHYAM KUMAR SRIVASTAVA (DEAD) THROUGH LR

AND ORS.

FOR ADMISSION and I.R. and IA

No.129573/2024-CONDONATION OF DELAY IN FILING and IA No.129574/2024-EXEMPTION

FROM FILING O.T.

IA No. 129573/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 129574/2024 - EXEMPTION FROM FILING

**0.T.** 

57 SLP(C) No. 30299/2019

XVI

KALYAN KUMAR

S. K. VERMA

Versus

UNION OF INDIA AND ORS.

AMRISH KUMAR [R-1], [R-2],

[R-3], [R-4], [R-5], [R-6], [R-7]

RAMESHWAR PRASAD

{Mention Memo}

57.1 Connected

SLP(C) No. 3001/2020 XVI MADANLAL SHARMA

GOYAL

Versus

UNION OF INDIA AND ORS.

AMRISH KUMAR [R-1], [R-2],

[R-3], [R-4], [R-5], [R-6], [R-7]

**{Mention Memo}** 

IA No. 249859/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE

ABATEMENT IA No. 249854/2023 - APPLICATION FOR

**SUBSTITUTION** 

IA No. 249856/2023 - SETTING ASIDE AN

**ABATEMENT** 

58 SLP(C) No. 12174/2023 XI-A

M/S SRI VENKATESWARA CONSTRUCTIONS SYLONA MOHAPATRA

Versus

THE STATE OF ODISHA AND ORS.

TEJASWI KUMAR PRADHAN

[CAVEAT], KIRAN KUMAR PATRA [R-1], [R-2], [R-3]

{Mention Memo}

IA No. 115283/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 163662/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 125190/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 242735/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

58.1 Connected

SLP(C) No. 18198/2023 XI-A M/S. P.K. MINERALS PRIVATE LIMITED

TEJASWI KUMAR PRADHAN

SYLONA MOHAPATRA [R-4]

Versus

STATE OF ORISSA AND ORS.

**{Mention Memo}** 

**FOR** 

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA

254786/2023

IA No. 254786/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

59 SLP(C) No. 27606/2023

ΙX

BAR COUNCIL OF MAHARASHTRA AND GOA

ARVIND S. AVHAD

POOJA DHAR [R-1]

Versus

RAJIV NARESHCHANDRA NARULA AND ORS.

{Mention Memo}

IA No. 259729/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

59.1 Connected

Diary No. 38238-2023

IX

BANSIDHAR ANNAJI BHAKAD

PRAVEEN KUMAR JHA

Versus

GEETA RAMANUGARH SHASTRI AND ORS.

**{Mention Memo}** 

FOR CONDONATION OF DELAY IN REFILING / **CURING THE DEFECTS ON IA 7732/2024** FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 7737/2024** 

IA No. 7732/2024 - CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

IA No. 7737/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

59.2 Connected

SLP(C) No. 1492/2024

BAR COUNCIL OF MAHARASHTRA AND GOA

ARVIND S. AVHAD

Versus

GEETA RAMANUGRAH SHASTRI AND ORS.

V. D. KHANNA [R-1]

**{Mention Memo}** 

IA No. 260018/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 103367/2024 - PERMISSION TO PLACE

ADDITIONAL FACTS AND GROUNDS

60 Diary No. 51480-2023

XIV

JYOTSNA DEVI

RITURAJ BISWAS

Versus

THE STATE OF ASSAM AND ORS.

DEBOJIT BORKAKATI [R-1],

[R-2]

IA No. 59450/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

**NEW DELHI** 05-10-2024 19:54:15

ADDITIONAL REGISTRAR



#### SUPREME COURT OF INDIA

## [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

### LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ] DAILY CAUSE LIST FOR DATED: 14-10-2024

DAILY CAUSE LIST FOR DATED : 14-10 COURT NO. : 15

HON'BLE MR. JUSTICE SUDHANSHU DHULIA HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

(TIME: 10:30 AM)

#### **MISCELLANEOUS HEARING**

SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate
		[BAIL MATTERS]	
1	SLP(Crl) No. 5148/2024 II-A	FARUKH KHAN HUSSAIN KHAN AND ORS.	KAILAS BAJIRAO AUTADE
		Versus THE STATE OF MAHARASHTRA	AADITYA ANIRUDDHA PANDE [R-1]
		IA No. 87899/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 87900/2024 - EXEMPTION FROM FILING O.T. IA No. 91480/2024 - PERMISSION TO FILE	
		ADDITIONAL DOCUMENTS/FACTS/ANNEXURES	
2	SLP(Crl) No. 5883/2024 II-C	SANDEEP GURURAJ	SURBHI MEHTA
		Versus STATE OF KARNATAKA	R. CHANDRACHUD [CAVEAT]
		IA No.100608/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.100606/2024-EXEMPTION FROM FILING O.T. IA No. 100608/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 100606/2024 - EXEMPTION FROM FILING O.T.	
2.1	Connected SLP(Crl) No. 3668-3669/2024 II-C	VINOTH KUMAR	ADITI ANIL DANI
		Versus THE STATE OF KARNATAKA AND ANR.	R. CHANDRACHUD [CAVEAT] [CAVEAT], NAVEEN SHARMA [R-1]
		FOR FOR EXEMPTION FROM FILING O.T. ON IA 64767/2024	
		IA No. 64767/2024 - EXEMPTION FROM FILING O.T.	
2.2	Connected SLP(Crl) No. 11089/2024 II-C	PRAVEEN SURENDIRAN AND ORS.	MAYANK PANDEY
		Versus	

STATE OF KARNATAKA AND ANR. R. CHANDRACHUD [CAVEAT]

ITO

FOR EXEMPTION FROM FILING O.T. ON IA

102164/2024

FOR CONDONATION OF DELAY IN FILING ON IA

102165/2024

IA No. 102164/2024 - EXEMPTION FROM FILING

**0.T.** 

3 SLP(Crl) No.

10737/2024 II-B MOFAZZEL @ MOFAJJEL @ MOFAJEL BISWAS AND

ANR.

RAMESHWAR PRASAD

**GOYAL** 

Versus

THE STATE OF WEST BENGAL

MADHUMITA BHATTACHARJEE [R-1]

FOR ADMISSION and I.R. and IA

No.150816/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA No.150815/2024-PERMISSION TO FILE

**ADDITIONAL** 

**DOCUMENTS/FACTS/ANNEXURES** 

4 SLP(Crl) No. 7983/2024 AMARJEET SINGH DHILLON SHANTWANU SINGH

Versus

STATE NCT OF DELHI MUKESH KUMAR MARORIA

[R-1]

5 SLP(Crl) No. 8438/2024 SAPNA TIWARI SADHANA SANDHU [P-1]

II-A

II-C

Versus

THE STATE OF MADHYA PRADESH PASHUPATHI NATH RAZDAN

[R-1]

IA No. 137466/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 137465/2024 - EXEMPTION FROM FILING

**0.T.** 

6 SLP(Crl) No. SAURAV KUMAR @ SAURABH KAPOOR AAKASH SIROHI

11169/2024

II-B

Versus STATE OF UTTARAKHAND

IA No. 183531/2024 - EXEMPTION FROM FILING

**C/C OF THE IMPUGNED JUDGMENT** 

IA No. 183528/2024 - EXEMPTION FROM FILING

**0.T.** 

7 Diary No. 37698-2024 RAJWINDER SINGH RITESH PATIL

II-B

II-A

Versus

THE STATE OF PUNJAB

IA No.225951/2024-CONDONATION OF DELAY IN FILING and IA No.225953/2024-EXEMPTION

FROM FILING O.T.

8 Diary No. 40275-2024 MUNNA KUMAR SINGH AND ANR. PRATEEK BHATIA

Versus

THE STATE OF BIHAR AND ANR.

IA No.229725/2024-CONDONATION OF DELAY IN FILING and IA No.229727/2024-EXEMPTION FROM FILING O.T.

9 SLP(Crl) No. 13005/2024 II-B

AMIT KUMAR

VISHWA PAL SINGH

Versus

STATE OF HARYANA AND ANR.

AKSHAY AMRITANSHU [R-1]

IA No. 215911/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 215912/2024 - EXEMPTION FROM FILING

O.T.

SLP(Crl) No. 10 13741/2024 П

VAZIR KHARAB

NEHA MALIK

Versus

THE STATE OF RAJASTHAN

FOR ADMISSION and IA No.228199/2024-

**EXEMPTION FROM FILING O.T.** 

Diary No. 43335-2024 11 II-A

Versus

CHINTU KUMAR @ CHINTU KHARWAR AND ANR.

AJIT KUMAR EKKA

THE STATE OF BIHAR

FOR ADMISSION and I.R. and IA

No.229502/2024-CONDONATION OF DELAY IN FILING and IA No.229503/2024-EXEMPTION

FROM FILING O.T. and IA

No.229504/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

11.1 Connected

Diary No. 43339-2024

II-A

SATYA SINGH @ SATYA KHARWAR AND ANR.

AJIT KUMAR EKKA

Versus

THE STATE OF BIHAR AND ORS.

IA No.228517/2024-CONDONATION OF DELAY IN FILING and IA No.228513/2024-EXEMPTION FROM FILING O.T. and IA No.228515/2024-PERMISSION TO FILE ADDITIONAL **DOCUMENTS/FACTS/ANNEXURES** 

12 Diary No. 44450-2024

RAHUL DUBEY

P. SOMA SUNDARAM

Versus

THE STATE OF UTTAR PRADESH

IA No.229924/2024-CONDONATION OF DELAY IN FILING and IA No.229926/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT and IA** 

No.229927/2024-EXEMPTION FROM FILING O.T.

SLP(Crl) No. 13809/2024 II-B

LAXMAN PANGI

MANJU JETLEY

Versus

STATE OF ODISHA

IA No.229590/2024-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

#### [FRESH (FOR ADMISSION) - CIVIL CASES]

14 Diary No. 21155-2024 STATE OF ODISHA AND ANR.

SUBHASISH MOHANTY

XI-A

Versus

MANGARAJ SUNDARA AND ORS.

IA No.227389/2024-CONDONATION OF DELAY IN FILING and IA No.227392/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT and IA** 

No.227390/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

14.1 Connected

Diary No. 14156-2024

STATE OF ODISHA AND ORS.

SAMAPIKA BISWAL

Versus

PRAFULLA KUMAR OJHA

FOR ADMISSION and I.R. and IA

No.226947/2024-CONDONATION OF DELAY IN FILING and IA No.226948/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

and IA No.226950/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS and** IA No.226945/2024-PERMISSION TO FILE

**ADDITIONAL** 

**DOCUMENTS/FACTS/ANNEXURES** 

14.2 Connected

Diary No. 23918-2024 XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

SUSHANTA KUMAR MANDAL

IA No.228453/2024-CONDONATION OF DELAY IN FILING and IA No.228455/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.228454/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

14.3 Connected

Diary No. 22022-2024 XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

KAILASH CHANDRA PANDA AND ANR.

IA No.228527/2024-CONDONATION OF DELAY IN FILING and IA No.228528/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.228526/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

14.4 Connected

Diary No. 21715-2024 XI-A

STATE OF ODISHA AND ORS.

SUBHASISH MOHANTY

Versus

YUDHISTIR BARIK

14.5 Connected

Diary No. 30987-2024

XI-A

THE STATE OF ODISHA AND ORS.

RAMENDRA MOHAN

**PATNAIK** 

Versus

SRIKANTA JENA AND ANR.

IA No.229881/2024-CONDONATION OF DELAY IN FILING and IA No.229885/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.229883/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

15 SLP(C) No. 23158/2024

XII

M/S. DEVI SPINNING MILLS LIMITED

SIDDHARTHA IYER

MAYURI RAGHUVANSHI

MAYURI RAGHUVANSHI

Versus

THE REGIONAL PROVIDENT FUND COMMISSIONER / EMPLOYEES PROVIDENT FUND CORPORATION

AND ORS.

IA No.227353/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.227354/2024-EXEMPTION FROM FILING O.T.

16 Diary No. 38413-2024

4

MAHARASHTRA STATE ROAD TRANSPORT

CORPORATION

Versus

MANOHAR PUNDLIK WANKHEDE

IA No.227021/2024-CONDONATION OF DELAY IN FILING and IA No.227020/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.227023/2024-EXEMPTION FROM FILING O.T. and IA No.227019/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

16.1 Connected

Diary No. 38567-2024 IX

MAHARASHTRA STATE ROAD TRANSPORT

CORPORATION

Versus

RAMBHAU ANANDRAO CHAVHAN

IA No.229891/2024-CONDONATION OF DELAY IN FILING and IA No.229888/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.229890/2024-EXEMPTION FROM FILING O.T. and IA No.229892/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and

IA

No.229887/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

17 SLP(C) No. 20676/2024

IV-A

C SADASHIVA REDDY

ANJANA CHANDRASHEKAR

NULI & NULI [CAVEAT]

Versus

RAJAMMA AND ANR.

FOR ADMISSION

MPS LEGAL

18 Diary No. 40001-2024

MAVJI KANJI AND ORS.

Versus

SARDAR NAGAR ANAND CO-OPERATIVE HOUSING

SOCIETY LTD. AND ANR.

IA No.227998/2024-CONDONATION OF DELAY IN FILING and IA No.227996/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

18.1 Connected MAVJI KANJI AND ORS. MPS LEGAL Diary No. 40002-2024 Versus SARDAR NAGAR ANAND COOPERATIVE HOUSING SOCIETY LTD. AND ANR. IA No.229093/2024-CONDONATION OF DELAY IN FILING and IA No.229094/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT 19 Diary No. 40643-2024 THE CHIEF EXECUTIVE OFFICER AND ANR. **BLACK & WHITE SOLICITORS** Versus SANJAY AND ORS. FOR ADMISSION and I.R. and IA No.228306/2024-CONDONATION OF DELAY IN FILING and IA No.228307/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** and IA No.228310/2024-EXEMPTION FROM FILING O.T. 20 Diary No. 41604-2024 THE COLLECTOR DISTRICT LUCKNOW AND ORS. VISHNU SHANKAR JAIN Versus SHILPI SRIVASTVA AND ANR. FOR ADMISSION and I.R. and IA No.228319/2024-CONDONATION OF DELAY IN FILING and IA No.228320/2024-EXEMPTION FROM FILING O.T. 21 Diary No. 42280-2024 UNION OF INDIA AND ORS. N. VISAKAMURTHY III Versus SUDHIR KUMAR MRS. VIPIN GUPTA [CAVEAT] IA No.224945/2024-CONDONATION OF DELAY IN **FILING** 22 Diary No. 42302-2024 STATE OF MADHYA PRADESH AND ORS. SARAD KUMAR SINGHANIA IV-C Versus RAJLAXMI SHARMA AND ANR. IA No.230464/2024-CONDONATION OF DELAY IN FILING and IA No.231683/2024-EXEMPTION FROM FILING O.T. 23 Diary No. 42346-2024 P. JEYACHANDRAN VAIRAWAN A.S XII Versus ZONAL MANAGER PUNJAB NATIONAL BANK AND IA No.228081/2024-CONDONATION OF DELAY IN FILING and IA No.228082/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED **IUDGMENT** KEDAR NATH TRIPATHY 24 SLP(C) No. 23375/2024 SK. MANZIL @ SHEK MANJIL MOHAMMED AND ANR. XI-A Versus ANWARI BEGUM

FOR ADMISSION

25 Diary No. 42989-2024 THE UNION OF INDIA AND ORS.

XVI

Versus SALIM AHMAD

IA No.227009/2024-CONDONATION OF DELAY IN

**FILING** 

26 SLP(C) No. 23464/2024

XV

JAGANNATH RATHI AND ANR.

JOSE ABRAHAM

AMRISH KUMAR

Versus

GOPALDAS AND ORS.

FOR ADMISSION and IA No.230244/2024-

**EXEMPTION FROM FILING O.T.** 

27 Diary No. 44694-2024

IX

RUPALI AND ORS.

ASHOK KUMAR GUPTA II

Versus

THE STATE OF MAHARASHTRA AND ORS.

IA No.228322/2024-CONDONATION OF DELAY IN FILING and IA No.228325/2024-ADDITION / DELETION / MODIFICATION PARTIES and IA

No.228323/2024-EXEMPTION

FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA No.228324/2024-EXEMPTION

FROM FILING O.T. and IA No.228321/2024-

PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.228326/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

#### [FRESH (FOR ADMISSION) - CRIMINAL CASES]

28 Diary No. 37956-2024

(SCLSC) II-B

MANJEET SINGH

RICHA KAPOOR

Versus

THE STATE OF HARYANA

FOR ADMISSION and I.R. and IA

No.228480/2024-CONDONATION OF DELAY IN FILING and IA No.228481/2024-EXEMPTION

FROM FILING O.T.

29 Diary No. 39282-2024

II-B

**GURDEEP SINGH** 

R. N. KESWANI

Versus

STATE OF PUNJAB AND ANR.

FOR ADMISSION and IA No.228467/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)

30 Diary No. 39596-2024

II

STATE OF RAJASTHAN

NIDHI JASWAL

Versus RAM BABU

IA No.228442/2024-CONDONATION OF DELAY IN FILING and IA No.228443/2024-EXEMPTION

FROM FILING O.T.

31 Diary No. 39833-2024

\_\_

ANILENDRA PANDEY

Versus

STATE OF U.P. AND ANR.

JANG BAHADUR SINGH

FOR ADMISSION and IA No.230923/2024-EXEMPTION FROM FILING O.T. and IA

No.230918/2024-PERMISSION TO FILE PETITION

(SLP/TP/WP/..)

32 Diary No. 41662-2024

XII-Ă

AP STATE FINANCIAL CORPORATION

B. SHRAVANTH SHANKER

Versus

THE STATE OF ANDHRA PRADESH AND ORS.

IA No.225327/2024-CONDONATION OF DELAY IN

FILING

33 SLP(Crl) No. 13899/2024

II-C

N. KARUNANIDHI

R. CHANDRACHUD

Versus

THE STATE REP BY INSPECTOR OF POLICE AND

ANR.

IA No.230744/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.230746/2024-EXEMPTION FROM FILING O.T.

34 Diary No. 42172-2024

(SCLSC) II-C

LALANRAM PANDO

**BRIJ BHUSHAN** 

Versus

THE STATE OF CHHATTISGARH

IA No.231166/2024-CONDONATION OF DELAY IN FILING and IA No.231168/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.231167/2024-EXEMPTION FROM FILING O.T.

35 Diary No. 42483-2024

II-C

STATE OF KARNATAKA

NISHANTH PATIL

Versus

N SATISH BABU AND ANR.

KRISHNA & NISHANI LAW CHAMBERS [CAVEAT]

IA No.224402/2024-CONDONATION OF DELAY IN FILING and IA No.224404/2024-EXEMPTION FROM FILING O.T.

36 SLP(Crl) No. 13744/2024

ΙΙ

RAM RATAN

MAYANK PANDEY

Versus

STATE OF UTTAR PRADESH AND ANR.

{Mention Memo}

IA No. 228235/2024 - EXEMPTION FROM FILING

**0.T.** 

37 Diary No. 44212-2024

II-A

BHAGWAN SINGH

T. R. B. SIVAKUMAR

Versus

STATE OF MADHYA PRADESH
FOR ADMISSION and I.R. and IA

No.227276/2024-CONDONATION OF DELAY IN FILING and IA No.227281/2024-EXEMPTION

FROM FILING O.T.

38 SLP(Crl) No. 13778/2024

II-C

Versus

RAHUL KUMAR

HARSH PARASHAR

THE STATE OF CHHATTISGARH

FOR ADMISSION and I.R. and IA

No.228921/2024-EXEMPTION FROM FILING O.T.

#### [FRESHLY / ADJOURNED MATTERS]

39 MA 1988-1989/2022 in CONMT.PET.(C) No. 489-490/2022 in CONMT.PET.(C) No. 382-383/2020 in C.A. No. 9213-9214/2019 XIV-A

PETER TA TUNG LING

LAWYER S KNIT & CO

Versus

ASHOK KUMAR GOEL

HETU ARORA SETHI [R-1]

IN CONMT.PET.(C) No. - 490/2022, IN CONMT.PET.(C) No. - 489/2022,

IA No. 173833/2022 -

**CLARIFICATION/DIRECTION** 

**IA No. 190989/2022 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

40 Diary No. 312-2023 II-A

RAMSWROOP AND ORS.

ANZU. K. VARKEY

Versus

THE STATE OF MADHYA PRADESH

PASHUPATHI NATH RAZDAN

[R-1], [R-1]

IA No. 28392/2023 - CONDONATION OF DELAY

**IN FILING** 

IA No. 28399/2023 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 28388/2023 - EXEMPTION FROM FILING

IA No. 28397/2023 - SUSPENSION OF SENTENCE

41 Diary No. 19285-2024

II-B

KANCHAN NAGPAL

RAVI KUMAR TOMAR

Versus

MANISH NAGPAL

IA No.181550/2024-CONDONATION OF DELAY IN FILING and IA No.181551/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

42 SLP(C) No. 22406/2024

IV-B

II-B

DEEPAK MALIK

ADITYA SONI

Versus

STATE OF HARYANA AND ORS.

SHREY KAPOOR [CAVEAT]

FOR ADMISSION and I.R. and IA

No.220312/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.220313/2024-PERMISSION TO FILE

ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES** 

#### [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

43 Crl.A. No. 873/2024 KAMLESHBHAI MELSINGBHAI VASAVA RANBIR SINGH YADAV

Versus

THE STATE OF GUJARAT SWATI GHILDIYAL [R-1]

{Mention Memo}

IA No. 60425/2023 - EXEMPTION FROM FILING

**0.T.** 

44 SLP(Crl) No. 7641/2023

II-C

JEEVA

S. GOWTHAMAN

Versus

TINGADADIT

UMAPATHI AND ANR.

IA No. 101646/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 101644/2023 - EXEMPTION FROM FILING

O.T.

45 SLP(Crl) No. 5365/2023

II

AFGHAN SHA ALIKHAN

ABHIJIT SENGUPTA

Versus

THE STATE OF ANDHRA PRADESH

**GUNTUR PRAMOD KUMAR** 

[R-1]

IA No. 75803/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

45.1 Connected SLP(Crl) No.

10288/2023

II

SHAIK MURAD BASHA

ABHIJIT SENGUPTA

Versus

THE STATE OF ANDHRA PRADESH

GUNTUR PRAMOD KUMAR

[R-1]

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 152305/2023 IA No. 152305/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

46 SLP(Crl) No. 2347/2024

II

ABDUL HOQUE

MANISH KUMAR

Versus

THE STATE OF ASSAM AND ANR.

46.1 Connected

SLP(Crl) No. 7238/2024

ABDUL MALEK @ MALEK ALI

VMZ CHAMBERS

Versus

THE STATE OF ASSAM AND ANR.

IA

FOR APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER

**DOCUMENT ON IA 112125/2024** 

IA No. 112125/2024 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

46.2 Connected SLP(Crl) No.

SLP(Crl) No. 11454/2024 SHAHJAHAN FAKIR @ SHAHJAHAN ALI

VISHAL ARUN MISHRA

Versus

THE STATE OF ASSAM AND ANR.

IA No.177760/2024-CONDONATION OF DELAY IN FILING and IA No.177761/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

#### No.177762/2024-EXEMPTION FROM FILING O.T.

		NO.177702/2024-EAEMI HON PROM FILING O.1.	
47	SLP(Crl) No. 10707/2024 II-C	RAMPUKAR @ RAMKUMAR @ RAJKUMAR @ PUKAR @ ASHOK NAGESIYA	NEERAJ SHEKHAR
	0	Versus STATE OF CHHATTISGARH IA No. 162706/2024 - EXEMPTION FROM FILING	APOORV SHUKLA [R-1]
		<b>O.T.</b>	
48	SLP(Crl) No. 11424-11425/2024 II-A	PRAMOD RAM @ BILASH RAM @ VILASH RAM @ PRAMOD KUMAR AND ANR.	RAJNISH KUMAR JHA
		<i>Versus</i> THE STATE OF BIHAR	PUNIT VINAY [R-1]
		IA No. 161780/2024 - EXEMPTION FROM FILING O.T.	
49	SLP(Crl) No. 8478-8479/2024 II-A	SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.	ANAND DILIP LANDGE
		Versus M/S. KIMAYA WELLNESS LTD. AND ANR.	PBA LEGAL [R-1], [R-1], AADITYA ANIRUDDHA PANDE [R-2]
		{Mention Memo} IA No.119421/2024-CONDONATION OF DELAY IN FILING and IA No.119422/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 119422/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
49.1	Connected SLP(Crl) No. 8480-8481/2024 II-A	SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.	ANAND DILIP LANDGE
	11.11	Versus	
		M/S. KIMAYA WELLNESS LTD. AND ANR.	PBA LEGAL [R-1], AADITYA ANIRUDDHA PANDE [R-2]
		{Mention Memo} FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132665/2024 IA No. 132665/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
49.2	Connected SLP(Crl) No. 8491-8492/2024 II-A	SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.	ANAND DILIP LANDGE
		Versus M/S. KIMAYA WELLNESS LTD. AND ANR.	PBA LEGAL [R-1], AADITYA ANIRUDDHA PANDE [R-2]
		{Mention Memo} FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 132855/2024 IA No. 132855/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT	
49.3	Connected SLP(Crl) No. 8505-8506/2024	SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.	ANAND DILIP LANDGE

II-A

Versus

M/S. KIMAYA WELLNESS LTD. AND ANR.

PBA LEGAL [R-1]. AADITYA ANIRUDDHA PANDE [R-2]

{Mention Memo}

FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 132761/2024** IA No. 132761/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

49.4 Connected SLP(Crl) No. 8494-8495/2024 II-A

SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.

ANAND DILIP LANDGE

Versus

M/S. KIMAYA WELLNESS LTD. AND ANR.

PBA LEGAL [R-1], AADITYA ANIRUDDHA PANDE [R-2]

**{Mention Memo}** 

FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 132687/2024** IA No. 132687/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

49.5 Connected SLP(Crl) No. 8496-8497/2024 II-A

SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.

ANAND DILIP LANDGE

Versus

M/S. KIMAYA WELLNESS LTD. AND ANR.

PBA LEGAL [R-1], AADITYA ANIRUDDHA PANDE [R-2]

**{Mention Memo}** 

FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 131736/2024** IA No. 131736/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

49.6 Connected SLP(Crl) No. 8508-8509/2024

II-A

SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.

ANAND DILIP LANDGE

Versus

M/S. KIMAYA WELLNESS LTD. AND ANR.

PBA LEGAL [R-1], AADITYA ANIRUDDHA PANDE [R-2]

**{Mention Memo}** 

FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 133141/2024** IA No. 133141/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

49.7 Connected SLP(Crl) No. 8498-8499/2024 II-A

SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.

ANAND DILIP LANDGE

Versus

M/S. KIMAYA WELLNESS LTD. AND ANR.

PBA LEGAL [R-1]. AADITYA ANIRUDDHA PANDE [R-2]

**{Mention Memo}** 

FOR EXEMPTION FROM FILING C/C OF THE **IMPUGNED JUDGMENT ON IA 132434/2024** IA No. 132434/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

49.8 Connected SLP(Crl) No. 8500-8501/2024 II-A SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.

ANAND DILIP LANDGE

Versus

M/S. KIMAYA WELLNESS LTD. AND ANR.

PBA LEGAL [R-1], AADITYA ANIRUDDHA PANDE [R-2]

{Mention Memo}

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 131907/2024

IA No. 131907/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

49.9 Connected SLP(Crl) No. 8502-8503/2024 II-A SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.

ANAND DILIP LANDGE

Versus

M/S. KIMAYA WELLNESS LTD., AND ANR.

PBA LEGAL [R-1], AADITYA ANIRUDDHA PANDE [R-2],

[R-2], [R-2], [R-2]

{Mention Memo}

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 131837/2024 IA No. 131837/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

49.1 Connected 0 SLP(Crl) No. 13878-13879/2024 II-A SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.

ANAND DILIP LANDGE

Versus

M/S. KIMAYA WELLNESS LTD., AND ANR.

PBA LEGAL [R-1]

{Mention Memo}

IA No.137867/2024-CONDONATION OF DELAY IN FILING and IA No.137868/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

49.1 Connected 1 SLP(Crl) No. 12222-12223/2024

II-A

SHREE SIDDHIVINAYAK DEVELOPERS AND ANR.

ANAND DILIP LANDGE

Versus

M/S. KIMAYA WELLNESS LTD., AND ANR.

{Mention Memo}

IA No.137474/2024-CONDONATION OF DELAY IN

FILING

50 Diary No. 28399-2024 II-C

THE STATE OF KARNATAKA

V. N. RAGHUPATHY

Versus

SIDDARTH AND ANR.

GANESH KUMAR R. [R-1],

[R-2]

IA No. 147671/2024 - CONDONATION OF DELAY

IN FILING

IA No. 147672/2024 - EXEMPTION FROM FILING

O.T.

50.1 Connected SLP(Crl) No. 10706/2024 II-C THE STATE OF KARNATAKA AND ANR.

V. N. RAGHUPATHY

Versus

SANTOSH KUMAR AND ANR. GANESH KUMAR R. [R-1],

[R-1], [R-2], [R-2]

IA No. 166519/2024 - EXEMPTION FROM FILING

**O.T.** 

51 SLP(Crl) No. 9928-9929/2024 (SCLSC) II GOUTAM BINDIA

KRISHNA PAL SINGH

Versus

STATE OF ASSAM ANKIT ROY [R-1]

IA No.151799/2024-CONDONATION OF DELAY IN

**FILING** 

52 SLP(Crl) No.

10852/2024 II ASHUTOSH PATHAK

VARUN MISHRA

Versus

STATE OF U.P. AND ANR.

IA No.177474/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.177477/2024-EXEMPTION FROM FILING O.T.

53 SLP(Crl) No. 10857/2024

II-A

BHURA @ NITIN

PRAVEEN SWARUP

Versus

STATE OF MADHYA PRADESH YASHRAJ SINGH BUNDELA

[R-1]

IA No. 177567/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 177566/2024 - EXEMPTION FROM FILING

**0.T.** 

### [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

54 CONMT.PET.(C) No. 1910/2018 in SLP(C) No. 3574/2017

ΧI

KAUSHAL KUMAR TALHA ABDUL RAHMAN

[P-1]

Versus

PARAMJEET SINGH AND ORS. A. VENAYAGAM BALAN [R-1],

ANOOP PRAKASH AWASTHI

[R-2], [R-3]

RAMESHWAR PRASAD GOYAL [INT], ANURADHA

MUTATKAR [INT]

IN SLP(C) No. - 3574/2017,

IA No. 14131/2020 - APPROPRIATE

ORDERS/DIRECTIONS IA No. 110155/2022 -

**CLARIFICATION/DIRECTION** 

IA No. 104830/2022 -

**CLARIFICATION/DIRECTION** 

IA No. 90791/2022 - EXEMPTION FROM FILING

**AFFIDAVIT** 

IA No. 14132/2020 - EXEMPTION FROM FILING

0.**T**.

IA No. 112236/2022 - EXEMPTION FROM FILING

**0.T.** 

DAILY CAUSE LIST FOR DATED: 14-10-2024			
<b>COURT NO. : 15</b>			

IA No. 104833/2022 - EXEMPTION FROM FILING O.T.

IA No. 45967/2019 - EXEMPTION FROM FILING O.T.

IA No. 2324/2019 - EXEMPTION FROM FILING O.T.

IA No. 161631/2018 - EXEMPTION FROM FILING O.T.

**IA No. 14127/2020 - INTERVENTION APPLICATION** 

IA No. 110154/2022 - INTERVENTION

**APPLICATION** IA No. 90788/2022 -

INTERVENTION/IMPLEADMENT

**IA No. 156204/2019 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES **IA No. 161626/2018 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES **IA No. 168274/2021 - PERMISSION TO PLACE** 

ADDITIONAL FACTS AND GROUNDS

# 54.1 Connected

CONMT.PET.(C) No. 2233/2018 in SLP(C) No. 3574/2017 XI

VICE CHAIRMAN LUCKNOW DEVELOPMENT

AUTHORITY

Versus

PARAMJEET SINGH A. VENAYAGAM BALAN [R-1]

IN SLP(C) No. - 3574/2017,

**FOR** 

FOR EXEMPTION FROM FILING O.T. ON IA

26749/2019

IA No. 26749/2019 - EXEMPTION FROM FILING

O.T.

55 SLP(C) No. 5591/2019

IV-B

JEO (SINCE DECEASED) THRU LR

NIHARIKA AHLUWALIA [P-1]

SHASHANK SINGH [P-1]

Versus

KARTAR SINGH(D) AND ORS.

RAKESH DAHIYA [R-1.3],

[R-1.2], [R-1.1]

IA No. 33092/2019 - EXEMPTION FROM FILING

O.T.

IA No. 33089/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

56 SLP(C) No. 17409/2021

XII-A

U.T. OF JAMMU AND KASHMIR AND ORS.

PASHUPATHI NATH RAZDAN

[P-1]

Versus

JATINDER SINGH AND ANR. SUDHIR NAAGAR [R-1]

SLP(C) No. 3877/2021 57

XI

DARGAH MUBARAK KHAN SAHEED

SUNIL KUMAR VERMA

Versus

STATE OF U.P. AND ORS.

KEDAR NATH TRIPATHY

[R-2], [R-3]

IA No. 32064/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 32065/2021 - EXEMPTION FROM FILING

O.T.

58 CONMT.PET.(C) No. 803/2023 in C.A. No. 1658/2020 RED ROSE CO OPERATIVE HOUSING SOCIETY LTD AND ANR.

SESHATALPA SAI BANDARU

Versus

ALKA SASANE AND ORS.

J S WAD AND CO [R-1], [R-2], [R-4], ASHUTOSH GHADE

[R-3]

IN C.A. No. - 1658/2020,

IA No. 55009/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 55006/2023 - EXEMPTION FROM FILING

O.T.

58.1 Connected

CONMT.PET.(C) No. 1230/2023 in C.A. No. 1658/2020 III RAMHARAK PRASAD NEWOOR DHOBI

ASHUTOSH GHADE

Versus

PARAG MASURKAR AND ORS.

J S WAD AND CO [R-1], [R-2], [R-3], [R-4], [R-5], BHUSHAN MAHENDRA OZA [R-7], [R-8], SANGRAMSINGH R. BHONSLE [R-9]

IN C.A. No. - 1658/2020,

FOR ADMISSION - FRESH MATTER

FOR EXEMPTION FROM FILING O.T. ON IA

186336/2023

FOR APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

ON IA 186337/2023

IA No. 186337/2023 - APPLICATION FOR EXEMPTION FROM FILING THE RESIDENTIAL ADDRESS OF RESPONDENT/CONTEMNOR WITH AFFIDAVIT

IA No. 186336/2023 - EXEMPTION FROM FILING O.T.

59 C.A. No. 4136/2023 XVII-A THE CHAIRMAN AND MANAGING DIRECTOR BENGAL PEERLESS HOUSING DEVELOPMENT CO. LTD. AND ANR.

Versus

ARUNAVA BHATTACHARJEE AND ANR.

ANAND SUKUMAR

SHASHANK SINGH [CAVEAT], GAUTAM JHA

[R-1], [R-2]

IA No. 56609/2024 - APPLICATION FOR

**PERMISSION** 

**IA No. 122820/2023 - STAY APPLICATION** 

60 Diary No. 14797-2024

THE GENERAL MANAGER

RAJAT JOSEPH

Versus

BHAGWAN SAHEBRAO SONAWNE

FOR ADMISSION and I.R. and IA

No.155945/2024-EXEMPTION FROM FILING C/C

OF THE IMPUGNED JUDGMENT and IA

No.155946/2024-EXEMPTION FROM FILING O.T.

and

IA No.155944/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

ADDITIONAL REGISTRAR



## SUPREME COURT OF INDIA

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES

# ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 16

HON'BLE MR. JUSTICE DIPANKAR DATTA HON'BLE MR. JUSTICE SANDEEP MEHTA

(TIME : 10:30 AM)

#### MISCELLANEOUS HEARING

MISCELLANEOUS HEARING						
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate			
[TRANSFER PETITIONS]						
1	T.P.(C) No. 578/2023 IV-B	INDU SHARMA	SHREE PAL SINGH			
		Versus ASHLESH SHARMA AND ANR. [MEDIATION REPORT RECEIVED] IA No. 46766/2023 - EX-PARTE STAY	MEENAKSHI KALRA [R-1]			
2	T.P.(C) No. 3200/2023 IV-C	SARITA KUMARI ALIAS KIRAN	AFTAB ALI KHAN			
		Versus AVNISH NAYAK	RAJIVKUMAR [R-1]			
		IA No. 249693/2023 - EXEMPTION FROM FILING O.T.				
		IA No. 249694/2023 - STAY APPLICATION				
3	T.P.(C) No. 395/2024 XIV	SUMAN YADAV	RASHI KHANNA			
		Versus VINAY KUMAR	DHARMENDRA KUMAR SINHA [R-1]			
		IA No. 22065/2024 - EX-PARTE STAY				
4	T.P.(C) No. 1381/2024 IV-B	MONIKA RANI	PRERANA CHATURVEDI			
		Versus VIKAS CHAUDHARY AND ANR.	VARINDER KUMAR SHARMA [R-1]			
		FOR ADMISSION and IA No.116559/2024-EX- PARTE STAY				
		IA No. 116559/2024 - EX-PARTE STAY				
5	T.P.(Crl.) No. 698/2024 II-B	ZAINAB TAHERBHAI SAIFY AND ANR.	ANAGHA S. DESAI			
		<i>Versus</i> JANA SMALL FINANCE BANK LTD.				
		IA No. 177582/2024 - EX-PARTE STAY				
5.1	Connected T.P.(Crl.) No. 712/2024 II-B	ZAINAB TAHERBHAI SAIFY AND ANR.	ANAGHA S. DESAI			
		<i>Versus</i> JANA SMALL FINANCE BANK				

IA No. 182844/2024 - EX-PARTE STAY

6 T.P.(C) No. 2244/2024

RITU SHARMA AND ANR.

MANISH KUMAR

ΧI

Versus

VIKAS TIWARI

**IA No. 189080/2024 - STAY APPLICATION** 

[BAIL MATTERS]

7 Crl.A. No. 2030/2022 II-C PATCHAIPERUMAL @ PATCHIKUTTI AND ANR.

BINISA MOHANTY [P-1]

C

Versus

STATE REP. BY INSPECTOR OF POLICE AND ANR.

SABARISH SUBRAMANIAN [R-1], RAKESH K. SHARMA

[R-2]

**{Mention Memo}** 

[ ONLY I.A. NO. 219720/2024 IN C.A. NO. 2032/2022 IS LISTED UNDER THIS ITEM. ]

7.1 Connected

Crl.A. No. 2032/2022 II-C BILEYDY GANESAN @ SELVAGANESAN

SHYAM GOPAL [P-1]

Versus

STATE REP. BY INSPECTOR OF POLICE AND ANR.

SABARISH SUBRAMANIAN [R-1], RAKESH K. SHARMA

[R-2]

{Mention Memo}

I.A. No. 219720 of 2024

IA No. 219720/2024 - GRANT OF BAIL

8 Diary No. 23997-2024

II-C

VISHWASH KUMAR

PRASHANT SINGH

Versus

THE STATE (NCT OF DELHI)

IA No.226962/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226963/2024-EXEMPTION FROM FILING O.T.

and IA

No.226961/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

9 SLP(Crl) No. 11363/2024

II-A

KASHIRAM

SHANTANU AWASTHI

Versus

THE STATE OF MADHYA PRADESH

PASHUPATHI NATH RAZDAN

[R-1]

IA No. 186342/2024 - EXEMPTION FROM FILING

O.T.

IA No. 205736/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

10 SLP(Crl) No. 12204/2024

II-A

ANKIT KUMAR AND ANR.

SHANTANU SAGAR

Versus

THE STATE OF BIHAR MANISH KUMAR [R-1]

IA No. 189252/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 189253/2024 - EXEMPTION FROM FILING

O.T.

Diary No. 36621-2024 11

II-A

ROHIT YADAV

PRASHANT KUMAR

Versus

THE STATE OF BIHAR

IA No. 196474/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 196479/2024 - EXEMPTION FROM FILING

O.T.

12 Diary No. 42674-2024

II-C

DEEPAK SINGARE

SALVADOR SANTOSH

REBELLO

Versus

THE STATE OF CHHATTISGARH

IA No.227732/2024-CONDONATION OF DELAY IN FILING and IA No.227731/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

13 SLP(Crl) No. 13670/2024

II-B

ADVIN @ TANKO MOHAMMED EBUBE NWANKWO

RAGHAVENDRA PRATAP

SINGH

Versus

THE STATE OF HARYANA

FOR ADMISSION and IA No.226931/2024-PERMISSION TO FILE ADDITIONAL **DOCUMENTS/FACTS/ANNEXURES** 

Diary No. 44827-2024 14

II-A

UMESH KUMAR

KUMAR MIHIR

Versus

THE STATE OF BIHAR AND ANR. FOR ADMISSION and I.R. and IA

No.226464/2024-CONDONATION OF DELAY IN FILING and IA No.226463/2024-EXEMPTION

FROM FILING O.T.

15 Diary No. 45217-2024

II-C

ARUNACHALAM AND ORS.

RAGHUNATHA SETHUPATHY

В

Versus

GANESAN AND ANR.

FOR ADMISSION and I.R. and IA

No.227906/2024-CONDONATION OF DELAY IN FILING and IA No.227905/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

and IA No.227904/2024-EXEMPTION FROM

FILING O.T.

16 SLP(Crl) No. 13922/2024

II-B

MOIN ALTAFBHAI INGARIYA

LOKESH KUMAR **CHOUDHARY** 

Versus

STATE OF GUJARAT

FOR ADMISSION and IA No.231134/2024-

**EXEMPTION FROM FILING O.T.** 

[FRESH (FOR ADMISSION) - CIVIL CASES]

17	Diary No. 11215-2024 GURMEET KAUR IV-B		P. N. PURI	
		<i>Versus</i> HARDEV ISNGH AND ORS.	VINOD SHARMA [CAVEAT]	
		FOR ADMISSION and I.R. and IA No.176053/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.176049/2024-APPLICATION FOR SUBSTITUTION and IA No.176051/2024-SETTING ASIDE AN ABATEMENT and IA No.176047/2024- PERMISSION TO FILE PETITION (SLP/TP/WP/) and IA No.176046/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS		
18	Diary No. 19078-2024 XVII	BIHAR STATE POWER (HOLDING) COMPANY LTD. AND ORS. Versus	NAMITA CHOUDHARY	
		JHARKHAND URJA VIKAS NIGAM LTD. AND ORS.  IA No.229499/2024-CONDONATION OF DELAY IN FILING and IA No.229500/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS		
19	Diary No. 19381-2024 XIV	PANKAJ OSWAL THROUGH HIS CONSTITUTED ATTORNEY SANJAY WALI Versus	KAMAL MOHAN GUPTA	
		VIKAS PAHWA	VEDYA PARTNERS AOR [CAVEAT]	
		FOR ADMISSION and IA No.212720/2024- CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS		
20	Diary No. 24528-2024 XIV	DIPEN ROY	PRANAB PRAKASH	
		Versus THE STATE OF TRIPURA AND ORS.		
		IA No.228498/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.228497/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS		
21	Diary No. 30246-2024 XVII-A	PARSVNATH DEVELOPERS LTD.	RAJESH P.	
		<i>Versus</i> ABHINAV SHARMA AND ANR.		
		FOR ADMISSION and I.R. and IA No.228385/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS		
22	Diary No. 32192-2024 IV-C	DIVISIONAL MANAGER	HARMEET SINGH RUPRAH	
		<i>Versus</i> MOTILAL AND ORS.		
		IA No.226746/2024-CONDONATION OF DELAY IN FILING and IA No.226749/2024-EXEMPTION FROM FILING O.T. and IA No.226752/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS		
22.1	Connected Diary No. 32298-2024 IV-C	DIVISIONAL MANAGER MADHYA PRADESH ROAD DEVELOPMENT CORPORATION	HARMEET SINGH RUPRAH	
		Versus		

RADHABAI AND ORS.

FOR ADMISSION and I.R. and IA

No.229867/2024-CONDONATION OF DELAY IN FILING and IA No.229869/2024-EXEMPTION

FROM FILING O.T. and IA

No.229871/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

23 Diary No. 35930-2024

XVI

INDRA MANI SHUKLA

SANJAY KUMAR TYAGI

Versus

THE STATE OF WEST BENGAL AND ORS. FOR ADMISSION and IA No.228198/2024-**CONDONATION OF DELAY IN REFILING /** 

**CURING THE DEFECTS** 

24 SLP(C) No. 22967/2024

XVI

THE DIRECTOR GENERAL OF POLICE AND ORS.

SHREEKANT NEELAPPA

**TERDAL** 

Versus

RAMUSEKHAR AND ANR.

RAJEEV SINGH [CAVEAT]

FOR ADMISSION and I.R.

25 Diary No. 39313-2024

IV-C

ANAND RAO WAGADRE

**BINAY KUMAR DAS** 

Versus

CHAIRMAN AND ORS.

FOR ADMISSION and I.R. and IA

No.227668/2024-CONDONATION OF DELAY IN

**FILING** 

26 SLP(C) No. 23135/2024

XIV

DHRUV VARMA

HIMANSHU BHUSHAN

Versus

M/S RATNA COMMERCIAL ENTERPRISES LTD. AND

ORS.

FOR ADMISSION and IA No.226929/2024-ADDITION / DELETION / MODIFICATION PARTIES and IA No.226928/2024-PERMISSION

TO FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES** 

2.7 Diary No. 39959-2024

XII-A

SRI SAI NADHA EDUCATIONAL SOCIETY AND ANR.

**GUNTUR PRABHAKAR** 

Versus

NIDADAVOLU HANUMANTHA RAO

IA No.227486/2024-CONDONATION OF DELAY IN

**FILING** 

28 Diary No. 40090-2024

XII-A

U KRISHNAIAH @ MUMMADISETTY KRISHNAIAH

M. VIJAYA BHASKAR

Versus

THE GOVERNMENT OF A.P. AND ORS.

FOR ADMISSION and I.R. and IA

No.226085/2024-CONDONATION OF DELAY IN FILING and IA No.226082/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

and IA No.226079/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

29 Diary No. 40191-2024 IV-A

SUSHIL KUMAR JINDAL AND ORS.

SURBHI MEHTA

Versus

M/S REST HOUSE DEVELOPERS VIKASH CHANDRA SHUKLA

[CAVEAT] [CAVEAT] [CAVEAT]

IA No.224186/2024-CONDONATION OF DELAY IN

**FILING** 

30 Diary No. 41102-2024 THE STATE OF TELANGANA SRAVAN KUMAR KARANAM

Versus

TELANGANA GOVERNMENT PENSIONERS JOINT

ACTION COMMITTEE AND ANR.

IA No.225806/2024-CONDONATION OF DELAY IN FILING and IA No.225808/2024-PERMISSION TO

FILE ADDITIONAL

DOCUMENTS/FACTS/ANNEXURES

31 SLP(C) No. CHITAMBARAYA AND ANR. K. KRISHNA KUMAR

22739-22740/2024 IV-A

XII-A

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.223765/2024-

**EXEMPTION FROM FILING O.T.** 

32 Diary No. 42413-2024 SHYAMAL KUMAR DAS DIPAK KUMAR JENA

Versus

SANJIV KUMAR AND ORS. **IN C.A. No. - 3280/2007**,

33 SLP(C) No. 22738/2024 CHANDER RATNAM RAWAT RISHI SEHGAL

XI

XVI

TEJ RATNAM RAWAT AND ORS.

{Mention Memo}

IA No. 223750/2024 - EXEMPTION FROM FILING

O.T.

Versus

Versus

IA No. 223752/2024 - PERMISSION TO FILE

LENGTHY LIST OF DATES

34 Diary No. 43152-2024 MAN SINGH KRISHNAM MISHRA

XI

XII

XI

CHHOTEY SINGH @ HUKUM SINGH AND ORS.

IA No.231672/2024-CONDONATION OF DELAY IN FILING and IA No.231669/2024-EXEMPTION FROM FILING O.T. and IA No.231671/2024-PERMISSION TO FILE ADDITIONAL

PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

35 SLP(C) No. 23325/2024 C.P. GEEVAN R. AYYAM PERUMAL

Versus

SALIM ALI CENTRE FOR ORNITHOLOGY AND

NATURAL HISTORY AND ANR.

FOR ADMISSION

36 Diary No. 44243-2024 VIVEK KUMAR MISHRA AND ORS. AMIT PAWAN

Versus

THE STATE OF UTTAR PRADESH AND ORS.

IA No.226233/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.226232/2024-EXEMPTION FROM FILING O.T. and IA

No.226231/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..)

37 Diary No. 44606-2024

III

AKHIL ABRAHAM AND ANR.

ANKIT ACHARYA

Versus

UNION OF INIDA AND ORS.

FOR ADMISSION and I.R. and IA

No.227500/2024-CONDONATION OF DELAY IN FILING and IA No.227502/2024-PERMISSION TO

FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES** 

# [FRESH (FOR ADMISSION) - CRIMINAL CASES]

38 Diary No. 22537-2023 II-A

KISHORE KUMAR MAHTO

ROBIN KHOKHAR [P-1]

Versus

THE STATE OF JHARKHAND AND ANR.

IA No. 245067/2023 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 245063/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 245065/2023 - EXEMPTION FROM FILING

O.T.

IA No. 245060/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

39 Diary No. 29673-2024

II-B

JAMSER ALI AND ANR.

RAMESHWAR PRASAD

GOYAL

Versus

THE STATE OF WEST BENGAL

IA No. 209027/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 209031/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 209032/2024 - EXEMPTION FROM FILING

O.T.

40 Diary No. 33495-2024 II-B

**SANDEEP** 

YADAV NARENDER SINGH

Versus

STATE OF HARYANA

IA No. 201325/2024 - CONDONATION OF DELAY

IN FILING

IA No. 201326/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 201324/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

41 Diary No. 36801-2024

Versus

THE STATE OF MADHYA PRADESH

NITESH YADAV AND ANR.

PRATHVI RAJ CHAUHAN

II-A

FOR ADMISSION and I.R. and IA

No.224435/2024-CONDONATION OF DELAY IN FILING and IA No.224438/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

and IA No.224439/2024-EXEMPTION FROM FILING O.T. and IA No.224436/2024-CONDONATION OF DELAY IN REFILING /

**CURING THE DEFECTS and IA** 

No.224437/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.224440/2024-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL CUSTODY

**CERTIFICATE** 

42 Diary No. 37746-2024

G HEMANTH KUMAR NAIK

**LAWFIC** 

Versus

K. SUJATHA BAI AND ORS.

FOR ADMISSION and I.R. and IA

No.227629/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

43 Diary No. 39233-2024 II-C

KOTRESH @ KOTRAPPA

KRISHNA & NISHANI LAW

**CHAMBERS** 

Versus

THE STATE OF KARNATAKA

IA No.227504/2024-CONDONATION OF DELAY IN FILING and IA No.227501/2024-EXEMPTION

FROM FILING O.T.

44 Diary No. 40044-2024 (SCLSC) II-A

SUKHDEEN

RICHA KAPOOR

Versus

THE STATE OF MADHYA PRADESH

IA No.227997/2024-CONDONATION OF DELAY IN FILING and IA No.228002/2024-EXEMPTION

FROM FILING O.T.

45 Diary No. 40415-2024

II-B

RAJEEV @ KOCHUMON

SHISHIR PINAKI

Versus

THE STATE OF KERALA

IA No.226731/2024-CONDONATION OF DELAY IN FILING and IA No.226733/2024-EXEMPTION

FROM FILING O.T.

46 Diary No. 42069-2024

II-B

ANSHU CHOWDHARY

DEEPAK PRAKASH

Versus

STATE OF HARYANA AND ANR.

IA No.215864/2024-CONDONATION OF DELAY IN FILING and IA No.215857/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

DURYODHAN KHOSLA

No.215861/2024-EXEMPTION FROM FILING O.T. and IA No.215867/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

47 Diary No. 42869-2024 II-B

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Versus

STATE OF ODISHA

MANJU JETLEY

IA No.227431/2024-CONDONATION OF DELAY IN FILING and IA No.227436/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT and IA** 

No.227433/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

48 Diary No. 42961-2024 II-B

R.C. VERMA

MANJEET KIRPAL

Versus

STATE OF HARYANA

FOR ADMISSION and I.R. and IA

No.227381/2024-CONDONATION OF DELAY IN FILING and IA No.227383/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

and IA No.227384/2024-EXEMPTION FROM

FILING O.T.

49 Diary No. 43440-2024 II

THE STATE OF SIKKIM

SAMEER ABHYANKAR

Versus

PRADEEP KHATIWARA

JOHN LOBO AND ANR.

IA No.226614/2024-CONDONATION OF DELAY IN

**FILING** 

50 SLP(Crl) No. 13730/2024 II-C

A. KARTHIK

Versus

L. SEBASTIAN BABU

IA No.227977/2024-EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

# [FRESHLY / ADJOURNED MATTERS]

Diary No. 26054-2024 51 II-A

M.P. ROAD DEVELOPMENT CORPORATION

HARMEET SINGH RUPRAH

Versus

SRIDHAR CHERUKURI AND ANR.

IA No. 202997/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 203000/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 202999/2024 - EXEMPTION FROM FILING

O.T.

51.1 Connected

M.P. ROAD DEVELOPMENT CORPORATION

HARMEET SINGH RUPRAH

Diary No. 26050-2024 II-A

Versus

KALYAN SUNDER AND ANR.

FOR CONDONATION OF DELAY IN FILING ON IA

205872/2024

FOR CONDONATION OF DELAY IN REFILING / **CURING THE DEFECTS ON IA 205873/2024** FOR EXEMPTION FROM FILING O.T. ON IA

205874/2024

IA No. 205872/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 205873/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

**IA No. 205874/2024 - EXEMPTION FROM FILING O.T.** 

51.2 Connected

Diary No. 26053-2024 II-A

M.P. ROAD DEVELOPMENT CORPORATION

HARMEET SINGH RUPRAH

Versus

PRASANNA KUMAR PALLA AND ANR.

[TO BE TAKEN UP ALONGWITH ITEM NO.36 I.E. Diary No. 26054/2024.] .... IA No.206986/2024-CONDONATION OF DELAY IN FILING and IA

No.206988/2024-EXEMPTION

FROM FILING O.T. and IA No.206990/2024-CONDONATION OF DELAY IN REFILING /

**CURING THE DEFECTS** 

51.3 Connected

Diary No. 37530-2024 II-A

THE STATE OF MADHYA PRADESH

MRINAL GOPAL ELKER

Versus

PRASANNA KUMAR PALLA AND ANR.

FOR ADMISSION and I.R. and IA

No.228477/2024-CONDONATION OF DELAY IN FILING and IA No.228479/2024-EXEMPTION

FROM FILING O.T. and IA

No.228478/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

51.4 Connected

Diary No. 41745-2024 II-A

STATE OF MADHYA PRADESH

MRINAL GOPAL ELKER

Versus

KALYAN SUNDER AND ANR.

IA No.229339/2024-CONDONATION OF DELAY IN FILING and IA No.229341/2024-EXEMPTION

FROM FILING O.T.

51.5 Connected

Diary No. 41743-2024 II-A

STATE OF MADHYA PRADESH

MRINAL GOPAL ELKER

Versus

SRIDHAR CHERUKURI AND ANR. FOR ADMISSION and I.R. and IA

No.230556/2024-CONDONATION OF DELAY IN FILING and IA No.230555/2024-EXEMPTION FROM FILING O.T.

52 Diary No. 29242-2024

IV-B

JASBIR SINGH

NARENDER KUMAR VERMA

Versus

STATE OF PUNJAB AND ORS.

FOR ADMISSION and I.R. and IA

No.222152/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

53 Diary No. 32515-2024

ΧI

M/S HEERA LAL AND SONS

SHUVODEEP ROY

Versus

M/S SATENDRA TRANSPORT COMPANY AND ORS.

IA No. 218910/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 218916/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 218920/2024 - EXEMPTION FROM FILING O.T.

54 Diary No. 34062-2024

THE CHIEF OFFICER

PUSHPINDER SINGH [P-1]

Versus

STATE OF GUJARAT AND ORS.

IA No. 204964/2024 - CONDONATION OF DELAY IN FILING

IA No. 204965/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 204963/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 204960/2024 - EXEMPTION FROM FILING

O.T.

54.1 Connected

Diary No. 36026-2024

THE CHIEF OFFICER

PUSHPINDER SINGH [P-1]

Versus

STATE OF GUJARAT AND ORS.

IA No.218810/2024-CONDONATION OF DELAY IN FILING and IA No.218808/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.218812/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

54.2 Connected

Diary No. 36043-2024

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

STATE OF GUJARAT AND ORS.

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208662/2024 FOR CONDONATION OF DELAY IN FILING ON IA 208664/2024

IA No. 208664/2024 - CONDONATION OF DELAY IN FILING

IA No. 208662/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.3 Connected

Diary No. 36053-2024 III

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

STATE OF GUJARAT AND ORS.

TA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208375/2024 FOR CONDONATION OF DELAY IN FILING ON IA 208377/2024

IA No. 208377/2024 - CONDONATION OF DELAY IN FILING

IA No. 208375/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.4 Connected

Diary No. 36054-2024

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

STATE OF GUJARAT AND ORS.

**FOR** 

FOR CONDONATION OF DELAY IN FILING ON IA 217222/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 217225/2024 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 217227/2024 IA No. 217222/2024 - CONDONATION OF DELAY IN FILING

IA No. 217225/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 217227/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.5 Connected

Diary No. 36232-2024

THE CHIEF OFFICER

PUSHPINDER SINGH [P-1]

Versus

THE STATE OF GUJARAT AND ORS.

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 210808/2024 FOR CONDONATION OF DELAY IN FILING ON IA 210809/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 210810/2024 IA No. 210809/2024 - CONDONATION OF DELAY IN FILING

IA No. 210810/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 210808/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.6 Connected

Diary No. 36233-2024

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

THE STATE OF GUJARAT AND ORS.

IA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 209882/2024 FOR CONDONATION OF DELAY IN FILING ON IA 209883/2024 IA No. 209883/2024 - CONDONATION OF DELAY

IA No. 209883/2024 - CONDONATION OF DELAY IN FILING

IA No. 209882/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.7 Connected

Diary No. 36234-2024

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

THE STATE OF GUJARAT AND ORS.

IA

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 211065/2024

FOR CONDONATION OF DELAY IN FILING ON IA 211066/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 211067/2024 IA No. 211066/2024 - CONDONATION OF DELAY IN FILING

IA No. 211065/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 211067/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.8 Connected

Diary No. 36236-2024

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

BABUGIRI SOMGIRI GOSWAMI AND ORS.

TA

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 210848/2024 FOR CONDONATION OF DELAY IN FILING ON IA 210849/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 210850/2024 IA No. 210849/2024 - CONDONATION OF DELAY IN FILING

IA No. 210848/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 210850/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

54.9 Connected

Diary No. 36260-2024 III THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

STATE OF GUJARAT AND ORS.

TA

FOR CONDONATION OF DELAY IN FILING ON IA 208475/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208563/2024 IA No. 208475/2024 - CONDONATION OF DELAY IN FILING

IA No. 208563/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.1 Connected

0 Diary No. 36265-2024

THE CHIEF OFFICER

PUSHPINDER SINGH [P-1]

Versus

STATE OF GUIARAT AND ORS.

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 217353/2024 FOR CONDONATION OF DELAY IN FILING ON IA 217354/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 217355/2024 IA No. 217354/2024 - CONDONATION OF DELAY IN FILING

IA No. 217355/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 217353/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

54.1 Connected

1 Diary No. 36269-2024

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

HAMADBHAI FAJUBHAI KOJADA AND ORS.

TA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208733/2024 FOR CONDONATION OF DELAY IN FILING ON IA 208734/2024

FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 208735/2024 IA No. 208734/2024 - CONDONATION OF DELAY IN FILING

IA No. 208735/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 208733/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.1 Connected

2 Diary No. 36279-2024

THE CHIEF OFFICER

PUSHPINDER SINGH [P-1]

Versus

STATE OF GUJARAT AND ORS.

[TO

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208310/2024 FOR CONDONATION OF DELAY IN FILING ON IA 208311/2024

IA No. 208311/2024 - CONDONATION OF DELAY IN FILING

IA No. 208310/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.1 Connected

3 Diary No. 36297-2024

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

THE STATE OF GUJARAT AND ORS.

**FOR** 

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 206250/2024 FOR CONDONATION OF DELAY IN FILING ON IA 206251/2024 IA No. 206251/2024 - CONDONATION OF DELAY

IA No. 206251/2024 - CONDONATION OF DELAY IN FILING

IA No. 206250/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

54.1 Connected

4 Diary No. 36405-2024 III

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

STATE OF GUJARAT AND ORS.

TA

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208608/2024 FOR CONDONATION OF DELAY IN FILING ON IA 208609/2024 FOR CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS ON IA 208610/2024

IA No. 208609/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 208610/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 208608/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

54.1 Connected

5 Diary No. 36414-2024

Ш

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

STATE OF GUJARAT AND ORS.

TΔ

FOR CONDONATION OF DELAY IN FILING ON IA

208645/2024

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208648/2024 IA No. 208645/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 208648/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

54.1 Connected

6 Diary No. 36449-2024

THE CHIEF OFFICER

PUSHPINDER SINGH

Versus

STATE OF GUJARAT AND ORS.

IA No.208631/2024-CONDONATION OF DELAY IN FILING and IA No.208629/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.208637/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

54.1 Connected

7 Diary No. 42613-2024

III

STATE OF GUJARAT AND ANR.

DEEPANWITA PRIYANKA

Versus

THE CHIEF OFFICER AND ANR.

IA No.218173/2024-CONDONATION OF DELAY IN FILING and IA No.218172/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

55 SLP(C) No. 21882/2024

XIV

Π

**DELHI TRANSPORT CORPORATION** 

ASHA GOPALAN NAIR

Versus
ASHUTOSH
FOR ADMISSION

#### [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

56 SLP(Crl) No. 717/2024 MANJEET SINGH BHATIA SHWETANK SAILAKWAL

Versus

STATE OF UTTAR PRADESH AND ANR.

SHAURYA SAHAY [R-1], SHANKAR DIVATE [R-2]

IA No. 7835/2024 - EXEMPTION FROM FILING

O.T.

IA No. 265078/2023 - EXEMPTION FROM FILING

**0.T.** 

IA No. 7834/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

56.1 Connected SLP(Crl) No. 12549/2024 MANIEET SINGH BHATIA

SHWETANK SAILAKWAL

Versus

THE STATE OF UTTAR PRADESH AND ANR.

SHAURYA SAHAY [R-1]

FOR ADMISSION

IA No. 106955/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 106954/2024 - EXEMPTION FROM FILING

**0.T.** 

57 SLP(Crl) No. 10729/2024 II-B MEGHRAJSINH

MOHIT D. RAM

Versus

MEGHAVINIBA AND ANR. AMARJEET SINGH [R-1],

[R-2]

IA No. 175326/2024 - EXEMPTION FROM FILING

O.T.

58 SLP(Crl) No. 9762/2024

II-B

DHRUV ASHOKBHAI JAGANI

POOJA DHAR

Versus

THE STATE OF GUJARAT AND ANR.

SWATI GHILDIYAL [R-1]

IA No. 158083/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 160028/2024 - EXEMPTION FROM FILING

**0.T.** 

IA No. 158085/2024 - EXEMPTION FROM FILING

O.T.

IA No. 160026/2024 - PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

59 SLP(Crl) No. 10227/2024

II

SADHNA BEDI

AMOL CHITRAVANSHI

Versus

THE STATE OF UTTAR PRADESH AND ORS.

SHAURYA SAHAY [R-1], [R-2],

[R-3]

IA No. 166897/2024 - EXEMPTION FROM FILING

**C/C OF THE IMPUGNED JUDGMENT** 

IA No. 166898/2024 - EXEMPTION FROM FILING

**0.T.** 

IA No. 187395/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES IA No. 166896/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

#### **FOR ORDERS**

60 C.A. No. 11000/2024

. . . .

RATILAL JHAVERBHAI PARMAR AND ORS.

ANUSHREE PRASHIT

KAPADIA

Versus

STATE OF GUJARAT AND ORS.

DEEPANWITA PRIYANKA

[R-1], [R-2], [R-3]

IA No.171002/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.171006/2024-EXEMPTION FROM FILING O.T. IA No. 171002/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 171006/2024 - EXEMPTION FROM FILING O.T.

NEW DELHI 05-10-2024 19:54:52

ADDITIONAL REGISTRAR



## SUPREME COURT OF INDIA

# [ IT WILL BE APPRECIATED IF THE LEARNED ADVOCATES ON RECORD DO NOT SEEK ADJOURNMENT IN THE MATTERS

# LISTED BEFORE ALL THE COURTS IN THE CAUSE LIST ]

DAILY CAUSE LIST FOR DATED : 14-10-2024 COURT NO. : 17

HON'BLE MR. JUSTICE PANKAJ MITHAL HON'BLE MR. JUSTICE R. MAHADEVAN

(TIME: 10:30 AM)

	MISCELLANEOUS HEARING						
SNo.	Case No.	Petitioner / Respondent	Petitioner/Respondent Advocate				
	[TRANSFER PETITIONS]						
1	T.P.(C) No. 1559/2024 XIV	NEHA NEGI	SANPREET SINGH AJMANI				
		<i>Versus</i> VIBHUTI GUSAIN AND ANR.	ALOK TRIPATHI [R-1]				
		IA No. 130705/2024 - EXEMPTION FROM FILING O.T.					
		IA No. 130704/2024 - STAY APPLICATION					
2	T.P.(C) No. 2341/2024 X	PREET MALA	RITESH AGRAWAL				
		<i>Versus</i> AJIT SINGH TOOR					
		FOR ADMISSION and IA No.196804/2024-STAY APPLICATION and IA No.196808/2024-EXEMPTION FROM FILING O.T.					
		IA No. 196808/2024 - EXEMPTION FROM FILING O.T.					
		[BAIL MATTERS]					
3	MA 2087/2024 in Crl.A. No. 563/2021 II-A	PANKAJ JAIN	MANJU JETLEY				
		<i>Versus</i> STATE OF MADHYA PRADESH					
		IN Crl.A. No 563/2021,					
		IA No. 190718/2024 - APPLICATION FOR PERMISSION					
		IA No. 101260/2024 - CANCELLATION OF BAIL IA No. 101274/2024 - EXEMPTION FROM FILING O.T.					
		IA No. 101272/2024 - INTERVENTION/IMPLEADMENT					
4	Diary No. 36770-2024 II-B	GAURAV KUMAR	SADHANA SANDHU				
		Versus					

STATE OF PUNJAB

IA No.223062/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.223061/2024-EXEMPTION FROM FILING O.T.

and IA

No.223063/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

5 Diary No. 37613-2024

II-A

AWADESH KURMI

PRERNA SINGH

Versus

THE STATE OF BIHAR

FOR ADMISSION and IA No.229075/2024-EXEMPTION FROM FILING O.T. and IA No.229070/2024-CONDONATION OF DELAY IN

**REFILING / CURING THE DEFECTS** 

6 Diary No. 39172-2024

II-A

SANTOSH KUMAR SETH AND ANR.

VISHAL ARUN MISHRA

Versus

THE STATE OF JHARKHAND AND ANR.

IA No.225023/2024-CONDONATION OF DELAY IN FILING and IA No.225026/2024-EXEMPTION

FROM FILING O.T.

7 SLP(Crl) No.

13783/2024 II-C RAHUL RAJESH SAROJ

KARTIKEYA BHARGAVA

Versus

THE STATE OF CHHATTISGARH

FOR ADMISSION and IA No.229081/2024-

**EXEMPTION FROM FILING O.T.** 

8 SLP(Crl) No. 13704/2024

II-A

MIHILAL PARIHAR

ROHIT K. SINGH

Versus

THE STATE OF MADHYA PRADESH

FOR ADMISSION and IA No.227525/2024-

**EXEMPTION FROM FILING O.T.** 

#### [FRESH (FOR ADMISSION) - CIVIL CASES]

9 SLP(C) No. 8877/2024

XI

NATTHU SINGH

T. N. SINGH

Versus

KARTAR SINGH AND ANR.

SHIV SAGAR TIWARI

**BLACK & WHITE** 

[CAVEAT]

FOR ADMISSION and I.R. and IA No.91279/2024-

**EXEMPTION FROM FILING O.T.** 

IA No. 91279/2024 - EXEMPTION FROM FILING

O.T.

10 Diary No. 19315-2024

IX

VASAI VIRAR CITY MUNICIPAL CORPORATION AND

ORS.

Vorcus

SOLICITORS

UNITY MALL PREMISES COOPERATIVE SOCIETY

AND ORS.

PRAVARTAK SUHAS PATHAK

[CAVEAT]

FOR ADMISSION and I.R. and IA

No.126155/2024-CONDONATION OF DELAY IN FILING and IA No.126156/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**IUDGMENT** 

and IA No.126157/2024-PERMISSION TO FILE LENGTHY LIST OF DATES

11 Diary No. 20098-2024

IV-B

PARTAP SINGH

SHREY KAPOOR

Versus

STATE OF HARYANA AND ORS.

IA No.228056/2024-CONDONATION OF DELAY IN FILING and IA No.228058/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Diary No. 22161-2024 12

A. JOHN

**DUSHYANT PARASHAR** 

Versus YOUNG MENS CHRISTIAN ASSOCIATION AND ORS.

FOR ADMISSION and IA No.229098/2024-**CONDONATION OF DELAY IN REFILING /** 

**CURING THE DEFECTS** 

13 Diary No. 24137-2024

XII-A

**KIRAN** 

YUSUF

Versus

BALBIR SINGH JAMWAL AND ANR.

IA No.227506/2024-CONDONATION OF DELAY IN FILING and IA No.227508/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

14 Diary No. 35501-2024

IX

MANEESH BAWA AND ORS.

MPS LEGAL

ABHINAY [CAVEAT]

Versus

JALARAM ASHISH CO OPERATIVE HOUSING

SOCIETY LIMITED AND ORS.

FOR ADMISSION and I.R. and IA

No.214905/2024-CONDONATION OF DELAY IN FILING and IA No.214904/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

Diary No. 35774-2024 15

IV-B

JANGIR SINGH (D) THROUGH LRS AVTAR SINGH

JAGJIT SINGH CHHABRA

Versus

KAPOOR KAUR AND ORS.

KUNAL MALIK [CAVEAT]

IA No.190073/2024-CONDONATION OF DELAY IN FILING and IA No.190070/2024-APPLICATION FOR SUBSTITUTION and IA No.190082/2024-

**SETTING ASIDE AN ABATEMENT** 

and IA No.190076/2024-EXEMPTION FROM

FILING O.T. and IA No.190063/2024-

PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.190072/2024-CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. and IA

No.190085/2024-APPLICATION FOR

CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE

**ABATEMENT** 

Diary No. 36091-2024 16 XIV

ALIMUDDIN DEHLVI

SESHATALPA SAI BANDARU

Versus

GOVT. OF NCT OF DELHI AND ORS.

IA No.228340/2024-CONDONATION OF DELAY IN FILING and IA No.228343/2024-ADDITION / DELETION / MODIFICATION PARTIES and IA

No.228342/2024-EXEMPTION

FROM FILING O.T. and IA No.228344/2024-CONDONATION OF DELAY IN REFILING  $\slash\hspace{-0.4em}/$ 

**CURING THE DEFECTS** 

17 Diary No. 36887-2024 XIV ABDUL HAI AND ANR.

ADEEL AHMED

Versus

IMRAN HUSSAIN CHOUDHURY AND ANR.

IA No.226639/2024-CONDONATION OF DELAY IN FILING and IA No.226640/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.226638/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.226641/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

18 SLP(C) No. 22906-22907/2024 XVI SIDNEY MOSES AND ORS.

MANJEET CHAWLA

Versus

A.M. COHEN AND ORS.

FOR ADMISSION and I.R. and IA

**No.224741/2024-ADDITION / DELETION /** 

**MODIFICATION PARTIES** 

19 SLP(C) No. 23256/2024

XII

DHANABAKKIAM AND ANR.

E. R. SUMATHY

Versus

AMBEESWARAN

FOR ADMISSION and IA No.227762/2024-

**EXEMPTION FROM FILING O.T.** 

20 SLP(C) No. 23279/2024

IV-C

RAKESH GUPTA AND ANR.

ABHISHEK VIKAS

Versus

ASHISH KURARIYA AND ORS.

FOR ADMISSION and IA No.227824/2024-

**EXEMPTION FROM FILING O.T.** 

21 SLP(C) No. 22961/2024

IV-B

VIRENDER KUMAR AND ORS.

SIDDHARTH JAIN

Versus SUMAN

{Mention Memo}

**IA No. 228137/2024 - APPLICATION FOR** 

**PERMISSION** 

IA No. 225242/2024 - EXEMPTION FROM FILING

O.T.

IA No. 225243/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

22 W.P.(C) No. 650/2024

X

LAJESH KUMARI

MUKESH KUMAR SINGH

AND CO.

Versus BHARTIYA JEEVAN BEEMA NIGAM AND ORS.

FOR ADMISSION and IA No.228125/2024-EXEMPTION FROM FILING O.T.

23 Diary No. 44351-2024 XI-A RAJEEV GANDHI BHAVANA NIRMAN CO OPERATIVE SOCIETY LTD.

MOHAMMED SADIQUE T.A.

Versus

THE KERALA STATE CO OPERATIVE HOUSING

FEDERATION LIMITED AND ORS.

IA No.228377/2024-CONDONATION OF DELAY IN

**FILING** 

# [FRESH (FOR ADMISSION) - CRIMINAL CASES]

24 Diary No. 7031-2024

SALIK RAM

JAIL PETITION

.

Versus

STATE OF U.P.

Mr. Mayur Rameshchandra Shah, Amicus Curiae

9210661456, 9625189267

25 Diary No. 16261-2024 II XXX

VARINDER KUMAR SHARMA

Versus

THE STATE OF UTTAR PRADESH AND ANR.

FOR ADMISSION and IA No.212672/2024-EXEMPTION FROM FILING O.T. and IA No.212674/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS and IA No.212670/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

26 Diary No. 16526-2024

II-A

RICHA SINGH

PRERNA PRIYADARSHINI

Versus

JITENDRA SHARMA AND ANR.

IA No.226758/2024-CONDONATION OF DELAY IN FILING and IA No.226764/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT and IA** 

No.226767/2024-EXEMPTION FROM FILING O.T. and IA No.226771/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

and IA

No.226754/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

27 Diary No. 16977-2024

II-B

HAIER APPLIANCES (INDIA) PVT LTD

**PRASHANT** 

Versus

STATE OF KERALA AND ORS.

FOR ADMISSION and IA No.226243/2024-EXEMPTION FROM FILING O.T. and IA

No.226242/2024-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS

28 Diary No. 18158-2024

(SCLSC) II

DASARI GANGARAM

APARNA JHA

Versus

THE STATE OF ANDHRA PRADESH

IA No. 219594/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 219595/2024 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS IA No. 219596/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

29 Diary No. 34312-2024 II-C

G.N.SAMPATH KUMAR

KRISHNA & NISHANI LAW

**CHAMBERS** 

Versus

THE STATE OF KARNATAKA

IA No.225879/2024-CONDONATION OF DELAY IN FILING and IA No.225882/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.225884/2024-EXEMPTION FROM FILING O.T. and IA No.225886/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

30 Diary No. 34938-2024 (SCLSC) II-A

MAHAMMAD SHABBIR AKBAR SHAIKH

RICHA KAPOOR

Versus

THE STATE OF MAHARASHTRA

IA No.229270/2024-CONDONATION OF DELAY IN FILING and IA No.229269/2024-EXEMPTION FROM FILING O.T.

Diary No. 35833-2024 31 II-B

SALIL CHOWDHURY

MOHINI PRIYA

Versus

THE STATE OF WEST BENGAL AND ANR.

**CAVEATOR-IN-PERSON** 

[CAVEAT]

{Mention Memo}

IA No. 224089/2024 - CONDONATION OF DELAY

IN FILING

IA No. 224093/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 224091/2024 - EXEMPTION FROM FILING

O.T.

IA No. 229949/2024 - PERMISSION TO APPEAR

AND ARGUE IN PERSON

IA No. 224094/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

32 SLP(Crl) No. 13564/2024 II-C

NAVEEN JAITELY

AMRITA PANDA

Versus

S.K. TRIKHA

IA No. 196907/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 203777/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

33 Diary No. 40505-2024 II-C

ASHOK B JESWANI AND ANR.

V. ELANCHEZHIYAN

Versus

M/S. REDINGTON INDIA LIMITED

IA No.227861/2024-CONDONATION OF DELAY IN FILING and IA No.227860/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

**JUDGMENT** 

SLP(Crl) No. 34 **EMELIA** ACM LEGAL 13904/2024 Π Versus REDDY SANGHAIAH AND ORS. FOR ADMISSION and IA No.230820/2024-**EXEMPTION FROM FILING O.T.** 35 SLP(Crl) No. SPECIAL POLICE ESTABLISHMENT, INDORE ARJUN GARG 13450/2024 II-A Versus THE STATE OF MADHYA PRADESH AND ORS. FOR ADMISSION and IA No.223698/2024-**EXEMPTION FROM FILING O.T.** 36 Diary No. 43116-2024 RAJIV KUMAR CHUGH AJAY PAL II-B Versus STATE OF HARYANA AND ANR. IA No.228078/2024-CONDONATION OF DELAY IN **FILING** 37 Diary No. 43341-2024 UNION OF INDIA ARVIND KUMAR SHARMA II Versus MAN SINGH VERMA IA No.228070/2024-CONDONATION OF DELAY IN **FILING** 38 Diary No. 43385-2024 SUSMITA LAL RAMKUMAR @ RAMU SAHU (SCLSC) II-C Versus THE STATE OF CHHATTISGARH FOR ADMISSION and I.R. and IA No.227527/2024-CONDONATION OF DELAY IN FILING and IA No.227537/2024-EXEMPTION FROM FILING O.T. 39 Diary No. 45225-2024 ANEESH @ SACHU M R LAW ASSOCIATES II-B Versus STATE OF KERALA IA No.227273/2024-CONDONATION OF DELAY IN **FILING** [FRESHLY / ADJOURNED MATTERS] 40 Diary No. 26128-2023 THE STATE OF GUJARAT AND ORS. ANKITA CHAUDHARY, SWATI GHILDIYAL [P-1], III [P-2], [P-3] Versus DR P A BHATT AND ORS. RAMESHWAR PRASAD GOYAL [R-1] IN C.A. No. - 8553/2014, IN C.A. No. - 8553/2014, IN C.A. No. - 8554/2014, IN C.A. No. - 8555/2014, IN C.A. No. - 8556/2014, IN C.A. No. - 8557/2014,

**IA No. 128367/2023 - APPLICATION FOR** 

**IA No. 123512/2023 - APPLICATION FOR** 

**PERMISSION** 

**PERMISSION** 

**IA No. 123511/2023 - APPLICATION FOR** 

**PERMISSION** 

IA No. 128363/2023 -

INTERVENTION/IMPLEADMENT

**IA No. 186459/2023 - PERMISSION TO FILE** ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

41 Diary No. 17848-2024 X

PARBATI MAJHI AND ANR.

PETITIONER-IN-PERSON

Versus

THE STATE OF ODISHA AND ORS.

FOR ADMISSION and IA No.174901/2024-**CONDONATION OF DELAY IN REFILING /** CURING THE DEFECTS and IA No.174900/2024-PERMISSION TO APPEAR AND ARGUE IN

**PERSON** 

IA No. 174901/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 174900/2024 - PERMISSION TO APPEAR

AND ARGUE IN PERSON

42 Diary No. 24725-2024 II-A

STATE OF JHARKHAND

PALLAVI LANGAR

Versus

BIRENDRA RAM @ BIRENDRA MOCHI @ VIRENDRA

**KUMAR RAM** 

IA No.169713/2024-CONDONATION OF DELAY IN FILING and IA No.169709/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT and IA

No.169712/2024-EXEMPTION FROM FILING O.T. and IA No.169714/2024-CONDONATION OF **DELAY IN REFILING / CURING THE DEFECTS** 

43 SLP(C) No. 17117/2024

ΧI

AHSANUR RAHMAN AND ORS.

T. N. SINGH

S. RAJAPPA

Versus

SANTOSH KUMAR AND ORS.

SAYAN RAY [CAVEAT]

FOR ADMISSION and IA No.169565/2024-**EXEMPTION FROM FILING O.T. and IA No.169564/2024-DELETING THE NAME OF** PETITIONER/RESPONDENT and IA No.189208/2024-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Diary No. 31588-2024 44 II-C

**HARISH** 

ANIRUDH SANGANERIA

Versus

THE STATE OF KARNATAKA

IA No. 168444/2024 - CONDONATION OF DELAY

IN FILING

IA No. 168446/2024 - EXEMPTION FROM FILING

O.T.

45 Diary No. 32400-2024 XII-A

M/S PAVAN CONSTRUCTIONS REP. BY ITS

MANAGING PARTNER, SRI P. SUNDARARAMI REDDY

SRI KRISHNA SWEETS PVT LTD REP. BY ITS AUTHORISED SIGNATORY, MR. A.V. PRASAD.

IA No. 187460/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

46 Diary No. 33183-2024

Ш

THAKOR PRAVEENJI MANGAJI AND ORS.

ALDANISH REIN

Versus

WHITESWAN BUILDCON LLP AND ORS.

IA No.187732/2024-CONDONATION OF DELAY IN FILING and IA No.187733/2024-EXEMPTION

FROM FILING O.T.

IA No. 187732/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 187733/2024 - EXEMPTION FROM FILING

**0.T.** 

47 SLP(Crl) No. 11234/2024

II 234/202

RAJU GUPTA

NAMIT SAXENA

Versus

THE STATE OF RAJASTHAN

IA No. 173847/2024 - EXEMPTION FROM FILING

O.T.

48 W.P.(Crl.) No. 395/2024

X

MAHENDER KUMAR GAUR AND ANR.

MRS. VIPIN GUPTA

Versus

UNION OF INDIA AND ORS.

FOR ADMISSION and IA No.218770/2024-

**EXEMPTION FROM FILING O.T.** 

# [AFTER NOTICE (FOR ADMISSION) - CRIMINAL CASES]

49 SLP(Crl) No.

12865-12866/2022

II-C

CENTRAL BUREAU OF INVESTIGATION

MUKESH KUMAR MARORIA

[P-1]

Versus

KULDEEP SINGH DHANKAR AND ANR.

PRAGATI NEEKHRA [R-1],

KIRAN KUMAR PATRA [R-2]

50 SLP(Crl) No. 6640/2024

II-B

ANITHA JOB ALUKKA

JOGY SCARIA

Versus

JOB V. ALUKKA

**IA No. 148509/2024 - APPLICATION FOR** 

**PERMISSION** 

51 SLP(Crl) No. 5896/2023

II-C

MARIPPAN AND ANR.

G. BALAJI

Versus

STATE REPRESENTED BY THE INSPECTOR OF

POLICE AND ANR.

SABARISH SUBRAMANIAN [R-1], R. AYYAM PERUMAL

[R-2]

IA No. 73962/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 73963/2023 - EXEMPTION FROM FILING

**0.T.** 

# [AFTER NOTICE (FOR ADMISSION) - CIVIL CASES]

52 SLP(C) No. 3525/2023

IX

DILIP AND ORS.

SACHIN SHANMUKHAM

PUJARI

Versus

SINDHI HINDI VIDYA SAMITI AND ORS.

AMOL B. KARANDE [R-1], [R-2], [R-3], [R-4], [R-6], AADITYA ANIRUDDHA PANDE [R-8]

IA No. 24320/2023 - ADDITION / DELETION / **MODIFICATION PARTIES** 

IA No. 24322/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

52.1 Connected

SLP(C) No. 397/2024 IX

SINDHI HINDI VIDYA SAMITI VIJAY NAGAR AND

ORS.

Versus

DILIP AND ORS.

AMOL B. KARANDE

SACHIN SHANMUKHAM PUJARI [R-1], [R-2], [R-3],

[R-4], [R-6], [R-7], AADITYA ANIRUDDHA PANDE [R-8]

53 SLP(C) No. 21057/2022

XI-A

JASODA BHOI AND ORS.

SOMANATHA PADHAN

Versus

SAMBHU BHOI AND ORS.

RANDHIR KUMAR OJHA [CAVEAT], [R-1], [R-2], [R-3],

[R-4], [R-5]

D. ABHINAV RAO

FOR ADMISSION and I.R.

IA No. 191296/2023 - CALLING RECORD OF

**HIGH COURT** 

54 SLP(C) No. 6892/2023

XII-A

PALLEMANENI ALIAS PALLENENI VENKATA RAJA

AND ANR.

Versus

SANAPUREDDY MADHAVA REDDY AND ORS.

IA No. 59087/2023 - EXEMPTION FROM FILING

O.T.

55 SLP(C) No. 5458/2023

IX

DR. YUVRAJ

Versus

THE SECRETARY UNIVERSITY GRANTS

COMMISSION (UGC) AND ORS.

REVATHY RAGHAVAN [R-1], AADITYA ANIRUDDHA

PANDE [R-2], PRAVARTAK SUHAS PATHAK [R-4]

T. R. B. SIVAKUMAR

IA No.57295/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.57296/2023-EXEMPTION FROM FILING O.T. IA No. 57295/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 58532/2023 - EXEMPTION FROM FILING

O.T.

IA No. 57296/2023 - EXEMPTION FROM FILING

O.T.

**IA No. 58531/2023 - PERMISSION TO FILE** 

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

CONMT.PET.(C) No. 56 117/2024 in SLP(C) No. 9018/2023

XIV

**MOIZUDDIN** 

B. K. SATIJA

Versus

MOHD NASEEM

IN SLP(C) No. - 9018/2023,

Diary No. 26516-2024 57

THE DEPUTY COMMISSIONER OF POLICE AND ORS.

Versus

OLGA ROSNINA

SALVADOR SANTOSH REBELLO [R-1]

ARVIND KUMAR SHARMA

IA No. 188653/2024 - CONDONATION OF DELAY

**IN FILING** 

IA No. 188655/2024 - CONDONATION OF DELAY

IN REFILING / CURING THE DEFECTS

IA No. 188660/2024 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

# [DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CIVIL CASES]

58 SLP(C) No. 4494-4495/2023

ΙX

MANIK PANJABRAO KALMEGH

ANAGHA S. DESAI

Versus

EXECUTIVE ENGINEER BEMBLA PROJECT DIVISION

YAVATMAL AND ORS.

A. SELVIN RAJA [R-1], AADITYA ANIRUDDHA PANDE [R-3], [R-4]

[TO BE TAKEN UP AT 2.00 P.M.]

IA No. 100164/2022 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 37179/2023 - EXEMPTION FROM FILING

O.T.

IA No. 100166/2022 - EXEMPTION FROM FILING

O.T.

IA No. 37177/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

#### [DISPOSAL/FINAL DISPOSAL AT ADMISSION STAGE - CRIMINAL CASES]

SLP(Crl) No. 3625/2023 59

II-C

SATISH KUMAR

ASHWANI KUMAR DUBEY

Versus

STATE (GOVT. OF NCT OF DELHI) AND ORS.

MUKESH KUMAR MARORIA [R-1], [R-2], ARVIND KUMAR

SHARMA [R-3]

IA No. 56830/2023 - EXEMPTION FROM FILING

C/C OF THE IMPUGNED JUDGMENT

IA No. 56833/2023 - EXEMPTION FROM FILING

O.T.

SLP(Crl) No. 7971/2023 60

II-C

STATE THROUGH CENTRAL BUREAU OF

INVESTIGATION

Versus

RITA DEVI AND ORS.

MUKESH KUMAR MARORIA

[P-1]

ANUPAM RAINA [R-4]

**NEW DELHI** 

05-10-2024 19:55:08

ADDITIONAL REGISTRAR